

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O.A. No. 622 of 2024**

**IN THE MATTER OF:**

Varun Gulati

...Applicant

Versus

State of Haryana & Ors.

...Respondents

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FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 27- M/s Kohinoor Ribbon Factory Pvt Ltd.

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 26.05.2025

E-mail: [siddharth.batra@satramdass.com](mailto:siddharth.batra@satramdass.com)

Place: New Delhi

Phone: 011 4704 6111

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
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**OBJECTIONS TO THE REPORT OF THE JOINT COMMITTEE  
ON BEHALF OF RESPONDENT NO. 27, M/S KOHINOOR  
RIBBON FACTORY PVT LTD**

**MOST RESPECTFULLY SHOWETH:**

1. That the present objections are being filed on behalf of M/s Kohinoor Ribbon Factory Pvt Ltd, the Respondent No. 27, in compliance with the direction dated 27.02.2025 passed by this Hon'ble Tribunal, wherein the recently added industries in the Barhi Industrial Area matter were directed to file their objections to the Joint Committee Report dated 03.01.2025.
2. That at the outset, it is submitted that the observations in the Joint Committee Report (hereinafter "the Report") do not correctly reflect the compliance status of the Answering Respondent's unit. Certain findings in the Report appear to be based on assumptions and

outdated assessments, rendering them inconsistent with the Answering Respondent's current operational realities.

3. That the Answering Respondent, M/s Kohinoor Ribbon Factory Pvt Ltd is engaged in the process of dyeing fabric and bleaching, operating in full compliance with environmental regulations prescribed by the Haryana State Pollution Control Board (HSPCB). The unit maintains proper and adequate Effluent Treatment Plant (ETP) facilities with flow meters and maintains logbooks for fresh water, trade effluent generated, treated, and production data. The treated water is eventually discharged into the HSIIDC sewer & CETP for final treatment.

4. **OBJECTIONS TO THE JOINT COMMITTEE REPORT:**

- 4.1. That the Answering Respondent submits that an inspection was conducted on 07.08.2024, and certain observations were recorded regarding the operation of its Primary Effluent Treatment Plant (PETP). The Answering Respondent further submits that a Show Cause Notice received on 23.01.2025, was issued by the Haryana State Pollution Control Board (HSPCB), alleging non-compliance on certain grounds, including allegation of effluent dilution and non-maintenance of records of freshwater consumption.
- 4.2. That it is submitted that all of the above issues were raised in the Show Cause Notice issued by HSPCB, to which the answering respondent submitted a detailed and reasoned response. The answering respondent duly clarified its position and provided documentary evidence of its compliance to HSPCB. Therefore, the

continued reliance on these findings is unjustified and does not accurately reflect the present compliance status of the unit. A Copy of the Show Cause Notice and the latest detailed and reasoned response to the HSPCB Show Cause Notice along with all the relevant annexures is annexed herewith and marked as **ANNEXURE R-1**.

- 4.3. That the Answering Respondent has maintained records for fresh water consumption through the municipal source, i.e., HSIIDC fresh water supply line, on a daily basis. The water bills serve as evidence of compliance and regular monitoring.
- 4.4. That the observed reduction in BOD, COD, TSS, TDS, and FDS levels is due to advanced treatment technology in the ETP, not due to any dilution with freshwater. The unit processes cotton and viscose fabrics, which naturally result in a diluted effluent due to the extensive washing process required for high colour fastness. A Chemical Management System utilizing non-toxic, eco-friendly ZDHC-approved chemicals optimizes resource utilization and reduces pollution loads in wastewater. Regular ETP inlet and outlet analysis conducted by HSPCB laboratories confirms compliance with discharge norms.
- 4.5. That it is submitted that no dilution of effluent with fresh water is performed, and no such arrangement exists within the unit. This fact is substantiated by the inspection findings from the joint team, which did not observe any dilution mechanisms during the inspection. The allegations in the Show Cause Notice are speculative and not based

on factual data. The unit has consistently maintained records of fresh water consumption and has been discharging treated trade effluent into the HSIIDC sewer since the commissioning of the unit, which is further treated in the CETP. Therefore, no further action is deemed necessary on this recommendation.

- 4.6. The inspection was conducted on 07.08.2024, while the SCN was received on 23.01.2025. Since then, the Answering Respondent has proactively reinforced compliance measures, ensuring the system functions at peak efficiency. It is requested that the updated compliance status be duly considered before any further action is taken.
- 4.7. That any adverse order based on the findings of the Joint Committee Report would have severe financial implications and cause significant operational disruptions to the answering respondent. The unit employs a large workforce, and any disruption in operations would negatively impact the livelihoods of numerous employees and their families. The answering respondent is a key contributor to the textile industry, and any undue penalties or restrictions would harm not only the unit but also suppliers, vendors, and small businesses that rely on its operations.
- 4.8. That in view of the above submissions, the Answering Respondent also prayed that the allegations in the Show Cause Notice be reconsidered, as they were based on incorrect assumptions and lacked substantive evidence. The Respondent requested that its compliance measures be duly recognized with independent verification to conclusively establish adherence to environmental

norms. The Answering Respondent reiterated its commitment to upholding all regulatory standards and sought a fair and just resolution of the matter.

5. That the Answering Respondent remains committed to environmental sustainability, regulatory compliance, and responsible industrial operations and prays for a just and fair assessment of its compliance status.
6. The Answering Respondent further reserves its right to file additional pleadings or affidavits, if necessary, in response to any subsequent developments in the present proceedings.

FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 27- M/s Kohinoor Ribbon Factory Pvt Ltd.  
8A, Sagar Apartments, 6-Tilak Marg,  
New Delhi-110001.  
Mob.: 9888884445

Date: 26.05.2025  
Place: New Delhi

E-mail: [siddharth.batra@satramdass.com](mailto:siddharth.batra@satramdass.com)  
Phone: 011 4704 6111



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
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**O.A. No. 622 of 2024**

**IN THE MATTER OF:**

Varun Gulati

...Applicant

Versus

State of Haryana & Ors.

...Respondents

**AFFIDAVIT**

I, Ashish Choudhary S/o Kirpal Singh Choudhary, aged about 48 years R/o BL-100, L-Block, Anand Vihar, Hari Nagar, South West Delhi-110064 do hereby solemnly affirm and stat as under:

1. That I am the authorized signatory of Respondent No. 27, M/s Kohinoor Ribbon Factory Private Limited, having its office at Plot No. 12, Phase-1, Barhi Industrial Area, Sonipat, Haryana-131101, in the aforesaid Original Application, I am aware of the facts and circumstances of the case in my official capacity as stated above and hence, entitled to swear this affidavit.
2. That the accompanying reply has been drafted by my counsel under my instructions, and I say that the statements and submissions made in the said reply are true and correct to best of my knowledge based upon the records and my belief. I pray that the said reply to be treated as part and parcel of this Affidavit and the same is not being reproduced for the sake of brevity.



3. I say that the documents / annexure produced along with the reply are true copies of its originals.

For KOHINOOR RIBBON FACTORY PVT. LTD.



Managing Director/ Director

**DEPONENT**

**VERIFICATION:**

Verified that the contents of the above affidavit are true and correct to the best of my knowledge, belief and nothing material information has been concealed therefrom. No part of it is false.

Verified at New Delhi on this \_\_\_\_\_ day of \_\_\_\_\_ 2025.

28 FEB 2025

For KOHINOOR RIBBON FACTORY PVT. LTD.



Managing Director/ Director

**DEPONENT**



**ATTESTED**

NOTARY PUBLIC, DELHI

# ANNEXURE-1

**HARYANA STATE POLLUTION CONTROL BOARD**  
 Plot No. 1, Sector-15, Part-11, Sonapat, Ph. - 0130-2236119,  
 E-mail ID: - [hspcbson@gmail.com](mailto:hspcbson@gmail.com)



No HSPCB/ER/2025/2669-70

Dated 02/01/2025

To: M/s. Kalinor Ribbon Factory Pvt. Ltd (Old name K R F Limited),  
 Plot No. 12 Phase-I, Barhi,  
 District Gurgaon, Sonapat, Haryana

Sub: Show Cause Notice for Closure under section 33-A of Water Act, 1974, prosecution action under section 43/44 of Water Act, 1974, revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 and imposing environmental compensation as per order dated 22.12.2021.

Whereas, the unit was inspected on 07.08.2024 by the Joint Team of CPCB and HSPCB in reference OA No e22/2024 titled as Varun Gulati Vs State of Haryana & Ors. pending before Hon'ble NGT, New Delhi and the unit is involved in process of Dyeing & printing having CTO valid upto 30.09.2026.

Whereas, during inspection following deficiencies have been observed which need to be complied as condition of CTO granted to the said unit:-

1. Unit has not maintained the record of HSIIDC freshwater consumption & sludge generation.
2. Effluent characteristics as per analysis report is as below:-

Parameter	PETP Inlet	PETP outlet	Prescribed discharge norms	Compliance w.r.t norms
pH	8.3	8.8	6.0-9.0	<ul style="list-style-type: none"> <li>High reduction in pollution parameters indicating dilution with freshwater in PETP at different stages.</li> <li>Non-complying (dilution)</li> </ul>
Colour (Hazen)	25	BDL	5	
BOD (mg/l)	552	6	500	
COD (mg/l)	1335	19	1400	
TSS (mg/l)	110	11	1500	
TDS (mg/l)	2484	856	2100	

**Recommendation of the Team:-**

- Unit shall maintain the record of HSIIDC freshwater consumption & sludge generation.
- Unit shall dismantle the provision for dilution with freshwater at PETP Inlet and outlet.
- Unit shall make provision to directly discharge the treated effluent in to HSIIDC line, to rule out possibility of dilution.

Therefore, you are hereby directed to show cause & explain within 15 days as to why closure may not be taken against your unit u/s 33-A Water (Prevention and Control of Pollution) Act, 1974, prosecution action under section 43/44 of Water (Prevention and Control of Pollution) Act, 1974, revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of (Prevention and Control of Pollution) Act, 1981 besides initiation of legal action under the Act in compliance of the relevant provisions of Environmental Acts/Rules/Laws.

In case you fail to reply/comply with the deficiencies mentioned above within above stipulated time period, it will be presumed that you have nothing to say in this regard and accept the deficiencies mentioned above, which will warrant closure action against your unit under relevant Acts/Rules & initiation of legal action under the relevant Acts/Rules without giving any further notice.

Whereas, for the above said violations you are liable to pay the Environmental Compensation terms of the directions of Board issued letter no. HSPCB/PLG/2021/2343-2350 dated 22.12.2021 assessed by the Board as per methodology defined therein.

Inst. No. HSPCB/SR/2025/ 2676

Dated: 2/11/25

Regional  
Sonepat  
Rt

A copy of the above is forwarded to the Chairman, HSPCB, Panchkula for information, please.

Regional  
Sonepat  
Rt

DATE: 04/02/25

To,

The Regional Officer  
Haryana State Pollution Control Board,  
Sonipat Region, Sonipat.

**Subject: Reply and compliance of Show Cause Notice dated 02.01.25 received on 23/01/2025 letter no. HSPCB/SR/2025/2669.**

Dear Sir,

Kindly refer to the above said show cause notice issued vide your office letter no. HSPCB/SR/2025/2669 dated 02.01.2025 and received on 23.01.2025 on the subject cited above.

In this context, it is submitted that our unit is engaged in the process of dyeing of fabric and bleaching, provided with proper and adequate ETP with flow meters and maintained proper Logbooks for fresh water, trade effluent generated, treated and production data. The treated water is eventually discharged in the HSIIDC sewer & CETP for Final treatment for which are paying to HSIIDC on regular basis. Although the results shown in the above said notice are very well within prescribed standards but even then, the said show cause notice has been issued with the observation that High reduction in pollution parameters indicating dilution with freshwater in PETP at different stages. Non-complying (dilution). Moreover, the said analyses report of the sample collected by joint team on 07.08.2024, was never been communicated to us. However, the para wise reply and compliance of the observations and recommendations of the committee is submitted herewith as under for your consideration;

#### **RESPONSES TO SPECIFIC ALLEGATIONS:**

**Observation:** Unit has not maintained the record of HSIIDC freshwater consumption & sludge generation.

- **Response:** We have maintained the record for fresh water consumption through municipal source i.e. HSIIDC fresh water supply line on daily basis. HSIIDC water bills is attached as Annexure-1.

**Observation:** High reduction in pollution parameters indicating dilution with freshwater in PETP at different stages.

**Response:**

- The observed reduction in BOD, COD, TSS, TDS, and FDS levels is due to advanced treatment technology in our ETP, and not due to any dilution with freshwater.
- Our unit processes cotton and viscose fabrics, which require a 12-stage washing process to achieve high colour fastness. This naturally results in a diluted effluent.

- We have implemented a Chemical Management System that selects non-toxic, eco-friendly ZDHC-approved chemicals, optimizing resource utilization and reducing pollution loads in wastewater.
- They reduce the pollution loads in processed wastewater generated. Thus, the reduction in BOD, COD, TSS, TDS and FDS value levels is due to utilization of the cleaner technology & should be considered a positive initiative rather than being penalized.
- The equalization tank of adequate capacity at the ETP inlet ensures composite mixing of trade effluent from various processes, leading to observed parameter values.
- Regular ETP inlet and outlet analysis is conducted by HSPCB laboratories, with reports confirming compliance.
- We have implemented Color coding in our PETP for the purpose of pipeline identification of treated, untreated and utility water systems. Process Flow diagram demonstrating the design & treatment stages is attached.
- No dilution is being made by us and we are already discharging our treated trade effluent into HSIIDC sewer since commissioning of our unit and hence no action is required to be taken on this recommendation.

**Thus, from the above stated facts and details it is evident that no dilution of effluent with fresh water is done and no such arrangement as apprehended in the above referred notice, exists in our unit which is also clear from the fact that the joint team did not find any such arrangement at site in practical and did not pointed out at the time of inspection. It is pertinent to mention that during the inspection on 07-08-2024, no evidence of freshwater dilution in the ETP system was found. Therefore, the allegations are speculative and not based on factual data.**

#### **Reply/ compliance of recommendation**

- We have maintained the record for fresh water consumption through municipal source i.e. HSIIDC fresh water supply line on daily basis.
- No dilution is being made by us and we are already discharging our treated trade effluent into HSIIDC sewer since commissioning of our unit, which is the further treated in the CETP and hence no action is required to be taken on this recommendation.

#### **TIMING OF THE NOTICE AND CURRENT COMPLIANCE STATUS:**

The inspection was conducted on 07.08.2024, while the SCN was issued on 02.01.2025. During this period, we have already undertaken corrective actions to ensure compliance, and we request that these improvements be duly considered.

• **FINANCIAL IMPACT ON LIVELIHOODS OF WORKERS:**

Our unit directly and indirectly employs a significant workforce, and any closure action would severely impact employment. Additionally, several local businesses and suppliers rely on our operations. An abrupt closure would disrupt the local economy and supply chain.

**In light of the above submissions, we respectfully request:**

- a. Withdrawal of the SCN, as compliance has been duly demonstrated.
- b. Acceptance of supporting documents as evidence of adherence to environmental norms.
- c. An opportunity for re-inspection to validate compliance.

All above stated facts and details clearly reveal that we are not defying any norms of lower BOD value in process influent and dilution of freshwater in PETP and obtaining of all required clearances from the concerned authorities and thus fully complying with your directions and all prescribed norms issued from time to time. We request you to please not initiate any action against our unit as proposed in the above said show cause notice and request to kindly revoke and withdraw the show cause notice. It is also requested that fresh inspection and sampling may kindly conducted if feel necessary, to verify our compliance status as stated above for which we are ready to bear the applicable charges of the Board if any.

We hope you will find above submission in order.

Thanking You

Yours faithfully,

Authorized Signatory



# KOHINOOR RIBBON FACTORY (PVT.) LTD 13

Regd. Office : B-7, MAYAPURI, INDUSTRIAL AREA, PHASE-II, NEW DELHI-110064 (INDIA)

CIN: U74999DL2004PTC127160 PAN : AACCK3866B Ph No : 011-28114379

Web : www.kohinoorribbon.com Email ID: info@krfindia.net

Ref. No. ....

Dated. ....

DATE: 05 /05/2025

To

The Regional Officer  
Haryana State Pollution Control Board  
Sonipat Region, Sonipat.

**Sub: Reply to Show cause notice no-HSPCB/SR/2025/117 dated 14.04.25 for prosecution & closure action under section 4 & 33A of water (Prevention & Control of pollution) Act, 1974 and revocation of CTO granted under section 27 of Water (Prevention & Control of pollution) Act, 1974 and under section 24(4) of Air ((Prevention & Control of pollution) Act, 1981 along with imposition of Environmental Compensation as per policy order dated 22.12.2021.**

Respected Sir,

This is in reference to the show cause notice SCN dated 14.04.2025, issued under section 43/44 & 33A, & under section 21(4). The notice Alleges non-compliance related to PETP operation and record keeping.

At the onset we wish to affirm our commitment to full environmental compliance and adherence to all applicable laws and regulations. We here by submit our detailed response for your kind consideration.

1. We are hereby submitting an affidavit confirming that we are not having any separate/ parallel connections in storm water channel of industrial estate, HSIIDC Barhi. **Annexure-I.**
2. We have only one bore well in our premises with extraction capacity of 15 KL/hrs. We are enclosing copy of logbook maintained for last 3 month to assess the actual water extracted out. Copy of logbook is attached as **Annexure-II.**
3. We are submitting copy of water balance chart of our unit as **Annexure-III.**

Received

21/05/25

HARYANA STATE POLLUTION  
CONTROL BOARD

Mfrs of : Labels | Tag | Tapes | Head Transfer | Polybag | Stickers | Hanger | Badges Etc.

Factory : Delhi | Haryana

Plot-1, Sector-15, Part-II  
PAT-131001(HR)

4. Copy of NOC applied for from HWRA for ground water extraction here by enclosed as **Annexure-IV**.
5. Copy of GSTR-1 and GSTR-2 hereby enclosed for the last 6 months as **Annexure-V**.
6. PETP operation logbook covering chemical/electricity consumption and treated effluent records, along with relevant purchase invoice for last six month are submitting herewith. **Annexure-VI**.
7. Copy of agreement with M/S GEPIL & HROCMMS HWM are here by enclosed as **Annexure-VII**.
8. There are no changes in our ETP Plant.
9. We are submitted ETP Process Chart & phototherapy step by step. **Annexure-VIII**.
10. We are providing photographic proof of the visible single outlet discharge of treated trade effluent generated from our unit at the nearest manhole of HSIIDC public sewer. **Annexure-IX**

#### **Additional information**

- (1) We are submitting adequacy report from Department of Civil Engineering, Punjab Engineering College Sector-12 Chandigarh-160012. **Annexure-X**.
- (2) Simultaneously, we are initiating re-sampling as per the HSPCB policy, and we have deposited the performance security fee amounting to Rs. 2,00,000/- (Rs. Two Lakhs Only) vide UTR No. KKBKR22025042316793275 dated 23/04/2025 and resampling fees amounting to Rs. 4500/- (Rs. Four Thousand Five Hundred Only) vide NEFT No. CMS 1132502173108. Bank Statement attached **Annexure-XI**.
- (3) Clarification regarding major observations seeked in compliance report of various observations raised in the technical report.

- a) PETP is operational and no by passing of untreated effluent into HSIIDC sewer line & there is no. batch process & that day ETP Under maintenance.
- b) We are submitted proper maintained logbook of ETP & fresh groundwater. (document enclosed). **Annexure-XII.**
- c) Flow meter at ETP inlet & outlet installed (pic enclosed). Indicate proper record. **Annexure-XIII.**
- d) Latest test report attached for TDS Parameters. (attached) **Annexure-XIV.**
- e) We are installed air diffusers for BOD after that we are tested the sample of water and test report was normal as per range. **Annexure-XV**
- f) We are member of CETP Society since 2016. Last Invoice enclosed as **Annexure -XVI.**
- g) We have rain water harvesting system at our premises. Picture of the same is enclosed as **Annexure -XVII.**
- h) We are enclosing copy of HSIIDC storm water discharge bill as **Annexure-XVIII.**

As per the recommendation stated in the earlier show cause notice, the necessary corrective measures, if any have now been implemented. Therefore, it is humbly requested to wave off the charges and oblige.

Thanking you,

Yours faithfully,

For KOHINOOR RIBBON FACTORY PVT. LTD.

Authorized Signatory **Managing Director**

Ref. No. ....

Dated. ....

Annexure - 1

### AFFIDAVIT

I, **Ashish Choudhary S/o Kirpal Singh Choudhary**, age about 48 years, residing at BL-100, L-Block, Anand Vihar, Hari Nagar, South West Delhi-110064, do hereby solemnly affirm and declare as under:

1. That I am the director of the industrial unit named M/s Kohinoor Ribbon Factory Private Limited located at Plot No. 12, Phase-1, Barhi Industrial Area, Sonipat, Haryana-131101.
2. That my industrial unit is connected to the officially designated sewer drainage system provided by HSIIDC and does not have any unauthorized, separate or parallel connection(s) to the storm water channel.
3. That I further undertake not to make any such unauthorized, separate or parallel connection to the storm water channel in future.
4. That in case it is found at any point of time that my unit has such unauthorized connection(s), I shall be held fully responsible for the same and shall abide by any action taken by HSIIDC or the competent authority as per applicable laws, rules, and regulations.
5. That this affidavit is executed to be submitted to HSPCB, Sonipat as an undertaking regarding the absence of separate/parallel connection(s) in the storm water channel from my industrial unit.

DEPONENT

### VERIFICATION

I, the deponent above named, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

Verified at New Delhi on this \_\_\_\_\_ day of \_\_\_\_\_ 2025.

DEPONENT

Annexure - II  
**4369**  
**KOHINOOR RIBBON FACTORY PVT LTD BARHI**  
**SUMBERSIBLE LOG BOOK**

DATE	GROUND WATER		
	START R	END R	UNIT (KL)
01.02.2025	647	671	24
02.02.2025			
03.02.2025	671	696	25
04.02.2025	696	722	26
05.02.2025	722	747	25
06.02.2025	747	771	24
07.02.2025	771	796	25
08.02.2025	796	820	24
09.02.2025			
10.02.2025	820	846	26
11.02.2025	846	871	25
12.02.2025	871	895	24
13.02.2025	895	920	25
14.02.2025	920	946	26
15.02.2025	946	970	24
16.02.2025			
17.02.2025	970	995	25
18.02.2025	995	1020	25
19.02.2025	1020	1044	24
20.02.2025	1044	1070	26
21.02.2025	1070	1095	25
22.02.2025	1095	1121	26
23.02.2025			
24.02.2025	1121	1148	27
25.02.2025	1148	1174	26
26.02.2025	1174	1199	25
27.02.2025	1199	1226	27
28.02.2025	1226	1252	26

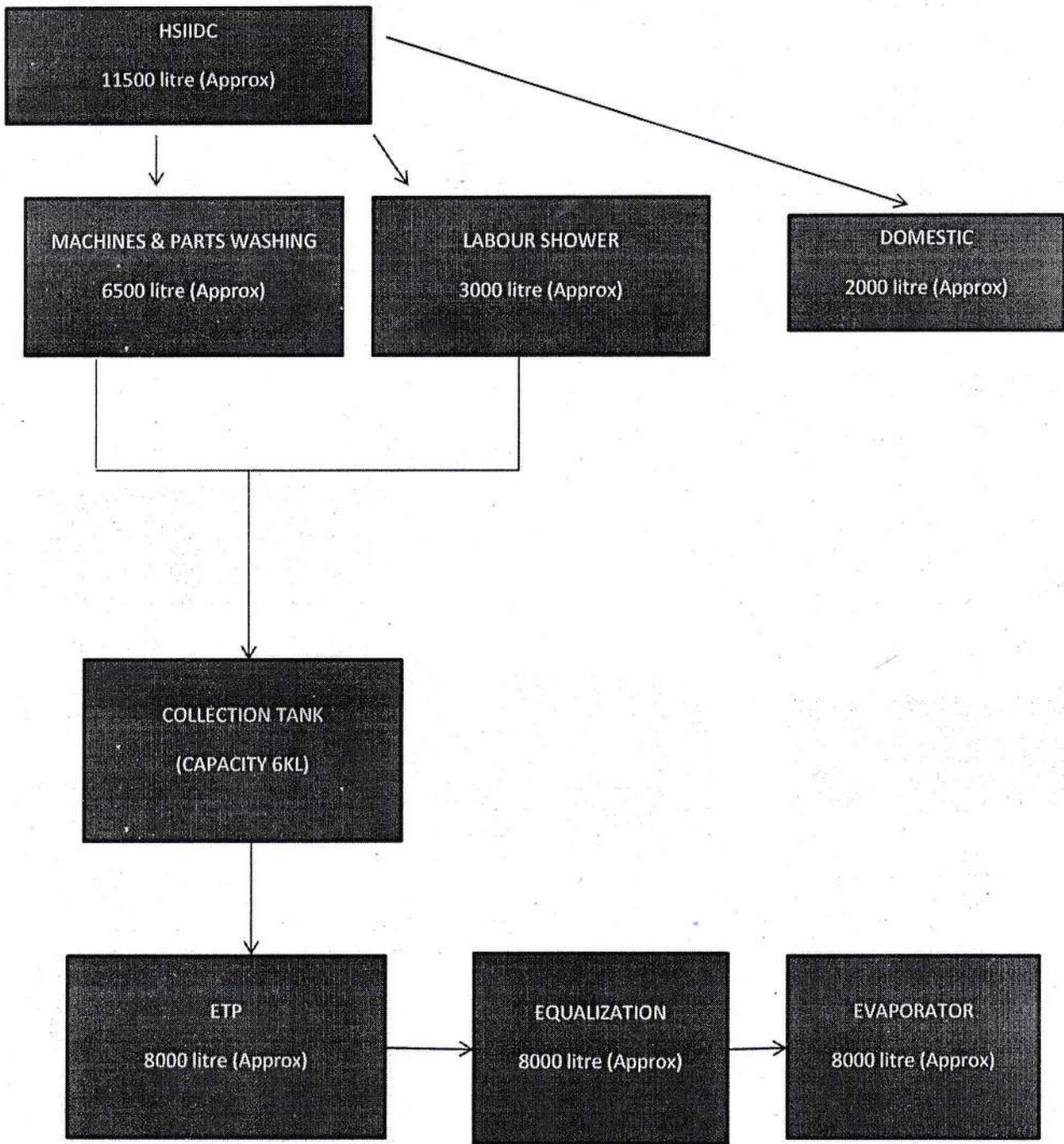
**KOHINOOR RIBBON FACTORY PVT LTD BARHI  
SUMBERSIBLE LOG BOOK**

DATE	GROUND WATER		
	START R	END R	UNIT (KL)
01.03.2025	1252	1278	26
02.03.2025			
03.03.2025	1278	1304	26
04.03.2025	1304	1329	25
05.03.2025	1329	1356	27
06.03.2025	1356	1383	27
07.03.2025	1383	1409	26
08.03.2025	1409	1434	25
09.03.2025			
10.03.2025	1434	1459	25
11.03.2025	1459	1486	27
12.03.2025	1486	1512	26
13.03.2025	1512	1538	26
14.03.2025			
15.03.2025	1538	1563	25
16.03.2025			
17.03.2025	1563	1589	26
18.03.2025	1589	1615	26
19.03.2025	1615	1640	25
20.03.2025	1640	1667	27
21.03.2025	1667	1693	26
22.03.2025	1693	1720	27
23.03.2025			
24.03.2025	1720	1746	26
25.03.2025	1746	1773	27
26.03.2025	1773	1799	26
27.03.2025	1799	1825	26
28.03.2025	1825	1851	26
29.03.2025	1851	1878	27
30.03.2025			
31.03.2025	1878	1905	27

**KOHINOOR RIBBON FACTORY PVT LTD BARHI  
SUMBERSIBLE LOG BOOK**

DATE	GROUND WATER		
	START R	END R	UNIT (KL)
01.04.2025	1905	1932	27
02.04.2025	1932	1958	26
03.04.2025	1958	1985	27
04.04.2025	1985	2011	26
05.04.2025	2011	2038	27
06.04.2025			0
07.04.2025	2038	2066	28
08.04.2025	2066	2093	27
09.04.2025	2093	2119	26
10.04.2025	2119	2147	28
11.04.2025	2147	2174	27
12.04.2025	2174	2202	28
13.04.2025			0
14.04.2025	2202	2226	24
15.04.2025	2226	2255	29
16.04.2025	2255	2282	27
17.04.2025	2282	2311	29
18.04.2025	2311	2340	29
19.04.2025	2340	2369	29
20.04.2025			0
21.04.2025	2369	2398	29
22.04.2025	2398	2423	25
23.04.2025	2423	2441	18
24.04.2025	2441	2467	26
25.04.2025	2467	2491	24
26.04.2025	2491	2516	25
27.04.2025			0
28.04.2025	2516	2542	26
29.04.2025	2542	2567	25
30.04.2025	2567	2591	24

WATER BALANCE CHART MONTHLY BASIS.



**Government of Haryana**  
**Haryana Water Resources Authority**  
**Applications for Issue of Permission to Extract Ground Water**

**Application for Permission to Extract Ground Water for Industrial Use**

Application No: HWRA/IND/N/2021/144 (Application Received Fee Paid)

<b>I. General Information:</b>	
<b>Application Type Category/ Type of Application:</b>	
(i) Name of Applicant:	ASHISH CHOUDHARY
ID Proof Type	PAN
ID Proof no	AADPC7889C
Id Proof Document	Download
(ii) Designation of Applicant:	Director
Authorization Letter in the name of ASHISH CHOUDHARY (applicant)	Download
(iii) Name of Industry:	KOHINOOR RIBBON FACTORY PVT LTD
(iv) Registration number of Industry:	UDYAM-DL-10-0001809
(v) Location Details of the Industrial Unit	
Industrial Unit Address	PLOT NO. 12, HSIIDC BARHI SONEPAT
State:	Haryana
District:	SONIPAT
Tehsil:	Ganaur
Block:	GANAUR
Village/MC:	Bari
Region:	over-exploited
(vi) Correspondence Address	
Complete Postal Address	PLOT NO. 12, HSIIDC BARHI SONEPAT
Mobile Number:	9810012811
E-Mail of Industry:	mtcyarns@yahoo.co.in
(vii) Salient Features of the Industrial Activity:	
a. Type of Industry	Textile Dyeing
b. Industry fall under	Medium
c. Is Water Intensive	Yes
d. Purpose of Abstraction	Other Use - For industrial and Other usage purpose
e. Groundwater utilization for	Existing Industry
f. Whether present industrial activity commenced after 23.12.2020	No
g. Whether there is expansion of this industry Unit after 23.12.2020 involving increase in water requirement	No
h. Consent to Operate	Download
	CTO/CTE Number : 3131017 24S ONCTOS 7 693 689
	Issue Date : 12/03/2024.

i.	Validity Period of Consent to Operate	12/03/2024	30/09/2028
j.	Large Industry/ MSME certificate/ proof	Download	
k.	Date of commencement	25/06/2004	
l.	Description	Textile Dyeing unit	
(viii)	Land use details of the existing/proposed Industrial unit premises		
	Ownership of the land(Enclose documents of ownership)	Download	
	Latitude	Longitude	29.1025 77.0452
	Location Map	Download	
	Total Land area(In sq m)	1800.00	
	Rooftop area of buildings/sheds(In sq m)	720.00	
	Road/paved area(In sq m)	0.00	
	Green belt area(In sq m)	0.00	
	Open Land (In sq m)	1080.00	
	Source of availability of surface water for Industrial use, if any	No	
	Townships/villages within 2 km radius of the Industrial unit	Yes	barhi
2)	Detail of water requirement/ recycled water usage : (Please enclose flow chart of activities and requirement of water at each stage)		
	Flow Chart of activities and requirement of water	Download	
	Water Balance Chart with water requirement at each Stage.	Download	
	Upload Affidavit for Non/Partial supply of water from local government water supply agency ( in case of ground water requirement less than 10 KLD).		
	Upload NOC/Certificate for non/ partial supply of fresh water/ treated waste from the local government water supply agency.	Download	
	Quality of groundwater	Fresh Water	
	Name of NABL(Under Valid Certificate)	ECO Lab	
	Upload test report of groundwater quality from NABL accredited lab	Download	
	Whether there is expansion of existing industry involving increase in ground water abstraction after 23.12.2020	No	
(i)	Total water required(In m3/day)	113.00	Download
a.	Ground Water required(In m3/day)	106.00	
b.	Recycled Water usage(In m3/day)	5.00	
c.	Proposed/existing water supply from any agency(In m3/day)	2.00	

(ii)	Breakup of Water Requirement and Usage:					
	Activity	Existing Requirement (m3/day)	Additional Proposed Requirement (m3/day)	Total Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)
a.	Industrial Activity	106.00	0.00	106.00	300	31800.00

b.	Residential / Domestic	2.00	0.00	2.00	300	600.00
c.	Greenbelt Development / Environment Maintenance	0.00	0.00	0.00	0	0.00
d.	Other Use	5.00	0.00	5.00	300	1500.00
e.	Grand Total	113.00	0.00	113.00		33900.00

Source of recycled water

ETP

## (iii) Breakup of Recycled Water Usage:

	(m3/day)	(Days)	(m3/year)
(a) Total Waste Water Generated:	92.00	300	
(b) Quantity of Treated Water Available	5.00	300	
i). Reuse in Industrial Activity:	0.00	0	
ii). Reuse in Green Belt Development:	0.00	0	
iii). Any other use	5.00	0	0.00
(c) Total Treated Water Utilized:	5.00		
(d) Quantity and mode of disposal of unutilised effluent:	87.00	HSIIDC Sewer BARHI	

## 3. Details of existing and/ or proposed groundwater abstraction structures

## (a) Groundwater Abstraction Structure-Existing

SNo.	Type/ Year of construction	Depth (meter) / Diameter (mm)	Depth to water level (meters below ground level)	Discharge (m3 per hour)	Operational hours/ (day)/ days/year	Mode of lift	Horse Power of pump	Whether fitted with water meter or not	Whether permission/ registered with HRWA / if so Details of permission
1	bore well/ 2010	65.00/ 125.00	60.00	15.00	7.00/ 300	1	5	Yes	No/

Source of fresh water requirement being met uptill now

Affidavit duly attested by the Applicant regarding non-existence of tubewell

Likely date of operation of proposed tubewell

Quantum of ground water recharge(m3/year)

1500.00

Details of rainwater harvesting and artificial recharge measures for groundwater recharge in the premises. If the firm has proposed to take up rainwater harvesting and recharge outside the industrial unit premises, then provide NOC from the concern authority/agency where the harvesting measures are proposed, if already implemented, details may be furnished. (attach report on comprehensive & feasible Rainwater harvesting/recharge proposal).

Download

Whether the applicant has earlier applied for abstraction of ground water to any other Government Agency.

N

SELF-DECLARATION stating that the applicant has not applied for abstraction of ground water to any other competent Authority/CGWA	Download
Water Efficient Technology will be adopted	Download
Consent of operate issued by HSPCB(CTO)	Download
Impact Assessment Report prepared by the accredited consultant : Submit IAR of existing / proposed groundwater withdrawal on the groundwater regime and socio-economic impacts report. Pro-forma for the report is given in Annexure IV of HWRA Guidelines dated 10.9.21. On top of the IAR, provide the Check List + Salient features of IAR, in the prescribed formats.	
Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the local government water supply agency	Download
Any Other Document/Information	Download
Any Other Document/Information	
Any Other Document/Information	

## Self Declaration:-

- I hereby declare that all the documents prescribed in the application form have been uploaded and no blank / another / irrelevant documents have been uploaded against specified documents. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.
- I hereby certify that the contents of the above Application are true to the best of my knowledge and belief and that it conceals nothing and that no part of it is false. I understand that if any information furnished by me is found to be false, Haryana Ground Water Authority can take punitive action against me as per the extant rules. Further, I shall comply with all the terms and conditions of the permission/NOC to be granted by HWRA.

Date:

Place:

Signature of Applicant with Office Seal

(ASHISH CHOUDHARY)

(Director)

## a) Information of payment for Application Fee

Total Amount				
Mode of Payment	Online			
Reference No.	Transaction No.	Date	Amount	Status
HRWA1002043717033747	WSBI0336399009	12/10/2021	50000	success

## b) Information of payment for Tarrif Fee

Total Amount			
Mode of Payment			

# Goods and Services Tax - GSTR-2B

Taxable inward supplies received from registered persons

GSTIN of supplier	Trade/Legal name	Invoice number	Invoice Date	Invoice Value(₹)	Taxable Value(₹)	Tax Amount			GSTR-1 Filing Date
						Integrated Tax(₹)	Central Tax(₹)	State/UT Tax(₹)	
06ABLFA4476G1Z8	AP ELECTRICALS	AP/03/184/2024-25	07/03/2025	4008.00	3396.25	0.00	305.66	305.66	11/04/2025
06ABLFA4476G1Z8	AP ELECTRICALS	AP/03/273/2024-25	12/03/2025	726.00	615.00	0.00	55.35	55.35	11/04/2025
06ABLFA4476G1Z8	AP ELECTRICALS	AP/03/390/2024-25	22/03/2025	1475.00	1250.00	0.00	112.50	112.50	11/04/2025
07GEBPP5548M1ZV	INDUSTRIAL SAFETY SERVICE	ISS/2024-25/161	10/03/2025	5664.00	4800.00	864.00	0.00	0.00	11/04/2025
07AAAACU4677J1ZY	UNIDYES CHEMICALS PRIVATE LIMITED	1568/24-25	08/03/2025	23069.00	19550.00	3519.00	0.00	0.00	09/04/2025
07AAAACU4677J1ZY	UNIDYES CHEMICALS PRIVATE LIMITED	1599/24-25	17/03/2025	24898.00	21100.00	3798.00	0.00	0.00	09/04/2025
07AAAACU4677J1ZY	UNIDYES CHEMICALS PRIVATE LIMITED	1649/24-25	28/03/2025	157323.50	133325.00	23998.50	0.00	0.00	09/04/2025
09AAAPK5851G1Z3	M/S KAPOOR TRADING CO.	KTC/24-25/1850	15/03/2025	306989.00	292370.00	14618.50	0.00	0.00	08/04/2025
06CEQP09588G1ZV	DIVYA SECURITY SERVICES	138	01/01/2025	30376.00	25742.00	0.00	2316.78	2316.78	12/04/2025
06CEQP09588G1ZV	DIVYA SECURITY SERVICES	139	01/01/2025	15986.64	13548.00	0.00	1219.32	1219.32	12/04/2025
06CEQP09588G1ZV	DIVYA SECURITY SERVICES	140	01/01/2025	49544.66	41987.00	0.00	3778.83	3778.83	12/04/2025
06CEQP09588G1ZV	DIVYA SECURITY SERVICES	141	01/01/2025	36846.68	31226.00	0.00	2810.34	2810.34	12/04/2025
06CEQP09588G1ZV	DIVYA SECURITY SERVICES	151	01/02/2025	32506.64	27548.00	0.00	2479.32	2479.32	12/04/2025
06CEQP09588G1ZV	DIVYA SECURITY SERVICES	152	01/02/2025	16520.00	14000.00	0.00	1260.00	1260.00	12/04/2025
06CEQP09588G1ZV	DIVYA SECURITY SERVICES	153	01/02/2025	45843.00	38850.00	0.00	3496.50	3496.50	12/04/2025
06CEQP09588G1ZV	DIVYA SECURITY SERVICES	154	01/02/2025	37271.48	31586.00	0.00	2842.74	2842.74	12/04/2025
06CEQP09588G1ZV	DIVYA SECURITY SERVICES	164	01/03/2025	30975.00	26250.00	0.00	2362.50	2362.50	12/04/2025
06CEQP09588G1ZV	DIVYA SECURITY SERVICES	165	01/03/2025	16520.00	14000.00	0.00	1260.00	1260.00	12/04/2025
06CEQP09588G1ZV	DIVYA SECURITY SERVICES	166	01/03/2025	42559.06	36067.00	0.00	3246.03	3246.03	12/04/2025
06CEQP09588G1ZV	DIVYA SECURITY SERVICES	167	01/03/2025	35463.72	30054.00	0.00	2704.86	2704.86	12/04/2025
07AABPT8882C2ZE	HINDUSTAN TRADERS	HT-24-25/2456	20/03/2025	10431.00	8840.00	1591.20	0.00	0.00	08/04/2025
06AGBP04100G1Z7	SHRI NARAYAN & CO.	SNC/1304	29/03/2025	145530.00	138600.00	0.00	3465.00	3465.00	10/04/2025
06AACPL068F1ZU	Reliwa Sales Corporation	RSC/24-25/185	06/03/2025	8685.00	7360.00	0.00	662.40	662.40	08/04/2025
07AAGPK4366H1ZM	SWASTIK BEARING TRADERS	23107	05/03/2025	2979.00	2525.00	454.50	0.00	0.00	11/04/2025
07AAGPK4366H1ZM	SWASTIK BEARING TRADERS	23315	26/03/2025	4095.00	3470.00	624.60	0.00	0.00	11/04/2025
07DZXP6677M1ZX	A P SYSTEM	323	18/03/2025	9440.00	8000.00	1440.00	0.00	0.00	11/04/2025
07AIZPK6690F1ZJ	TECHNOCRAT INDIA	TI/0342/2024-25	03/03/2025	9289.00	7872.00	1416.96	0.00	0.00	11/04/2025
07AIZPK6690F1ZJ	TECHNOCRAT INDIA	TI/0352/2024-25	05/03/2025	2301.00	1950.00	351.00	0.00	0.00	11/04/2025
07AIZPK6690F1ZJ	TECHNOCRAT INDIA	TI/0356/2024-25	11/03/2025	14809.00	12550.00	2259.00	0.00	0.00	11/04/2025
06BNRPP4176K1Z9	Raftaar Networks	3806	01/02/2025	4130.00	3500.00	0.00	315.00	315.00	29/03/2025
07AFSP5288K1ZE	RAVI ELECTRIC CO.	11234	07/03/2025	5128.00	4346.00	782.28	0.00	0.00	11/04/2025
07AAECA4623J1Z5	ATFREE CHEMICOAT PRIVATE LIMITED	ACPL/24-25/112	18/03/2025	3509.00	2973.50	535.23	0.00	0.00	03/04/2025
06BHPK9171H3ZK	BADHWAR BHARATGAS	2451	06/03/2025	8894.00	7537.20	0.00	678.35	678.35	11/04/2025
06BHPK9171H3ZK	BADHWAR BHARATGAS	2458	07/03/2025	8894.00	7537.20	0.00	678.35	678.35	11/04/2025
06BHPK9171H3ZK	BADHWAR BHARATGAS	2482	12/03/2025	8894.00	7537.20	0.00	678.35	678.35	11/04/2025
06BHPK9171H3ZK	BADHWAR BHARATGAS	2523	20/03/2025	7115.00	6029.76	0.00	542.68	542.68	11/04/2025
06BHPK9171H3ZK	BADHWAR BHARATGAS	2540	22/03/2025	5336.00	4522.32	0.00	407.01	407.01	11/04/2025
06BHPK9171H3ZK	BADHWAR BHARATGAS	2541	22/03/2025	7115.00	6029.76	0.00	542.68	542.68	11/04/2025
06BHPK9171H3ZK	BADHWAR BHARATGAS	2578	29/03/2025	7115.00	6029.76	0.00	542.68	542.68	11/04/2025
07AAJPK254P1ZB	SUMAN AGENCIES	1083	24/03/2025	355091.00	338182.00	16909.10	0.00	0.00	09/04/2025
07AAJPK254P1ZB	SUMAN AGENCIES	1101	28/03/2025	291296.00	277425.00	13871.25	0.00	0.00	09/04/2025
24AABCV3609C1ZT	VRL LOGISTICS LIMITED.	7180012313	27/03/2025	200.00	200.00	10.00	0.00	0.00	11/04/2025
09ATQPS667B01ZU	MASTEK ELECTRONICS SERVICES	67	17/03/2025	19470.00	16500.00	2970.00	0.00	0.00	13/04/2025

# Goods and Services Tax - GSTR-2B

Taxable Inward supplies received from registered persons

GSTIN of supplier	Trade/Legal name	Invoice Details			Taxable Value		Tax Amount		GST-1 IFF/GST R-5 Period	GST-1 IFF/GST Filing Date
		Invoice number	Invoice Date	Invoice Value(₹)	Integrated Tax(₹)	Central Tax(₹)	State/UT Tax(₹)			
07AAXF59930N1ZG	A M BOARD PRODUCTS	GST2024-25/4465	06/03/2025	2991.00	2534.96	456.29	0.00	0.00	Mar'25	10/04/2025
07AAXF59930N1ZG	A M BOARD PRODUCTS	GST2024-25/4581	15/03/2025	5343.00	4527.60	814.97	0.00	0.00	Mar'25	10/04/2025
07AAXF59930N1ZG	A M BOARD PRODUCTS	GST2024-25/4738	27/03/2025	3115.00	2639.96	475.19	0.00	0.00	Mar'25	10/04/2025
06ANGP56488R1ZT	Jhil Mill Dhaba	1988	24/03/2025	6720.00	6000.00	0.00	360.00	360.00	Mar'25	09/04/2025
06ANGP56488R1ZT	Jhil Mill Dhaba	2009	29/03/2025	3360.00	3000.00	0.00	180.00	180.00	Mar'25	09/04/2025
07JNDPS3609L1ZG	BALA JI INDUSTRIES	177	25/01/2025	2596.00	2200.00	396.00	0.00	0.00	Mar'25	13/04/2025
07AADCR8846B1ZC	RP OFFICE AUTOMATION PRIVATE LIMITED	RPOM/2648/24-25	01/03/2025	4130.00	3500.00	630.00	0.00	0.00	Mar'25	08/04/2025
07AADCR8846B1ZC	RP OFFICE AUTOMATION PRIVATE LIMITED	RPOM/2895/24-25	31/03/2025	4130.00	3500.00	630.00	0.00	0.00	Mar'25	08/04/2025
24AAAC5249903Z5	SUIDHA EXPRESS (OPC) PRIVATE LIMITED	G/24-25/0276	28/03/2025	22823.00	22823.00	1141.15	0.00	0.00	Mar'25	10/04/2025
06AOLPA2722C1ZM	SAARTHI INC.	755	24/03/2025	70381.00	59645.00	0.00	5368.05	5368.05	Mar'25	05/04/2025
07AAAPO1517G2Z2	COSMOS INDUSTRIAL PAINTS	CIP2809	27/03/2025	24338.00	20625.00	3712.50	0.00	0.00	Mar'25	11/04/2025
07ADOPD7366R1ZM	AD-TEX ENTERPRISES	2024-25/362	07/03/2025	26196.00	22200.00	3996.00	0.00	0.00	Mar'25	07/04/2025
07ADOPD7366R1ZM	AD-TEX ENTERPRISES	2024-25/368	13/03/2025	10856.00	9200.00	1656.00	0.00	0.00	Mar'25	07/04/2025
07ASUP51097D1Z9	KRISHNA ENTERPRISES	TV/2024-25/076	05/03/2025	84562.80	80536.00	4026.80	0.00	0.00	Mar'25	11/04/2025
07ASUP51097D1Z9	HARREX INSTRUMENTS	184	13/11/2024	6372.00	5400.00	972.00	0.00	0.00	Nov'24	30/03/2025
07ASUP51097D1Z9	HARREX INSTRUMENTS	204	17/11/2024	10502.00	8900.00	1602.00	0.00	0.00	Nov'24	30/03/2025
07AISPR2462B1Z5	MITIN RAJPUT & CO	NRC/24-25/104	18/03/2025	11800.00	10000.00	1800.00	0.00	0.00	Mar'25	11/04/2025
06A7PK779381ZM	SHIV SHAKTI TRADING CO	591	11/03/2025	169610.70	161534.00	0.00	4038.35	4038.35	Mar'25	12/04/2025
06AAACX0986C1ZT	KRF LTD	KF/24-25/03/1	05/03/2025	920400.00	780000.00	0.00	70200.00	70200.00	Mar'25	11/04/2025
24AABCR3204M1ZL	RAJOO ENGINEERS LIMITED	TG2425001444	17/03/2025	3717000.00	3150000.00	567000.00	0.00	0.00	Mar'25	08/04/2025
06AALPJ0981A1Z1	SHREE MAHAVIR JI TRADERS	3235	07/03/2025	7043.00	5968.40	0.00	537.15	537.15	Mar'25	10/04/2025
24AMDFM8579K2ZF	GLOBE CARGO MOVERS	134	17/03/2025	130032.00	116100.00	13932.00	0.00	0.00	Mar'25	11/04/2025
07AQCP16987H1ZF	MIRIDUL BEARING & MACHINERY STORE	MB/24-25/1945	01/03/2025	3540.00	3000.00	540.00	0.00	0.00	Mar'25	11/04/2025
07AGUPP4689E1Z9	INDUSTRIAL SAFETY SERVICE	ISS/2024-25/1882	16/01/2025	2360.00	2000.00	360.00	0.00	0.00	Mar'25	12/04/2025
07AHOPG033P1Z4	SHREE KRISHNA IMPEX	SK/24-25/0094	07/03/2025	570900.00	505000.00	90900.00	0.00	0.00	Mar'25	11/04/2025
07AAAEV1568L1ZR	VINOD METAL INDUSTRIES	5037/24-25	11/03/2025	5452.00	4620.00	831.60	0.00	0.00	Mar'25	11/04/2025
07AAAEV1568L1ZR	VINOD METAL INDUSTRIES	5181/24-25	21/03/2025	5452.00	4620.00	831.60	0.00	0.00	Mar'25	04/04/2025
09AVKPM8961D1Z4	R S ENTERPRISES	RE/24-25/020	10/03/2025	206736.00	175200.00	31536.00	0.00	0.00	Mar'25	04/04/2025
06AAAAPM4155E1Z3	Amar Industries	DS/2024-25/1433	10/03/2025	164776.00	139640.50	25135.30	0.00	0.00	Mar'25	13/04/2025
07AAAFW0702H2ZK	WALATI RAM ASHOK KUMAR	AIR/24-25/1510	17/03/2025	50504.00	42800.00	0.00	3852.00	3852.00	Mar'25	09/04/2025
07DAUPM0339F1Z1	PEE KAY POLYMERS	D2834/24-25	11/03/2025	123753.00	104875.00	18877.50	0.00	0.00	Mar'25	09/04/2025
07DAUPM0339F1Z1	PEE KAY POLYMERS	559/24-25	11/03/2025	1202420.00	1019000.00	183420.00	0.00	0.00	Mar'25	03/04/2025
07DAUPM0339F1Z1	PEE KAY POLYMERS	560/24-25	11/03/2025	142072.00	120400.00	21672.00	0.00	0.00	Mar'25	03/04/2025
07AACPN9307P1Z7	NARANG HARDWARE STORE	5939	27/03/2025	430.00	364.00	65.52	0.00	0.00	Mar'25	11/04/2025
07AACPN9307P1Z7	NARANG HARDWARE STORE	5941	27/03/2025	201.00	170.00	30.60	0.00	0.00	Mar'25	11/04/2025
07AAAACN5488M1Z9	WARP WEBSTERS P. LTD.	933/24-25	01/03/2025	131713.40	115070.00	16643.40	0.00	0.00	Mar'25	10/04/2025
07AEJPG2012F1Z4	SURESH & CO.	937	07/03/2025	13069.00	11075.00	1994.00	0.00	0.00	Mar'25	11/04/2025
07AEJPG2012F1Z4	SURESH & CO.	947	10/03/2025	2744.00	2325.00	419.00	0.00	0.00	Mar'25	11/04/2025
07AEJPG2012F1Z4	SURESH & CO.	971	19/03/2025	1062.00	900.00	162.00	0.00	0.00	Mar'25	11/04/2025
07ANZPK3587C1Z9	APEX BOOK SHOP	33505	11/03/2025	4814.00	4080.00	734.40	0.00	0.00	Mar'25	11/04/2025
07ANZPK3587C1Z9	APEX BOOK SHOP	33650	27/03/2025	850.00	720.00	129.60	0.00	0.00	Mar'25	11/04/2025
06AAFCR5678D1Z8	RAYMONS YARNS PRIVATE LIMITED	7339	07/03/2025	243748.00	217632.13	0.00	13057.93	13057.93	Mar'25	09/04/2025
06AAFCR5678D1Z8	RAYMONS YARNS PRIVATE LIMITED	7367	10/03/2025	257958.00	230319.34	0.00	13819.16	13819.16	Mar'25	09/04/2025

# Goods and Services Tax - GSTR-2B

Taxable inward supplies received from registered persons

GSTIN of supplier	Trade/Legal name	Invoice Details			Taxable Value (₹)	Integrated Tax(₹)	Central Tax(₹)	State/UT Tax(₹)	GSTR-1/IFFOST R-5 Period	GSTR-1/IFFOST Filing Date
		Invoice number	Invoice Date	Invoice Value(₹)						
06AAFCR5678D1Z8	RAYMONS YARNS PRIVATE LIMITED	7391	10/03/2025	255186.00	0.00	13670.69	13670.69	Mar'25	09/04/2025	
06AAFCR5678D1Z8	RAYMONS YARNS PRIVATE LIMITED	7802	29/03/2025	123721.00	0.00	6627.91	6627.91	Mar'25	09/04/2025	
07CFKPR3833R1ZK	INNOWORLD TECHNOLOGIES	246	03/03/2025	20561.50	3136.50	0.00	0.00	Mar'25	13/04/2025	
07CFKPR3833R1ZK	INNOWORLD TECHNOLOGIES	251	17/03/2025	8201.00	6950.00	0.00	0.00	Mar'25	13/04/2025	
07CFKPR3833R1ZK	INNOWORLD TECHNOLOGIES	257	24/03/2025	6136.00	5200.00	0.00	0.00	Mar'25	13/04/2025	
07AAFFK1998Q1ZH	KDM DYECEM	1382/2024-25	04/03/2025	44035.00	37318.00	0.00	0.00	Mar'25	07/04/2025	
07AAFFK1998Q1ZH	KDM DYECEM	1405/2024-25	11/03/2025	34718.00	29422.00	0.00	0.00	Mar'25	07/04/2025	
07AAFFK1998Q1ZH	KDM DYECEM	1439/2024-25	22/03/2025	33664.00	28529.00	0.00	0.00	Mar'25	07/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/1002	13/03/2025	6233.00	5560.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/1127	17/03/2025	10045.00	8960.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/1204	18/03/2025	3307.00	2800.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/1280	19/03/2025	3767.00	3360.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/1282	19/03/2025	12332.00	11000.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/13	01/03/2025	2930.00	2480.50	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/1391	20/03/2025	6615.00	5900.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/1415	20/03/2025	7736.00	6900.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/1478	21/03/2025	3307.00	2800.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/1479	21/03/2025	3307.00	2950.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/1612	22/03/2025	19956.00	17800.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/1730	24/03/2025	2242.00	2000.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/1831	25/03/2025	6615.00	5900.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/1836	25/03/2025	3307.00	2800.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/19	01/03/2025	17607.00	14906.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/1921	26/03/2025	4961.00	4425.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/2068	27/03/2025	1593.00	1348.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/2093	28/03/2025	4961.00	4425.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/2113	03/03/2025	5416.00	4831.20	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/2117	04/03/2025	3307.00	2950.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/2193	29/03/2025	3307.00	2950.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/220	04/03/2025	6615.00	5600.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/381	05/03/2025	3857.00	3440.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/503	07/03/2025	3767.00	3360.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/598	08/03/2025	16817.00	15000.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/600	08/03/2025	9922.00	8400.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/610	08/03/2025	30652.00	25950.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/613	08/03/2025	35265.00	29856.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/687	10/03/2025	3767.00	3360.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/811	11/03/2025	3307.00	2950.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/906	12/03/2025	3588.00	3200.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/989	13/03/2025	9419.00	8400.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/03/991	13/03/2025	3588.00	3200.00	0.00	0.00	Mar'25	11/04/2025	
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/1000	21/03/2025	1211.00	1080.00	0.00	0.00	Mar'25	11/04/2025	

# Goods and Services Tax - GSTR-2B

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Tax: inward supplies received from registered persons

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		Invoice number	Invoice Date				Central Tax(₹)	State/UT Tax(₹)			
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/1001	22/03/2025	1570.00	1400.00	168.00	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/1024	22/03/2025	1181.00	1000.00	180.00	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/1068	22/03/2025	2119.00	1890.00	226.80	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/1069	22/03/2025	33634.00	30000.00	3600.00	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/1139	24/03/2025	908.00	810.00	97.20	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/1120	26/03/2025	3164.00	3010.00	150.50	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/1133	03/03/2025	638.00	540.00	97.20	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/1331	28/03/2025	4725.00	4000.00	720.00	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/1373	28/03/2025	260.00	220.00	39.60	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/1379	28/03/2025	3633.00	3240.00	388.80	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/139	04/03/2025	2658.00	2250.00	405.00	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/1424	29/03/2025	908.00	810.00	97.20	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/1451	31/03/2025	36997.00	33000.00	3960.00	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/156	04/03/2025	26907.00	24000.00	2880.00	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/311	06/03/2025	606.00	540.00	64.80	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/312	06/03/2025	5103.00	4320.00	777.60	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/373	07/03/2025	1719.00	1455.20	261.94	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/377	07/03/2025	172.00	145.76	26.24	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/379	07/03/2025	150.00	142.85	7.14	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/392	08/03/2025	1345.00	1200.00	144.00	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/40	01/03/2025	2601.00	2320.00	278.40	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/41	01/03/2025	30270.00	27000.00	3240.00	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/453	08/03/2025	314.00	280.00	33.60	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/454	10/03/2025	987.00	880.00	105.60	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/464	10/03/2025	9491.00	9030.00	451.50	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/513	10/03/2025	817.00	729.00	87.48	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/52	01/03/2025	2658.00	2250.00	405.00	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/567	12/03/2025	2652.00	2365.00	283.80	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/615	13/03/2025	314.00	280.00	33.60	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/620	13/03/2025	13979.00	13300.00	665.00	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/625	13/03/2025	2362.00	2000.00	360.00	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/664	15/03/2025	2130.00	1900.00	228.00	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/71	01/03/2025	5906.00	5000.00	900.00	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/76	03/03/2025	31004.00	29498.00	1474.90	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/877	20/03/2025	176913.00	157800.00	18936.00	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/952	21/03/2025	1090.00	972.00	116.64	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/03/953	21/03/2025	7087.00	6000.00	1080.00	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K3/2425/03/1641	25/03/2025	6378.00	5400.00	920.00	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K3/2425/03/1777	26/03/2025	591.00	500.00	90.00	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K3/2425/03/308	05/03/2025	709.00	600.00	108.00	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K3/2425/03/502	07/03/2025	4642.00	4140.00	496.80	0.00	0.00	0.00	Mar'25	11/04/2025
07AACCK3866812Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K3/2425/03/951	15/03/2025	236.00	200.00	36.00	0.00	0.00	0.00	Mar'25	11/04/2025
07AAMEPMD29312C	KOM ELECTRONICS	891	01/03/2025	1888.00	1600.00	288.00	0.00	0.00	0.00	Mar'25	10/04/2025

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GSTIN of supplier	Trade/Legal name	Invoice Details			Taxable Value (₹)			Tax Amount			GSTR-1 IFF/GSTR-5 R-5 Period	GSTR-1 IFF/GSTR-5 Filing Date
		Invoice number	Invoice Date	Invoice Value(₹)	Taxable Value (₹)	Integrated Tax(₹)	Central Tax(₹)	State/UT Tax(₹)				
07AXEPM029311ZC	KOM ELECTRONICS	892	01/03/2025	5376.00	4200.00	1176.00	0.00	0.00	0.00	0.00	Mar'25	10/04/2025
07AXEPM029311ZC	KOM ELECTRONICS	893	07/03/2025	2124.00	1800.00	324.00	0.00	0.00	0.00	0.00	Mar'25	10/04/2025
078CJPK686982ZD	AA HYDRO CARE	AA/24/25/135	29/01/2025	18585.00	15750.00	2835.00	0.00	0.00	0.00	0.00	Mar'25	12/04/2025
078CJPK686982ZD	AA HYDRO CARE	AA/24/25/165	24/03/2025	18585.00	15750.00	2835.00	0.00	0.00	0.00	0.00	Mar'25	12/04/2025
07AMGPM90999M1Z4	AMIT ENGINEERING WORKS	1339	01/03/2025	6136.00	5200.00	936.00	0.00	0.00	0.00	0.00	Mar'25	07/04/2025
07AMGPM90999M1Z4	AMIT ENGINEERING WORKS	1341	03/03/2025	649.00	550.00	99.00	0.00	0.00	0.00	0.00	Mar'25	07/04/2025
07AMGPM90999M1Z4	AMIT ENGINEERING WORKS	1343	06/03/2025	2360.00	2000.00	360.00	0.00	0.00	0.00	0.00	Mar'25	07/04/2025
07AMGPM90999M1Z4	AMIT ENGINEERING WORKS	1345	11/03/2025	17157.00	14540.00	2617.20	0.00	0.00	0.00	0.00	Mar'25	07/04/2025
07AMGPM90999M1Z4	AMIT ENGINEERING WORKS	1346	13/03/2025	236.00	200.00	36.00	0.00	0.00	0.00	0.00	Mar'25	07/04/2025
24AAECA2350A1Z1	ASCENT YARNS PVT LTD	3279/11/2024-25	19/03/2025	714511.62	637956.90	76554.82	0.00	0.00	0.00	0.00	Mar'25	10/04/2025
03ACFPM153211Z7	TRACK MARK INTERNATIONAL	TMS23/2024-25	21/03/2025	125552.00	106400.00	19152.00	0.00	0.00	0.00	0.00	Mar'25	10/04/2025
07AAAACE2973K12H	ESKAY YARNTX PVT LTD	GST-1327/24-25	04/03/2025	239725.00	214040.00	25684.80	0.00	0.00	0.00	0.00	Mar'25	10/04/2025
07AAAACE2973K12H	ESKAY YARNTX PVT LTD	GST-1383/24-25	19/03/2025	177968.00	158900.00	19068.00	0.00	0.00	0.00	0.00	Mar'25	10/04/2025
07AABFP0917E1Z0	P. KUMAR & BROS	1283/2024-25	05/03/2025	422068.00	401969.60	20098.48	0.00	0.00	0.00	0.00	Mar'25	03/04/2025
07AABFP0917E1Z0	P. KUMAR & BROS	1298/2024-25	07/03/2025	25137.00	23940.00	1197.00	0.00	0.00	0.00	0.00	Mar'25	03/04/2025
07AABFP0917E1Z0	P. KUMAR & BROS	1299/2024-25	07/03/2025	32834.00	29316.00	3517.92	0.00	0.00	0.00	0.00	Mar'25	03/04/2025
07AABFP0917E1Z0	P. KUMAR & BROS	1380/2024-25	29/03/2025	8139.00	7751.00	387.55	0.00	0.00	0.00	0.00	Mar'25	03/04/2025
06ASC02538G128	Bharat Traders	1376	10/03/2025	5074.00	4300.00	774.00	0.00	387.00	387.00	0.00	Mar'25	11/04/2025
06ASC02538G128	Bharat Traders	1377	12/03/2025	1510.00	1280.00	230.00	0.00	115.20	115.20	0.00	Mar'25	11/04/2025
06BWPPI8009L1Z1	SHIVA CHEMICALS	SC9732024-25	10/03/2025	18055.00	15301.00	2754.00	0.00	1377.09	1377.09	0.00	Mar'25	04/04/2025
06BWPPI8009L1Z1	SHIVA CHEMICALS	SC9972024-25	20/03/2025	36816.00	31200.00	5616.00	0.00	2808.00	2808.00	0.00	Mar'25	04/04/2025
06ADVFS0012L1ZW	S H HARDWARE & SAINTARY STORE	1899	26/03/2025	11682.00	9900.00	1782.00	0.00	891.00	891.00	0.00	Mar'25	07/04/2025
07AAJPK22531ZK	VIVEK AGENCIES	773	01/03/2025	124992.00	115040.00	9952.00	0.00	0.00	0.00	0.00	Mar'25	11/04/2025

# Goods and Services Tax - GSTR-2B

Debit/Credit notes (Original)

GSTIN of supplier	Trade/Legal name	Credit notes/Debit note details				Taxable Value (₹)			Tax Amount			GSTR-1/IFF/GSTR-5 Filing Date
		Note number	Note type	Note date	Note Value (₹)	Taxable Value (₹)	Integrated Tax(₹)	Central Tax(₹)	Statutory Tax(₹)	GSTR-1/IFF/GSTR-5 Period		
09AAXP5851G1Z3	M/S KAPGOR TRADING CO.	78	Credit Note	19/03/2025	33161.00	31582.00	1579.10	0.00	0.00	0.00	Mar'25	08/04/2025
07ANZPK3587C1ZH	APEX BOOK SHOP	1	Credit Note	05/03/2025	743.00	630.00	113.40	0.00	0.00	0.00	Mar'25	11/04/2025
06AAFCR5678D12B	RAYMONS YARNS PRIVATE LIMITED	65/2024-25	Credit Note	10/03/2025	201380.00	179803.77	0.00	10788.23	10788.23	0.00	Mar'25	09/04/2025
06AAFCR5678D12B	RAYMONS YARNS PRIVATE LIMITED	66/2024-25	Credit Note	10/03/2025	214945.00	191915.11	0.00	11514.91	11514.91	0.00	Mar'25	09/04/2025
02AE0FS9177A1LZW	SILVER TEX	04	Credit Note	23/03/2025	79531.00	75744.00	3787.20	0.00	0.00	0.00	Mar'25	02/04/2025
02AE0FS9177A1LZW	SILVER TEX	5	Credit Note	23/03/2025	1600.00	1523.50	76.18	0.00	0.00	0.00	Mar'25	02/04/2025
02AE0FS9177A1LZW	SILVER TEX	6	Credit Note	23/03/2025	3228.00	3074.70	153.74	0.00	0.00	0.00	Mar'25	02/04/2025
07AAACE2973K1ZH	ESKAY YARINTEX PVT LTD	CK/24-25/16	Credit Note	20/03/2025	10674.30	10166.00	508.30	0.00	0.00	0.00	Mar'25	10/04/2025
06AGBPG4100G1Z7	SHRI NARAYAN & CO.	124	Credit Note	31/03/2025	10666.00	1015.00	0.00	25.38	25.38	0.00	Mar'25	10/04/2025
06AGBPG4100G1Z7	SHRI NARAYAN & CO.	94	Credit Note	19/03/2025	520.00	495.00	0.00	12.38	12.38	0.00	Mar'25	10/04/2025
06AGBPG4100G1Z7	SHRI NARAYAN & CO.	95	Credit Note	19/03/2025	211.00	201.00	0.00	5.03	5.03	0.00	Mar'25	10/04/2025
06AGBPG4100G1Z7	SHRI NARAYAN & CO.	98	Credit Note	19/03/2025	1639.00	1561.00	0.00	39.03	39.03	0.00	Mar'25	10/04/2025
06AJEPG403E1ZV	SEEMA INSULATION	34	Credit Note	21/03/2025	5830.00	4941.00	0.00	444.69	444.69	0.00	Mar'25	11/04/2025
06DKGP50613L1Z1	Shree Balaji Engineering & Projects	KP/24-25/CN/001	Credit Note	19/09/2024	1652.00	1400.00	0.00	126.00	126.00	0.00	Mar'25	11/04/2025
07CFKPR383R1ZK	INNOWORLD TECHNOLOGIES	02/C/2024-25	Credit Note	09/09/2024	472.00	400.00	72.00	0.00	0.00	0.00	Mar'25	13/04/2025
07CFKPR383R1ZK	INNOWORLD TECHNOLOGIES	03/C/2024-25	Credit Note	13/04/2024	354.00	300.00	54.00	0.00	0.00	0.00	Mar'25	13/04/2025
07CFKPR383R1ZK	INNOWORLD TECHNOLOGIES	04/C/2024-25	Credit Note	27/05/2024	673.00	570.00	102.60	0.00	0.00	0.00	Mar'25	13/04/2025
07CFKPR383R1ZK	INNOWORLD TECHNOLOGIES	05/C/2024-25	Credit Note	27/08/2024	3068.00	2600.00	468.00	0.00	0.00	0.00	Mar'25	13/04/2025
07AQEPA4884G3ZU	M/S DICKON SALES	36	Credit Note	16/09/2024	243.00	207.00	37.26	0.00	0.00	0.00	Mar'25	11/04/2025
07AQEPA4884G3ZU	M/S DICKON SALES	37	Credit Note	18/03/2025	238.00	203.00	36.54	0.00	0.00	0.00	Mar'25	11/04/2025

# Goods and Services Tax - GSTR-2B

Taxable inward supplies received from registered persons

GSTIN of supplier	Trade/Legal name	Invoice Details			Taxable Value (₹)	Tax Amount			GSTR-1/IFFGSTR R-4 Period	GSTR-1/IFFGSTR Filing Date
		Invoices number	Invoice Date	Invoice Value(₹)		Integrated Tax(₹)	Central Tax(₹)	States/UT Tax(₹)		
07AANDCR884681ZC	RP OFFICE AUTOMATION PRIVATE LIMITED	RPOA/2407/24-25	01/02/2025	4130.00	3500.00	630.00	0.00	0.00	Feb'25	07/03/2025
07AZAP57464F1Z4	MANGLAM PACKAGINGS	GST/24-25/04460	24/02/2025	182812.00	154925.00	27886.50	0.00	0.00	Feb'25	11/03/2025
09ATQP56678D1ZU	MASTEK ELECTRONICS SERVICES	62	12/02/2025	31270.00	26500.00	4770.00	0.00	0.00	Feb'25	11/03/2025
06BNRP4176K1Z9	Rafbar Networks	3753	01/01/2025	4130.00	3500.00	0.00	315.00	315.00	Jan'25	23/02/2025
07AAAACE2973K1ZH	ESKAY YARNTX PVT LTD	GST-1225/24-25	10/02/2025	89264.00	79700.00	9564.00	0.00	0.00	Feb'25	10/03/2025
07AAAACE2973K1ZH	ESKAY YARNTX PVT LTD	GST-1261/24-25	17/02/2025	356272.00	318100.00	38172.00	0.00	0.00	Feb'25	10/03/2025
07AAAACE2973K1ZH	ESKAY YARNTX PVT LTD	GST-1262/24-25	17/02/2025	300160.00	268000.00	32160.00	0.00	0.00	Feb'25	10/03/2025
07AAAACE2973K1ZH	ESKAY YARNTX PVT LTD	GST-1308/24-25	27/02/2025	1499603.00	1338930.88	160671.71	0.00	0.00	Feb'25	10/03/2025
02AEOF59177A1ZW	SILVER TEX	Sale/0325/24-25	15/02/2025	443706.00	422577.00	21128.85	0.00	0.00	Feb'25	08/03/2025
24AABCV3609C1ZT	VRL LOGISTICS LIMITED.	7180011967	25/02/2025	200.00	200.00	10.00	0.00	0.00	Feb'25	11/03/2025
06BPHPK9171H3ZK	BADHWAR BHARATGAS	2190	01/02/2025	7115.00	6029.76	0.00	542.68	542.68	Feb'25	11/03/2025
06BPHPK9171H3ZK	BADHWAR BHARATGAS	2226	07/02/2025	8894.00	7537.20	0.00	678.35	678.35	Feb'25	11/03/2025
06BPHPK9171H3ZK	BADHWAR BHARATGAS	2227	07/02/2025	8894.00	7537.20	0.00	678.35	678.35	Feb'25	11/03/2025
06BPHPK9171H3ZK	BADHWAR BHARATGAS	2266	13/02/2025	5336.00	4522.32	0.00	407.01	407.01	Feb'25	11/03/2025
06BPHPK9171H3ZK	BADHWAR BHARATGAS	2326	22/02/2025	7115.00	6029.76	0.00	542.68	542.68	Feb'25	11/03/2025
06BPHPK9171H3ZK	BADHWAR BHARATGAS	2327	22/02/2025	7115.00	6029.76	0.00	542.68	542.68	Feb'25	11/03/2025
06BPHPK9171H3ZK	BADHWAR BHARATGAS	2424	28/02/2025	8894.00	7537.20	0.00	678.35	678.35	Feb'25	11/03/2025
07AAJPK2254P1ZB	SUMAN AGENCIES	993	27/02/2025	95309.00	90770.00	4538.50	0.00	0.00	Feb'25	06/03/2025
27AAACH12481Z6	JAIPIUR GOLDEN TRANSPORT CO. PVT. LTD.	137188029	15/02/2025	720.00	720.00	36.00	0.00	0.00	Feb'25	11/03/2025
07AAJPK2253L1ZK	VIVEK AGENCIES	709	06/02/2025	250920.00	238971.00	11948.55	0.00	0.00	Feb'25	08/03/2025
07AAJPK2253L1ZK	VIVEK AGENCIES	725	12/02/2025	220298.00	209808.00	10490.40	0.00	0.00	Feb'25	08/03/2025
06GULPSS399F1ZT	M/S ROCK POWER TRANSMISSION	374	18/02/2025	5586.00	4733.50	0.00	426.02	426.02	Feb'25	11/03/2025
07AAACP1410G1Z1	PLAS-MECH POWER SYSTEMS (I) PRIVATE LIMITED	GST/264/2024-25	18/02/2025	11033.00	9350.00	1683.00	0.00	0.00	Feb'25	08/03/2025
07AVXP6407L2ZN	SMART LIFE ENTERPRISES	0141	22/02/2025	13043.72	11054.00	1989.72	0.00	0.00	Feb'25	08/03/2025
06AAACK0986C1ZT	KRF LTD	KF/24-25/02/1	10/02/2025	920400.00	780000.00	0.00	70200.00	70200.00	Feb'25	13/03/2025
06ABLF44476G1ZB	AP ELECTRICALS	AP/03085/2024-25	19/02/2025	3859.00	3270.00	0.00	294.30	294.30	Feb'25	11/03/2025
06ABLF44476G1ZB	AP ELECTRICALS	AP/03086/2024-25	19/02/2025	3141.00	2652.00	0.00	239.58	239.58	Feb'25	08/03/2025
06ABLF44476G1ZB	AP ELECTRICALS	AP/03100/2024-25	20/02/2025	572.00	485.00	0.00	43.65	43.65	Feb'25	08/03/2025
06ABLF44476G1ZB	AP ELECTRICALS	AP/03108/2024-25	21/02/2025	572.00	485.00	0.00	43.65	43.65	Feb'25	08/03/2025
06ABLF44476G1ZB	AP ELECTRICALS	AP/03112/2024-25	19/02/2025	9824.00	8325.00	0.00	749.25	749.25	Feb'25	08/03/2025
07AAAFM7229H1ZB	MARWAHA INDUSTRIAL CORPORATION	MIC/2024-25/129	02/02/2025	15340.00	13000.00	2340.00	0.00	0.00	Feb'25	05/03/2025
07AKXPA3171F1Z5	CHANDER AROBA	CA/24-25/0623	08/02/2025	2940.00	2800.00	140.00	0.00	0.00	Feb'25	13/03/2025
06AAJPK2254P1ZD	SUMAN AGENCIES	386	21/02/2025	221616.00	211063.20	0.00	5276.58	5276.58	Feb'25	06/03/2025
07AABPT8882CZFE	HINDUSTAN TRADERS	HT-24-25/2222	06/02/2025	10431.00	8940.00	1591.20	0.00	0.00	Feb'25	10/03/2025
07AEOPM1999Q1ZC	STARLINE ENGINEERING CO.	24-25/214	11/02/2025	26432.00	22400.00	4032.00	0.00	0.00	Feb'25	11/03/2025
07AEOPM1999Q1ZC	STARLINE ENGINEERING CO.	24/25/206	07/02/2025	21101.00	17882.00	3218.76	0.00	0.00	Feb'25	11/03/2025
07AAACU46771Z2Y	UNIDYES CHEMICALS PRIVATE LIMITED	1438/24-25	06/02/2025	69721.48	59086.00	10635.48	0.00	0.00	Feb'25	10/03/2025
07AAACU46771Z2Y	UNIDYES CHEMICALS PRIVATE LIMITED	1439/24-25	06/02/2025	92128.49	78075.00	14053.49	0.00	0.00	Feb'25	10/03/2025
07AAACU46771Z2Y	UNIDYES CHEMICALS PRIVATE LIMITED	1476/24-25	18/02/2025	42744.00	35800.00	6444.00	0.00	0.00	Feb'25	10/03/2025
07AAGPK4366H1ZM	5WASTIK BEARING TRADERS	22889	07/02/2025	9287.00	7870.00	1416.60	0.00	0.00	Feb'25	10/03/2025
06DSGPM7706A1ZV	Carton Crafters	7	13/02/2025	5494.00	4905.00	0.00	294.30	294.30	Feb'25	10/03/2025
06FTXPS1643Q1Z3	SHANTI TOOLS & ELECTRICALS	613/2024-25	14/02/2025	3227.00	2735.00	0.00	246.15	246.15	Feb'25	06/03/2025

# Goods and Services Tax - GSTR-2B

Taxable inward supplies received from registered persons

GSTIN of supplier	Trade/Legal name	Invoice Details			Taxable Value (₹)	Tax Amount		GSTR-1/IFFIGST R-5 Period	GSTR-1/IFFIGST Filing Date
		Invoice number	Invoice Date	Invoice Value (₹)		Integrated Tax (₹)	Central Tax (₹)		
06FTXP51643Q1Z1	SHANTI TOOLS & ELECTRICALS	642/2024-25	28/02/2025	755.00	640.00	0.00	57.60	57.60	06/03/2025
07AFSP5288K1ZE	RAVI ELECTRIC CO.	11115	18/02/2025	10843.00	9189.00	1654.02	0.00	0.00	11/03/2025
068NRPP4176K1Z9	Rafaar Networks	3670	01/11/2024	4130.00	3500.00	0.00	315.00	315.00	12/02/2025
07ADQPD7366R1ZM	AD-TEX ENTERPRISES	2024-25/320	06/02/2025	49265.00	41750.00	0.00	0.00	0.00	07/03/2025
07ADQPD7366R1ZM	AD-TEX ENTERPRISES	2024-25/344	24/02/2025	23069.00	19550.00	0.00	0.00	0.00	07/03/2025
06AJYPK7793B1ZM	SHIV SHAKTI TRADING CO	571	10/02/2025	207845.00	197948.00	0.00	4948.70	4948.70	11/03/2025
06AJYPK7793B1ZM	SHIV SHAKTI TRADING CO	581	25/02/2025	146798.40	139808.00	0.00	3495.20	3495.20	11/03/2025
06BIP50136N1Z7	S.S.K. ENGINEERING	84	19/02/2025	14160.00	12000.00	0.00	1080.00	1080.00	08/03/2025
07AAAPO1517G2Z2	COSMOS INDUSTRIAL PAINTS	CP2560	24/02/2025	24338.00	20625.00	0.00	0.00	0.00	11/03/2025
07AACPP16087H1ZF	MRIDUL BEARING & MACHINERY STORE	MB/24-25/1921	24/02/2025	5546.00	4700.00	0.00	0.00	0.00	11/03/2025
07AHKPK805N1ZM	DPI FINE PRINTS	657	17/02/2025	1263.00	1070.00	192.60	0.00	0.00	13/03/2025
07DAUPM0339F1Z1	PEE KAY POLYMERS	516/24-25	14/02/2025	1202420.00	1019000.00	183420.00	0.00	0.00	01/05/2025
07DAUPM0339F1Z1	PEE KAY POLYMERS	517/24-25	14/02/2025	123782.00	104900.00	18882.00	0.00	0.00	01/03/2025
07DAUPM0339F1Z1	PEE KAY POLYMERS	518/24-25	14/02/2025	212223.00	179850.00	32373.00	0.00	0.00	01/03/2025
08AADCJ0609A1Z7	JOGINDR A INDUSTRIES PVT. LTD.	63	26/02/2025	14868.00	12600.00	2268.00	0.00	0.00	10/03/2025
24AAACS249503Z5	SUVIDHA EXPRESS (OPC) PRIVATE LIMITED	G/24-25/0246	14/02/2025	26657.00	26657.00	1332.85	0.00	0.00	08/03/2025
07AEWPI4906L1ZM	NAND SHYAM ENGINEERING CORPORATION	854	25/02/2025	94990.00	80500.00	14490.00	0.00	0.00	10/03/2025
07BRAPS5043R1Z7	ROLLWALA INDUSTRIES	R/24-25/0269	13/02/2025	11149.00	9448.00	1700.64	0.00	0.00	08/03/2025
06AOLPAZ722C1ZM	SAARTHI INC.	683	10/02/2025	105468.00	89380.00	0.00	8044.20	8044.20	07/03/2025
06AOLPAZ722C1ZM	SAARTHI INC.	697	17/02/2025	15739.00	13338.00	0.00	1200.42	1200.42	07/03/2025
06AOLPAZ722C1ZM	SAARTHI INC.	714	27/02/2025	21894.00	1854.00	0.00	1669.86	1669.86	07/03/2025
03DXSPK3668G1Z3	ELECTRO INDIA ENTERPRISES	182	14/02/2025	7670.00	6500.00	1170.00	0.00	0.00	10/03/2025
06AEDPV8590D1Z6	Pioneer Enviro Tech	552	28/02/2025	31624.00	26800.00	0.00	2412.00	2412.00	11/03/2025
07AISPA7792B1Z3	YTS ENTERPRISES	548	28/02/2025	9204.00	7800.00	1404.00	0.00	0.00	13/03/2025
07AISPA7792B1Z3	YTS ENTERPRISES	549	28/02/2025	708.00	600.00	108.00	0.00	0.00	13/03/2025
07AISPA7792B1Z3	YTS ENTERPRISES	550	28/02/2025	4956.00	4200.00	756.00	0.00	0.00	13/03/2025
07AYZPS7215A1Z2	M/s Shree Ram Udyog	SRU/24-25/00270	03/02/2025	57830.08	51634.00	6196.08	0.00	0.00	10/03/2025
07AAJFH0629M1Z6	Harsh Enterprises	HE/24-25/9005	26/02/2025	590.00	500.00	90.00	0.00	0.00	10/03/2025
07AAACW5488M1ZM	WARP WEBSTERS P. LTD.	865/24-25	06/02/2025	30444.00	25800.00	4644.00	0.00	0.00	06/03/2025
07AAACW5488M1ZM	WARP WEBSTERS P. LTD.	922/24-25	23/02/2025	30562.00	25900.00	4662.00	0.00	0.00	06/03/2025
06AAAFM0605L1Z5	M-TEX OVERSEAS	BMO15707	24/02/2025	20650.00	17500.00	0.00	1575.00	1575.00	10/03/2025
07ANZPK3587C1ZM	APEX BOOK SHOP	33180	06/02/2025	1298.00	1100.00	198.00	0.00	0.00	10/03/2025
07ANZPK3587C1ZM	APEX BOOK SHOP	33346	26/02/2025	401.00	340.00	61.20	0.00	0.00	11/03/2025
07AFTPC3506K1ZC	R. S. POLYMERS	GST/24-25/296	12/02/2025	7976.80	6760.00	1216.80	0.00	0.00	09/03/2025
068WPPJ8009L1Z1	SHIVA CHEMICALS	SC8792024-25	03/02/2025	29500.00	25000.00	0.00	2250.00	2250.00	07/03/2025
068WPPJ8009L1Z1	SHIVA CHEMICALS	SC8962024-25	08/02/2025	5900.00	5000.00	0.00	450.00	450.00	07/03/2025
068WPPJ8009L1Z1	SHIVA CHEMICALS	SC9282024-25	19/02/2025	44722.00	37900.00	0.00	3411.00	3411.00	07/03/2025
07ENTP50875R1ZM	KRISHNA ENTERPRISES	TI/2024-25/069	02/02/2025	79841.00	76039.00	3801.95	0.00	0.00	11/03/2025
07AMGPM9099M1Z4	AMIT ENGINEERING WORKS	1325	01/02/2025	944.00	800.00	144.00	0.00	0.00	12/03/2025
07AMGPM9099M1Z4	AMIT ENGINEERING WORKS	1326	02/02/2025	2832.00	2400.00	432.00	0.00	0.00	12/03/2025
07AMGPM9099M1Z4	AMIT ENGINEERING WORKS	1328	02/02/2025	767.00	650.00	117.00	0.00	0.00	12/03/2025
07AMGPM9099M1Z4	AMIT ENGINEERING WORKS	1331	12/02/2025	5310.00	4500.00	810.00	0.00	0.00	12/03/2025

# Goods and Services Tax - GSTR-2B

Taxable inward supplies received from registered persons

GSTIN of supplier	Trade/Legal name	Invoice Details			Taxable Value (₹)	Integrated Tax(₹)	Central Tax(₹)	States/UT Tax(₹)	GSTR-1 IFFVGST R-5 Period	GSTR-1 IFFVGST Filing Date
		Invoice number	Invoice Date	Invoice Value(₹)						
07AMGPM9099M124	AMIT ENGINEERING WORKS	1332	13/02/2025	708.00	108.00	0.00	0.00	0.00	Feb'25	12/03/2025
07AMGPM9099M124	AMIT ENGINEERING WORKS	1333	13/02/2025	1416.00	216.00	0.00	0.00	0.00	Feb'25	12/03/2025
07AMGPM9099M124	AMIT ENGINEERING WORKS	1336	21/02/2025	885.00	135.00	0.00	0.00	0.00	Feb'25	12/03/2025
07AMGPM9099M124	AMIT ENGINEERING WORKS	1337	21/02/2025	2124.00	324.00	0.00	0.00	0.00	Feb'25	12/03/2025
07AAAFW0702H2ZX	WALAITI RAM ASHOK KUMAR	D2685/24-25	20/02/2025	108354.00	16528.50	0.00	0.00	0.00	Feb'25	07/03/2025
07AACPN9307P1Z7	NARANG HARDWARE STORE	5385	26/02/2025	354.00	54.00	0.00	0.00	0.00	Feb'25	11/03/2025
07CFKPR3833R12X	INNOWORLD TECHNOLOGIES	214	14/11/2024	14172.00	2161.80	0.00	0.00	0.00	Feb'25	13/03/2025
07CFKPR3833R12X	INNOWORLD TECHNOLOGIES	215	14/11/2024	3304.00	504.00	0.00	0.00	0.00	Feb'25	13/03/2025
07CFKPR3833R12X	INNOWORLD TECHNOLOGIES	233	18/01/2025	2454.00	374.40	0.00	0.00	0.00	Feb'25	13/03/2025
07CFKPR3833R12X	INNOWORLD TECHNOLOGIES	235	25/01/2025	6136.00	936.00	0.00	0.00	0.00	Feb'25	13/03/2025
07CFKPR3833R12X	INNOWORLD TECHNOLOGIES	239	07/02/2025	4425.00	675.00	0.00	0.00	0.00	Feb'25	13/03/2025
07CFKPR3833R12X	INNOWORLD TECHNOLOGIES	240	07/02/2025	33040.00	5040.00	0.00	0.00	0.00	Feb'25	13/03/2025
07CFKPR3833R12X	INNOWORLD TECHNOLOGIES	244	21/02/2025	13806.00	2106.00	0.00	0.00	0.00	Feb'25	13/03/2025
24AAECA2350A1Z1	ASCENT YARNS PVT LTD	2991/1/2024-25	11/02/2025	847579.71	90812.11	0.00	0.00	0.00	Feb'25	11/03/2025
03ACFPM1532J1Z7	TRACK MARK INTERNATIONAL	TM1482/2024-25	19/02/2025	110389.00	16839.00	0.00	0.00	0.00	Feb'25	06/03/2025
27EMJPK8671P120	A1 WORK SHOP	15/24-25	15/02/2025	6372.00	972.00	0.00	0.00	0.00	Feb'25	04/03/2025
09BVVPR7010K1ZR	UVTECH ENGINEERING	UTE/2024-588	03/02/2025	9877.00	1506.60	0.00	0.00	0.00	Feb'25	11/03/2025
09BVVPR7010K1ZR	UVTECH ENGINEERING	UTE/2024-619	13/02/2025	2655.00	405.00	0.00	0.00	0.00	Feb'25	06/03/2025
09BVVPR7010K1ZR	UVTECH ENGINEERING	UTE/2024-635	21/02/2025	6331.00	965.70	0.00	0.00	0.00	Feb'25	04/03/2025
06BNRPP4176K1Z9	Rafar Networks	3714	01/12/2024	4130.00	3500.00	0.00	315.00	0.00	Dec'24	12/02/2025
07AWPPK3735R1Z0	ADITI PLASTOMATICS	AP/24-25/103	08/02/2025	90860.00	13860.00	0.00	0.00	0.00	Feb'25	10/03/2025
07AAFFK1998Q1ZH	KOM DYECEM	1269/2024-25	03/02/2025	42604.00	6498.97	0.00	0.00	0.00	Feb'25	05/03/2025
07AAFFK1998Q1ZH	KOM DYECEM	1301/2024-25	10/02/2025	36215.00	5524.38	0.00	0.00	0.00	Feb'25	05/03/2025
07AAFFK1998Q1ZH	KOM DYECEM	1306/2024-25	11/02/2025	18302.00	2791.80	0.00	0.00	0.00	Feb'25	05/03/2025
07AAFFK1998Q1ZH	KOM DYECEM	1313/2024-25	12/02/2025	12867.00	1962.72	0.00	0.00	0.00	Feb'25	05/03/2025
07AAFFK1998Q1ZH	KOM DYECEM	1338/2024-25	19/02/2025	24513.00	3739.32	0.00	0.00	0.00	Feb'25	05/03/2025
07AXEPM02931ZC	KOM ELECTRONICS	1359/2024-25	24/02/2025	28229.00	4306.14	0.00	0.00	0.00	Feb'25	05/03/2025
07AXEPM02931ZC	KOM ELECTRONICS	876	01/02/2025	826.00	126.00	0.00	0.00	0.00	Feb'25	08/03/2025
07AXEPM02931ZC	KOM ELECTRONICS	877	01/02/2025	7080.00	1080.00	0.00	0.00	0.00	Feb'25	08/03/2025
07AXEPM02931ZC	KOM ELECTRONICS	883	21/02/2025	4480.00	980.00	0.00	0.00	0.00	Feb'25	08/03/2025
07AXEPM02931ZC	KOM ELECTRONICS	889	28/02/2025	31360.00	6860.00	0.00	0.00	0.00	Feb'25	08/03/2025
06CDVP56566B1Z2	SHARDWAJ ELECTRICAL	492	18/02/2025	6962.00	5900.00	0.00	531.00	0.00	Feb'25	07/03/2025
06CDVP56566B1Z2	SHARDWAJ ELECTRICAL	493	19/02/2025	5310.00	4500.00	0.00	405.00	0.00	Feb'25	07/03/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/02/1051	15/02/2025	1652.00	177.00	0.00	0.00	0.00	Feb'25	11/03/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/02/126	03/02/2025	8064.00	864.00	0.00	0.00	0.00	Feb'25	11/03/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/02/1261	18/02/2025	16520.00	1770.00	0.00	0.00	0.00	Feb'25	11/03/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/02/1262	18/02/2025	6608.00	1008.00	0.00	0.00	0.00	Feb'25	11/03/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/02/1267	18/02/2025	9912.00	1062.00	0.00	0.00	0.00	Feb'25	11/03/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/02/1448	18/02/2025	9912.00	1062.00	0.00	0.00	0.00	Feb'25	11/03/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/02/1610	20/02/2025	1652.00	177.00	0.00	0.00	0.00	Feb'25	11/03/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/02/1713	24/02/2025	24119.00	2584.20	0.00	0.00	0.00	Feb'25	11/03/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/02/1713	24/02/2025	16119.00	1727.04	0.00	0.00	0.00	Feb'25	11/03/2025

# Goods and Services Tax - GSTR-2B

Taxable inward supplies received from registered persons

GSTIN of supplier	Trade/Legal name	Invoice Details			Invoice Value(₹)	Taxable Value (₹)	Tax Amount			GST-1/IFF/IGST R-5 Period	GST-1/IFF/IGST Filing Date	
		Invoice number	Invoice Date	Invoice Value(₹)			Integrated Tax(₹)	Central Tax(₹)	State/UT Tax(₹)			
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/02/1816	25/02/2025	3304.00	2950.00	354.00	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/02/1819	25/02/2025	28184.00	25144.00	3017.28	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/02/1903	26/02/2025	11480.00	10240.00	1228.80	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/02/1909	26/02/2025	992.00	885.00	106.20	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/02/1977	27/02/2025	3588.00	3200.00	384.00	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/02/2062	28/02/2025	1654.00	1475.00	177.00	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/02/221	04/02/2025	3965.00	3540.00	424.80	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/02/305	06/02/2025	6680.00	5964.00	715.68	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/02/575	10/02/2025	17700.00	15000.00	2700.00	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/02/653	11/02/2025	7392.00	6600.00	792.00	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/02/661	11/02/2025	6608.00	5600.00	1008.00	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/02/761	12/02/2025	6357.00	5676.00	681.12	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/101	03/02/2025	788.00	750.00	37.50	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/1023	21/02/2025	504.00	450.00	54.00	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/1080	22/02/2025	515.00	450.00	55.20	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/1140	24/02/2025	16856.00	15050.00	1806.00	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/119	03/02/2025	605.00	540.00	64.80	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/1195	24/02/2025	9240.00	8250.00	990.00	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/1221	25/02/2025	493.00	440.00	52.80	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/1294	26/02/2025	30270.00	27000.00	3240.00	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/131	04/02/2025	33600.00	30000.00	3600.00	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/182	06/02/2025	189.00	150.00	28.80	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/20	01/02/2025	2655.00	2250.00	405.00	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/234	06/02/2025	330.00	280.00	50.40	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/242	06/02/2025	14784.00	13200.00	1584.00	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/324	08/02/2025	33600.00	30000.00	3600.00	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/369	08/02/2025	685.00	612.00	73.44	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/4	01/02/2025	4256.00	3800.00	456.00	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/429	10/02/2025	605.00	540.00	64.80	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/430	10/02/2025	36960.00	33000.00	3960.00	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/44	01/02/2025	30240.00	27000.00	3240.00	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/485	11/02/2025	1544.00	1308.20	235.48	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/486	11/02/2025	180.00	171.48	8.57	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/5	01/02/2025	1361.00	1215.00	145.80	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/554	13/02/2025	1926.00	1720.00	206.40	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/60	03/02/2025	1926.00	1720.00	206.40	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/660	15/02/2025	2150.00	1920.00	230.40	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/67	03/02/2025	2374.00	2120.00	254.40	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/7	01/02/2025	189.00	180.00	9.00	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/87	03/02/2025	788.00	750.00	37.50	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/873	18/02/2025	2117.00	1890.00	226.80	0.00	0.00	0.00	0.00	Feb 25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/02/970	20/02/2025	251.00	224.00	26.88	0.00	0.00	0.00	0.00	Feb 25	11/03/2025

# Goods and Services Tax - GSTR-2B

Taxable inward supplies received from registered persons

GSTIN of supplier	Trade/ Legal name	Invoice Details			Tax Amount			GSTR-1/IFFGSTR-6 Filing Date		
		Invoice number	Invoice Date	Invoice Value(₹)	Taxable Value (₹)	Integrated Tax(₹)	Central Tax(₹)		State/UT Tax(₹)	GSTR-1/IFFGSTR-6 R-5 Period
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K3/2425/02/1090	15/02/2025	94400.00	80000.00	14400.00	0.00	0.00	Feb'25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K3/2425/02/1910	27/02/2025	1772.00	1500.00	270.00	0.00	0.00	Feb'25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K3/2425/02/223	04/02/2025	7080.00	6000.00	1080.00	0.00	0.00	Feb'25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K3/2425/02/358	06/02/2025	5187.00	4631.00	555.72	0.00	0.00	Feb'25	11/03/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K3/2425/02/811	12/02/2025	7210.00	6110.00	1099.80	0.00	0.00	Feb'25	11/03/2025
06AAFCR5678D1Z8	RAYMONS YARNS PRIVATE LIMITED	6599	02/02/2025	211538.00	188872.84	0.00	11332.37	11332.37	Feb'25	07/03/2025
06AAFCR5678D1Z8	RAYMONS YARNS PRIVATE LIMITED	6770	10/02/2025	290147.00	259059.46	0.00	15543.57	15543.57	Feb'25	07/03/2025
06AAFCR5678D1Z8	RAYMONS YARNS PRIVATE LIMITED	6846	13/02/2025	99586.00	89916.14	0.00	5334.97	5334.97	Feb'25	07/03/2025
06AAFCR5678D1Z8	RAYMONS YARNS PRIVATE LIMITED	6943	19/02/2025	272401.00	243215.15	0.00	14592.91	14592.91	Feb'25	07/03/2025
06AAFCR5678D1Z8	RAYMONS YARNS PRIVATE LIMITED	6974	19/02/2025	206338.00	184230.64	0.00	11053.84	11053.84	Feb'25	07/03/2025
06AAFCR5678D1Z8	RAYMONS YARNS PRIVATE LIMITED	7057	25/02/2025	77183.00	68913.30	0.00	4134.80	4134.80	Feb'25	07/03/2025
07AABFP0917E1Z0	P. KUMAR & BROS	1180/2024-25	08/02/2025	3683.00	3507.50	175.38	0.00	0.00	Feb'25	04/03/2025
07AABFP0917E1Z0	P. KUMAR & BROS	1198/2024-25	14/02/2025	353128.00	336312.20	16815.61	0.00	0.00	Feb'25	04/03/2025
07AABFP0917E1Z0	P. KUMAR & BROS	1218/2024-25	20/02/2025	377931.00	359934.50	17996.73	0.00	0.00	Feb'25	04/03/2025
06AACPL0688F1ZU	Relwala Sales Corporation	RSC/24-25/176	11/02/2025	8779.00	7440.00	0.00	669.60	669.60	Feb'25	08/03/2025
07AQEPA4894G3ZU	M/S DICKON SALES	DS/2024-25/1256	04/02/2025	137933.00	116892.75	21040.70	0.00	0.00	Feb'25	11/03/2025
07AQEPA4894G3ZU	M/S DICKON SALES	DS/2024-25/1310	14/02/2025	54845.00	46478.75	8366.18	0.00	0.00	Feb'25	11/03/2025
07AQEPA4894G3ZU	M/S DICKON SALES	DS/2024-25/1321	18/02/2025	117384.00	99478.30	17906.10	0.00	0.00	Feb'25	11/03/2025
07AQEPA4894G3ZU	M/S DICKON SALES	DS/2024-25/1346	24/02/2025	60842.00	51561.25	9281.03	0.00	0.00	Feb'25	11/03/2025

# Goods and Services Tax - GSTR-2B

## Debit/Credit notes (Original)

GSTIN of supplier	Trade/Legal name	Note number	Credit note/Debit note details				Tax Amount			GSTR-1/IFF/GSTR-TR-5 Period	GSTR-1/IFF/GSTR-5 Filing Date	
			Note type	Note date	Note Value (₹)	Taxable Value (₹)	Integrated Tax (₹)	Central Tax (₹)	States/UT Tax (₹)			
06ABLFA4476G1ZB	AP ELECTRICALS	63	Credit Note	08/02/2025	1808.00	1532.00	0.00	137.88	137.88	137.88	Feb'25	08/03/2025
06CDVPS6566B1ZZ	BHARDWAJ ELECTRICAL	3	Credit Note	02/02/2025	2350.00	2000.00	0.00	180.00	180.00	180.00	Feb'25	07/03/2025

# Goods and Services Tax - GSTR-2B

Taxable inward supplies received from registered persons

GSTIN of supplier	Trader/Legal name	Invoice Details			Invoice Value (₹)	Taxable Value (₹)	Integrated Tax (₹)	Tax Amount		GSTR-1/IFFIGSTR R-5 Period	GSTR-1/IFFIGSTR Filing Date
		Invoice number	Invoice Date	Invoice Value (₹)				Central Tax (₹)	State/UT Tax (₹)		
07ATYPS9788C1Z1	SATISH OIL COMPANY	SOC/2024-25/858	03/01/2025	7670.00	6500.00	1170.00	0.00	0.00	0.00	0.00	11/02/2025
07AAXPS9930N1ZG	A M BOARD PRODUCTS	GST/2024-25/3715	10/01/2025	2434.00	2062.46	371.24	0.00	0.00	0.00	0.00	11/02/2025
06AOLPA2722C1ZM	SAARTHI INC.	624	07/01/2025	84192.00	71349.00	0.00	6421.41	6421.41	6421.41	0.00	05/02/2025
06AOLPA2722C1ZM	SAARTHI INC.	637	15/01/2025	14741.00	12492.50	0.00	1124.33	1124.33	1124.33	0.00	05/02/2025
06AOLPA2722C1ZM	SAARTHI INC.	644	20/01/2025	62870.00	53280.00	0.00	4795.20	4795.20	4795.20	0.00	05/02/2025
06AOLPA2722C1ZM	SAARTHI INC.	648	21/01/2025	16759.00	14202.50	0.00	1278.23	1278.23	1278.23	0.00	05/02/2025
06BPHPK9171H3ZK	BADHWAR BHARATGAS	1964	05/01/2025	7115.00	6029.76	0.00	542.68	542.68	542.68	0.00	10/02/2025
06BPHPK9171H3ZK	BADHWAR BHARATGAS	2003	10/01/2025	7115.00	6029.76	0.00	542.68	542.68	542.68	0.00	10/02/2025
06BPHPK9171H3ZK	BADHWAR BHARATGAS	2023	13/01/2025	5336.00	4522.32	0.00	407.01	407.01	407.01	0.00	10/02/2025
06BPHPK9171H3ZK	BADHWAR BHARATGAS	2052	17/01/2025	5336.00	4522.32	0.00	407.01	407.01	407.01	0.00	10/02/2025
06BPHPK9171H3ZK	BADHWAR BHARATGAS	2106	23/01/2025	7115.00	6029.76	0.00	542.68	542.68	542.68	0.00	10/02/2025
06BPHPK9171H3ZK	BADHWAR BHARATGAS	2124	25/01/2025	5336.00	4522.32	0.00	407.01	407.01	407.01	0.00	10/02/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FAC	K1/2425/01/1002	13/01/2025	3304.00	2800.00	504.00	0.00	0.00	0.00	0.00	11/02/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FAC	K1/2425/01/1004	13/01/2025	13216.00	11800.00	1416.00	0.00	0.00	0.00	0.00	11/02/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FAC	K1/2425/01/1132	14/01/2025	1652.00	1475.00	177.00	0.00	0.00	0.00	0.00	11/02/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FAC	K1/2425/01/1212	15/01/2025	3304.00	2950.00	354.00	0.00	0.00	0.00	0.00	11/02/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FAC	K1/2425/01/1259	15/01/2025	1770.00	1500.00	270.00	0.00	0.00	0.00	0.00	11/02/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FAC	K1/2425/01/1494	17/01/2025	16356.00	14603.40	1752.41	0.00	0.00	0.00	0.00	11/02/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FAC	K1/2425/01/1503	18/01/2025	8064.00	7200.00	864.00	0.00	0.00	0.00	0.00	11/02/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FAC	K1/2425/01/1505	18/01/2025	7711.00	6885.00	826.20	0.00	0.00	0.00	0.00	11/02/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FAC	K1/2425/01/1584	20/01/2025	13216.00	11800.00	1416.00	0.00	0.00	0.00	0.00	11/02/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FAC	K1/2425/01/1708	21/01/2025	1097.00	930.00	167.40	0.00	0.00	0.00	0.00	11/02/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FAC	K1/2425/01/1797	22/01/2025	3304.00	2950.00	354.00	0.00	0.00	0.00	0.00	11/02/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FAC	K1/2425/01/181	03/01/2025	8260.00	7375.00	885.00	0.00	0.00	0.00	0.00	11/02/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FAC	K1/2425/01/2088	25/01/2025	3304.00	2800.00	504.00	0.00	0.00	0.00	0.00	11/02/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FAC	K1/2425/01/2173	27/01/2025	9912.00	8850.00	1062.00	0.00	0.00	0.00	0.00	11/02/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FAC	K1/2425/01/2284	28/01/2025	1652.00	1475.00	177.00	0.00	0.00	0.00	0.00	11/02/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FAC	K1/2425/01/2443	29/01/2025	17671.00	14975.00	2695.50	0.00	0.00	0.00	0.00	11/02/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FAC	K1/2425/01/2453	30/01/2025	1652.00	1475.00	177.00	0.00	0.00	0.00	0.00	11/02/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FAC	K1/2425/01/2461	30/01/2025	14742.00	13162.50	1579.50	0.00	0.00	0.00	0.00	11/02/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FAC	K1/2425/01/50	01/01/2025	11290.00	10080.00	1209.60	0.00	0.00	0.00	0.00	11/02/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FAC	K1/2425/01/60	02/01/2025	3304.00	2800.00	504.00	0.00	0.00	0.00	0.00	11/02/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FAC	K1/2425/01/679	09/01/2025	6608.00	5900.00	708.00	0.00	0.00	0.00	0.00	11/02/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FAC	K1/2425/01/681	09/01/2025	6608.00	5600.00	1008.00	0.00	0.00	0.00	0.00	11/02/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FAC	K1/2425/01/690	09/01/2025	7560.00	6750.00	810.00	0.00	0.00	0.00	0.00	11/02/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FAC	K1/2425/01/692	09/01/2025	7096.00	6336.00	760.32	0.00	0.00	0.00	0.00	11/02/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FAC	K1/2425/01/891	11/01/2025	1652.00	1475.00	177.00	0.00	0.00	0.00	0.00	11/02/2025

Annex 4  
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# Goods and Services Tax - GSTR-2B

Taxable Inward supplies received from registered persons

GSTIN of supplier	Trade/ Legal name	Invoice Details			Taxable Value (₹)	Intigrated Tax(₹)	Tax Amount		GSTR-1 IFF/GST R-5 Period	GSTR-1 IFF/GSTR-5 Filing Date
		Invoice number	Invoice Date	Invoice Value(₹)			Central Tax(₹)	State/UT Tax(₹)		
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/1000	17/01/2025	5900.00	900.00	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/1129	20/01/2025	5900.00	900.00	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/1231	22/01/2025	358.00	38.40	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/1419	24/01/2025	26869.00	4098.60	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/1470	25/01/2025	672.00	72.00	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/1481	27/01/2025	1210.00	129.60	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/1535	27/01/2025	2722.00	291.60	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/1571	28/01/2025	29677.00	4527.00	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/1597	29/01/2025	2150.00	230.40	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/331	07/01/2025	4928.00	528.00	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/390	07/01/2025	5544.00	594.00	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/473	09/01/2025	3002.00	321.60	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/545	10/01/2025	1210.00	129.60	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/547	10/01/2025	3540.00	540.00	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/615	11/01/2025	2240.00	240.00	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/685	13/01/2025	1120.00	120.00	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/74	02/01/2025	2360.00	360.00	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/744	13/01/2025	16800.00	1800.00	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/775	02/01/2025	3931.00	421.20	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/810	14/01/2025	1792.00	192.00	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/850	14/01/2025	952.00	102.00	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/850	15/01/2025	1478.00	158.40	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/900	15/01/2025	1879.00	286.57	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/906	15/01/2025	2025.00	308.84	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/907	15/01/2025	300.00	14.29	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/913	16/01/2025	310.00	47.30	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/96	03/01/2025	1344.00	144.00	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/976	17/01/2025	134.00	14.40	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/978	17/01/2025	5098.00	777.60	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K2/2425/01/979	17/01/2025	7915.00	376.89	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K3/2425/01/1415	15/01/2025	5544.00	594.00	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K3/2425/01/2036	23/01/2025	118.00	18.00	0.00	0.00	0.00	Jan'25	11/02/2025
07AAACK3866B1ZQ	KOHINOOR RIBBON FACT	K3/2425/01/2769	31/01/2025	590.00	90.00	0.00	0.00	0.00	Jan'25	11/02/2025
07AXEPM0293J1ZC	KOM ELECTRONICS	872	04/01/2025	7670.00	1170.00	0.00	0.00	0.00	Jan'25	10/02/2025
07AXEPM0293J1ZC	KOM ELECTRONICS	875	27/01/2025	3835.00	585.00	0.00	0.00	0.00	Jan'25	10/02/2025
07AAJPK2254P1ZB	SUMAN AGENCIES	790	01/01/2025	344075.00	16384.50	0.00	0.00	0.00	Jan'25	08/02/2025
07AAJPK2254P1ZB	SUMAN AGENCIES	892	29/01/2025	344826.00	16420.30	0.00	0.00	0.00	Jan'25	08/02/2025

# Goods and Services Tax - GSTR-2B

Taxable inward supplies received from registered persons

GSTIN of supplier	Trader/Legal name	Invoice Details			Taxable Value (₹)	Tax Amount			GSTR-1 Filing Date
		Invoice number	Invoice Date	Invoice Value (₹)		Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	
24AABCV3629C1ZT	VRL LOGISTICS LIMITED,	7180011566	20/01/2025	18170.00	908.50	0.00	0.00	0.00	11/02/2025
07BCAPS9303R1ZZ	JITENDRA COOLING TOW	107	03/01/2025	15340.00	2340.00	0.00	0.00	0.00	10/02/2025
24ACDPD4200E1ZL	NAVJEEVAN SYNTHETICS	11761	02/01/2025	84499.19	10139.90	0.00	0.00	0.00	07/02/2025
24ACDPD4200E1ZL	NAVJEEVAN SYNTHETICS	11798	17/01/2025	34095.00	3653.04	0.00	0.00	0.00	07/02/2025
02AE0FS9177A1ZW	SILVER TEX	Sale/0295/24-25	22/01/2025	433897.00	20661.75	0.00	0.00	0.00	07/02/2025
02AE0FS9177A1ZW	SILVER TEX	Sale/0303/24-25	31/01/2025	427631.00	20363.40	0.00	0.00	0.00	07/02/2025
02AE0FS9177A1ZW	SILVER TEX	Sale/0304/24-25	31/01/2025	427631.00	20363.40	0.00	0.00	0.00	07/02/2025
02AE0FS9177A1ZW	SILVER TEX	Sale/0305/24-25	31/01/2025	146711.25	6986.25	0.00	0.00	0.00	07/02/2025
06AGBPG4100G1Z7	SHRI NARAYAN & CO.	SNC/982	09/01/2025	184880.00	176076.00	0.00	4401.90	4401.90	08/02/2025
07ABECS5853R1ZI	SAI GT PRIVATE LIMITED	DLI-6925	05/11/2024	1136.80	1015.00	0.00	0.00	0.00	20/01/2025
07ABECS5853R1ZI	SAI GT PRIVATE LIMITED	DLI-7051	23/11/2024	5062.40	4520.00	0.00	0.00	0.00	20/01/2025
06AALPJ0981A1Z1	SHREE MAHAVIR JI TRAD	2791	30/01/2025	7534.00	6384.60	0.00	574.61	574.61	11/02/2025
07BHAPK8159E1ZC	THAKUR ROLLERS (INDIA	TRV/24-25/441	15/01/2025	24780.00	21000.00	0.00	0.00	0.00	12/02/2025
07ALUJ3639D1ZW	MADHAV ENGINEERING	ME/0757/24-25	02/01/2025	23270.00	19720.00	0.00	0.00	0.00	11/02/2025
07ALUJ3639D1ZW	MADHAV ENGINEERING	ME/0814/24-25	24/01/2025	15670.00	13280.00	0.00	0.00	0.00	11/02/2025
07AAACU46771ZY	UNIDYES CHEMICALS PRI	1374/24-25	25/01/2025	42657.00	36150.00	0.00	0.00	0.00	08/02/2025
07AAJPK2253L1ZK	VIVEK AGENCIES	668	16/01/2025	338951.00	322810.00	0.00	0.00	0.00	10/02/2025
24AAAFCA7904F1ZY	ALLIANCE FIBRES PRIVAT	AT01385/24-25	02/01/2025	85698.00	76516.40	0.00	0.00	0.00	10/02/2025
07AISP58727L1Z7	Supreme Power Sales Se	258	16/01/2025	20060.00	17000.00	0.00	0.00	0.00	07/02/2025
07AISP58727L1Z7	Supreme Power Sales Se	259	18/01/2025	2596.00	2200.00	0.00	0.00	0.00	10/02/2025
06AAACK0986C1ZT	KRF LTD	KF/24-25/01/1	07/01/2025	920400.00	780000.00	0.00	70200.00	70200.00	11/02/2025
07AAAFM7229H1ZB	MARWAHA INDUSTRIAL	MIC/2024-25/118	19/01/2025	7670.00	6500.00	0.00	0.00	0.00	04/02/2025
07AABPT8882CZE	HINDUSTAN TRADERS	HT-24-25/2085	15/01/2025	10431.00	8840.00	0.00	0.00	0.00	07/02/2025
06ASCPB2538G1Z8	Bharat Traders	1305	01/12/2024	33701.00	28560.00	0.00	2570.40	2570.40	15/01/2025
06ASCPB2538G1Z8	Bharat Traders	1311	10/12/2024	10880.00	9220.00	0.00	829.80	829.80	15/01/2025
06ASCPB2538G1Z8	Bharat Traders	1316	15/12/2024	3449.00	2923.00	0.00	263.97	263.97	15/01/2025
07AALCP6741K1ZX	PANAMAX LIMITED	DUN-4-6429-24-25	08/01/2025	120360.00	102000.00	0.00	0.00	0.00	10/02/2025
24AABCP3786G1ZD	PEASS INDUSTRIAL ENG	A01/INS/498	28/01/2025	6372.00	5400.00	0.00	0.00	0.00	08/02/2025
07AFSP55288K1ZE	RAVI ELECTRIC CO.	10906	16/01/2025	13712.00	11620.00	0.00	0.00	0.00	11/02/2025
06AAAPM4155E1Z3	Amar Industries	AIR/24-25/1287	23/01/2025	50504.00	42800.00	0.00	0.00	0.00	10/02/2025
24AAECA2350A1ZJ	ASCENT YARNS PVT LTI	2619/1/2024-25	10/01/2025	974702.00	870269.20	0.00	0.00	0.00	11/02/2025
07BCAPS9303R1ZZ	JITENDRA COOLING TOW	100	19/11/2024	206500.00	175000.00	0.00	0.00	0.00	10/02/2025
07BRAPS5043R1Z7	ROLLWALA INDUSTRIES	RI/24-25/0252	22/01/2025	5574.00	4724.00	0.00	0.00	0.00	20/01/2025
07AIZPK6690F1ZJ	TECHNOCRAT INDIA	TI/0291/2024-25	09/01/2025	26231.00	22230.00	0.00	0.00	0.00	06/02/2025
07AIZPK6690F1ZJ	TECHNOCRAT INDIA	TI/0301/2024-25	15/01/2025	13546.00	11480.00	0.00	0.00	0.00	11/02/2025
07AYZPS7215A1Z2	M/s Shree Ram Udyog	SRU/24-25/00243	06/01/2025	50162.56	44788.00	0.00	0.00	0.00	12/02/2025
06AAEPC7461K1ZP	Shivalik Oil Corporation	5OK/2489/2024-25	31/01/2025	5500.00	4661.00	0.00	419.49	419.49	10/02/2025

# Goods and Services Tax - GSTR-2B

Taxable inward supplies received from registered persons

GSTIN of supplier	Trade/ Legal name	Invoice Details			Taxable Value (₹)	Integrated Tax (₹)	Tax Amount		GSTR-1 IFF/GST R-9 Period	GSTR-1 IFF/GST Filing Date
		Invoice number	Invoice Date	Invoice Value (₹)			Central Tax (₹)	State/UT Tax (₹)		
07AISP2426281Z5	NITIN RAJPUT & CO	NRC/24-25/092	21/01/2025	11800.00	1800.00	0.00	0.00	0.00	Jan'25	11/02/2025
09ATQP56678D1ZU	MASTEK ELECTRONICS SI	50	09/01/2025	17700.00	2700.00	0.00	0.00	0.00	Jan'25	12/02/2025
09ATQP56678D1ZU	MASTEK ELECTRONICS SI	53	10/01/2025	18880.00	2880.00	0.00	0.00	0.00	Jan'25	12/02/2025
06IBIP50136N1Z7	S.S.K. ENGINEERING	79	06/01/2025	21240.00	0.00	1620.00	1620.00	1620.00	Jan'25	11/02/2025
06IBIP50136N1Z7	S.S.K. ENGINEERING	80	06/01/2025	53100.00	0.00	4050.00	4050.00	4050.00	Jan'25	11/02/2025
07DALJPM0339F1Z1	PEE KAY POLYMERS	466/24-25	11/01/2025	1247201.00	190251.00	0.00	0.00	0.00	Jan'25	04/02/2025
07DALJPM0339F1Z1	PEE KAY POLYMERS	483/24-25	24/01/2025	1178820.00	179820.00	0.00	0.00	0.00	Jan'25	04/02/2025
07AHKPK8809N1Z2	DIPI FINE PRINTS	619	30/01/2025	915.00	139.50	0.00	0.00	0.00	Jan'25	13/02/2025
07ANZPK3587C1Z8	APEX BOOK SHOP	32917	13/01/2025	1782.00	271.80	0.00	0.00	0.00	Jan'25	12/02/2025
07ANZPK3587C1Z8	APEX BOOK SHOP	33025	24/01/2025	484.00	73.80	0.00	0.00	0.00	Jan'25	12/02/2025
07ANZPK3587C1Z8	APEX BOOK SHOP	33058	28/01/2025	3488.00	532.08	0.00	0.00	0.00	Jan'25	12/02/2025
24AAACS2499D3Z5	SUVIDHA EXPRESS (OPC)	G/24-25/0218	21/01/2025	30734.00	1536.70	0.00	0.00	0.00	Jan'25	10/02/2025
068DJPK9220R1ZV	SSV ENGINEERING	SSV/2024-25/1233	14/01/2025	31718.00	26880.00	0.00	2419.20	2419.20	Jan'25	10/02/2025
068DJPK9220R1ZV	SSV ENGINEERING	SSV/2024-25/1234	14/01/2025	4720.00	0.00	360.00	360.00	360.00	Jan'25	10/02/2025
06AEZPS6790Q1Z7	SIA SOLUTION	SS/24-25/029	31/01/2025	359900.00	305000.00	0.00	27450.00	27450.00	Jan'25	12/02/2025
06AEZPS6790Q1Z7	SIA SOLUTION	SS/24-25/030	31/01/2025	16402.00	13900.00	0.00	1251.00	1251.00	Jan'25	12/02/2025
07AZAPS7464F1Z4	MANGLAM PACKAGINGS	GST/24-25/03960	20/01/2025	168799.00	143050.00	0.00	0.00	0.00	Jan'25	10/02/2025
06BWPPJ8009L1Z1	SHIVA CHEMICALS	SC8252024-25	15/01/2025	49088.00	41600.00	0.00	3744.00	3744.00	Jan'25	06/02/2025
06BWPPJ8009L1Z1	SHIVA CHEMICALS	SC8562024-25	27/01/2025	28674.00	24300.00	0.00	2187.00	2187.00	Jan'25	06/02/2025
06AAFCR5678D1Z8	RAYMONS YARNS PRIVA	6046	07/01/2025	240339.00	214588.48	0.00	12875.31	12875.31	Jan'25	08/02/2025
06AAFCR5678D1Z8	RAYMONS YARNS PRIVA	6048	07/01/2025	160237.00	143068.64	0.00	8584.12	8584.12	Jan'25	08/02/2025
06AAFCR5678D1Z8	RAYMONS YARNS PRIVA	6146	13/01/2025	127394.00	113744.86	0.00	6824.69	6824.69	Jan'25	08/02/2025
06AAFCR5678D1Z8	RAYMONS YARNS PRIVA	6192	14/01/2025	218416.00	195014.58	0.00	11700.87	11700.87	Jan'25	08/02/2025
06AAFCR5678D1Z8	RAYMONS YARNS PRIVA	6274	18/01/2025	82112.00	73313.90	0.00	4398.83	4398.83	Jan'25	08/02/2025
06AAFCR5678D1Z8	RAYMONS YARNS PRIVA	6329	21/01/2025	256588.00	229096.52	0.00	13745.79	13745.79	Jan'25	08/02/2025
06AAFCR5678D1Z8	RAYMONS YARNS PRIVA	6330	21/01/2025	203055.00	181298.90	0.00	10877.93	10877.93	Jan'25	08/02/2025
06AAFCR5678D1Z8	RAYMONS YARNS PRIVA	6475	28/01/2025	244258.00	218087.85	0.00	13085.27	13085.27	Jan'25	08/02/2025
06AAFCR5678D1Z8	RAYMONS YARNS PRIVA	6478	28/01/2025	246936.00	220478.28	0.00	13228.70	13228.70	Jan'25	08/02/2025
06AAFCR5678D1Z8	RAYMONS YARNS PRIVA	6492	29/01/2025	251450.00	224508.64	0.00	13470.52	13470.52	Jan'25	08/02/2025
06AAFCR5678D1Z8	RAYMONS YARNS PRIVA	6531	30/01/2025	302529.00	270115.00	0.00	16206.90	16206.90	Jan'25	08/02/2025
06AAFCR5678D1Z8	RAYMONS YARNS PRIVA	6549	31/01/2025	287309.00	256525.99	0.00	15391.56	15391.56	Jan'25	08/02/2025
09AAVPH9S40D2Z8	STANDARD MACHINERY	188	11/01/2025	4130.00	3500.00	630.00	0.00	0.00	Jan'25	11/02/2025
06ASCPB2538G1Z8	Bharat Traders	1348	22/01/2025	3363.00	2850.00	0.00	256.50	256.50	Jan'25	11/02/2025
24AQNPK3504E1Z6	DM TEXTILES	141	17/01/2025	4219.00	3575.00	643.50	0.00	0.00	Jan'25	11/02/2025
07BYWPS5106E1Z2	ANSHU FIRE SYSTEM	1049	10/01/2025	15859.20	13440.00	2419.20	0.00	0.00	Jan'25	11/02/2025
07AIPB6253A1Z5	BAGGA ENTERPRISES	3904	02/01/2025	850.00	720.00	129.60	0.00	0.00	Jan'25	08/02/2025
07AMGPM9099M1Z4	AMIT ENGINEERING WO	1306	03/01/2025	5310.00	4500.00	810.00	0.00	0.00	Jan'25	11/02/2025

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Taxable inward supplies received from registered persons

GSTIN of supplier	Trade/Legal name	Invoice number	Invoice Details		Invoice Value (₹)	Taxable Value (₹)	Integrated Tax (₹)	Tax Amount		GSTR-1 IFF/GST R-5 Period	GSTR-1 IFF/GST Filing Date
			Invoice Date	Invoice Value (₹)				Central Tax (₹)	State/UT Tax (₹)		
07AMGPM9099M1Z4	AMIT ENGINEERING WO 1308		08/01/2025	3068.00	2600.00	468.00	0.00	0.00	0.00	Jan'25	11/02/2025
07AMGPM9099M1Z4	AMIT ENGINEERING WO 1309		08/01/2025	9912.00	8400.00	1512.00	0.00	0.00	0.00	Jan'25	11/02/2025
07AMGPM9099M1Z4	AMIT ENGINEERING WO 1311		14/01/2025	2100.00	1780.00	320.40	0.00	0.00	0.00	Jan'25	11/02/2025
07AMGPM9099M1Z4	AMIT ENGINEERING WO 1316		17/01/2025	1121.00	950.00	171.00	0.00	0.00	0.00	Jan'25	11/02/2025
07AMGPM9099M1Z4	AMIT ENGINEERING WO 1320		19/01/2025	767.00	650.00	117.00	0.00	0.00	0.00	Jan'25	11/02/2025
07AMGPM9099M1Z4	AMIT ENGINEERING WO 1321		19/01/2025	1770.00	1500.00	270.00	0.00	0.00	0.00	Jan'25	11/02/2025
07AMGPM9099M1Z4	AMIT ENGINEERING WO 1324		27/01/2025	1711.00	1450.00	261.00	0.00	0.00	0.00	Jan'25	11/02/2025
07AISP7792B1Z3	YTS ENTERPRISES	468	04/01/2025	9912.00	8400.00	1512.00	0.00	0.00	0.00	Jan'25	11/02/2025
07ENTP50875R1Z9	KRISHNA ENTERPRISES	T12024-25/059	01/01/2025	87082.80	82936.00	4146.80	0.00	0.00	0.00	Jan'25	13/02/2025
07AAAFW0702H2ZK	WALATI RAM ASHOK KU	02411/24-25	22/01/2025	92748.00	78600.00	14148.00	0.00	0.00	0.00	Jan'25	11/02/2025
07AHOPG0333P1Z4	SHREE KRISHNA IMPEX	SKI/24-25/0079	25/01/2025	706060.00	617000.00	110660.00	0.00	0.00	0.00	Jan'25	06/02/2025
06GAJPK7793B1ZM	SHIV SHAKTI TRADING	Ct 560	24/01/2025	207952.50	198050.00	0.00	4951.25	0.00	4951.25	Jan'25	11/02/2025
07AAAPO1517G2Z2	COSMOS INDUSTRIAL PA	CIP2130	02/01/2025	2721.00	2306.00	415.08	0.00	0.00	0.00	Jan'25	12/02/2025
07ASUPS1097D1Z9	HARREX INSTRUMENTS	158	16/10/2024	9735.00	8250.00	1485.00	0.00	0.00	0.00	Jan'25	11/02/2025
07ASUPS1097D1Z9	HARREX INSTRUMENTS	159	16/10/2024	1770.00	1500.00	270.00	0.00	0.00	0.00	Oct'24	20/01/2025
07ABWPL4964F1Z3	WEB TECH ENGINEERING	190	04/01/2025	7021.00	5950.00	1071.00	0.00	0.00	0.00	Oct'24	20/01/2025
06AACPL0688F1ZU	Rollwala Sales Corporat	RSC/24-25/167	27/01/2025	3398.00	2880.00	0.00	0.00	0.00	0.00	Jan'25	11/02/2025
06FTXP51643Q1Z1	SHAWTI TOOLS & ELECT	S85/2024-25	31/01/2025	1207.00	1023.00	0.00	0.00	0.00	0.00	Jan'25	06/02/2025
06BFFPK3335H1Z9	PANCHAL ENGINEERS	PE2024-25/278	14/01/2025	25960.00	22000.00	0.00	0.00	0.00	0.00	Jan'25	06/02/2025
06CDVPS6566B1Z2	BHARDWAJ ELECTRICAL	451	22/01/2025	20060.00	17000.00	0.00	0.00	0.00	0.00	Jan'25	10/02/2025
07AQCP16987H1ZF	MRIDUL BEARING & MAI	MB/24-25/1718	21/01/2025	649.00	550.00	99.00	0.00	0.00	0.00	Jan'25	07/02/2025
27AAACE1513B2ZF	EMBEE ROAD SERVICES	MBI/73356/24-25	15/01/2025	8800.00	7857.00	942.84	0.00	0.00	0.00	Jan'25	12/02/2025
03ACFPM1532J1ZV	TRACK MARK INTERNATI	TMH24/2024-25	16/01/2025	334530.00	283500.00	51030.00	0.00	0.00	0.00	Jan'25	07/02/2025
06ABLFA4476G1ZB	AP ELECTRICALS	AP/02726/2024-25	13/01/2025	24650.00	20890.00	0.00	0.00	0.00	0.00	Jan'25	11/02/2025
06ABLFA4476G1ZB	AP ELECTRICALS	AP/02782/2024-25	16/01/2025	920.00	780.00	0.00	0.00	0.00	0.00	Jan'25	11/02/2025
06ABLFA4476G1ZB	AP ELECTRICALS	AP/02800/2024-25	16/01/2025	2183.00	1850.00	0.00	0.00	0.00	0.00	Jan'25	11/02/2025
06ABLFA4476G1ZB	AP ELECTRICALS	AP/02828/2024-25	18/01/2025	867.00	734.40	0.00	0.00	0.00	0.00	Jan'25	11/02/2025
06ABLFA4476G1ZB	AP ELECTRICALS	AP/02857/2024-25	22/01/2025	6655.00	5640.00	0.00	0.00	0.00	0.00	Jan'25	11/02/2025
06ABLFA4476G1ZB	AP ELECTRICALS	AP/02858/2024-25	23/01/2025	909.00	770.00	0.00	0.00	0.00	0.00	Jan'25	11/02/2025
06ABLFA4476G1ZB	AP ELECTRICALS	AP/02925/2024-25	28/01/2025	1808.00	1532.00	0.00	0.00	0.00	0.00	Jan'25	11/02/2025
06ABLFA4476G1ZB	AP ELECTRICALS	AP/02942/2024-25	28/01/2025	1440.00	1220.00	0.00	0.00	0.00	0.00	Jan'25	11/02/2025
06ABLFA4476G1ZB	AP ELECTRICALS	AP/02964/2024-25	30/01/2025	3982.00	3374.50	0.00	0.00	0.00	0.00	Jan'25	11/02/2025
07AAGPK4366H1ZM	SWASTIK BEARING TRAD	27624	17/01/2025	3805.00	3225.00	580.50	0.00	0.00	0.00	Jan'25	11/02/2025
26AAAFJ0680K1ZE	JAI INDUSTRIES	G000314/24	15/01/2025	281057.00	250943.75	30113.25	0.00	0.00	0.00	Jan'25	11/02/2025
07AQEPA4884G3ZU	M/S DICKON SALES	DS/2024-25/1140	09/01/2025	82819.48	70186.00	12633.48	0.00	0.00	0.00	Jan'25	10/02/2025
07AQEPA4884G3ZU	M/S DICKON SALES	DS/2024-25/1177	20/01/2025	91249.00	77330.00	13919.41	0.00	0.00	0.00	Jan'25	11/02/2025
07AQEPA4884G3ZU	M/S DICKON SALES	DS/2024-25/1188	22/01/2025	13060.00	11067.50	1992.15	0.00	0.00	0.00	Jan'25	11/02/2025

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		Invoice number	Invoice Date	Central Tax(₹)				State/UT Tax(₹)			
27EMUPK8671P1ZO	A1 WORK SHOP	11/24-25	04/01/2025	6431.00	5450.00	981.00	0.00	0.00	0.00	0.00	04/02/2025
07AADCR8846B1ZC	RP OFFICE AUTOMATION	RPOA/2103/24-25	01/01/2025	4130.00	3500.00	630.00	0.00	0.00	0.00	0.00	06/02/2025
09BVYPR7010K1ZR	UVTECH ENGINEERING	UTE/2024-502	02/01/2025	1298.00	1100.00	198.00	0.00	0.00	0.00	0.00	11/02/2025
07AAACI7573H1ZE	IFFCO TOKIO GENERAL IP	41097523	06/01/2025	1180.00	1000.00	180.00	0.00	0.00	0.00	0.00	10/02/2025
06GULP55399F1ZT	M/S ROCK POWER TRAN	328	05/01/2025	7666.00	6497.00	0.00	584.73	584.73	584.73	584.73	11/02/2025
06GULP55399F1ZT	M/S ROCK POWER TRAN	360	27/01/2025	3703.00	3138.00	0.00	282.42	282.42	282.42	282.42	11/02/2025
06GULP55399F1ZT	M/S ROCK POWER TRAN	362	30/01/2025	1114.00	944.00	0.00	84.96	84.96	84.96	84.96	11/02/2025
27AAKFE2723N1Z5	ESS5 LOGISTICS	MUM/5161/24-25	02/01/2025	6889.00	6151.00	738.12	0.00	0.00	0.00	0.00	08/02/2025
27AAKFE2723N1Z5	ESS5 LOGISTICS	MUM/5615/24-25	17/01/2025	1580.00	1411.00	169.32	0.00	0.00	0.00	0.00	08/02/2025
07AAFFK1998Q1ZH	KDM DYECEM	1137/2024-25	02/01/2025	34718.00	29422.00	5295.96	0.00	0.00	0.00	0.00	06/02/2025
07AAFFK1998Q1ZH	KDM DYECEM	1161/2024-25	07/01/2025	11647.00	9870.00	1776.60	0.00	0.00	0.00	0.00	06/02/2025
07AAFFK1998Q1ZH	KDM DYECEM	1190/2024-25	14/01/2025	24513.00	20774.00	3739.32	0.00	0.00	0.00	0.00	06/02/2025
07AAFFK1998Q1ZH	KDM DYECEM	1214/2024-25	20/01/2025	11647.00	9870.00	1776.60	0.00	0.00	0.00	0.00	06/02/2025
07AAFFK1998Q1ZH	KDM DYECEM	1237/2024-25	25/01/2025	28229.00	23923.00	4306.14	0.00	0.00	0.00	0.00	06/02/2025

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06FTXP51643Q1Z1	SHANTI TOOLS & ELECTRICALS	465/2024-25	05/12/2024	2672.00	2264.00	0.00	203.76	203.76	Dec'24	06/01/2025
06FTXP51643Q1Z1	SHANTI TOOLS & ELECTRICALS	466/2024-25	05/12/2024	2027.00	1718.00	0.00	154.62	154.62	Dec'24	06/01/2025
07A1ZPK6690F1Z1	TECHNOCRAT INDIA	T1/0269/2024-25	25/12/2024	14313.00	12130.00	2183.40	0.00	0.00	Dec'24	13/01/2025
24AAAXCS2499D3Z5	SUVIDHA EXPRESS (OPC) PRIVATE LIMITED	G/24-25/0187	31/12/2024	22856.00	22856.00	1142.80	0.00	0.00	Dec'24	13/01/2025
07AAACCC939781ZK	CARE CERTIFICATION PVT. LTD.	053/12/2024-25	28/12/2024	4720.00	4000.00	720.00	0.00	0.00	Dec'24	08/01/2025
07AABPT8882C2ZE	HINDUSTAN TRADERS	HT-24-25/1878	14/12/2024	10431.00	8840.00	1591.20	0.00	0.00	Dec'24	11/01/2025
27AAACE1513B2ZF	EMBEE ROAD SERVICES PRIVATE LIMITED	MBI/72678/24-25	01/12/2024	3388.00	3025.00	363.00	0.00	0.00	Dec'24	07/01/2025
06ABLF4476G1ZB	AP ELECTRICALS	AP/02351/2024-25	04/12/2024	8832.00	7484.80	0.00	673.63	673.63	Dec'24	08/01/2025
06ABLF4476G1ZB	AP ELECTRICALS	AP/02389/2024-25	06/12/2024	1269.00	1075.00	0.00	96.75	96.75	Dec'24	08/01/2025
06ABLF4476G1ZB	AP ELECTRICALS	AP/02532/2024-25	24/12/2024	7567.00	6412.50	0.00	577.13	577.13	Dec'24	08/01/2025
06CEQPD9588G1ZV	DIWYA SECURITY SERVICES	AP/02541/2024-25	24/12/2024	920.00	780.00	0.00	70.20	70.20	Dec'24	08/01/2025
06CEQPD9588G1ZV	DIWYA SECURITY SERVICES	110	01/11/2024	30287.06	25667.00	0.00	2310.03	2310.03	Dec'24	15/01/2025
06CEQPD9588G1ZV	DIWYA SECURITY SERVICES	111	01/11/2024	15986.64	13548.00	0.00	1219.32	1219.32	Dec'24	15/01/2025
06CEQPD9588G1ZV	DIWYA SECURITY SERVICES	112	01/11/2024	50968.92	43194.00	0.00	3887.46	3887.46	Dec'24	15/01/2025
06CEQPD9588G1ZV	DIWYA SECURITY SERVICES	113	01/11/2024	38506.94	32633.00	0.00	2936.97	2936.97	Dec'24	15/01/2025
06CEQPD9588G1ZV	DIWYA SECURITY SERVICES	124	01/12/2024	31113.06	26367.00	0.00	2373.03	2373.03	Dec'24	15/01/2025
06CEQPD9588G1ZV	DIWYA SECURITY SERVICES	125	01/12/2024	14868.00	12600.00	0.00	1134.00	1134.00	Dec'24	15/01/2025
06CEQPD9588G1ZV	DIWYA SECURITY SERVICES	126	01/12/2024	48548.74	41143.00	0.00	3702.87	3702.87	Dec'24	15/01/2025
06CEQPD9588G1ZV	DIWYA SECURITY SERVICES	127	01/12/2024	35910.94	30433.00	0.00	2738.97	2738.97	Dec'24	15/01/2025
06CEQPD9588G1ZV	DIWYA SECURITY SERVICES	95	01/10/2024	30836.94	26133.00	0.00	2351.97	2351.97	Dec'24	15/01/2025
06CEQPD9588G1ZV	DIWYA SECURITY SERVICES	96	01/10/2024	14868.00	12600.00	0.00	1134.00	1134.00	Dec'24	15/01/2025
06CEQPD9588G1ZV	DIWYA SECURITY SERVICES	97	01/10/2024	49431.38	41891.00	0.00	3770.19	3770.19	Dec'24	15/01/2025
06CEQPD9588G1ZV	DIWYA SECURITY SERVICES	98	01/10/2024	38506.94	32633.00	0.00	2936.97	2936.97	Dec'24	15/01/2025
07AFSP5288K1ZE	RAVI ELECTRIC CO.	10665	16/12/2024	26828.00	22736.00	4092.48	0.00	0.00	Dec'24	13/01/2025
06AACPL0688F1ZU	Rollwala Sales Corporation	RSC/24-25/138	11/12/2024	11437.00	9692.00	0.00	872.28	872.28	Dec'24	08/01/2025
06AACPL0688F1ZU	Rollwala Sales Corporation	RSC/24-25/150	30/12/2024	6372.00	5400.00	0.00	486.00	486.00	Dec'24	08/01/2025
07AAGPK4366H1ZM	SWASTIK BEARING TRADERS	22332	13/12/2024	4260.00	3610.00	649.80	0.00	0.00	Dec'24	11/01/2025
07AAGPK4366H1ZM	SWASTIK BEARING TRADERS	22444	26/12/2024	11711.00	9925.00	1786.50	0.00	0.00	Dec'24	11/01/2025
07AHPB2122Q1ZF	NIKHIL ENTERPRISES	0054	18/11/2024	6891.00	5840.00	1051.20	0.00	0.00	Dec'24	01/01/2025
09AAXPK5851G1Z3	M/S KAPOOR TRADING CO.	KTC/24-25/1270	07/12/2024	341536.00	325272.50	16263.63	0.00	0.00	Dec'24	09/01/2025
09AAXPK5851G1Z3	M/S KAPOOR TRADING CO.	KTC/24-25/1345	24/12/2024	165690.00	157800.00	7890.00	0.00	0.00	Dec'24	09/01/2025
09AAXPK5851G1Z3	M/S KAPOOR TRADING CO.	KTC/24-25/1362	27/12/2024	41423.00	39450.00	1972.50	0.00	0.00	Dec'24	09/01/2025
06AQJPM6475G1Z3	LABEL MACHINERY SOLUTIONS	91-2024/25	16/12/2024	13570.00	11500.00	0.00	1035.00	1035.00	Dec'24	11/01/2025
07AAXPS9930N1ZG	A M BOARD PRODUCTS	GST2024-25/3035	18/11/2024	1178.00	998.03	179.65	0.00	0.00	Nov'24	11/01/2025
07AAXPS9930N1ZG	A M BOARD PRODUCTS	GST2024-25/3189	29/11/2024	496.00	420.00	75.60	0.00	0.00	Nov'24	11/01/2025
07AADCB8846B1ZC	RP OFFICE AUTOMATION PRIVATE LIMITED	RPOA/1831/24-25	01/12/2024	4130.00	3500.00	630.00	0.00	0.00	Dec'24	11/01/2025
09ATQPS6678D1ZU	MASTEK ELECTRONICS SERVICES	45	09/12/2024	17700.00	15000.00	2700.00	0.00	0.00	Dec'24	12/01/2025
07AZAPS7464F1Z4	MANGLAM PACKAGINGS	GST/24-25/03621	27/12/2024	220029.00	186465.00	33563.70	0.00	0.00	Dec'24	11/01/2025
07AZAPS7464F1Z4	MANGLAM PACKAGINGS	GST/24-25/03630	27/12/2024	549840.00	465966.00	83873.88	0.00	0.00	Dec'24	11/01/2025
07AZAPS7464F1Z4	MANGLAM PACKAGINGS	GST/24-25/03640	28/12/2024	437677.00	370913.00	66764.34	0.00	0.00	Dec'24	11/01/2025
07BCKP590031Z1	LGK ENTERPRISES	1785	27/12/2024	11505.00	9750.00	1755.00	0.00	0.00	Dec'24	07/01/2025
06BDJPK9220R1ZV	SSV ENGINEERING	SSV/2024-25/1156	25/12/2024	6608.00	5600.00	0.00	504.00	504.00	Dec'24	11/01/2025

Annexure



# Goods and Services Tax - GSTR-2B

Taxable inward supplies received from registered persons

GSTIN of supplier	Trade/legal name	Invoice Details			Invoice Value(₹)	Taxable Value (₹)	Tax Amount			GST-11/IFFGSTR-1 Filing Date
		Invoice number	Invoice Date	Invoice Value(₹)			Integrated Tax(₹)	Central Tax(₹)	State/UT Tax(₹)	
068DJPK9220R1Z	SSV ENGINEERING	55/2024-25/1158	26/12/2024	4720.00	4000.00	0.00	360.00	360.00	Dec'24	11/01/2025
06AAFC05678D1Z8	RAYMONS YARNS PRIVATE LIMITED	5243	04/12/2024	253809.00	226615.05	0.00	13596.90	13596.90	Dec'24	08/01/2025
06AAFC05678D1Z8	RAYMONS YARNS PRIVATE LIMITED	5244	04/12/2024	253553.00	226386.20	0.00	13583.17	13583.17	Dec'24	08/01/2025
06AAFC05678D1Z8	RAYMONS YARNS PRIVATE LIMITED	5256	05/12/2024	177554.00	158530.28	0.00	9511.82	9511.82	Dec'24	08/01/2025
06AAFC05678D1Z8	RAYMONS YARNS PRIVATE LIMITED	5286	06/12/2024	134582.00	120162.60	0.00	7209.76	7209.76	Dec'24	08/01/2025
06AAFC05678D1Z8	RAYMONS YARNS PRIVATE LIMITED	5465	14/12/2024	64025.00	57165.40	0.00	3429.92	3429.92	Dec'24	08/01/2025
06AAFC05678D1Z8	RAYMONS YARNS PRIVATE LIMITED	5757	26/12/2024	81956.00	73174.93	0.00	4390.50	4390.50	Dec'24	08/01/2025
06AAPHK9171H3ZK	RAYMONS YARNS PRIVATE LIMITED	5824	30/12/2024	274936.00	245478.19	0.00	14728.69	14728.69	Dec'24	08/01/2025
06BPHK9171H3ZK	BADHWAR BHARATGAS	1699	04/12/2024	7115.00	6029.76	0.00	542.68	542.68	Dec'24	12/01/2025
06BPHK9171H3ZK	BADHWAR BHARATGAS	1733	09/12/2024	8894.00	7537.20	0.00	678.35	678.35	Dec'24	12/01/2025
06BPHK9171H3ZK	BADHWAR BHARATGAS	1779	15/12/2024	7115.00	6029.76	0.00	542.68	542.68	Dec'24	12/01/2025
06BPHK9171H3ZK	BADHWAR BHARATGAS	1780	15/12/2024	7115.00	6029.76	0.00	542.68	542.68	Dec'24	12/01/2025
06BPHK9171H3ZK	BADHWAR BHARATGAS	1831	21/12/2024	7115.00	6029.76	0.00	542.68	542.68	Dec'24	12/01/2025
06BPHK9171H3ZK	BADHWAR BHARATGAS	1887	27/12/2024	8894.00	7537.20	0.00	678.35	678.35	Dec'24	12/01/2025
07AAJPK2254P1ZB	SUMAN AGENCIES	766	21/12/2024	286366.00	272729.75	13636.49	0.00	0.00	Dec'24	07/01/2025
07AAJPK2254P1ZB	SUMAN AGENCIES	783	30/12/2024	220157.00	209673.20	10483.66	0.00	0.00	Dec'24	07/01/2025
07AAJPK2254P1ZB	A M BOARD PRODUCTS	GST 2024-25/3325	10/12/2024	2679.00	2270.10	408.62	0.00	0.00	Dec'24	11/01/2025
07AAACV5488M1ZM	WARP WEBSTERS P. LTD.	752/24-25	27/12/2024	143908.36	124078.00	19830.36	0.00	0.00	Dec'24	11/01/2025
07AAACK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/12/1097	13/12/2024	1652.00	1475.00	177.00	0.00	0.00	Dec'24	11/01/2025
07AAACK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/12/1149	13/12/2024	5154.00	4602.00	552.24	0.00	0.00	Dec'24	11/01/2025
07AAACK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/12/1150	13/12/2024	16520.00	14750.00	1770.00	0.00	0.00	Dec'24	11/01/2025
07AAACK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/12/1264	16/12/2024	6608.00	5900.00	708.00	0.00	0.00	Dec'24	11/01/2025
07AAACK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/12/1267	16/12/2024	16520.00	14750.00	1770.00	0.00	0.00	Dec'24	11/01/2025
07AAACK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/12/1269	16/12/2024	4956.00	4425.00	531.00	0.00	0.00	Dec'24	11/01/2025
07AAACK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/12/1384	17/12/2024	1652.00	1475.00	177.00	0.00	0.00	Dec'24	11/01/2025
07AAACK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/12/1387	17/12/2024	236.00	200.00	36.00	0.00	0.00	Dec'24	11/01/2025
07AAACK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/12/1462	18/12/2024	6608.00	5600.00	1008.00	0.00	0.00	Dec'24	11/01/2025
07AAACK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/12/1470	18/12/2024	24640.00	22000.00	2640.00	0.00	0.00	Dec'24	11/01/2025
07AAACK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/12/1627	19/12/2024	18172.00	16225.00	1947.00	0.00	0.00	Dec'24	11/01/2025
07AAACK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/12/1775	21/12/2024	1652.00	1475.00	177.00	0.00	0.00	Dec'24	11/01/2025
07AAACK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/12/2150	25/12/2024	6608.00	5900.00	708.00	0.00	0.00	Dec'24	11/01/2025
07AAACK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/12/2160	25/12/2024	6608.00	5600.00	1008.00	0.00	0.00	Dec'24	11/01/2025
07AAACK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/12/2267	26/12/2024	9206.00	8220.00	986.40	0.00	0.00	Dec'24	11/01/2025
07AAACK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/12/2286	26/12/2024	5723.00	4850.00	873.00	0.00	0.00	Dec'24	11/01/2025
07AAACK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/12/236	04/12/2024	1652.00	1475.00	177.00	0.00	0.00	Dec'24	11/01/2025
07AAACK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/12/237	04/12/2024	10309.00	9204.80	1104.58	0.00	0.00	Dec'24	11/01/2025
07AAACK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/12/24	02/12/2024	1652.00	1475.00	177.00	0.00	0.00	Dec'24	11/01/2025
07AAACK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/12/438	06/12/2024	6608.00	5900.00	708.00	0.00	0.00	Dec'24	11/01/2025
07AAACK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/12/441	06/12/2024	6608.00	5600.00	1008.00	0.00	0.00	Dec'24	11/01/2025
07AAACK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/12/659	09/12/2024	13440.00	12000.00	1440.00	0.00	0.00	Dec'24	11/01/2025
07AAACK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/12/777	10/12/2024	9917.00	8850.00	1067.00	0.00	0.00	Dec'24	11/01/2025
07AAACK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/12/793	10/12/2024	2360.00	2000.00	360.00	0.00	0.00	Dec'24	11/01/2025

# Goods and Services Tax - GSTR-2B

Taxable inward supplies received from registered persons

GSTIN of supplier	Trade/Legal name	Invoice Details			Invoice Value(₹)	Taxable Value (₹)	Tax Amount			GSTR-1/IFF/GSTR-5 Filing Date	
		Invoice number	Invoice Date	Invoice Value(₹)			Integrated Tax(₹)	Central Tax(₹)	State/UT Tax(₹)		
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/12/887	11/12/2024	9285.00	8250.00	994.80	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/12/998	12/12/2024	5947.00	5310.00	637.20	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/1132	19/12/2024	627.00	560.00	67.20	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/1212	20/12/2024	896.00	800.00	96.00	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/1285	20/12/2024	3696.00	3300.00	396.00	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/1303	20/12/2024	295.00	250.00	45.00	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/1305	21/12/2024	403.00	360.00	43.20	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/1314	21/12/2024	1800.00	1607.35	192.88	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/1434	23/12/2024	2874.00	2435.80	438.44	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/1437	23/12/2024	201.00	170.00	30.60	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/1446	23/12/2024	150.00	142.85	7.14	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/1525	24/12/2024	302.00	270.00	32.40	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/1529	25/12/2024	538.00	480.00	57.60	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/1604	26/12/2024	5310.00	4500.00	810.00	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/165	04/12/2024	605.00	540.00	64.80	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/166	04/12/2024	3450.00	3080.00	369.60	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/1685	27/12/2024	682.00	609.00	73.08	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/1723	28/12/2024	1596.00	1425.00	171.00	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/1741	28/12/2024	1640.00	1464.00	175.68	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/1749	28/12/2024	605.00	540.00	64.80	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/1781	30/12/2024	4480.00	4000.00	480.00	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/1839	31/12/2024	1456.00	1300.00	156.00	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/1846	31/12/2024	6983.00	6235.00	748.20	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/235	05/12/2024	2117.00	1890.00	226.80	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/264	05/12/2024	134.00	120.00	14.40	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/32	02/12/2024	4082.00	3645.00	437.40	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/367	06/12/2024	302.00	270.00	32.40	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/449	07/12/2024	26890.00	24000.00	2880.00	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/483	09/12/2024	2209.00	1872.00	336.96	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/545	10/12/2024	2360.00	2000.00	360.00	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/602	10/12/2024	2209.00	1872.00	336.96	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/603	10/12/2024	6048.00	5400.00	648.00	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/621	11/12/2024	4720.00	4000.00	720.00	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/630	11/12/2024	6637.00	5926.00	711.12	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/654	12/12/2024	712.00	636.00	76.32	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/711	12/12/2024	699.00	624.00	74.88	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/770	13/12/2024	26869.00	22770.00	4098.60	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/83	02/12/2024	1589.00	1347.00	242.46	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/84	02/12/2024	150.00	142.85	7.14	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/851	14/12/2024	1814.00	1620.00	194.40	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/96	02/12/2024	1487.00	1260.00	226.80	0.00	0.00	0.00	Dec'24	11/01/2025
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/969	17/12/2024	134.00	120.00	14.40	0.00	0.00	0.00	Dec'24	11/01/2025

# Goods and Services Tax - GSTR-2B

Taxable inward supplies received from registered persons

GSTIN of supplier	Trade/Legal name	Invoice Details			Tax Authority			GSTR-1/IFFIGSTR-5 Filing Date
		Invoice number	Invoice Date	Invoice Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/970	17/12/2024	2855.00	405.00	0.00	0.00	11/01/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/12/974	17/12/2024	314.00	33.60	0.00	0.00	11/01/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K3/2425/12/1246	12/12/2024	1593.00	243.00	0.00	0.00	11/01/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K3/2425/12/1365	14/12/2024	2156.00	231.00	0.00	0.00	11/01/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K3/2425/12/1366	14/12/2024	3254.00	348.60	0.00	0.00	11/01/2025
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K3/2425/12/1773	18/12/2024	708.00	108.00	0.00	0.00	11/01/2025
07AAMGPM9099M124	KOHINOOR RIBBON FACTORY PVT. LTD.	K3/2425/12/1920	19/12/2024	6372.00	972.00	0.00	0.00	11/01/2025
07AAMGPM9099M124	AMIT ENGINEERING WORKS	1283	01/12/2024	2655.00	405.00	0.00	0.00	11/01/2025
07AAMGPM9099M124	AMIT ENGINEERING WORKS	1285	06/12/2024	944.00	144.00	0.00	0.00	11/01/2025
07AAMGPM9099M124	AMIT ENGINEERING WORKS	1288	10/12/2024	9322.00	1422.00	0.00	0.00	11/01/2025
07AAMGPM9099M124	AMIT ENGINEERING WORKS	1289	13/12/2024	1770.00	270.00	0.00	0.00	11/01/2025
07AAMGPM9099M124	AMIT ENGINEERING WORKS	1292	17/12/2024	472.00	72.00	0.00	0.00	11/01/2025
07AAMGPM9099M124	AMIT ENGINEERING WORKS	1293	17/12/2024	1770.00	270.00	0.00	0.00	11/01/2025
07AAMGPM9099M124	AMIT ENGINEERING WORKS	1299	22/12/2024	885.00	135.00	0.00	0.00	11/01/2025
07AAMGPM9099M124	AMIT ENGINEERING WORKS	1301	24/12/2024	1357.00	207.00	0.00	0.00	11/01/2025
07AAMGPM9099M124	AMIT ENGINEERING WORKS	1302	25/12/2024	649.00	99.00	0.00	0.00	11/01/2025
07AAMGPM9099M124	AMIT ENGINEERING WORKS	1303	26/12/2024	2360.00	360.00	0.00	0.00	11/01/2025
07AAMGPM9099M124	AMIT ENGINEERING WORKS	1304	27/12/2024	6136.00	936.00	0.00	0.00	11/01/2025
07AAACU46771Z	UNIDYES CHEMICALS PRIVATE LIMITED	1130/24-25	03/12/2024	123369.00	18819.00	0.00	0.00	13/01/2025
07AAACU46771Z	UNIDYES CHEMICALS PRIVATE LIMITED	1232/24-25	25/12/2024	24898.00	3798.00	0.00	0.00	13/01/2025
07AAACE2973K1ZH	ESKAY YARNTEX PVT LTD	GST-1040/24-25	27/12/2024	1011338.00	108357.66	0.00	0.00	11/01/2025
07AAACE2973K1ZH	ESKAY YARNTEX PVT LTD	GST-1046/24-25	28/12/2024	236477.00	25336.80	0.00	0.00	11/01/2025
07AAACE2973K1ZH	ESKAY YARNTEX PVT LTD	GST-1052/24-25	31/12/2024	1246609.00	133565.28	0.00	0.00	11/01/2025
07AAACE2973K1ZH	ESKAY YARNTEX PVT LTD	GST-919/24-25	02/12/2024	1011360.00	108360.00	0.00	0.00	11/01/2025
07AAACE2973K1ZH	ESKAY YARNTEX PVT LTD	GST-976/24-25	12/12/2024	355697.00	16937.94	0.00	0.00	11/01/2025
02AE0F59177A1Z	SILVER TEX	Sale/0275/24-25	20/12/2024	634632.00	30220.56	0.00	0.00	11/01/2025
07AWPPK3735R1Z0	ADITI PLASTOMATICS	AP/24-25/077	18/12/2024	185555.00	28305.00	0.00	0.00	11/01/2025
07AWPPK3735R1Z0	ADITI PLASTOMATICS	AP/24-25/083	27/12/2024	120065.00	18315.00	0.00	0.00	11/01/2025
07BHAAPK8159E1ZC	THAKUR ROLLERS (INDIA)	TR/24-25/362	02/12/2024	21476.00	3276.01	0.00	0.00	11/01/2025
07BHAAPK8159E1ZC	THAKUR ROLLERS (INDIA)	TR/24-25/380	16/12/2024	37819.00	5769.00	0.00	0.00	11/01/2025
06BWPJ8009L1Z1	SHIVA CHEMICALS	SC7332024-25	12/12/2024	9204.00	7800.00	0.00	702.00	08/01/2025
06BWPJ8009L1Z1	SHIVA CHEMICALS	SC7442024-25	14/12/2024	44722.00	0.00	3411.00	3411.00	08/01/2025
06BWPJ8009L1Z1	SHIVA CHEMICALS	SC7462024-25	14/12/2024	6685.00	0.00	509.85	509.85	08/01/2025
07AQCP6987H1Z	MRIDUL BEARING & MACHINERY STORE	MB/24-25/1483	13/12/2024	4012.00	612.00	0.00	0.00	11/01/2025
07AQCP6987H1Z	MRIDUL BEARING & MACHINERY STORE	MB/24-25/1501	16/12/2024	2779.00	423.90	0.00	0.00	11/01/2025
07AHZPA8917C1Z4	OSWAL TRADERS	0659	02/12/2024	46285.50	7060.50	0.00	0.00	08/01/2025
24AAECA2350A1Z1	ASCENT YARNS PVT LTD	2313/7/2024-25	10/12/2024	731051.33	78326.93	0.00	0.00	11/01/2025
06AALPI0981A1Z1	SHREE MAHAVIR JI TRADERS	2408	31/12/2024	1109.00	0.00	84.60	84.60	11/01/2025
06AAAPM4155E1Z3	Amar Industries	AIR/24-25/1059	02/12/2024	50740.00	0.00	3870.00	3870.00	11/01/2025
07AQEPA4884G3ZU	M/S DICKON SALES	DS/2024-25/1039	18/12/2024	118826.01	18126.01	0.00	0.00	13/01/2025
07AQEPA4884G3ZU	M/S DICKON SALES	DS/2024-25/979	04/12/2024	161110.13	24576.13	0.00	0.00	13/01/2025
07AQEPA4884G3ZU	M/S DICKON SALES	DS/2024-25/996	09/12/2024	15447.38	2356.38	0.00	0.00	13/01/2025

# Goods and Services Tax - GSTR-2B

Taxable inward supplies received from registered persons

GSTIN of supplier	Trade/ Legal name	Invoice Details			Tax Amount			GSTR-1/IFF/GSTR-6 Filing Date	
		Invoice number	Invoice Date	Invoice Value(₹)	Integrated Tax(₹)	Central Tax(₹)	State/UT Tax(₹)		
07BCJPK6869822D	AA HYDRO CARE	AA/24/25/089	02/10/2024	18585.00	2835.00	0.00	0.00	Dec'24	15/01/2025
07BCJPK6869822D	AA HYDRO CARE	AA/24/25/107	12/11/2024	18585.00	2835.00	0.00	0.00	Dec'24	15/01/2025
33AAFCI2568812X	ICEA CERTIFICATION INDIA PRIVATE LIMITED	ICEA/769/24-25	24/12/2024	708.00	600.00	0.00	0.00	Dec'24	11/01/2025
07AAFFK1998Q12H	KDM DYECEM	1051/2024-25	10/12/2024	142310.00	120602.00	0.00	21708.36	Dec'24	06/01/2025
07AAFFK1998Q12H	KDM DYECEM	1097/2024-25	21/12/2024	23071.00	19552.00	0.00	3519.36	Dec'24	06/01/2025
07CFKPK3833R12X	INNOVORLD TECHNOLOGIES	221	02/12/2024	4277.50	3625.00	0.00	652.50	Dec'24	14/01/2025
07CFKPK3833R12X	INNOVORLD TECHNOLOGIES	226	21/12/2024	17700.00	15000.00	0.00	2700.00	Dec'24	14/01/2025
07AAABCT3518Q1ZY	TATA AIG GENERAL INSURANCE CO LTD	DE24H00001014104	14/12/2024	22378.00	18964.00	0.00	3414.00	Dec'24	11/01/2025
07DAUPM0339F1Z1	PEE KAY POLYMERS	385/24-25	05/12/2024	1155220.00	979000.00	0.00	176220.00	Dec'24	06/01/2025
07DAUPM0339F1Z1	PEE KAY POLYMERS	386/24-25	05/12/2024	136762.00	115900.00	0.00	20862.00	Dec'24	06/01/2025
07DAUPM0339F1Z1	PEE KAY POLYMERS	416/24-25	23/12/2024	1291982.00	1094900.00	0.00	197082.00	Dec'24	06/01/2025
06GULP55399F1ZT	M/S ROCK POWER TRANSMISSION	304	19/12/2024	5718.00	4846.00	0.00	436.14	Dec'24	13/01/2025
07ANZPK3587C1ZH	APEX BOOK SHOP	32608	14/12/2024	4390.00	3720.00	0.00	669.60	Dec'24	14/01/2025
07ANZPK3587C1ZH	APEX BOOK SHOP	32663	21/12/2024	3469.00	2940.00	0.00	529.20	Dec'24	14/01/2025
07ADQPD7366R1ZM	AD-TEX ENTERPRISES	2024-25/267	12/12/2024	20060.00	17000.00	0.00	3060.00	Dec'24	07/01/2025
07ADQPD7366R1ZM	AD-TEX ENTERPRISES	2024-25/270	14/12/2024	10856.00	9200.00	0.00	1656.00	Dec'24	07/01/2025
06AOLPA2722C1ZM	SAARTHI INC.	591	16/12/2024	102543.00	86900.50	0.00	7821.05	Dec'24	07/01/2025
24AABCV3609C1ZT	VRL LOGISTICS LIMITED.	7180011025	05/12/2024	2530.00	2530.00	0.00	126.50	Dec'24	13/01/2025
07ATVPS0451P1ZT	STAR PACKAGING	1062	05/12/2024	36611.00	32688.00	0.00	3922.56	Dec'24	13/01/2025
32AADFR4871P1ZR	ROLL RING INDUSTRIES	INV1185/24-25	26/12/2024	14249.00	12075.00	0.00	2173.50	Dec'24	09/01/2025
07AISPS58727L1Z7	Supreme Power Sales Service	255	07/12/2024	5428.00	4600.00	0.00	828.00	Dec'24	08/01/2025
07ALUPI3639D1ZM	MADHAV ENGINEERING CO.	ME/0720/24-25	16/12/2024	14833.00	12570.00	0.00	2262.61	Dec'24	08/01/2025
07AAHCT0122C1ZZ	DPS CARS	24-25/ACCMP/1593	15/12/2024	1100.00	932.19	0.00	167.79	Dec'24	13/01/2025
07AAHCT0122C1ZZ	DPS CARS	24-25/ACCMP/1594	15/12/2024	3126.00	2689.07	0.00	436.92	Dec'24	13/01/2025
07AAHCT0122C1ZZ	DPS CARS	VH/M24-25/08/594	15/12/2024	736900.00	571240.31	0.00	159947.29	Dec'24	13/01/2025
07AKKPA3717F1Z5	CHANDER ARORA	CA/24-25/0525	19/12/2024	2835.00	2700.00	0.00	135.00	Dec'24	13/01/2025
06AAACX0586C1ZT	KRF LTD	KF/24-25/12/1	07/12/2024	920400.00	780000.00	0.00	70200.00	Dec'24	11/01/2025
06AJYFK79381ZM	SHIV SHAKTI TRADING CO	540	15/12/2024	183676.00	174930.00	0.00	4373.25	Dec'24	14/01/2025
06AJYFK79381ZM	SHIV SHAKTI TRADING CO	546	30/12/2024	85251.00	81192.00	0.00	2029.80	Dec'24	14/01/2025

# Goods and Services Tax - GSTR-2B

## Debit/Credit notes (Original)

GSTIN of supplier	Trade/Legal name	Credit notes/Debit note details				Taxable Value (₹)	Integrated Tax (₹)	Tax Amount Central Tax(₹)	GST- UFFIGSTR-3 Period	GST- 1IFFIGSTR-6 Filing Date
		Note number	Note type	Note date	Note Value (₹)					
07AWPPK3735R120	ADITI PLASTOMATICS	1	Credit Note	30/12/2024	1,20,055.00	1,83,15.00	0.00	0.00	08/01/2025	
07BHAPK8159E12C	THAKUR ROLLERS (INDIA)	1	Credit Note	18/12/2024	6,372.00	972.00	0.00	0.00	15/01/2025	
06AAAPM4155E123	Amar Industries	AIR/CN/24-25/23	Credit Note	03/12/2024	236.00	0.00	18.00	18.00	11/01/2025	
06AAAPM4155E123	Amar Industries	AIR/CN/24-25/24	Credit Note	03/12/2024	236.00	0.00	18.00	18.00	11/01/2025	
06AAAPM4155E123	Amar Industries	AIR/CN/24-25/25	Credit Note	03/12/2024	236.00	0.00	18.00	18.00	11/01/2025	
06AAAPM4155E123	Amar Industries	AIR/CN/24-25/26	Credit Note	03/12/2024	236.00	0.00	18.00	18.00	11/01/2025	
06AAAPM4155E123	Amar Industries	AIR/CN/24-25/27	Credit Note	03/12/2024	75.00	63.56	5.72	5.72	11/01/2025	
07AQEPA48B4G3ZU	M/S DICKON SALES	24	Credit Note	06/12/2024	924.83	1,41.08	0.00	0.00	13/01/2025	

# Goods and Services Tax - GSTR-2B

Taxable inward supplies received from registered persons

GSTIN of supplier	Trade/ Legal name	Invoice Details		Invoice Value(₹)	Taxable Value (₹)	Integrated Tax(₹)	Tax Amount		GSTR-1 Filing Date
		Invoice number	Invoice Date				Central Tax(₹)	StateUT Tax(₹)	
D6AZLPR1246D1ZG	R D ELECTRO HI-TECH	1620	16/11/2024	708.00	600.00	0.00	54.00	54.00	09/12/2024
D6AZLPR1246D1ZG	R D ELECTRO HI-TECH	1626	21/11/2024	3540.00	3000.00	0.00	270.00	270.00	09/12/2024
D6AQJPM6475G1Z1	LABEL MACHINERY SOLUTIONS	71-2024/25	08/11/2024	8319.00	7050.00	0.00	634.50	634.50	11/12/2024
07AAACU46771Z1	UNIDYES CHEMICALS PRIVATE LIMITED	1057/24-25	20/11/2024	12242.50	10375.00	1867.50	0.00	0.00	10/12/2024
07AAACU46771Z1	UNIDYES CHEMICALS PRIVATE LIMITED	1058/24-25	20/11/2024	12655.50	10725.00	1930.50	0.00	0.00	10/12/2024
07AAACU46771Z1	UNIDYES CHEMICALS PRIVATE LIMITED	1107/24-25	29/11/2024	35813.00	30350.00	5463.00	0.00	0.00	10/12/2024
07AAACU46771Z1	UNIDYES CHEMICALS PRIVATE LIMITED	993/24-25	05/11/2024	18113.00	15950.00	2763.00	0.00	0.00	10/12/2024
08AAJPK5851G1Z3	M/S KAPOOR TRADING CO.	KTC/24-25/1121	09/11/2024	191289.00	182180.00	9109.00	0.00	0.00	09/12/2024
07AAJPK2253L1ZK	VIVEK AGENCIES	474	19/10/2024	162253.00	154526.70	7726.34	0.00	0.00	13/11/2024
07AAGFA8874L1ZV	AHUJA STEEL FURNITURE	2590	14/11/2024	6608.00	5600.00	1008.00	0.00	0.00	12/12/2024
07AZAP57464F1Z4	MANGLAM PACKAGINGS	65T/24-25/03053	22/11/2024	102878.00	87185.00	15693.30	0.00	0.00	11/12/2024
07AAACE2973K1Z8	ESKAY YARNITEX PVT LTD	GST-798/24-25	02/11/2024	1515825.00	1353415.00	162409.80	0.00	0.00	11/12/2024
07AAACE2973K1Z8	ESKAY YARNITEX PVT LTD	GST-805/24-25	05/11/2024	198922.00	189449.52	9472.48	0.00	0.00	11/12/2024
07AAACE2973K1Z8	ESKAY YARNITEX PVT LTD	GST-848/24-25	06/11/2024	362067.00	344825.60	17241.28	0.00	0.00	11/12/2024
07ALUJ13639D1ZW	MADHAV ENGINEERING CO.	ME/0639/24-25	20/11/2024	21358.00	18100.00	3258.00	0.00	0.00	09/12/2024
07ALUJ13639D1ZW	MADHAV ENGINEERING CO.	ME/0644/24-25	21/11/2024	13617.00	11540.00	2077.20	0.00	0.00	09/12/2024
09ATGFS6678D1ZU	MASTEK ELECTRONICS SERVICES	41	11/11/2024	23600.00	20000.00	3600.00	0.00	0.00	12/12/2024
06AAACK0986C1ZT	KRF LTD	KF/24-25/11/1	09/11/2024	920400.00	780000.00	0.00	70200.00	70200.00	11/12/2024
27AAACM12481Z6	JAIPIUR GOLDEN TRANSPORT CO. PVT. LTD.	137169549	22/11/2024	930.00	930.00	46.50	0.00	0.00	11/12/2024
07ADQPD7366R1ZM	AD-TEX ENTERPRISES	2024-25/223	08/11/2024	10148.00	8600.00	1548.00	0.00	0.00	09/12/2024
07ADQPD7366R1ZM	AD-TEX ENTERPRISES	2024-25/231	15/11/2024	6785.00	5750.00	1035.00	0.00	0.00	09/12/2024
07AIZPK6690F1ZJ	TECHNOCRAT INDIA	T/0219/2024-25	07/11/2024	11387.00	9650.00	1737.00	0.00	0.00	03/12/2024
07AIZPK6690F1ZJ	TECHNOCRAT INDIA	T/0220/2024-25	07/11/2024	2277.00	1930.00	347.40	0.00	0.00	03/12/2024
07AIZPK6690F1ZJ	TECHNOCRAT INDIA	T/0225/2024-25	18/11/2024	3304.00	2800.00	504.00	0.00	0.00	03/12/2024
24AAACS249903Z5	TECHNOCRAT INDIA	T/0233/2024-25	22/11/2024	7552.00	6400.00	1152.00	0.00	0.00	03/12/2024
07AADCR8846B1ZC	SIVIDHA EXPRESS (OPC) PRIVATE LIMITED	G/24-25/07160	26/11/2024	22903.00	22903.00	1145.15	0.00	0.00	09/12/2024
07AAGPK4366H1ZM	RP OFFICE AUTOMATION PRIVATE LIMITED	RPOA/1646/24-25	01/11/2024	4130.00	3500.00	630.00	0.00	0.00	10/12/2024
07AAGPK4366H1ZM	SWASTIK BEARING TRADERS	22012	05/11/2024	8555.00	7250.00	1305.00	0.00	0.00	10/12/2024
06ABLFA4476G1ZB	SWASTIK BEARING TRADERS	22156	25/11/2024	2085.00	1750.00	315.00	0.00	0.00	10/12/2024
06ABLFA4476G1ZB	AP ELECTRICALS	AP/0212/2024-25	06/11/2024	165.00	140.00	0.00	12.60	12.60	11/12/2024
07AALCF6741K1ZK	AP ELECTRICALS	AP/0213/2024-25	06/11/2024	1966.00	1666.00	0.00	149.94	149.94	11/12/2024
07AACCK3866B1ZQ	PANAMAX LIMITED	DUN-4-4865-24-25	05/11/2024	123310.00	104500.00	18810.00	0.00	0.00	09/12/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	KJ/2425/11/1010	14/11/2024	17523.00	14850.00	2673.00	0.00	0.00	11/12/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	KJ/2425/11/1087	15/11/2024	6608.00	5600.00	1008.00	0.00	0.00	11/12/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	KJ/2425/11/1092	15/11/2024	1652.00	1475.00	177.00	0.00	0.00	11/12/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	KJ/2425/11/1180	16/11/2024	20633.00	18422.00	2210.64	0.00	0.00	11/12/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	KJ/2425/11/1280	17/11/2024	3304.00	2950.00	354.00	0.00	0.00	11/12/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	KJ/2425/11/1388	19/11/2024	1652.00	1475.00	177.00	0.00	0.00	11/12/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	KJ/2425/11/1498	20/11/2024	3129.00	2652.00	477.36	0.00	0.00	11/12/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	KJ/2425/11/1501	20/11/2024	1652.00	1475.00	177.00	0.00	0.00	11/12/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	KJ/2425/11/164	05/11/2024	3304.00	2950.00	354.00	0.00	0.00	11/12/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	KJ/2425/11/172	05/11/2024	17393.00	14740.00	2653.20	0.00	0.00	11/12/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	KJ/2425/11/1890	25/11/2024	6608.00	5900.00	708.00	0.00	0.00	11/12/2024

Annexure  
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# Goods and Services Tax - GSTR-2B

Taxable inward supplies received from registered persons

GSTIN of supplier	Trade/Legal name	Invoice Details			Taxable Value (₹)	Integrated Tax(₹)	Tax Amount Central Tax(₹)	State/UT Tax(₹)	GSTR- 1/IFFGSTR-5 Period	GSTR- 1/IFFGSTR-5 Filing Date
		Invoice number	Invoice Date	Invoice Value(₹)						
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/11/198	05/11/2024	11564.00	10325.00	1239.00	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/11/2008	25/11/2024	6608.00	5600.00	1008.00	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/11/2206	28/11/2024	30240.00	27000.00	3240.00	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/11/2249	28/11/2024	1137.00	1015.00	121.80	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/11/2367	30/11/2024	4956.00	4475.00	531.00	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/11/2375	30/11/2024	6608.00	5600.00	1008.00	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/11/271	06/11/2024	3304.00	2800.00	504.00	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/11/279	06/11/2024	3002.00	2680.00	321.60	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/11/478	08/11/2024	1274.00	1080.00	194.40	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/11/479	08/11/2024	4956.00	4425.00	531.00	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/11/664	11/11/2024	2212.00	1834.00	338.32	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/11/753	11/11/2024	1652.00	1475.00	177.00	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K1/2425/11/788	12/11/2024	560.00	500.00	60.00	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/1052	25/11/2024	578.00	550.00	27.50	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/1053	25/11/2024	302.00	270.00	32.40	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/1075	25/11/2024	736.00	634.00	112.32	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/1076	25/11/2024	21420.00	20400.00	1020.00	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/1089	26/11/2024	1613.00	1440.00	172.80	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/1145	27/11/2024	6804.00	6075.00	729.00	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/1353	30/11/2024	39627.00	37740.00	1887.00	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/1386	30/11/2024	30240.00	27000.00	3240.00	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/1409	30/11/2024	717.00	640.00	76.80	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/177	06/11/2024	5443.00	4860.00	583.20	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/178	06/11/2024	6720.00	6000.00	720.00	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/249	08/11/2024	801.00	678.40	122.11	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/253	08/11/2024	1507.00	938.00	168.84	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/254	08/11/2024	501.00	424.95	76.49	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/256	08/11/2024	150.00	142.85	7.14	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/382	11/11/2024	1814.00	1620.00	194.40	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/427	13/11/2024	1747.00	1560.00	187.20	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/463	13/11/2024	420.00	400.00	20.00	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/496	14/11/2024	1254.00	1120.00	134.40	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/525	14/11/2024	605.00	540.00	64.80	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/618	16/11/2024	2598.00	2320.00	278.40	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/630	16/11/2024	7718.00	7350.00	367.50	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/645	18/11/2024	986.00	880.00	105.60	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/704	18/11/2024	814.00	775.00	38.75	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/775	19/11/2024	2994.00	2673.00	320.76	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/814	20/11/2024	4082.00	3645.00	437.40	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/815	20/11/2024	21240.00	18000.00	3240.00	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/84	04/11/2024	5098.00	4320.00	777.60	0.00	0.00	Nov'24	11/12/2024
07AACCCK3866B12Q	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/943	22/11/2024	1210.00	1080.00	129.60	0.00	0.00	Nov'24	11/12/2024

# Goods and Services Tax - GSTR-2B

Taxable inward supplies received from registered persons

GSTIN of supplier	Trade/Legal name	Invoice number	Invoice Details		Invoice Value(₹)	Taxable Value (₹)	Integrated Tax(₹)	Tax Amount		GSTR-1 Filing Date
			Invoice Date	State/UT				Central Tax(₹)	GSTR-1 Filing Date	
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/944	22/11/2024	00	314.00	280.00	33.60	0.00	0.00	11/12/2024
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K2/2425/11/982	23/11/2024	00	26880.00	24000.00	2880.00	0.00	0.00	11/12/2024
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K3/2425/11/320	08/11/2024	00	708.00	600.00	108.00	0.00	0.00	11/12/2024
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K3/2425/11/36	04/11/2024	00	590.00	500.00	90.00	0.00	0.00	11/12/2024
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD.	K8/2425/11/35	08/11/2024	00	4720.00	4000.00	720.00	0.00	0.00	11/12/2024
07AAFFK1998Q1ZH	KOM DYECEM	888/2024-25	05/11/2024	00	16860.00	14288.00	2571.84	0.00	0.00	09/12/2024
07AAFFK1998Q1ZH	KOM DYECEM	902/2024-25	07/11/2024	00	28451.00	24111.00	4339.98	0.00	0.00	09/12/2024
07AAFFK1998Q1ZH	KOM DYECEM	903/2024-25	07/11/2024	00	20753.00	17587.40	3165.73	0.00	0.00	09/12/2024
07AAFFK1998Q1ZH	KOM DYECEM	980/2024-25	25/11/2024	00	29727.00	25192.00	4534.56	0.00	0.00	09/12/2024
07AEHFS8969R1ZO	SRI BALAJI ENGINEERING WORKS	302	18/11/2024	00	20626.40	17480.00	3146.40	0.00	0.00	09/12/2024
07AWPPK3735R1ZO	ADITI PLASTOMATICS	AP/24-25/072	27/11/2024	00	179360.00	152000.00	27360.00	0.00	0.00	09/12/2024
07BALUPG038181ZW	JIGA INDUSTRIALS	967	07/11/2024	00	8909.00	7500.00	1359.00	0.00	0.00	09/12/2024
27EMUPK8671P1ZO	A1 WORK SHOP	07/24-25	21/11/2024	00	36698.00	31100.00	5598.00	0.00	0.00	09/12/2024
06GULP5399F1ZT	M/S ROCK POWER TRANSMISSION	266	09/11/2024	00	10515.00	8911.00	0.00	801.99	801.99	11/12/2024
098VYPR7010K1ZR	UVTECH ENGINEERING	UTE/2024-397	16/11/2024	00	1664.00	1410.00	253.80	0.00	0.00	11/12/2024
098VYPR7010K1ZR	UVTECH ENGINEERING	UTE/2024-418	27/11/2024	00	13334.00	11300.00	2034.00	0.00	0.00	11/12/2024
06BWPJ8000L1Z1	SHIVA CHEMICALS	SC6902024-25	26/11/2024	00	42008.00	35600.00	0.00	3204.00	3204.00	09/12/2024
07AAJPK2253L1ZK	VIVEK AGENCIES	495	08/11/2024	00	64594.00	61518.00	3075.90	0.00	0.00	03/12/2024
07AAJPK2253L1ZK	VIVEK AGENCIES	544	23/11/2024	00	355112.00	338202.00	16910.10	0.00	0.00	03/12/2024
03ACFPM15321JZY	TRACK MARK INTERNATIONAL	TMI340/2024-25	13/11/2024	00	46020.00	39000.00	7020.00	0.00	0.00	10/12/2024
03ACFPM15321JZY	TRACK MARK INTERNATIONAL	TMI365/2024-25	26/11/2024	00	47790.00	40500.00	7290.00	0.00	0.00	10/12/2024
06BPHPK9171H3ZK	BADHWAR BHARATGAS	1498	11/11/2024	00	8811.00	7467.30	0.00	672.06	672.06	11/12/2024
06BPHPK9171H3ZK	BADHWAR BHARATGAS	1512	13/11/2024	00	8811.00	7467.30	0.00	672.06	672.06	11/12/2024
06BPHPK9171H3ZK	BADHWAR BHARATGAS	1563	22/11/2024	00	7049.00	5973.84	0.00	537.65	537.65	11/12/2024
06BPHPK9171H3ZK	BADHWAR BHARATGAS	1608	26/11/2024	00	5287.00	4480.38	0.00	403.23	403.23	11/12/2024
06BPHPK9171H3ZK	BADHWAR BHARATGAS	1646	30/11/2024	00	7049.00	5973.84	0.00	537.65	537.65	11/12/2024
06AAFCR5678D1Z8	RAYMONS YARNS PRIVATE LIMITED	4652	09/11/2024	00	285305.00	254737.00	0.00	15284.22	15284.22	07/12/2024
06AAFCR5678D1Z8	RAYMONS YARNS PRIVATE LIMITED	4653	09/11/2024	00	285922.00	252287.88	0.00	15317.27	15317.27	07/12/2024
06AAFCR5678D1Z8	RAYMONS YARNS PRIVATE LIMITED	4683	11/11/2024	00	253943.00	226734.48	0.00	13604.07	13604.07	07/12/2024
06AAFCR5678D1Z8	RAYMONS YARNS PRIVATE LIMITED	4692	11/11/2024	00	275766.00	246219.89	0.00	14773.19	14773.19	07/12/2024
06AAFCR5678D1Z8	RAYMONS YARNS PRIVATE LIMITED	4978	23/11/2024	00	309188.00	276060.54	0.00	16563.63	16563.63	07/12/2024
06AAFCR5678D1Z8	RAYMONS YARNS PRIVATE LIMITED	5055	26/11/2024	00	183660.00	163982.16	0.00	9838.93	9838.93	07/12/2024
07AAAFI1056N1ZD	INDIAN AGENCIES CORPORATION	IAC/1172/24-25	05/11/2024	00	7080.00	6000.00	1080.00	0.00	0.00	10/12/2024
07AAAFI1056N1ZD	INDIAN AGENCIES CORPORATION	IAC/1187/24-25	08/11/2024	00	846.00	800.00	40.00	0.00	0.00	10/12/2024
07AXEPM02931J1ZC	KOM ELECTRONICS	857	07/11/2024	00	8673.00	7350.00	1323.00	0.00	0.00	09/12/2024
07AXEPM02931J1ZC	KOM ELECTRONICS	858	12/11/2024	00	8850.00	7500.00	1350.00	0.00	0.00	09/12/2024
02AEOF59177A1ZV	SILVER TEX	Sale/0246/24-25	06/11/2024	00	367256.00	349767.90	17488.40	0.00	0.00	06/12/2024
07AQEPA4884G3ZU	M/S DICKON SALES	05/2024-25/894	13/11/2024	00	189790.91	160839.75	28951.16	0.00	0.00	11/12/2024
07AQEPA4884G3ZU	M/S DICKON SALES	05/2024-25/931	22/11/2024	00	11658.40	9880.00	1778.40	0.00	0.00	11/12/2024
06AACPL0688F1ZU	Rollwala Sales Corporation	RSC/24-25/130	20/11/2024	00	1357.00	1150.00	0.00	103.50	103.50	07/12/2024
06CDVP5656B1Z2	BHARDWAL ELECTRICAL	381	29/11/2024	00	5723.00	4850.00	0.00	436.50	436.50	11/12/2024
07CFYP03101H1Z9	JOGSON ENTERPRISES	080	26/11/2024	00	32497.00	27540.00	4957.20	0.00	0.00	11/12/2024
07DAUPM0339F1Z1	PEE KAY POLYMERS	355/24-25	16/11/2024	00	1291982.00	1094900.00	197082.00	0.00	0.00	05/12/2024



Goods and Services Tax - GSTR-2B

Debit/Credit notes (Original)

GSTIN of supplier	Trade/Legal name	Credit notes/Debit note details				Tax Amount			GSTIN-1/IFFAGSTR-5 Filing Date			
		Note number	Note type	Note date	Note Value (₹)	Taxable Value (₹)	Integrated Tax (₹)	Central Tax (₹)		State/UT Tax (₹)		
07AIZPK6690F1ZJ	TECHNOCRAT INDIA	3	Credit Note	14/11/2024	460.00	390.00	70.20	0.00	0.00	0.00	Nov'24	03/12/2024
07AAJPK2253L1ZK	VIVEX AGENCIES	6	Credit Note	05/10/2024	2173.00	2069.65	103.48	0.00	0.00	0.00	Oct'24	13/11/2024
07AAAARI056N1ZD	INDIAN AGENCIES CORPORATION	SR/010	Credit Note	08/11/2024	7080.00	6000.00	1080.00	0.00	0.00	0.00	Nov'24	10/12/2024
07AAAPO1517G2ZZ	COSMOS INDUSTRIAL PAINTS	CN00060	Credit Note	07/11/2024	20940.00	1745.48	3194.18	0.00	0.00	0.00	Nov'24	11/12/2024

# Goods and Services Tax - GSTR-2B

Taxable inward supplies received from registered persons

GSTIN of supplier	Trade/Legal name	Invoice number	Invoice Date	Invoice Value (₹)	Taxable Value (₹)	Integrated Tax (₹)	Tax Amount		GSTR-1/IA/IFFGS/STR-5 Filing Date
							Central Tax (₹)	State/UT Tax (₹)	
06AAACK0986C1ZT	KRF LTD	KF/24-25/10/1	04/10/2024	920400.00	780000.00	0.00	70200.00	70200.00	09/11/2024
07AAUPK2254P1ZB	SUMAN AGENCIES	569	24/10/2024	96630.00	92028.60	4601.43	0.00	0.00	06/11/2024
07ALUPL3635D1ZW	MADHAV ENGINEERING CO.	ME/05/20/24-25	08/10/2024	28698.00	24320.00	4377.60	0.00	0.00	09/11/2024
07ALUPL3635D1ZW	MADHAV ENGINEERING CO.	ME/05/11/24-25	18/10/2024	53478.00	45320.00	8157.60	0.00	0.00	09/11/2024
07ADQPD07366R1ZM	AD-TEX ENTERPRISES	2024-25/196	08/10/2024	27612.00	23400.00	4212.00	0.00	0.00	07/11/2024
07ADQPD07366R1ZM	AD-TEX ENTERPRISES	2024-25/202	14/10/2024	27140.00	23000.00	4140.00	0.00	0.00	07/11/2024
07ADQPD07366R1ZM	AD-TEX ENTERPRISES	2024-25/216	26/10/2024	46610.00	39500.00	7110.00	0.00	0.00	07/11/2024
07AAECA46231I25	ATTREE CHEMICOAT PRIVATE LIMITED	ACPL/24-25/074	19/10/2024	10549.00	8939.50	1609.11	0.00	0.00	05/11/2024
24AAAFCA7904F1Z7	ALLANCE FIBRES PRIVATE LIMITED	AT01034/24-25	28/10/2024	17783.00	15877.84	1905.34	0.00	0.00	07/11/2024
07AADCR8946B1ZC	RP OFFICE AUTOMATION PRIVATE LIM	RPOA/1395/24-25	01/10/2024	4130.00	3500.00	630.00	0.00	0.00	11/11/2024
07AAXP59930M1ZG	A M BOARD PRODUCTS	GST2024-25/2883	30/10/2024	909.00	769.92	138.59	0.00	0.00	09/11/2024
02AE0F59177A1ZM	SILVER TEX	Sale/0219/24-25	03/10/2024	245216.00	233538.70	11676.94	0.00	0.00	06/11/2024
02AE0F59177A1ZM	SILVER TEX	Sale/0223/24-25	11/10/2024	488356.00	465110.70	23255.54	0.00	0.00	06/11/2024
02AE0F59177A1ZM	SILVER TEX	Sale/0229/24-25	23/10/2024	180327.00	171740.00	8587.00	0.00	0.00	06/11/2024
26AAAF0680K1ZE	JAI INDUSTRIES	G000202/24	15/10/2024	244895.00	218656.25	26238.75	0.00	0.00	10/11/2024
07CFYP50301H1Z9	JOGSON ENTERPRISES	061	18/09/2024	2655.00	2250.00	405.00	0.00	0.00	12/10/2024
06BMRP4176K1Z9	Rafaar Networks	3623	01/10/2024	4130.00	3500.00	0.00	315.00	315.00	05/11/2024
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. L	LT/K1/2425/10/1146	15/10/2024	6608.00	5900.00	708.00	0.00	0.00	09/11/2024
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. L	LT/K1/2425/10/1158	15/10/2024	6608.00	5600.00	1008.00	0.00	0.00	09/11/2024
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. L	LT/K1/2425/10/1291	16/10/2024	3304.00	2950.00	354.00	0.00	0.00	09/11/2024
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. L	LT/K1/2425/10/1293	16/10/2024	3304.00	2950.00	354.00	0.00	0.00	09/11/2024
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. L	LT/K1/2425/10/1302	16/10/2024	6608.00	5600.00	1008.00	0.00	0.00	09/11/2024
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. L	LT/K1/2425/10/1520	18/10/2024	1652.00	1475.00	177.00	0.00	0.00	09/11/2024
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. L	LT/K1/2425/10/1753	21/10/2024	1652.00	1475.00	177.00	0.00	0.00	09/11/2024
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. L	LT/K1/2425/10/1862	21/10/2024	661.00	590.00	70.80	0.00	0.00	09/11/2024
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. L	LT/K1/2425/10/1904	22/10/2024	6608.00	5900.00	708.00	0.00	0.00	09/11/2024
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. L	LT/K1/2425/10/1944	22/10/2024	2274.00	2030.00	243.60	0.00	0.00	09/11/2024
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. L	LT/K1/2425/10/2027	23/10/2024	3304.00	2950.00	354.00	0.00	0.00	09/11/2024
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. L	LT/K1/2425/10/2238	25/10/2024	6608.00	5900.00	708.00	0.00	0.00	09/11/2024
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. L	LT/K1/2425/10/2348	26/10/2024	4956.00	4425.00	531.00	0.00	0.00	09/11/2024
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. L	LT/K1/2425/10/241	04/10/2024	4956.00	4425.00	531.00	0.00	0.00	09/11/2024
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. L	LT/K1/2425/10/242	04/10/2024	168.00	150.00	18.00	0.00	0.00	09/11/2024
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. L	LT/K1/2425/10/2464	28/10/2024	9912.00	8850.00	1062.00	0.00	0.00	09/11/2024
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. L	LT/K1/2425/10/2735	30/10/2024	19530.00	18600.00	930.00	0.00	0.00	09/11/2024
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. L	LT/K1/2425/10/2737	30/10/2024	20475.00	19500.00	975.00	0.00	0.00	09/11/2024
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. L	LT/K1/2425/10/2823	30/10/2024	105000.00	100000.00	5000.00	0.00	0.00	09/11/2024
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. L	LT/K1/2425/10/337	05/10/2024	2648.00	2364.00	283.68	0.00	0.00	09/11/2024
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. L	LT/K1/2425/10/341	05/10/2024	1982.00	1770.00	212.40	0.00	0.00	09/11/2024
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. L	LT/K1/2425/10/452	07/10/2024	3097.00	2764.80	331.78	0.00	0.00	09/11/2024
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. L	LT/K1/2425/10/452	09/10/2024	341.00	325.00	16.25	0.00	0.00	09/11/2024
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. L	LT/K1/2425/10/801	10/10/2024	3304.00	2800.00	504.00	0.00	0.00	09/11/2024
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. L	LT/K1/2425/10/849	10/10/2024	9912.00	8850.00	1062.00	0.00	0.00	09/11/2024
07AAACK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. L	LT/K1/2425/10/992	11/10/2024	3304.00	2800.00	504.00	0.00	0.00	09/11/2024

Annex 6

# Goods and Services Tax - GSTR-2B

Taxable inward supplies received from registered persons

GSTIN of supplier	Trade/Legal name	Invoice Details		Invoice Value Value(₹)	Taxable Value (₹)	Tax Amount		GSTR-1 11A1FFG5 TR-5 Period	GSTR-5 Filing Date
		Invoice number	Invoice Date			Integrated Tax(₹)	Central Tax(₹)		
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/1005	19/10/2024	25200.00	24000.00	1200.00	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/1046	21/10/2024	25200.00	24000.00	1200.00	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/1070	21/10/2024	1568.00	1400.00	168.00	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/1084	21/10/2024	708.00	600.00	108.00	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/1115	03/10/2024	330.00	280.00	50.40	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/1164	22/10/2024	118.00	100.00	18.00	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/1186	23/10/2024	26880.00	24000.00	2880.00	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/1266	24/10/2024	23364.00	19800.00	3564.00	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/1297	24/10/2024	330.00	280.00	50.40	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/1300	25/10/2024	224.00	200.00	24.00	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/1313	25/10/2024	255.00	227.50	27.30	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/1321	25/10/2024	96630.00	92028.60	4601.43	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/1442	28/10/2024	493.00	440.00	52.80	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/149	04/10/2024	63622.00	53917.20	9705.10	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/1532	29/10/2024	1580.00	1505.00	75.25	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/1554	30/10/2024	302.00	270.00	32.40	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/1612	31/10/2024	302.00	270.00	32.40	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/1917	04/10/2024	26880.00	24000.00	2880.00	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/2175	05/10/2024	2832.00	2400.00	432.00	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/2176	05/10/2024	519.00	440.00	79.20	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/2177	05/10/2024	605.00	540.00	64.80	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/2178	05/10/2024	708.00	600.00	108.00	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/2179	05/10/2024	5098.00	4320.00	777.60	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/282	05/10/2024	1089.00	972.00	116.64	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/285	07/10/2024	493.00	440.00	52.80	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/292	07/10/2024	18900.00	18000.00	900.00	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/336	08/10/2024	7585.00	7224.00	361.20	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/430	09/10/2024	1038.00	880.00	158.40	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/452	09/10/2024	17509.00	15633.00	1875.96	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/456	09/10/2024	637.00	540.00	97.20	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/457	09/10/2024	802.00	680.00	122.40	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/599	11/10/2024	11491.00	10260.00	1231.20	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/600	11/10/2024	448.00	400.00	48.00	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/612	14/10/2024	2016.00	1800.00	216.00	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/655	14/10/2024	1008.00	900.00	108.00	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/690	15/10/2024	269.00	240.00	28.80	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/763	16/10/2024	2778.00	2480.00	297.60	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/781	16/10/2024	2832.00	2400.00	432.00	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/80	01/10/2024	1814.00	1620.00	194.40	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/83	03/10/2024	1882.00	1680.00	201.60	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/830	17/10/2024	4166.00	3720.00	446.40	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/843	17/10/2024	157920.00	141000.00	16920.00	0.00	0.00	09/11/2024
07AACCK3866B1ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/903	18/10/2024	2733.00	2440.00	292.80	0.00	0.00	09/11/2024

# Goods and Services Tax - GSTR-2B

Taxable inward supplies received from registered persons

GSTIN of supplier	Trade/ Legal name	Invoice number	Invoice Details		Invoice Value (₹)	Taxable Value (₹)	Tax Amount		GSTR-1/IFFGS TR-5 Period	GSTR-1/IFFGS Filing Date
			Invoice Date	Invoice Value (₹)			Integrated Tax (₹)	Central Tax (₹)		
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/910	18/10/2024	1814.00	1620.00	194.40	0.00	0.00	Oct'24	09/11/2024
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K2/2425/10/914	18/10/2024	22050.00	21000.00	1050.00	0.00	0.00	Oct'24	09/11/2024
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K3/2425/10/1092	14/10/2024	19914.00	17780.00	2133.60	0.00	0.00	Oct'24	09/11/2024
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K3/2425/10/1139	15/10/2024	94400.00	80000.00	14400.00	0.00	0.00	Oct'24	09/11/2024
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K3/2425/10/1858	21/10/2024	37760.00	32000.00	5760.00	0.00	0.00	Oct'24	09/11/2024
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K3/2425/10/2232	25/10/2024	2923.00	2610.00	313.20	0.00	0.00	Oct'24	09/11/2024
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K3/2425/10/2356	26/10/2024	32096.00	27200.00	4896.00	0.00	0.00	Oct'24	09/11/2024
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K3/2425/10/2588	29/10/2024	6372.00	5400.00	972.00	0.00	0.00	Oct'24	09/11/2024
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K3/2425/10/536	07/10/2024	743.00	630.00	113.40	0.00	0.00	Oct'24	09/11/2024
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K3/2425/10/675	09/10/2024	1814.00	1620.00	194.40	0.00	0.00	Oct'24	09/11/2024
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K3/2425/10/675	09/10/2024	2360.00	2000.00	360.00	0.00	0.00	Oct'24	09/11/2024
07AACCK386681ZQ	KOHINOOR RIBBON FACTORY PVT. LTD	K8/2425/10/123	22/10/2024	15340.00	13000.00	2340.00	0.00	0.00	Oct'24	11/11/2024
03D3KPK3668G1Z3	ELECTRO INDIA ENTERPRISES	109	10/10/2024	7666.00	6845.00	821.40	0.00	0.00	Oct'24	09/11/2024
27AAACE1513RZ2F	EMBEE ROAD SERVICES PRIVATE LIMITED	MBI/731628/24-25	15/10/2024	44869.49	38025.00	6844.49	0.00	0.00	Oct'24	09/11/2024
07AAACU46771Z2Y	UNIDYES CHEMICALS PRIVATE LIMITED	847/24-25	03/10/2024	27800.80	23560.00	4240.80	0.00	0.00	Oct'24	08/11/2024
07AAACU46771Z2Y	UNIDYES CHEMICALS PRIVATE LIMITED	893/24-25	11/10/2024	96523.00	81799.00	0.00	7361.91	0.00	Oct'24	08/11/2024
06AOLPA2722C1ZM	SAARTHI INC.	449	10/10/2024	8408.00	7125.00	0.00	641.25	0.00	Oct'24	05/11/2024
06AOLPA2722C1ZM	SAARTHI INC.	459	15/10/2024	37760.00	32000.00	5760.00	0.00	0.00	Oct'24	05/11/2024
07AISP587271Z17	Supreme Power Sales Service	249	11/10/2024	6106.00	5175.00	931.00	0.00	0.00	Oct'24	07/11/2024
07AISP587271Z17	Supreme Power Sales Service	250	29/10/2024	15404.90	13055.00	2349.90	0.00	0.00	Oct'24	07/11/2024
07AEHFS8969R1Z0	SRI BALAJI ENGINEERING WORKS	291	08/10/2024	6726.00	5700.00	1076.00	0.00	0.00	Oct'24	08/11/2024
07AEHFS8969R1Z0	SRI BALAJI ENGINEERING WORKS	292	09/10/2024	2950.00	2500.00	450.00	0.00	0.00	Oct'24	08/11/2024
07AEHFS8969R1Z0	SRI BALAJI ENGINEERING WORKS	293	09/10/2024	159040.00	142000.00	17040.00	0.00	0.00	Oct'24	11/11/2024
07AAACE2973K1Z2H	ESKAY YARINTEX PVT LTD	GST-734/24-25	15/10/2024	1218874.00	1088280.00	130593.60	0.00	0.00	Oct'24	11/11/2024
07AAACE2973K1Z2H	ESKAY YARINTEX PVT LTD	GST-743/24-25	17/10/2024	353118.00	336303.20	16815.16	0.00	0.00	Oct'24	11/11/2024
07AAACE2973K1Z2H	ESKAY YARINTEX PVT LTD	GST-762/24-25	22/10/2024	1499904.00	1339200.00	160704.00	0.00	0.00	Oct'24	11/11/2024
07AAACE2973K1Z2H	ESKAY YARINTEX PVT LTD	GST-795/24-25	30/10/2024	1201213.00	1072512.00	128701.44	0.00	0.00	Oct'24	13/10/2024
07AAACE2973K1Z2H	ESKAY YARINTEX PVT LTD	GST-796/24-25	31/10/2024	9440.00	8000.00	1440.00	0.00	0.00	Sep'24	13/10/2024
07BAIPA4982O1Z4	M.R. ENGINEERS	MR/24-25/340	04/09/2024	2360.00	2000.00	360.00	0.00	0.00	Sep'24	13/10/2024
07AGUPP4689E1ZN	INDUSTRIAL SAFETY SERVICE	ISS/2024-25/717	24/07/2024	5664.00	4800.00	864.00	0.00	0.00	Sep'24	13/10/2024
07AGUPP4689E1ZN	INDUSTRIAL SAFETY SERVICE	ISS/2024-25/908	17/08/2024	2596.00	2200.00	396.00	0.00	0.00	Sep'24	13/10/2024
07HPUPK00621ZG	Diamond Hydraulic India	011	23/10/2024	3068.00	2600.00	468.00	0.00	0.00	Oct'24	11/11/2024
07CFKPR3833R1ZK	INNOVORLD TECHNOLOGIES	202	07/10/2024	9440.00	8000.00	1440.00	0.00	0.00	Oct'24	12/11/2024
07CFKPR3833R1ZK	INNOVORLD TECHNOLOGIES	203	07/10/2024	8260.00	7000.00	1260.00	0.00	0.00	Oct'24	12/11/2024
07CFKPR3833R1ZK	INNOVORLD TECHNOLOGIES	204	07/10/2024	8496.00	7200.00	1296.00	0.00	0.00	Oct'24	12/11/2024
07CFKPR3833R1ZK	INNOVORLD TECHNOLOGIES	206	18/10/2024	12980.00	11000.00	1980.00	0.00	0.00	Oct'24	12/11/2024
07CFKPR3833R1ZK	INNOVORLD TECHNOLOGIES	208	30/10/2024	472.00	400.00	72.00	0.00	0.00	Oct'24	11/11/2024
07AAGPK4366H1ZM	SWASTIK BEARING TRADERS	21848	11/10/2024	129150.42	109449.50	19700.92	0.00	0.00	Oct'24	09/11/2024
07ADPEA4884G3ZU	M/S DICKON SALES	DS/2024-25/712	03/10/2024	46241.25	39187.50	7053.75	0.00	0.00	Oct'24	09/11/2024
07ADPEA4884G3ZU	M/S DICKON SALES	DS/2024-25/720	05/10/2024	232702.79	197205.75	35497.04	0.00	0.00	Oct'24	09/11/2024
07ADPEA4884G3ZU	M/S DICKON SALES	DS/2024-25/814	21/10/2024	92938.65	88513.00	4425.65	0.00	0.00	Oct'24	11/11/2024
07ENTP50875R1Z7N	KNISHNA ENTERPRISES	TU/24-25/029	13/10/2024	17700.00	15000.00	2700.00	0.00	0.00	Sep'24	13/10/2024
09ATCP56678D1ZU	MASTEK ELECTRONICS SERVICES	30	04/09/2024	6372.00	5400.00	0.00	486.00	0.00	Oct'24	09/11/2024
06AACPI0688F1ZU	Rollwaba Sales Corporation	85C/24-25/114	09/10/2024	0.00	0.00	0.00	486.00	0.00	Oct'24	09/11/2024

# Goods and Services Tax - GSTR-2B

Taxable inward supplies received from registered persons

GSTIN of supplier	Trade/legal name	Invoice Details			Taxable Value (₹)	Tax Amount		GSTR-11/IFF/GSTR-5 Filing Date		
		Invoice number	Invoice Date	Invoice Value(₹)		Integrated Tax(₹)	Central Tax(₹)		Status/ Tax(₹)	
06ABUFAA476G12B	AP ELECTRICALS	AP/01836/2024-25	02/10/2024	1627.00	1379.00	0.00	124.11	124.11	124.11	10/11/2024
06ABUFAA476G12B	AP ELECTRICALS	AP/01973/2024-25	16/10/2024	3303.00	2799.00	0.00	251.91	251.91	251.91	11/11/2024
07AAFFK1998Q12H	KDM DYE/CHEM	778/2024-25	08/10/2024	14364.00	12173.00	2191.14	0.00	0.00	0.00	08/11/2024
07AAFFK1998Q12H	KDM DYE/CHEM	806/2024-25	14/10/2024	41207.00	34921.00	6285.78	0.00	0.00	0.00	08/11/2024
07AAFFK1998Q12H	KDM DYE/CHEM	837/2024-25	21/10/2024	71044.00	60207.00	10837.26	0.00	0.00	0.00	08/11/2024
07AEIPK5948R1ZL	KUMAR ELECTRICALS & ELECTRONICS	310	18/09/2024	29500.00	25000.00	4500.00	0.00	0.00	0.00	13/10/2024
07AEIPK5948R1ZL	KUMAR ELECTRICALS & ELECTRONICS	311	18/09/2024	6490.00	5500.00	990.00	0.00	0.00	0.00	13/10/2024
07ATYPS788C1ZJ	SATISH OIL COMPANY	SOC/2024-25/625	23/10/2024	6018.00	5100.00	918.00	0.00	0.00	0.00	09/11/2024
06AIWPH7923M1ZC	OVERSEAS COMPUTERS	161	07/10/2024	1350.00	1144.06	0.00	102.97	102.97	102.97	08/11/2024
24AAACS2499Q3Z5	SUVIDHA EXPRESS (OPC) PRIVATE LIM	G/24-25/0098	09/09/2024	23207.00	23207.00	1160.35	0.00	0.00	0.00	19/10/2024
24AAACS2499Q3Z5	SUVIDHA EXPRESS (OPC) PRIVATE LIM	G/24-25/0110	27/09/2024	22855.00	22855.00	1142.75	0.00	0.00	0.00	19/10/2024
06GULP55399F1ZT	M/S ROCK POWER TRANSMISSION	251	23/10/2024	2912.00	2468.00	0.00	227.12	227.12	227.12	11/11/2024
06AAFCR5678D1Z8	RAYMONS YARNS PRIVATE LIMITED	3791	03/10/2024	113516.00	101353.20	0.00	6081.19	6081.19	6081.19	08/11/2024
06AAFCR5678D1Z8	RAYMONS YARNS PRIVATE LIMITED	4016	12/10/2024	285804.00	255182.50	0.00	15310.95	15310.95	15310.95	08/11/2024
06AAFCR5678D1Z8	RAYMONS YARNS PRIVATE LIMITED	4030	13/10/2024	263298.00	235087.24	0.00	14105.23	14105.23	14105.23	08/11/2024
06AAFCR5678D1Z8	RAYMONS YARNS PRIVATE LIMITED	4032	13/10/2024	207366.00	185148.36	0.00	11108.90	11108.90	11108.90	08/11/2024
07BCKPK68698Z2D	AA HYDRO CARE	AA/24/25/058	06/08/2024	18585.00	15750.00	2835.00	0.00	0.00	0.00	12/10/2024
06BPHPK9171H3ZK	BADHWAR BHARATGAS	1273	13/10/2024	8474.00	7181.30	0.00	646.32	646.32	646.32	10/11/2024
06BPHPK9171H3ZK	BADHWAR BHARATGAS	1305	17/10/2024	8474.00	7181.30	0.00	646.32	646.32	646.32	10/11/2024
06BPHPK9171H3ZK	BADHWAR BHARATGAS	1413	29/10/2024	8474.00	7181.30	0.00	646.32	646.32	646.32	10/11/2024
07AAACW5488M1ZM	WARP WEBSTERS P. LTD.	527/24-25	01/10/2024	38645.00	32750.00	5895.00	0.00	0.00	0.00	07/11/2024
07AAACW5488M1ZM	WARP WEBSTERS P. LTD.	566/24-25	15/10/2024	17464.00	14800.00	2664.00	0.00	0.00	0.00	07/11/2024
07AAACW5488M1ZM	WARP WEBSTERS P. LTD.	570/24-25	18/10/2024	11800.00	10000.00	1800.00	0.00	0.00	0.00	07/11/2024
07AFNPP2240N1ZT	R K SALES CORPN	GST/882/24-25	19/10/2024	7363.20	6240.00	1123.20	0.00	0.00	0.00	07/11/2024
09AAVPH9540DZ2B	STANDARD MACHINERY STORE	159	18/10/2024	1239.00	1050.00	189.00	0.00	0.00	0.00	09/11/2024
07AZKPM1679C1Z9	MINOCHA RADIOS	389	25/10/2024	649.00	550.00	99.00	0.00	0.00	0.00	11/11/2024
07AAAFW0702H2ZK	WALAITI RAM ASHOK KUMAR	D1602/24-25	22/10/2024	97748.00	78600.00	14148.00	0.00	0.00	0.00	10/11/2024
07AMGPM9099M1Z4	AMIT ENGINEERING WORKS	1250	03/10/2024	649.00	550.00	99.00	0.00	0.00	0.00	08/11/2024
07AMGPM9099M1Z4	AMIT ENGINEERING WORKS	1252	05/10/2024	590.00	500.00	90.00	0.00	0.00	0.00	08/11/2024
07AMGPM9099M1Z4	AMIT ENGINEERING WORKS	1253	08/10/2024	2124.00	1800.00	324.00	0.00	0.00	0.00	08/11/2024
07AMGPM9099M1Z4	AMIT ENGINEERING WORKS	1255	17/10/2024	885.00	750.00	135.00	0.00	0.00	0.00	08/11/2024
07AMGPM9099M1Z4	AMIT ENGINEERING WORKS	1256	18/10/2024	9440.00	8000.00	1440.00	0.00	0.00	0.00	08/11/2024
07AMGPM9099M1Z4	AMIT ENGINEERING WORKS	1257	18/10/2024	1239.00	1050.00	189.00	0.00	0.00	0.00	08/11/2024
07AMGPM9099M1Z4	AMIT ENGINEERING WORKS	1258	19/10/2024	590.00	500.00	90.00	0.00	0.00	0.00	08/11/2024
07AMGPM9099M1Z4	AMIT ENGINEERING WORKS	1262	22/10/2024	11092.00	9400.00	1692.00	0.00	0.00	0.00	08/11/2024
07AMGPM9099M1Z4	AMIT ENGINEERING WORKS	1264	25/10/2024	531.00	450.00	81.00	0.00	0.00	0.00	08/11/2024
07BYWPP5510E1Z2	AMSHU FIRE SYSTEM	1027	16/10/2024	11735.00	9945.00	1790.10	0.00	0.00	0.00	10/11/2024
07AISPA7792B1Z3	YTS ENTERPRISES	265	07/09/2024	9204.00	7800.00	1404.00	0.00	0.00	0.00	13/10/2024
07AISPA7792B1Z3	YTS ENTERPRISES	266	07/09/2024	5310.00	4500.00	810.00	0.00	0.00	0.00	13/10/2024
07AISPA7792B1Z3	YTS ENTERPRISES	267	07/09/2024	6372.00	5400.00	972.00	0.00	0.00	0.00	13/10/2024
07AWPPK3735R1Z0	ADITI PLASTOMATICS	AP/24-25/058	07/10/2024	134520.00	114000.00	20520.00	0.00	0.00	0.00	08/11/2024
07AWPPK3735R1Z0	ADITI PLASTOMATICS	AP/24-25/065	26/10/2024	181700.00	154000.00	27700.00	0.00	0.00	0.00	08/11/2024
06ASCPB2538G1Z8	Bharat Traders	1275	16/10/2024	13263.00	11240.00	0.00	1011.60	1011.60	1011.60	11/11/2024

# Goods and Services Tax - GSTR-2B

Taxable inward supplies received from registered persons

GSTIN of supplier	Trade/Legal name	Invoice Details		Invoice Value (₹)	Integrated Tax(₹)	Tax Amount		GSTR- 1(1A)FFIGS TR-5 Period	GSTR- 1(1A)FFIGS 5 Filing Date
		Invoice number	Invoice Date			Central Tax(₹)	State/UT Tax(₹)		
06ASC82538G1Z8	Bharat Traders	1280	26/10/2024	5369.00	0.00	409.50	409.50	Oct'24	11/11/2024
06ASC82538G1Z8	Bharat Traders	1281	28/10/2024	2685.00	0.00	204.75	204.75	Oct'24	11/11/2024
07AQCPJ6987H1ZF	MRIDUL BEARING & MACHINERY STO	MB/24-25/1088	03/10/2024	7054.00	1377.72	0.00	0.00	Oct'24	12/11/2024
07AQCPJ6987H1ZF	MRIDUL BEARING & MACHINERY STO	MB/24-25/1119	08/10/2024	8378.00	1278.00	0.00	0.00	Oct'24	12/11/2024
07AQCPJ6987H1ZF	MRIDUL BEARING & MACHINERY STO	MB/24-25/1144	11/10/2024	690.00	105.30	0.00	0.00	Oct'24	12/11/2024
07AQCPJ6987H1ZF	MRIDUL BEARING & MACHINERY STO	MB/24-25/1159	15/10/2024	13037.00	1988.64	0.00	0.00	Oct'24	12/11/2024
06BWPJ8009L1Z1	SHIVA CHEMICALS	SC5582024-25	10/10/2024	50396.00	0.00	3843.00	3843.00	Oct'24	08/11/2024
06BWPJ8009L1Z1	SHIVA CHEMICALS	SC5702024-25	15/10/2024	29500.00	0.00	2250.00	2250.00	Oct'24	08/11/2024
06BWPJ8009L1Z1	SHIVA CHEMICALS	SC6212024-25	30/10/2024	62316.00	0.00	4752.90	4752.90	Oct'24	08/11/2024
07AAAP01517GZZZ	COSMOS INDUSTRIAL PAINTS	CIP1567	15/10/2024	26090.00	3979.80	0.00	0.00	Oct'24	11/11/2024
07AAAP01517GZZZ	COSMOS INDUSTRIAL PAINTS	CIP1567	16/10/2024	2195.00	334.80	0.00	0.00	Oct'24	11/11/2024
24AAFECA2350A1ZJ	ASCENT YARNS PVT LTD	1821/T/2024-25	16/10/2024	730827.33	78302.93	0.00	0.00	Oct'24	09/11/2024
06AJYPK79381ZM	SHIV SHAKTI TRADING CO	495	11/10/2024	92285.00	0.00	2197.25	2197.25	Oct'24	12/11/2024
06AJYPK79381ZM	SHIV SHAKTI TRADING CO	503	22/10/2024	174323.10	166022.00	0.00	4150.55	Oct'24	12/11/2024
06ABOPM1843L1Z8	S.K.BEARING STORE	3209	08/10/2024	1192.00	0.00	90.90	90.90	Oct'24	09/11/2024
07AACPN9307P1Z7	NARANG HARDWARE STORE	3119	18/10/2024	260.00	39.60	0.00	0.00	Oct'24	11/11/2024
06BBDJPK9220R1ZY	SSV ENGINEERING	SSV/2024-25/814	07/10/2024	41194.00	0.00	3141.90	3141.90	Oct'24	08/11/2024
06BBDJPK9220R1ZY	SSV ENGINEERING	SSV/2024-25/815	07/10/2024	4130.00	0.00	315.00	315.00	Oct'24	08/11/2024
06BBDJPK9220R1ZY	SSV ENGINEERING	SSV/2024-25/816	07/10/2024	1062.00	0.00	81.00	81.00	Oct'24	08/11/2024
24AAAFK0068K1Z6	XL PLASTICS	24251186	28/10/2024	1623.00	248.00	0.00	0.00	Oct'24	05/11/2024
07DALUPM0339F1ZJ	PEE KAY POLYMERS	298/24-25	09/10/2024	571710.00	87210.00	0.00	0.00	Oct'24	05/11/2024
07DALUPM0339F1ZJ	PEE KAY POLYMERS	306/24-25	15/10/2024	708472.00	108072.00	0.00	0.00	Oct'24	05/11/2024
07DALUPM0339F1ZJ	PEE KAY POLYMERS	328/24-25	26/10/2024	1280300.00	195300.00	0.00	0.00	Oct'24	05/11/2024
06AAAPM4155E1Z3	Amar Industries	AIR/24-25/827	11/10/2024	20650.00	17500.00	0.00	1575.00	Oct'24	09/11/2024
06AAAPM4155E1Z3	Amar Industries	AIR/24-25/902	26/10/2024	50740.00	43000.00	0.00	3870.00	Oct'24	09/11/2024
07AIZPK6690F1ZJ	TECHNOCRAT INDIA	TI/0192/2024-25	14/10/2024	7222.00	6120.00	0.00	0.00	Oct'24	05/11/2024
07AABPT8882C2ZE	HINDUSTAN TRADERS	HT-24-25/1428	07/10/2024	16780.00	14220.00	0.00	0.00	Oct'24	11/11/2024
07AABPT8882C2ZE	HINDUSTAN TRADERS	HT-24-25/1507	18/10/2024	6207.00	5260.00	0.00	0.00	Oct'24	11/11/2024
07AYZPS7215A1Z2	M/s Shree Ram Udyog	SRU/24-25/00178	14/10/2024	64612.80	57690.00	0.00	0.00	Oct'24	13/11/2024
07BRAP55043R1Z7	ROLLWALA INDUSTRIES	RI/24-25/0182	09/10/2024	6638.00	5625.00	0.00	0.00	Oct'24	09/11/2024
07CBNPG6259BZZM	CNC TM SERVICES	147	12/08/2024	6726.00	5700.00	0.00	0.00	Sep'24	15/10/2024
07ABOF48288K1ZM	ASIAN ELECTROTECH INDUSTRIES LLP	AE/SE/24-25/564	26/10/2024	24390.60	20670.00	0.00	0.00	Oct'24	07/11/2024
07AFSP5288K1ZE	RAVI ELECTRIC CO.	10309	16/10/2024	4691.00	3975.00	0.00	0.00	Oct'24	10/11/2024
06HXGPS6009R1ZL	SHRI RAM ENTERPRISES	SRE/24-25/035	01/10/2024	45430.00	39500.00	0.00	3465.00	Oct'24	11/11/2024
06AQJPM6475G1Z1	LABEL MACHINERY SOLUTIONS	62-2024/25	19/10/2024	34220.00	29000.00	0.00	2610.00	Oct'24	11/11/2024
06AQJPM6475G1Z1	LABEL MACHINERY SOLUTIONS	63-2024/25	22/10/2024	7139.00	6050.00	0.00	544.50	Oct'24	11/11/2024
06ABLFA4476G1ZB	AP ELECTRICALS	AP/01531/2024-25	03/09/2024	7181.00	6086.00	0.00	547.74	Sep'24	12/10/2024
06ABLFA4476G1ZB	AP ELECTRICALS	AP/01574/2024-25	06/09/2024	28144.00	23850.90	0.00	2146.59	Sep'24	12/10/2024
06ABLFA4476G1ZB	AP ELECTRICALS	AP/01631/2024-25	10/09/2024	1192.00	1010.00	0.00	90.90	Sep'24	12/10/2024
06ABLFA4476G1ZB	AP ELECTRICALS	AP/01685/2024-25	11/09/2024	743.00	630.00	0.00	56.70	Sep'24	12/10/2024
07AALP53800R1Z3	KUNAL ELECTRICAL INDUSTRIES	7461	08/10/2024	4484.00	3800.00	0.00	684.00	Oct'24	08/11/2024
09AAXPK5851G1Z3	M/S KAPOOR TRADING CO.	KTC/24-25/1077	31/10/2024	350175.00	335500.00	0.00	16675.00	Oct'24	08/11/2024
09AAXPK5851G1Z3	M/S KAPOOR TRADING CO.	KTC/24-25/954	10/10/2024	135240.00	128900.00	0.00	6440.00	Oct'24	08/11/2024

# Goods and Services Tax - GSTR-2B

Taxable inward supplies received from registered persons

GSTIN of supplier	Trade/legal name	Invoice Details		Taxable Value (₹)	Integrated Tax (₹)	Tax Amount		GSTR-11A/IFFGS TR-5 Period	GSTR-11A/IFFGS Filing Date
		Invoice number	Invoice Date			Central Tax (₹)	State/UT Tax (₹)		
24AAACS24990325	SUVIDHA EXPRESS (OPC) PRIVATE LIM	G/24-25/0136	19/10/2024	22856.00	1142.80	0.00	0.00	Oct'24	11/11/2024
07AZAPS7464F1Z4	MANGLAM PACKAGINGS	GST/24-25/02390	01/10/2024	54917.00	9885.06	0.00	0.00	Oct'24	11/11/2024
07AZAPS7464F1Z4	MANGLAM PACKAGINGS	GST/24-25/02437	05/10/2024	104249.00	18761.82	0.00	0.00	Oct'24	11/11/2024
07ANZPK3587C1Z4	APEX BOOK SHOP	31888	08/10/2024	312.00	56.16	0.00	0.00	Oct'24	12/11/2024
07ANZPK3587C1Z4	APEX BOOK SHOP	31964	17/10/2024	798.00	143.64	0.00	0.00	Oct'24	12/11/2024
07ANZPK3587C1Z4	APEX BOOK SHOP	31978	18/10/2024	968.00	147.60	0.00	0.00	Oct'24	12/11/2024

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# Goods and Services Tax - GSTR-2B

Debit/Credit notes (Original)

GSTIN of supplier	Trade/Legal name	Credit note/Debit note details				Tax Amount			GSTR-1/IAIFF/GSTR-5 Filing Date	
		Note number	Note type	Note date	Note Value (₹)	Taxable Value (₹)	Integrated Tax(₹)	Central Tax(₹)		State/UT Tax(₹)
06AAAPM4155E1Z3	Amar Industries	AIR/CN/24-25/11	Credit Note	03/10/2024	236.00	200.00	0.00	18.00	18.00	09/11/2024
09AAXPK5851G1Z3	M/S KAPOOR TRADING C-45		Credit Note	29/10/2024	4226.25	4025.00	201.25	0.00	0.00	08/11/2024
07ENTPS0875R1ZM	KRISHNA ENTERPRISES	043	Credit Note	14/10/2024	1606.50	1530.00	76.50	0.00	0.00	11/11/2024
06ABLF44476G1Z8	AP ELECTRICALS	26	Credit Note	16/10/2024	1627.00	1379.00	0.00	124.11	124.11	11/11/2024

## FORM GSTR-1

[See rule 59(1)]

## Details of outward supplies of goods or services

Financial year	2024-25
Tax period	January

1	GSTIN		06AACCK3866B1ZS
2	(a)	Legal name of the registered person	KOHINOOR RIBBON FACTORY PRIVATE LIMITED
	(b)	Trade name if any	KOHINOOR RIBBON FACTORY PRIVATE LIMITED
	(c)	ARN	AA060125286220M
	(d)	ARN date	11/02/2025

Description	No. of records	Document Type	Value (₹)	Integra	Central Tax (₹)	te/UT Tax (₹)	Cess (₹)
4A - Taxable outward supplies made to registered persons (other than reverse charge supplies) including supplies made through e-commerce operator TCS - B2B Regular							
Total	876	Invoice	1,95,86,823.51	2 54.21	44,183.09	3.09	0.00
4B - Taxable outward supplies made to registered persons attracting tax on reverse charge - B2B Reverse charge							
Total	0	Invoice	00	0		0.00	0.00
5 - Taxable outward inter-state supplies made to unregistered persons (where invoice value more than Rs. 1 lakh) including supplies made through e-commerce operator, rate wise - B2CL (Large)							
Total	0		0.				0.00
6A - Exports (with/without payment)							
Total	0	Invoice		0.00			0.00
- EXPWP	0	Invoice	0.00	0.00			0.00
- EXPWOP	0	Invoice	0.00				
6B - Supplies made to SEZ unit or SEZ developer WP/SEZWOP							
Total	2		250.00	0.00			0.00
- SEZWP		In	0.00	0.00			0.00
- SEZWOP		Invoi	1,46,250.00				
6C - Deemed Exports - DE							
Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
7- Taxable supplies (Net of debit and credit notes) to unregistered persons (other than the supplies covered in Table 5) including supplies made through e-commerce operator attracting TCS - B2CS (Others)							

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>8 - Nil rated, exempted and non GST outward supplies</b>							
Total			0.00				
- Nil			0.00				
- Exempted			0.00				
- Non-GST			0.00				
<b>9A - Amendment to taxable outward supplies made to registered person in returns of earlier tax periods in table 4 - B2B Regular</b>							
Amended amount - Total	0	Invoice	0.00	0.00	0	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00		0.00	0.00
<b>9A - Amendment to taxable outward supplies made to registered person in returns of earlier tax periods in table 4 - B2B Reverse charge</b>							
Amended amount - Total	0	Invoice	0.00		0.00	0	0.00
Net differential amount (Amended - Original)			0.00	0	0.00		0.00
<b>9A - Amendment to Inter-State supplies made to unregistered person (where invoice value is more than Rs. 1 lakh) in returns of earlier tax periods in table 5 - B2C</b>							
Amended amount - Total	0	Invoice	0.00	0			0.00
Net differential amount (Amended - Original)			0	0			0.00
<b>9A - Amendment to Export supplies in returns of earlier tax periods in table 6A (EXPWP/EXPWOP)</b>							
Amended amount - Total	0		0.				0.00
Net differential amount (Amended - Original) - Total			0.00				0.00
- EXPWP	0	Invoi	00	0			0.00
- EXPWOP		Invoice					
<b>9A - Amendment to supplies made to SEZ units or SEZ dealers in returns of earlier tax periods in table 6B (SEZWP/SEZWOP)</b>							
Amended amount - Total	0	voice	0.00	0.00			0.00
Net differential amount (Amended - Original)			0.00	0.00			0.00
- SEZWP	0		0.00	0.00			0.00
- SEZWOP		In	0.00				
<b>9A - Amendment to Deemed Exports in returns of earlier tax periods in table 6C (DE)</b>							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
<b>9B - Credit/Debit Notes (Registered) – CDNR</b>							

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Total - Net off debit/credit notes (Debit notes - Credit notes)	1	Note	-8,435.70	-1,518.43	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Regular							
Net Total (Debit notes – Credit notes)	1	Note	-8,435.70	-1,518.43	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Reverse charge							
Net Total (Debit notes – Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 6B - SEZWP/SEZWOP							
Net Total (Debit notes – Credit notes)	0	Note	0.00	0.00			0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 6C – DE							
Net Total (Debit notes – Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
9B - Credit/Debit Notes (Unregistered) – CDNUR							
Total - Net off debit/credit notes (Debit notes - Credit notes)	0	Note	0.00	0.00			0.00
Unregistered Type							
- B2CL	0	Note	0.00				0.00
- EXPWP	0	Note	0.00	0.0			0.00
- EXPWOP	0	Note	0.00				
9C - Amended Credit/Debit Notes (Registered) - CDNRA							
Amended amount - Total	0	Note	0.00	0.00		0.00	0.00
Net Differential amount (Net Amended Debit notes - Net Amended Credit notes) - Total					0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Regular							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0		0.00		0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Reverse charge							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note		0.00	0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 6B - SEZWP/SEZWOP							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note	0.00	0.00			0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 6C – DE							
Net total (Net Amended Debit notes - Net Amended Credit notes)			0.00	0.00	0.00	0.00	0.00
9C - Amended Credit/Debit Notes (Unregistered) -							
Amended amount - Total	0	Note	0.00	0.00			0.00
Net Differential amount (Net Amended Debit notes - Net Amended Credit notes) - Total			0.00	0.00			0.00
Unregistered Type							

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
- B2CL	0	Note	0.00	0.00			0.00
- EXPWP	0	Note	0.00	0.00			0.00
- EXPWOP	0	Note	0.00				
<b>10 - Amendment to taxable outward supplies made to unregistered person in returns for earlier tax periods in table 7 including supplies made through e-commerce operator attracting TCS - B2C (Others)</b>							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
<b>11A(1), 11A(2) - Advances received for which invoice has not been issued (tax amount to be added to the output tax liability) (Net of refund vouchers, if any)</b>							
Total	0	Net Value	0.00	0.00	0	0.00	0.00
<b>11B(1), 11B(2) - Advance amount received in earlier tax period and adjusted against the supplies being shown in this tax period in Table Nos 4 5, 6 and 7 (Net of refund vouchers, if any)</b>							
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>11A - Amendment to advances received in returns for earlier tax periods in table 11A(1), 11A(2) (Net of refund vouchers, if any)</b>							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Total			0.00	0.00	0.00	0.00	0.00
<b>11B - Amendment to advances adjusted in returns for earlier tax periods in table 11B(1), 11B(2) (Net of refund vouchers, if any)</b>							
Amended amount - Total	0	Net Value			0.00	0.00	0.00
Total					0.00	0.00	0.00
<b>12 - HSN-wise summary of outward supplies</b>							
Total	13	NA	81	22,04,035	1,44,183.09	1,44,183.09	0.00
<b>13 - Documents issued</b>							
Net issued documents	879	Documents					
<b>14 - Supplies made through E-Commerce Operator</b>							
Total	0		0.00	0.00	0.00	0.00	0.00
(a) Liable to collect tax u/s 52		Net	0.00	0.00	0.00	0.00	0.00
(b) Liable to pay tax u/s 9(5)		Net V	0.00	0.00	0.00	0.00	0.00
<b>14A - Amended Supplies made through E-Commerce Operator</b>							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
(a) Liable to collect tax u/s 52							

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Amended amount – Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>(b) Liable to pay tax u/s 9(5)</b>							
Amended amount – Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>15 - Supplies U/s 9(5)</b>							
Total	0	Document/Net Value	0.00	0.00	0.00	0.00	0.00
- For Registered Recipients	0	Document	0.00	0.00	0.00	0.00	0.00
- Regular	0	Document	0.00	0.00	0.00	0.00	0.00
- DE	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWP	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWOP	0	Document	0.00	0.00	0.00	0.00	0.00
- For Unregistered Recipient	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>15A (I) - Amended Supplies U/s 9(5) – For Registered Recipients</b>							
Amended amount - Total	0	Document	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Document	0.00	0.00	0.00	0.00	0.00
- Regular	0	Document	0.00	0.00	0.00	0.00	0.00
- DE	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWP	0	D	0.00	0.00	0.00	0.00	0.00
- SEZWOP	0	Do	0.00	0.00	0.00	0.00	0.00
<b>15A (II) - Amended Supplies U/s 9(5) – For Unregistered Recipients</b>							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>Total Liability (Outward supplies other than Revenue)</b>			<b>7,24,637.81</b>	<b>22,04,035.78</b>	<b>1,44,183.09</b>	<b>1,44,183.09</b>	<b>0.00</b>

**Verification:**

I hereby solemnly affirm and declare that the information herein above is true and correct to the best of my knowledge and belief and nothing has been concealed therefrom and in case of any reduction in output tax liability there has been/ will be passed to the recipient of supply.

Date: 11/02/2025

Signature

Name of Authorized Signatory

ASHISH CHOUDHARY

Designation/Status: DIRECTOR

## FORM GSTR-1

[See rule 59(1)]

## Details of outward supplies of goods or services

Financial year	2024-25
Tax period	February

1	GSTIN		06AACCK3866B1ZS
2	(a)	Legal name of the registered person	KOHINOOR RIBBON FACTORY PRIVATE LIMITED
	(b)	Trade name if any	KOHINOOR RIBBON FACTORY PRIVATE LIMITED
	(c)	ARN	AA060225293350G
	(d)	ARN date	11/03/2025

Description	No. of records	Document Type	Value (₹)	Integra	Central Tax (₹)	te/UT Tax (₹)	Cess (₹)
4A - Taxable outward supplies made to registered persons (other than reverse charge supplies) including supplies made through e-commerce operator TCS - B2B Regular							
Total	808	Invoice	1,72,99,666.22	2 6.74	94,427.20	.20	0.00
4B - Taxable outward supplies made to registered persons attracting tax on reverse charge - B2B Reverse charge							
Total	0	Invoice	00	0		0.00	0.00
5 - Taxable outward inter-state supplies made to unregistered persons (where invoice value more than Rs. 1 lakh) including supplies made through e-commerce operator, rate wise - B2CL (Large)							
Total	0		0.				0.00
6A - Exports (with/without payment)							
Total	0	Invoice		0.00			0.00
- EXPWP	0	Invoice	0.00	0.00			0.00
- EXPWOP	0	Invoice	0.00				
6B - Supplies made to SEZ unit or SEZ developer WP/SEZWOP							
Total	3		270.00	0.00			0.00
- SEZWP		In	0.00	0.00			0.00
- SEZWOP		Invoi	2,00,270.00				
6C - Deemed Exports - DE							
Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
7- Taxable supplies (Net of debit and credit notes) to unregistered persons (other than the supplies covered in Table 5) including supplies made through e-commerce operator attracting TCS - B2CS (Others)							

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>8 - Nil rated, exempted and non GST outward supplies</b>							
Total			0.00				
- Nil			0.00				
- Exempted			0.00				
- Non-GST			0.00				
<b>9A - Amendment to taxable outward supplies made to registered person in returns of earlier tax periods in table 4 - B2B Regular</b>							
Amended amount - Total	0	Invoice	0.00	0.00	0	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00		0.00	0.00
<b>9A - Amendment to taxable outward supplies made to registered person in returns of earlier tax periods in table 4 - B2B Reverse charge</b>							
Amended amount - Total	0	Invoice	0.00		0.00	0	0.00
Net differential amount (Amended - Original)			0.00	0	0.00		0.00
<b>9A - Amendment to Inter-State supplies made to unregistered person (where invoice value is more than Rs. 1 lakh) in returns of earlier tax periods in table 5 - B2C</b>							
Amended amount - Total	0	Invoice	0.00	0			0.00
Net differential amount (Amended - Original)			0	0			0.00
<b>9A - Amendment to Export supplies in returns of earlier tax periods in table 6A (EXPWP/EXPWOP)</b>							
Amended amount - Total	0		0.				0.00
Net differential amount (Amended - Original) - Total			0.00				0.00
- EXPWP	0	Invoi	00	0			0.00
- EXPWOP		Invoice					
<b>9A - Amendment to supplies made to SEZ units or SEZ dealers in returns of earlier tax periods in table 6B (SEZWP/SEZWOP)</b>							
Amended amount - Total	0	voice	0.00	0.00			0.00
Net differential amount (Amended - Original)			0.00	0.00			0.00
- SEZWP	0		0.00	0.00			0.00
- SEZWOP		In	0.00				
<b>9A - Amendment to Deemed Exports in returns of earlier tax periods in table 6C (DE)</b>							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
<b>9B - Credit/Debit Notes (Registered) – CDNR</b>							

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Total - Net off debit/credit notes (Debit notes - Credit notes)	5	Note	-8,500.00	-1,530.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Regular							
Net Total (Debit notes – Credit notes)	5	Note	-8,500.00	-1,530.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Reverse charge							
Net Total (Debit notes – Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 6B - SEZWP/SEZWOP							
Net Total (Debit notes – Credit notes)	0	Note	0.00	0.00			0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 6C – DE							
Net Total (Debit notes – Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
9B - Credit/Debit Notes (Unregistered) – CDNUR							
Total - Net off debit/credit notes (Debit notes - Credit notes)	0	Note	0.00	0.00			0.00
Unregistered Type							
- B2CL	0	Note	0.00				0.00
- EXPWP	0	Note	0.00	0.0			0.00
- EXPWOP	0	Note	0.00				
9C - Amended Credit/Debit Notes (Registered) - CDNRA							
Amended amount - Total	0	Note	0.00	0.00		0.00	0.00
Net Differential amount (Net Amended Debit notes - Net Amended Credit notes) - Total					0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Regular							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0		0.00		0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Reverse charge							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note		0.00	0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 6B - SEZWP/SEZWOP							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note	0.00	0.00			0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 6C – DE							
Net total (Net Amended Debit notes - Net Amended Credit notes)			0.00	0.00	0.00	0.00	0.00
9C - Amended Credit/Debit Notes (Unregistered) -							
Amended amount - Total	0	Note	0.00	0.00			0.00
Net Differential amount (Net Amended Debit notes - Net Amended Credit notes) - Total			0.00	0.00			0.00
Unregistered Type							

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
- B2CL	0	Note	0.00	0.00			0.00
- EXPWP	0	Note	0.00	0.00			0.00
- EXPWOP	0	Note	0.00				
<b>10 - Amendment to taxable outward supplies made to unregistered person in returns for earlier tax periods in table 7 including supplies made through e-commerce operator attracting TCS - B2C (Others)</b>							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
<b>11A(1), 11A(2) - Advances received for which invoice has not been issued (tax amount to be added to the output tax liability) (Net of refund vouchers, if any)</b>							
Total	0	Net Value	0.00	0.00	0	0.00	0.00
<b>11B(1), 11B(2) - Advance amount received in earlier tax period and adjusted against the supplies being shown in this tax period in Table Nos 4 5, 6 and 7 (Net of refund vouchers, if any)</b>							
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>11A - Amendment to advances received in returns for earlier tax periods in table 11A(1), 11A(2) (Net of refund vouchers, if any)</b>							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Total			0.00	0.00	0.00	0.00	0.00
<b>11B - Amendment to advances adjusted in returns for earlier tax periods in table 11B(1), 11B(2) (Net of refund vouchers, if any)</b>							
Amended amount - Total	0	Net Value			0.00	0.00	0.00
Total					0.00	0.00	0.00
<b>12 - HSN-wise summary of outward supplies</b>							
Total	14	NA	22	19,99,186	94,427.20	94,427.20	0.00
<b>13 - Documents issued</b>							
Net issued documents	816	Documents					
<b>14 - Supplies made through E-Commerce Operator</b>							
Total	0		0.00	0.00	0.00	0.00	0.00
(a) Liable to collect tax u/s 52		Net	0.00	0.00	0.00	0.00	0.00
(b) Liable to pay tax u/s 9(5)		Net V	0.00	0.00	0.00	0.00	0.00
<b>14A - Amended Supplies made through E-Commerce Operator</b>							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
(a) Liable to collect tax u/s 52							

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Amended amount – Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>(b) Liable to pay tax u/s 9(5)</b>							
Amended amount – Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>15 - Supplies U/s 9(5)</b>							
Total	0	Document/Net Value	0.00	0.00	0.00	0.00	0.00
- For Registered Recipients	0	Document	0.00	0.00	0.00	0.00	0.00
- Regular	0	Document	0.00	0.00	0.00	0.00	0.00
- DE	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWP	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWOP	0	Document	0.00	0.00	0.00	0.00	0.00
- For Unregistered Recipient	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>15A (I) - Amended Supplies U/s 9(5) – For Registered Recipients</b>							
Amended amount - Total	0	Document	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Document	0.00	0.00	0.00	0.00	0.00
- Regular	0	Document	0.00	0.00	0.00	0.00	0.00
- DE	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWP	0	D	0.00	0.00	0.00	0.00	0.00
- SEZWOP	0	Do	0.00	0.00	0.00	0.00	0.00
<b>15A (II) - Amended Supplies U/s 9(5) – For Unregistered Recipients</b>							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>Total Liability (Outward supplies other than Revenue)</b>			<b>4,91,436.22</b>	<b>19,99,186.74</b>	<b>94,427.20</b>	<b>94,427.20</b>	<b>0.00</b>

**Verification:**

I hereby solemnly affirm and declare that the information herein above is true and correct to the best of my knowledge and belief and nothing has been concealed therefrom and in case of any reduction in output tax liability there has been/ will be passed to the recipient of supply.

Date: 11/03/2025

Signature

Name of Authorized Signatory

ASHISH CHOUDHARY

Designation/Status: DIRECTOR

4423

71

FORM GSTR-1

[See rule 59(1)]

## Details of outward supplies of goods or services

Financial year	2024-25
Tax period	March

1	GSTIN		06AACCK3866B1ZS
2	(a)	Legal name of the registered person	KOHINOOR RIBBON FACTORY PRIVATE LIMITED
	(b)	Trade name if any	KOHINOOR RIBBON FACTORY PRIVATE LIMITED
	(c)	ARN	AA0603253278735
	(d)	ARN date	11/04/2025

Description	No. of records	Document Type	Value (₹)	Integra	Central Tax (₹)	te/UT Tax (₹)	Cess (₹)
4A - Taxable outward supplies made to registered persons (other than reverse charge supplies) including supplies made through e-commerce operator TCS - B2B Regular							
Total	770	Invoice	1,76,99,662.43	2 0.53	76,724.66	4.66	0.00
4B - Taxable outward supplies made to registered persons attracting tax on reverse charge - B2B Reverse charge							
Total	0	Invoice	00	0		0.00	0.00
5 - Taxable outward inter-state supplies made to unregistered persons (where invoice value more than Rs. 1 lakh) including supplies made through e-commerce operator, rate wise - B2CL (Large)							
Total	0		0.				0.00
6A - Exports (with/without payment)							
Total	0	Invoice		0.00			0.00
- EXPWP	0	Invoice	0.00	0.00			0.00
- EXPWOP	0	Invoice	0.00				
6B - Supplies made to SEZ unit or SEZ developer WP/SEZWOP							
Total	2		250.00	0.00			0.00
- SEZWP		In	0.00	0.00			0.00
- SEZWOP		Invoi	1,10,250.00				
6C - Deemed Exports - DE							
Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
7- Taxable supplies (Net of debit and credit notes) to unregistered persons (other than the supplies covered in Table 5) including supplies made through e-commerce operator attracting TCS - B2CS (Others)							

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>8 - Nil rated, exempted and non GST outward supplies</b>							
Total			0.00				
- Nil			0.00				
- Exempted			0.00				
- Non-GST			0.00				
<b>9A - Amendment to taxable outward supplies made to registered person in returns of earlier tax periods in table 4 - B2B Regular</b>							
Amended amount - Total	0	Invoice	0.00	0.00	0	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00		0.00	0.00
<b>9A - Amendment to taxable outward supplies made to registered person in returns of earlier tax periods in table 4 - B2B Reverse charge</b>							
Amended amount - Total	0	Invoice	0.00		0.00	0	0.00
Net differential amount (Amended - Original)			0.00	0	0.00		0.00
<b>9A - Amendment to Inter-State supplies made to unregistered person (where invoice value is more than Rs. 1 lakh) in returns of earlier tax periods in table 5 - B2C</b>							
Amended amount - Total	0	Invoice	0.00	0			0.00
Net differential amount (Amended - Original)			0	0			0.00
<b>9A - Amendment to Export supplies in returns of earlier tax periods in table 6A (EXPWP/EXPWOP)</b>							
Amended amount - Total	0		0.				0.00
Net differential amount (Amended - Original) - Total			0.00				0.00
- EXPWP	0	Invoi	00	0			0.00
- EXPWOP		Invoice					
<b>9A - Amendment to supplies made to SEZ units or SEZ dealers in returns of earlier tax periods in table 6B (SEZWP/SEZWOP)</b>							
Amended amount - Total	0	voice	0.00	0.00			0.00
Net differential amount (Amended - Original)			0.00	0.00			0.00
- SEZWP	0		0.00	0.00			0.00
- SEZWOP		In	0.00				
<b>9A - Amendment to Deemed Exports in returns of earlier tax periods in table 6C (DE)</b>							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
<b>9B - Credit/Debit Notes (Registered) – CDNR</b>							

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Total - Net off debit/credit notes (Debit notes - Credit notes)	1	Note	-5,100.00	-918.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Regular							
Net Total (Debit notes – Credit notes)	1	Note	-5,100.00	-918.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Reverse charge							
Net Total (Debit notes – Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 6B - SEZWP/SEZWOP							
Net Total (Debit notes – Credit notes)	0	Note	0.00	0.00			0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 6C – DE							
Net Total (Debit notes – Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
9B - Credit/Debit Notes (Unregistered) – CDNUR							
Total - Net off debit/credit notes (Debit notes - Credit notes)	0	Note	0.00	0.00			0.00
Unregistered Type							
- B2CL	0	Note	0.00				0.00
- EXPWP	0	Note	0.00	0.0			0.00
- EXPWOP	0	Note	0.00				
9C - Amended Credit/Debit Notes (Registered) - CDNRA							
Amended amount - Total	0	Note	0.00	0.00		0.00	0.00
Net Differential amount (Net Amended Debit notes - Net Amended Credit notes) - Total					0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Regular							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0		0.00		0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Reverse charge							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note		0.00	0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 6B - SEZWP/SEZWOP							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note	0.00	0.00			0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 6C – DE							
Net total (Net Amended Debit notes - Net Amended Credit notes)			0.00	0.00	0.00	0.00	0.00
9C - Amended Credit/Debit Notes (Unregistered) -							
Amended amount - Total	0	Note	0.00	0.00			0.00
Net Differential amount (Net Amended Debit notes - Net Amended Credit notes) - Total			0.00	0.00			0.00
Unregistered Type							

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
- B2CL	0	Note	0.00	0.00			0.00
- EXPWP	0	Note	0.00	0.00			0.00
- EXPWOP	0	Note	0.00				
<b>10 - Amendment to taxable outward supplies made to unregistered person in returns for earlier tax periods in table 7 including supplies made through e-commerce operator attracting TCS - B2C (Others)</b>							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
<b>11A(1), 11A(2) - Advances received for which invoice has not been issued (tax amount to be added to the output tax liability) (Net of refund vouchers, if any)</b>							
Total	0	Net Value	0.00	0.00	0	0.00	0.00
<b>11B(1), 11B(2) - Advance amount received in earlier tax period and adjusted against the supplies being shown in this tax period in Table Nos 4 5, 6 and 7 (Net of refund vouchers, if any)</b>							
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>11A - Amendment to advances received in returns for earlier tax periods in table 11A(1), 11A(2) (Net of refund vouchers, if any)</b>							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Total			0.00	0.00	0.00	0.00	0.00
<b>11B - Amendment to advances adjusted in returns for earlier tax periods in table 11B(1), 11B(2) (Net of refund vouchers, if any)</b>							
Amended amount - Total	0	Net Value			0.00	0.00	0.00
Total					0.00	0.00	0.00
<b>12 - HSN-wise summary of outward supplies</b>							
Total	10	NA	43	20,51,122	76,724.67	76,724.67	0.00
<b>13 - Documents issued</b>							
Net issued documents	773	Documents					
<b>14 - Supplies made through E-Commerce Operator</b>							
Total	0		0.00	0.00	0.00	0.00	0.00
(a) Liable to collect tax u/s 52		Net	0.00	0.00	0.00	0.00	0.00
(b) Liable to pay tax u/s 9(5)		Net V	0.00	0.00	0.00	0.00	0.00
<b>14A - Amended Supplies made through E-Commerce Operator</b>							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
(a) Liable to collect tax u/s 52							

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Amended amount – Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>(b) Liable to pay tax u/s 9(5)</b>							
Amended amount – Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>15 - Supplies U/s 9(5)</b>							
Total	0	Document/Net Value	0.00	0.00	0.00	0.00	0.00
- For Registered Recipients	0	Document	0.00	0.00	0.00	0.00	0.00
- Regular	0	Document	0.00	0.00		0.00	0.00
- DE	0	Document	0.00	0.00		0.00	0.00
- SEZWP	0	Document	0.00	0.00			0.00
- SEZWOP	0	Document	0.00				
- For Unregistered Recipient	0	Net Value	0.00	0.00	0.00		0.00
<b>15A (I) - Amended Supplies U/s 9(5) – For Registered Recipients</b>							
Amended amount - Total	0	Document	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Document	0.00	0.00		0.00	0.00
- Regular	0	Document			0.00	0.00	0.00
- DE	0	Document			0.00	0.00	0.00
- SEZWP	0	D	0.00				0.00
- SEZWOP	0	Do	0.00				
<b>15A (II) - Amended Supplies U/s 9(5) – For Unregistered Recipients</b>							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>Total Liability (Outward supplies other than Revenue)</b>			<b>8,04,812.43</b>	<b>20,51,122.53</b>	<b>76,724.66</b>	<b>76,724.66</b>	<b>0.00</b>

**Verification:**

I hereby solemnly affirm and declare that the information herein above is true and correct to the best of my knowledge and belief and nothing has been concealed therefrom and in case of any reduction in output tax liability there has been/ will be passed to the recipient of supply.

Date: 11/04/2025

Signature

Name of Authorized Signatory

ASHISH CHOUDHARY

Designation/Status: DIRECTOR

## FORM GSTR-1

[See rule 59(1)]

## Details of outward supplies of goods or services

Financial year	2024-25
Tax period	October

1	GSTIN		06AACCK3866B1ZS
2	(a)	Legal name of the registered person	KOHINOOR RIBBON FACTORY PRIVATE LIMITED
	(b)	Trade name if any	KOHINOOR RIBBON FACTORY PRIVATE LIMITED
	(c)	ARN	AA061024190117J
	(d)	ARN date	09/11/2024

Description	No. of records	Document Type	Value (₹)	Integra	Central Tax (₹)	te/UT Tax (₹)	Cess (₹)
4A - Taxable outward supplies made to registered persons (other than reverse charge supplies) including supplies made through e-commerce operator TCS - B2B Regular							
Total	910	Invoice	2,24,50,075.57	2 1.81	41,647.20	.20	0.00
4B - Taxable outward supplies made to registered persons attracting tax on reverse charge - B2B Reverse charge							
Total	0	Invoice	00	0		0.00	0.00
5 - Taxable outward inter-state supplies made to unregistered persons (where invoice value more than Rs. 1 lakh) including supplies made through e-commerce operator, rate wise - B2CL (Large)							
Total	0		0.				0.00
6A - Exports (with/without payment)							
Total	0	Invoice		0.00			0.00
- EXPWP	0	Invoice	0.00	0.00			0.00
- EXPWOP	0	Invoice	0.00				
6B - Supplies made to SEZ unit or SEZ developer WP/SEZWOP							
Total	1		200.00	0.00			0.00
- SEZWP		In	0.00	0.00			0.00
- SEZWOP		Invoi	39,200.00				
6C - Deemed Exports - DE							
Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
7- Taxable supplies (Net of debit and credit notes) to unregistered persons (other than the supplies covered in Table 5) including supplies made through e-commerce operator attracting TCS - B2CS (Others)							

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>8 - Nil rated, exempted and non GST outward supplies</b>							
Total			0.00				
- Nil			0.00				
- Exempted			0.00				
- Non-GST			0.00				
<b>9A - Amendment to taxable outward supplies made to registered person in returns of earlier tax periods in table 4 - B2B Regular</b>							
Amended amount - Total	0	Invoice	0.00	0.00	0	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00		0.00	0.00
<b>9A - Amendment to taxable outward supplies made to registered person in returns of earlier tax periods in table 4 - B2B Reverse charge</b>							
Amended amount - Total	0	Invoice	0.00		0.00	0	0.00
Net differential amount (Amended - Original)			0.00	0	0.00		0.00
<b>9A - Amendment to Inter-State supplies made to unregistered person (where invoice value is more than Rs. 1 lakh) in returns of earlier tax periods in table 5 - B2C</b>							
Amended amount - Total	0	Invoice	0.00	0			0.00
Net differential amount (Amended - Original)			0	0			0.00
<b>9A - Amendment to Export supplies in returns of earlier tax periods in table 6A (EXPWP/EXPWOP)</b>							
Amended amount - Total	0		0.				0.00
Net differential amount (Amended - Original) - Total			0.00				0.00
- EXPWP	0	Invoi	00	0			0.00
- EXPWOP		Invoice					
<b>9A - Amendment to supplies made to SEZ units or SEZ dealers in returns of earlier tax periods in table 6B (SEZWP/SEZWOP)</b>							
Amended amount - Total	0	voice	0.00	0.00			0.00
Net differential amount (Amended - Original)			0.00	0.00			0.00
- SEZWP	0		0.00	0.00			0.00
- SEZWOP		In	0.00				
<b>9A - Amendment to Deemed Exports in returns of earlier tax periods in table 6C (DE)</b>							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
<b>9B - Credit/Debit Notes (Registered) – CDNR</b>							

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Total - Net off debit/credit notes (Debit notes - Credit notes)	2	Note	-582.00	-24.84	-33.75	-33.75	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Regular							
Net Total (Debit notes – Credit notes)	2	Note	-582.00	-24.84	-33.75	-33.75	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Reverse charge							
Net Total (Debit notes – Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 6B - SEZWP/SEZWOP							
Net Total (Debit notes – Credit notes)	0	Note	0.00	0.00			0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 6C – DE							
Net Total (Debit notes – Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
9B - Credit/Debit Notes (Unregistered) – CDNUR							
Total - Net off debit/credit notes (Debit notes - Credit notes)	0	Note	0.00	0.00			0.00
Unregistered Type							
- B2CL	0	Note	0.00				0.00
- EXPWP	0	Note	0.00	0.0			0.00
- EXPWOP	0	Note	0.00				
9C - Amended Credit/Debit Notes (Registered) - CDNRA							
Amended amount - Total	0	Note	0.00	0.00		0.00	0.00
Net Differential amount (Net Amended Debit notes - Net Amended Credit notes) - Total					0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Regular							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0		0.00		0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 6B - SEZWP/SEZWOP							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note		0.00	0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 6C – DE							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note	0.00	0.00			0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 6C – DE							
Net total (Net Amended Debit notes - Net Amended Credit notes)			0.00	0.00	0.00	0.00	0.00
9C - Amended Credit/Debit Notes (Unregistered) -							
Amended amount - Total	0	Note	0.00	0.00			0.00
Net Differential amount (Net Amended Debit notes - Net Amended Credit notes) - Total			0.00	0.00			0.00
Unregistered Type							

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
- B2CL	0	Note	0.00	0.00			0.00
- EXPWP	0	Note	0.00	0.00			0.00
- EXPWOP	0	Note	0.00				
<b>10 - Amendment to taxable outward supplies made to unregistered person in returns for earlier tax periods in table 7 including supplies made through e-commerce operator attracting TCS - B2C (Others)</b>							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
<b>11A(1), 11A(2) - Advances received for which invoice has not been issued (tax amount to be added to the output tax liability) (Net of refund vouchers, if any)</b>							
Total	0	Net Value	0.00	0.00	0	0.00	0.00
<b>11B(1), 11B(2) - Advance amount received in earlier tax period and adjusted against the supplies being shown in this tax period in Table Nos 4 5, 6 and 7 (Net of refund vouchers, if any)</b>							
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>11A - Amendment to advances received in returns for earlier tax periods in table 11A(1), 11A(2) (Net of refund vouchers, if any)</b>							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Total			0.00	0.00	0.00	0.00	0.00
<b>11B - Amendment to advances adjusted in returns for earlier tax periods in table 11B(1), 11B(2) (Net of refund vouchers, if any)</b>							
Amended amount - Total	0	Net Value			0.00	0.00	0.00
Total					0.00	0.00	0.00
<b>12 - HSN-wise summary of outward supplies</b>							
Total	12	NA	57	25,48,766	1,41,613.45	1,41,613.45	0.00
<b>13 - Documents issued</b>							
Net issued documents	913	Documents					
<b>14 - Supplies made through E-Commerce Operator</b>							
Total	0		0.00	0.00	0.00	0.00	0.00
(a) Liable to collect tax u/s 52		Net	0.00	0.00	0.00	0.00	0.00
(b) Liable to pay tax u/s 9(5)		Net V	0.00	0.00	0.00	0.00	0.00
<b>14A - Amended Supplies made through E-Commerce Operator</b>							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
(a) Liable to collect tax u/s 52							

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Amended amount – Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>(b) Liable to pay tax u/s 9(5)</b>							
Amended amount – Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>15 - Supplies U/s 9(5)</b>							
Total	0	Document/Net Value	0.00	0.00	0.00	0.00	0.00
- For Registered Recipients	0	Document	0.00	0.00	0.00	0.00	0.00
- Regular	0	Document	0.00	0.00	0.00	0.00	0.00
- DE	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWP	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWOP	0	Document	0.00	0.00	0.00	0.00	0.00
- For Unregistered Recipient	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>15A (I) - Amended Supplies U/s 9(5) – For Registered Recipients</b>							
Amended amount - Total	0	Document	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Document	0.00	0.00	0.00	0.00	0.00
- Regular	0	Document	0.00	0.00	0.00	0.00	0.00
- DE	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWP	0	D	0.00	0.00	0.00	0.00	0.00
- SEZWOP	0	Do	0.00	0.00	0.00	0.00	0.00
<b>15A (II) - Amended Supplies U/s 9(5) – For Unregistered Recipients</b>							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>Total Liability (Outward supplies other than Revenue)</b>			<b>4,88,693.57</b>	<b>25,48,766.97</b>	<b>1,41,613.45</b>	<b>1,41,613.45</b>	<b>0.00</b>

**Verification:**

I hereby solemnly affirm and declare that the information herein above is true and correct to the best of my knowledge and belief and nothing has been concealed therefrom and in case of any reduction in output tax liability there has been/ will be passed to the recipient of supply.

Date: 09/11/2024

Signature

Name of Authorized Signatory

ASHISH CHOUDHARY

Designation/Status: DIRECTOR

## FORM GSTR-1

[See rule 59(1)]

## Details of outward supplies of goods or services

Financial year	2024-25
Tax period	November

1	GSTIN		06AACCK3866B1ZS
2	(a)	Legal name of the registered person	KOHINOOR RIBBON FACTORY PRIVATE LIMITED
	(b)	Trade name if any	KOHINOOR RIBBON FACTORY PRIVATE LIMITED
	(c)	ARN	AA061124275211P
	(d)	ARN date	11/12/2024

Description	No. of records	Document Type	Value (₹)	Integra	Central Tax (₹)	te/UT Tax (₹)	Cess (₹)
4A - Taxable outward supplies made to registered persons (other than reverse charge supplies) including supplies made through e-commerce operator TCS - B2B Regular							
Total	796	Invoice	1,87,47,579.54	2 5.30	64,358.67	8.67	0.00
4B - Taxable outward supplies made to registered persons attracting tax on reverse charge - B2B Reverse charge							
Total	0	Invoice	0.00	0		0.00	0.00
5 - Taxable outward inter-state supplies made to unregistered persons (where invoice value more than Rs. 1 lakh) including supplies made through e-commerce operator, rate wise - B2CL (Large)							
Total	0		0.00				0.00
6A - Exports (with/without payment)							
Total	0	Invoice		0.00			0.00
- EXPWP	0	Invoice	0.00	0.00			0.00
- EXPWOP	0	Invoice	0.00				
6B - Supplies made to SEZ unit or SEZ developer WP/SEZWOP							
Total	0		0.00	0.00			0.00
- SEZWP		In	0.00	0.00			0.00
- SEZWOP		Invoi	0.00				
6C - Deemed Exports - DE							
Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
7- Taxable supplies (Net of debit and credit notes) to unregistered persons (other than the supplies covered in Table 5) including supplies made through e-commerce operator attracting TCS - B2CS (Others)							

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>8 - Nil rated, exempted and non GST outward supplies</b>							
Total			0.00				
- Nil			0.00				
- Exempted			0.00				
- Non-GST			0.00				
<b>9A - Amendment to taxable outward supplies made to registered person in returns of earlier tax periods in table 4 - B2B Regular</b>							
Amended amount - Total	0	Invoice	0.00	0.00	0	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00		0.00	0.00
<b>9A - Amendment to taxable outward supplies made to registered person in returns of earlier tax periods in table 4 - B2B Reverse charge</b>							
Amended amount - Total	0	Invoice	0.00		0.00	0	0.00
Net differential amount (Amended - Original)			0.00	0	0.00		0.00
<b>9A - Amendment to Inter-State supplies made to unregistered person (where invoice value is more than Rs. 1 lakh) in returns of earlier tax periods in table 5 - B2C</b>							
Amended amount - Total	0	Invoice	0.00	0.00			0.00
Net differential amount (Amended - Original)			0.00	0			0.00
<b>9A - Amendment to Export supplies in returns of earlier tax periods in table 6A (EXPWP/EXPWOP)</b>							
Amended amount - Total	0		0.00				0.00
Net differential amount (Amended - Original) - Total			0.00				0.00
- EXPWP	0	Invoic	0.00	0			0.00
- EXPWOP		Invoice					
<b>9A - Amendment to supplies made to SEZ units or SEZ dealers in returns of earlier tax periods in table 6B (SEZWP/SEZWOP)</b>							
Amended amount - Total	0	voice	0.00	0.00			0.00
Net differential amount (Amended - Original)			0.00	0.00			0.00
- SEZWP	0		0.00	0.00			0.00
- SEZWOP		In	0.00				
<b>9A - Amendment to Deemed Exports in returns of earlier tax periods in table 6C (DE)</b>							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
<b>9B - Credit/Debit Notes (Registered) - CDNR</b>							

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Total - Net off debit/credit notes (Debit notes - Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Regular							
Net Total (Debit notes – Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Reverse charge							
Net Total (Debit notes – Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 6B - SEZWP/SEZWOP							
Net Total (Debit notes – Credit notes)	0	Note	0.00	0.00			0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 6C – DE							
Net Total (Debit notes – Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
9B - Credit/Debit Notes (Unregistered) – CDNUR							
Total - Net off debit/credit notes (Debit notes - Credit notes)	0	Note	0.00	0.00			0.00
Unregistered Type							
- B2CL	0	Note	0.00				0.00
- EXPWP	0	Note	0.00	0.0			0.00
- EXPWOP	0	Note	0.00				
9C - Amended Credit/Debit Notes (Registered) - CDNRA							
Amended amount - Total	0	Note	0.00	0.00		0.00	0.00
Net Differential amount (Net Amended Debit notes - Net Amended Credit notes) - Total					0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Regular							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0		0.00		0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Reverse charge							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note		0.00	0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 6B - SEZWP/SEZWOP							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note	0.00	0.00			0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 6C – DE							
Net total (Net Amended Debit notes - Net Amended Credit notes)			0.00	0.00	0.00	0.00	0.00
9C - Amended Credit/Debit Notes (Unregistered) -							
Amended amount - Total	0	Note	0.00	0.00			0.00
Net Differential amount (Net Amended Debit notes - Net Amended Credit notes) - Total			0.00	0.00			0.00
Unregistered Type							

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
- B2CL	0	Note	0.00	0.00			0.00
- EXPWP	0	Note	0.00	0.00			0.00
- EXPWOP	0	Note	0.00				
<b>10 - Amendment to taxable outward supplies made to unregistered person in returns for earlier tax periods in table 7 including supplies made through e-commerce operator attracting TCS - B2C (Others)</b>							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
<b>11A(1), 11A(2) - Advances received for which invoice has not been issued (tax amount to be added to the output tax liability) (Net of refund vouchers, if any)</b>							
Total	0	Net Value	0.00	0.00	0	0.00	0.00
<b>11B(1), 11B(2) - Advance amount received in earlier tax period and adjusted against the supplies being shown in this tax period in Table Nos 4 5, 6 and 7 (Net of refund vouchers, if any)</b>							
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>11A - Amendment to advances received in returns for earlier tax periods in table 11A(1), 11A(2) (Net of refund vouchers, if any)</b>							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Total			0.00	0.00	0.00	0.00	0.00
<b>11B - Amendment to advances adjusted in returns for earlier tax periods in table 11B(1), 11B(2) (Net of refund vouchers, if any)</b>							
Amended amount - Total	0	Net Value			0.00	0.00	0.00
Total					0.00	0.00	0.00
<b>12 - HSN-wise summary of outward supplies</b>							
Total	13	NA	54	22,29,365	64,358.67	64,358.67	0.00
<b>13 - Documents issued</b>							
Net issued documents	796	Documents					
<b>14 - Supplies made through E-Commerce Operator</b>							
Total	0		0.00	0.00	0.00	0.00	0.00
(a) Liable to collect tax u/s 52		Net	0.00	0.00	0.00	0.00	0.00
(b) Liable to pay tax u/s 9(5)		Net V	0.00	0.00	0.00	0.00	0.00
<b>14A - Amended Supplies made through E-Commerce Operator</b>							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
(a) Liable to collect tax u/s 52							

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Amended amount – Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>(b) Liable to pay tax u/s 9(5)</b>							
Amended amount – Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>15 - Supplies U/s 9(5)</b>							
Total	0	Document/Net Value	0.00	0.00	0.00	0.00	0.00
- For Registered Recipients	0	Document	0.00	0.00	0.00	0.00	0.00
- Regular	0	Document	0.00	0.00	0.00	0.00	0.00
- DE	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWP	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWOP	0	Document	0.00	0.00	0.00	0.00	0.00
- For Unregistered Recipient	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>15A (I) - Amended Supplies U/s 9(5) – For Registered Recipients</b>							
Amended amount - Total	0	Document	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Document	0.00	0.00	0.00	0.00	0.00
- Regular	0	Document	0.00	0.00	0.00	0.00	0.00
- DE	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWP	0	D	0.00	0.00	0.00	0.00	0.00
- SEZWOP	0	Do	0.00	0.00	0.00	0.00	0.00
<b>15A (II) - Amended Supplies U/s 9(5) – For Unregistered Recipients</b>							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>Total Liability (Outward supplies other than Revenue)</b>			<b>7,47,579.54</b>	<b>22,29,365.30</b>	<b>64,358.67</b>	<b>64,358.67</b>	<b>0.00</b>

**Verification:**

I hereby solemnly affirm and declare that the information herein above is true and correct to the best of my knowledge and belief and nothing has been concealed therefrom and in case of any reduction in output tax liability there has been/ will be passed to the recipient of supply.

Date: 11/12/2024

Signature

Name of Authorized Signatory

ASHISH CHOUDHARY

Designation/Status: DIRECTOR

## FORM GSTR-1

[See rule 59(1)]

## Details of outward supplies of goods or services

Financial year	2024-25
Tax period	December

1	GSTIN		06AACCK3866B1ZS
2	(a)	Legal name of the registered person	KOHINOOR RIBBON FACTORY PRIVATE LIMITED
	(b)	Trade name if any	KOHINOOR RIBBON FACTORY PRIVATE LIMITED
	(c)	ARN	AA0612242836272
	(d)	ARN date	11/01/2025

Description	No. of records	Document Type	Value (₹)	Integra	Central Tax (₹)	te/UT Tax (₹)	Cess (₹)
4A - Taxable outward supplies made to registered persons (other than reverse charge supplies) including supplies made through e-commerce operator TCS - B2B Regular							
Total	923	Invoice	2,11,80,303.62	2 8.35	42,066.41	6.41	0.00
4B - Taxable outward supplies made to registered persons attracting tax on reverse charge - B2B Reverse charge							
Total	0	Invoice	00	0		0.00	0.00
5 - Taxable outward inter-state supplies made to unregistered persons (where invoice value more than Rs. 1 lakh) including supplies made through e-commerce operator, rate wise - B2CL (Large)							
Total	0		0.				0.00
6A - Exports (with/without payment)							
Total	0	Invoice		0.00			0.00
- EXPWP	0	Invoice	0.00	0.00			0.00
- EXPWOP	0	Invoice	0.00				
6B - Supplies made to SEZ unit or SEZ developer WP/SEZWOP							
Total	1		500.00	0.00			0.00
- SEZWP		In	0.00	0.00			0.00
- SEZWOP		Invoi	1,61,500.00				
6C - Deemed Exports - DE							
Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
7- Taxable supplies (Net of debit and credit notes) to unregistered persons (other than the supplies covered in Table 5) including supplies made through e-commerce operator attracting TCS - B2CS (Others)							

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>8 - Nil rated, exempted and non GST outward supplies</b>							
Total			0.00				
- Nil			0.00				
- Exempted			0.00				
- Non-GST			0.00				
<b>9A - Amendment to taxable outward supplies made to registered person in returns of earlier tax periods in table 4 - B2B Regular</b>							
Amended amount - Total	0	Invoice	0.00	0.00	0	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00		0.00	0.00
<b>9A - Amendment to taxable outward supplies made to registered person in returns of earlier tax periods in table 4 - B2B Reverse charge</b>							
Amended amount - Total	0	Invoice	0.00		0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00		0.00
<b>9A - Amendment to Inter-State supplies made to unregistered person (where invoice value is more than Rs. 1 lakh) in returns of earlier tax periods in table 5 - B2C</b>							
Amended amount - Total	0	Invoice	0.00	0.00			0.00
Net differential amount (Amended - Original)			0.00	0.00			0.00
<b>9A - Amendment to Export supplies in returns of earlier tax periods in table 6A (EXPWP/EXPWOP)</b>							
Amended amount - Total	0		0.00				0.00
Net differential amount (Amended - Original) - Total			0.00				0.00
- EXPWP	0	Invoice	0.00	0.00			0.00
- EXPWOP		Invoice					
<b>9A - Amendment to supplies made to SEZ units or SEZ dealers in returns of earlier tax periods in table 6B (SEZWP/SEZWOP)</b>							
Amended amount - Total	0	Invoice	0.00	0.00			0.00
Net differential amount (Amended - Original)			0.00	0.00			0.00
- SEZWP	0		0.00	0.00			0.00
- SEZWOP		Invoice	0.00				
<b>9A - Amendment to Deemed Exports in returns of earlier tax periods in table 6C (DE)</b>							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
<b>9B - Credit/Debit Notes (Registered) - CDNR</b>							

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Total - Net off debit/credit notes (Debit notes - Credit notes)	3	Note	-21,882.00	-3,717.00	-110.88	-110.88	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Regular							
Net Total (Debit notes – Credit notes)	3	Note	-21,882.00	-3,717.00	-110.88	-110.88	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Reverse charge							
Net Total (Debit notes – Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 6B - SEZWP/SEZWOP							
Net Total (Debit notes – Credit notes)	0	Note	0.00	0.00			0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 6C – DE							
Net Total (Debit notes – Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
9B - Credit/Debit Notes (Unregistered) – CDNUR							
Total - Net off debit/credit notes (Debit notes - Credit notes)	0	Note	0.00	0.00			0.00
Unregistered Type							
- B2CL	0	Note	0.00				0.00
- EXPWP	0	Note	0.00	0.0			0.00
- EXPWOP	0	Note	0.00				
9C - Amended Credit/Debit Notes (Registered) - CDNRA							
Amended amount - Total	0	Note	0.00	0.00		0.00	0.00
Net Differential amount (Net Amended Debit notes - Net Amended Credit notes) - Total					0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Regular							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0		0.00		0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 6B - SEZWP/SEZWOP							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note		0.00	0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 6C – DE							
Net total (Net Amended Debit notes - Net Amended Credit notes)			0.00	0.00	0.00	0.00	0.00
9C - Amended Credit/Debit Notes (Unregistered) -							
Amended amount - Total	0	Note	0.00	0.00			0.00
Net Differential amount (Net Amended Debit notes - Net Amended Credit notes) - Total			0.00	0.00			0.00
Unregistered Type							

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
- B2CL	0	Note	0.00	0.00			0.00
- EXPWP	0	Note	0.00	0.00			0.00
- EXPWOP	0	Note	0.00				
<b>10 - Amendment to taxable outward supplies made to unregistered person in returns for earlier tax periods in table 7 including supplies made through e-commerce operator attracting TCS - B2C (Others)</b>							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
<b>11A(1), 11A(2) - Advances received for which invoice has not been issued (tax amount to be added to the output tax liability) (Net of refund vouchers, if any)</b>							
Total	0	Net Value	0.00	0.00	0	0.00	0.00
<b>11B(1), 11B(2) - Advance amount received in earlier tax period and adjusted against the supplies being shown in this tax period in Table Nos 4 5, 6 and 7 (Net of refund vouchers, if any)</b>							
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>11A - Amendment to advances received in returns for earlier tax periods in table 11A(1), 11A(2) (Net of refund vouchers, if any)</b>							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Total			0.00	0.00	0.00	0.00	0.00
<b>11B - Amendment to advances adjusted in returns for earlier tax periods in table 11B(1), 11B(2) (Net of refund vouchers, if any)</b>							
Amended amount - Total	0	Net Value			0.00	0.00	0.00
Total					0.00	0.00	0.00
<b>12 - HSN-wise summary of outward supplies</b>							
Total	14	NA	62	24,23,271	1,41,955.54	1,41,955.54	0.00
<b>13 - Documents issued</b>							
Net issued documents	927	Documents					
<b>14 - Supplies made through E-Commerce Operator</b>							
Total	0		0.00	0.00	0.00	0.00	0.00
(a) Liable to collect tax u/s 52		Net Value	0.00	0.00	0.00	0.00	0.00
(b) Liable to pay tax u/s 9(5)		Net Value	0.00	0.00	0.00	0.00	0.00
<b>14A - Amended Supplies made through E-Commerce Operator</b>							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
(a) Liable to collect tax u/s 52							

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Amended amount – Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>(b) Liable to pay tax u/s 9(5)</b>							
Amended amount – Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>15 - Supplies U/s 9(5)</b>							
Total	0	Document/Net Value	0.00	0.00	0.00	0.00	0.00
- For Registered Recipients	0	Document	0.00	0.00	0.00	0.00	0.00
- Regular	0	Document	0.00	0.00	0.00	0.00	0.00
- DE	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWP	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWOP	0	Document	0.00	0.00	0.00	0.00	0.00
- For Unregistered Recipient	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>15A (I) - Amended Supplies U/s 9(5) – For Registered Recipients</b>							
Amended amount - Total	0	Document	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Document	0.00	0.00	0.00	0.00	0.00
- Regular	0	Document	0.00	0.00	0.00	0.00	0.00
- DE	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWP	0	D	0.00	0.00	0.00	0.00	0.00
- SEZWOP	0	Do	0.00	0.00	0.00	0.00	0.00
<b>15A (II) - Amended Supplies U/s 9(5) – For Unregistered Recipients</b>							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
<b>Total Liability (Outward supplies other than Revenue)</b>			<b>3,19,921.62</b>	<b>24,23,271.35</b>	<b>1,41,955.53</b>	<b>1,41,955.53</b>	<b>0.00</b>

**Verification:**

I hereby solemnly affirm and declare that the information herein above is true and correct to the best of my knowledge and belief and nothing has been concealed therefrom and in case of any reduction in output tax liability there has been/ will be passed to the recipient of supply.

Date: 11/01/2025

Signature

Name of Authorized Signatory

ASHISH CHOUDHARY

Designation/Status: DIRECTOR

Annexure - VI

**KOHINOOR RIBBON FACTORY PVT LTD BARHI**  
**PETP LOG BOOK**

DATE	CHEMICAL USED		PH	ENERGY METER			ETP OUTLET				
	CAUSTIC KG.	FERUS KG.		POLY GM	START R	END R	UNIT (WT)	START R	END R	UNIT (KL)	
01.01.2025											
02.01.2025	10		15	50	7.5	11146	11174	28	25577	25590	13
03.01.2025	13		18	50	7.2	11175	11209	34	25591	25604	13
04.01.2025	11		17	50	7.3	11211	11235	24	25605	25619	14
05.01.2025											
06.01.2025	13		18	100	7.5	11236	11258	22	25620	25633	13
07.01.2025	10		16	50	7.1	11259	11277	18	25634	25646	12
08.01.2025	11		17	50	7	11278	11297	19	25647	25661	14
09.01.2025	12		19	50	7.1	11299	11321	22	25662	25674	12
10.01.2025	11		16	50	7.2	11322	11349	27	25675	25687	12
11.01.2025	10		18	50	7.3	11350	11373	23	25688	25700	12
12.01.2025											
13.01.2025	10		16	50	7.5	11374	11396	22	25701	25712	11
14.01.2025	12		19	50	7.1	11397	11419	22	25713	25726	13
15.01.2025	11		17	50	7.5	11420	11445	25	25727	25739	12
16.01.2025	9		15	50	7.1	11446	11470	24	25740	25753	13
17.01.2025	12		19	100	7.2	11471	11498	27	25754	25766	12
18.01.2025	11		18	50	7.5	11500	11525	25	25767	25779	12
19.01.2025											
20.01.2025	11		17	50	7.2	11526	11544	18	25780	25791	11
21.01.2025	9		15	50	7.1	11545	11562	17	25792	25804	12
22.01.2025	10		16	50	7.3	11563	11581	18	25805	25818	13
23.01.2025	9		15	50	7.1	11582	11608	26	25819	25831	12
24.01.2025	11		16	50	7.1	11609	11640	31	25832	25845	13
25.01.2025	10		17	100	7.5	11641	11674	33	25846	25858	12
26.01.2025											
27.01.2025	11		17	50	7	11675	11708	33	25859	25872	13
28.01.2025	10		19	50	7.3	11709	11736	27	25873	25886	13
29.01.2025	12		20	50	7.1	11738	11762	24	25887	25899	12
30.01.2025	9		15	50	7.1	11763	11790	27	25899	25912	13
31.01.2025	11		19	50	7	11792	11817	25	25913	25926	13

**KOHINOOR RIBBON FACTORY PVT LTD BARHI  
PETP LOG BOOK**

DATE	CHEMICAL USED		PH	ENERGY METER			ETP OUTLET			
	CAUSTIC KG.	FERUS KG.		POLY GM	START R	END R	UNIT (WT)	START R	END R	UNIT (KL)
01.02.2025	12	15	50	7	11819	11844	25	25927	25939	12
02.02.2025										
03.02.2025	12	15	100	7.2	11846	11872	26	25940	25953	13
04.02.2025	10	15	50	7	11874	11899	25	25954	25967	13
05.02.2025	14	15	100	7.1	11902	11928	26	25968	25981	13
06.02.2025	13	16	50	7.3	11929	11969	40	25982	25995	13
07.02.2025	12	14	100	7	11970	12008	38	25996	26010	14
08.02.2025	10	15	50	7.1	12009	12038	29	26011	26024	13
09.02.2025										
10.02.2025	11	14	50	7	12038	12069	31	26025	26037	12
11.02.2025	14	17	100	7.2	12070	12101	31	26037	26049	12
12.02.2025	12	15	100	7.1	12102	12132	30	26049	26062	13
13.02.2025	13	16	50	7.3	12135	12169	34	26062	26075	13
14.02.2025	15	18	50	7.1	12170	12202	32	26076	26089	13
15.02.2025	13	15	100	7.5	12203	12235	32	26089	26102	13
16.02.2025										
17.02.2025	14	18	50	7.4	12236	12268	32	26103	26114	11
18.02.2025	10	15	100	7.5	12270	12297	27	26115	26128	13
19.02.2025	13	17	100	7.3	12299	12325	26	26129	26142	13
20.02.2025	15	19	50	7.2	12326	12352	26	26143	26156	13
21.02.2025	12	15	50	7.5	12353	12379	26	26157	26170	13
22.02.2025	15	20	50	7.1	12381	12424	43	26171	26184	13
23.02.2025										
24.02.2025	12	17	50	7.5	12425	12458	33	26185	26198	13
25.02.2025	13	18	50	7.2	12459	12489	30	26198	26211	13
26.02.2025	10	15	100	7.5	12489	12517	28	26211	26223	12
27.02.2025	14	18	50	7.3	12518	12546	28	26224	26236	12
28.02.2025	13	17	50	7.1	12547	12575	28	26237	26250	13

KC NOOR RIBBON FACTORY PVT LTD BARHI  
PETP LOG BOOK

DATE	CHEMICAL USED		PH	ENERGY METER			ETP OUTLET		UNIT (KL)
	CAUSTIC KG.	FERUS KG.		POLY GM	START R	END R	UNIT (WT)	START R	
01.03.2025	9		7.1	12576	12590	14	26251	26263	12
02.03.2025	12								
03.03.2025	11		7	12591	12603	12	26264	26277	13
04.03.2025	10		7.3	12604	12631	27	26278	26290	12
05.03.2025	13		7.4	12632	12658	26	26290	26305	15
06.03.2025	10		7.5	12659	12687	28	26306	26318	12
07.03.2025	9		7.1	12688	12714	26	26319	26331	12
08.03.2025	65		7	12715	12739	24	26332	26343	11
09.03.2025	11								
10.03.2025	10		7.2	12740	12764	24	26343	26356	13
11.03.2025	12		7.3	12765	12789	24	26357	26369	12
12.03.2025	10		7.1	12790	12813	23	26370	26383	13
13.03.2025	16		7	12814	12833	19	26384	26396	12
14.03.2025	9					0			0
15.03.2025	17		7.5	12834	12859	25	26397	26409	12
16.03.2025	12								
17.03.2025	13		7	12860	12900	40	26410	26424	14
18.03.2025	10		7.5	12905	12945	40	26425	26438	13
19.03.2025	11		7.3	12950	12995	45	26439	26453	14
20.03.2025	9		7.2	13000	13043	43	26454	26468	14
21.03.2025	10		7.1	13044	13078	34	26469	26483	14
22.03.2025	16		7.3	13078	13112	34	26483	26495	12
23.03.2025	11								
24.03.2025	10		7.1	13112	13146	34	26495	26509	14
25.03.2025	9		7.5	13147	13173	26	26509	26523	14
26.03.2025	11		7.2	13174	13199	25	26523	26536	13
27.03.2025	10		7	13201	13227	26	26536	26550	14
28.03.2025	12		7.3	13235	13259	24	26550	26563	13
29.03.2025	11		7.1	13261	13294	33	26563	26577	14
30.03.2025	19					0			0
31.03.2025	11		7	13298	13329	31	26578	26590	12

**KOHINOOR RIBBON FACTORY PVT LTD BARHI  
PETP LOG BOOK**

DATE	CHEMICAL USED			PH	ENERGY METER			ETP OUTLET		
	CAUSTIC KG.	FERUS KG.	POLY GM		START R	END R	UNIT (WT)	START R	END R	UNIT (KL)
01.04.2025	12	18	50	7.2	13332	13364	32	26591	26604	13
02.04.2025	11	17	50	7.1	13365	13394	29	26605	26617	12
03.04.2025	9	15	50	7	13397	13420	23	26618	26631	13
04.04.2025	12	17	100	7.5	13421	13450	29	26632	26643	11
05.04.2025	9	16	50	7	13451	13485	34	26644	26656	12
06.04.2025										
07.04.2025	11	16	50	7.1	13486	13518	32	26656	26670	14
08.04.2025	12	19	50	7.5	13519	13545	26	26670	26684	14
09.04.2025	8	16	100	7	13546	13568	22	26684	26697	13
10.04.2025	13	19	50	7.4	13569	13586	17	26697	26710	13
11.04.2025	10	16	50	7	13587	13612	25	26710	26722	12
12.04.2025	11	17	50	7.1	13613	13638	25	26723	26734	11
13.04.2025										
14.04.2025	10	16	100	7.5	13639	13661	22	26735	26744	9
15.04.2025	9	17	50	7.3	13662	13684	22	26745	26756	11
16.04.2025	12	19	50	7.1	13685	13705	20	26757	26771	14
17.04.2025	11	18	50	7	13707	13725	18	26772	26786	14
18.04.2025	13	19	50	7.3	13726	13746	20	26787	26801	14
19.04.2025	8	15	100	7.1	13747	13780	33	26801	26815	14
20.04.2025										
21.04.2025	12	19	50	7.5	13783	13813	30	26815	26829	14
22.04.2025	10	18	50	7.2	13814	13845	31	26829	26845	16
23.04.2025	9	16	50	7.1	13847	13866	19	26845	26853	8
24.04.2025	13	19	100	7.3	13869	13898	29	26853	26865	12
25.04.2025	10	15	50	7	13900	13928	28	26865	26878	13
26.04.2025	11	16	50	7.3	13931	13960	29	26878	26890	12
27.04.2025										
28.04.2025	9	16	50	7	13964	13996	32	26891	26906	15
29.04.2025	13	20	50	7.3	13998	14035	37	26906	26919	13
30.04.2025	11	18	100	7.2	14036	14072	36	26919	26932	13

Tax Invoice

(ORIGINAL FOR RECIPIENT)

e-Invoice



Handwritten: 403-285

IRN : 341187b42ff48b3a7ff6e1cc39c8d95a9a0a248ff66f-3e9f9377452a1e28d05d  
Ack No. : 132419862875446  
Ack Date : 10-Oct-24

SHIVA CHEMICALS (2024-25)  
OFFICE ADD - PLOT NO. 498, SECTOR-25, PART-2 HUDA, PANIPAT - 132103  
GODOWN ADD - PLOT NO. 512P SECTOR 29 PART-2 HUDA PANIPAT-132103  
UDYAM - HR - 14 - 0013028  
GST NO : 06BWPJ8009L1Z1  
State Name : Haryana, Code : 06  
Contact : 819994010, 9518450661  
E-Mail : info@shivas.com

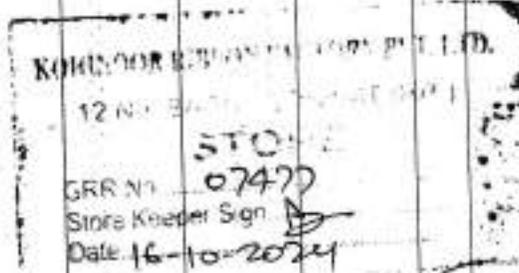
Consignee (Ship to)  
Kohinoor Ribbon Factory Pvt Ltd  
Plot No.-12 Phase-1 Industrial Estate Barhi Sonipat  
TIN/UIN : 06AACCK3866B1ZS  
State Name : Haryana, Code : 06

Buyer (Bill to)  
Kohinoor Ribbon Factory Pvt Ltd  
Plot No.-12 Phase-1 Industrial Estate Barhi Sonipat  
GSTIN/UIN : 06AACCK3866B1ZS  
State Name : Haryana, Code : 06  
Place of Supply : Haryana

Invoice No.	e-Way Bill No.	Dated
SCI5582024-25	381861257993	10-Oct-24
Delivery Note	Mode/Terms of Payment	
Reference No. & Date.	Other References	
Buyer's Order No.	Dated	
Dispatch Doc No.	Delivery Note Date	
Dispatched through	Destination	
Jeep	Barhi	
Bill of Lading/LR-RR No.	Motor Vehicle No.	
	UP43AT3284	
Terms of Delivery		

SI No	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Soda Ash Light	28362020	600 Kg (12 Bags)	34.00	Kg	20,400.00
2	Caustic Soda Flakes	28151110	250 Kg (5 Bags)	46.00	Kg	11,500.00
3	Hydrogen Peroxide	28470000	300 Kg (6 CANS)	36.00	Kg	10,800.00
						42,700.00
CGST						3,843.00
SGST						3,843.00

Handwritten: P.O. No. 0363, Dt. 10-10-2024



Total 1,150 Kg ₹ 50,386.00

Amount Chargeable (in words) INR Fifty Thousand Three Hundred Eighty Six Only

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amt
		Rate	Amount	Rate	Amount	
28362020	20,400.00	9%	1,836.00	9%	1,836.00	3,672.00
28151110	11,500.00	9%	1,035.00	9%	1,035.00	2,070.00
28470000	10,800.00	9%	972.00	9%	972.00	1,944.00
Total			3,843.00		3,843.00	7,686.00

Tax Amount (in words) INR Seven Thousand Six Hundred Eighty Six Only  
Company's PAN : BWPPJ8009L

Declaration  
1. All Disputes are Subject To Panipat Jurisdiction.  
3. Goods once sold will not be taken back.  
Customer's Seal and Signature

2. Interest will be charged @24% if bill is not paid within 30 days.  
4. Our risk & responsibility ceases as soon as the goods leave our godown.  
for SHIVA CHEMICALS (2024)

Handwritten: SHIVA CHEMICALS, Authorized Sign

4448

96

IRN : fc822d94170c1f7bd13fb5900377a8178a762bde45-5d3deb308ce8fa6a53ec90  
 Ack No. : 132419916993867  
 Ack Date : 15-Oct-24



*Handwritten: 1197*

<b>SHIVA CHEMICALS (2024-25)</b> OFFICE ADD :- PLOT NO. 498, SECTOR-25, PART-2 HUDA, PANIPAT - 132103 GODOWN ADD :- PLOT NO.-512P SECTOR 29 PART-2 HUDA PANIPAT-132103 UDYAM - HR - 14 - 0013028 GST NO : 06BWPPJ8009L1Z1 State Name : Haryana, Code : 06 Contact : 8198994010, 9518450661 E-Mail : info@ljsait.com		Invoice No. <b>SC157012024-25</b>	Dated <b>15-Oct-24</b>
Consignee (Ship to) <b>Kohinoor Ribbon Factory Pvt Ltd</b> Plot No.-12 Phase-1 Industrial Estate Barhi Sonipat GSTIN/UIN : 06AACCK3866B1Z5 State Name : Haryana, Code : 06		Delivery Note	Mode/Terms of Payment <b>IMMEDIATE</b>
Buyer (Bill to) <b>Kohinoor Ribbon Factory Pvt Ltd</b> Plot No.-12 Phase-1 Industrial Estate Barhi Sonipat GSTIN/UIN : 06AACCK3866B1Z5 State Name : Haryana, Code : 06 Place of Supply : Haryana		Reference No. & Date.	Other References
		Buyer's Order No.	Dated
		Dispatch Doc No.	Delivery Note Date
		Dispatched through <b>JEEP</b>	Destination <b>BARHI</b>
		Bill of Lading/LR-RR No.	Motor Vehicle No. <b>UP43AT 3284</b>
		Terms of Delivery	

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	FELOTRA OMR	38099190	100 Kg (2 CANS)	250.00	Kg	25,000.00
						CGST 2,250.00
						SGST 2,250.00
						<b>₹ 29,500.00</b>

Amount Chargeable (in words)  
**INR Twenty Nine Thousand Five Hundred Only**

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
38099190	25,000.00	9%	2,250.00	9%	2,250.00	4,500.00
<b>Total</b>	<b>25,000.00</b>		<b>2,250.00</b>		<b>2,250.00</b>	<b>4,500.00</b>

Tax Amount (in words) : **INR Four Thousand Five Hundred Only**  
 Company's PAN : **BWPPJ8009L**  
 Declaration  
 1. All Disputes are Subject to Panipat Jurisdiction.  
 2. Interest will be charged @24% if bill is not paid within 30 days.  
 3. Goods once sold will not be taken back  
 4. Our risk & responsibility ceases as soon as the goods leave our godown.  
 Customer's Seal and Signature

*Handwritten: P.O No. 03691, 14-10-2024*

*Handwritten: 1197*

*Handwritten: 15/10/2024*

*Handwritten: 26/10/24*

**Stamp: KOHINOOR RIBBON FACTORY PVT. LTD. 12 No. BARHI, SONIPAT (HR.)**

**Stamp: STORE**

**Stamp: GRR No. 02529**

**Stamp: Store Keeper Sign.**

**Stamp: Date: 17/10/2024**

**Stamp: SHIVA CHEMICALS (2024-25)**

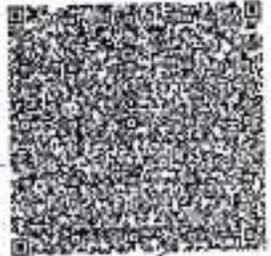
**Stamp: Authorised Signatory**

Tax Invoice

(ORIGINAL FOR RECIPIENT)

e-Invoice

IRN : c1e899635183601313419c377010fbcd1890c9e657-304f524efd12b8c2c474c8
Ack No. : 132420100810040
Ack Date : 30-Oct-24



SHIVA CHEMICALS (2024-25)
OFFICE ADD :- PLOT NO. 498, SECTOR-25, PART-2 HUDA, PANIPAT - 132103
GODOWN ADD :- PLOT NO.-512P SECTOR 29 PART-2 HUDA PANIPAT-132103
UDYAM - HR - 14 - 0013028
GST NO : 06BWPPJ8009L1Z1
State Name : Haryana, Code : 06
Contact : 8199994010,9518450661
E-Mail : info@shiva.com

Kohinoor Ribbon Factory Pvt Ltd
Plot No.-12 Phase-1 Industrial Estate Barhi Sonipat
GSTIN/UIN : 06AACCK3866B1ZS
State Name : Haryana, Code : 06

Kohinoor Ribbon Factory Pvt Ltd
Plot No.-12 Phase-1 Industrial Estate Barhi Sonipat
GSTIN/UIN : 06AACCK3866B1ZS
State Name : Haryana, Code : 05
Place of Supply : Haryana

Table with invoice details: Invoice No (SCM212024-25), e-Way Bill No (33187488830), Dated (30-Oct-24), Delivery Note, Reference No. & Date, Buyer's Order No., Dispatch Doc No., Dispatched through (JEEP), Bill of Lading/LR-RR No. (UP43AT 3284), Terms of Delivery.

Main goods table with columns: SI No, Description of Goods, HSN/SAC, Quantity, Rate, per, Amount. Includes items like Ferrous Sulphate, Hydrochloric acid (HCL), Caustic Soda Flakes, Soda Ash Light, Hydrogen Peroxide, Sodium Hydrosulphate. Total amount: ₹ 62,316.00.

Amount Chargeable (In words) INR Sixty Two Thousand Three Hundred Sixteen Only

Tax calculation table with columns: HSN/SAC, Taxable Value, Central Tax (Rate, Amount), State Tax (Rate, Amount), Total Tax Amount. Total Tax Amount: ₹ 9,505.88.

Tax Amount (in words) : INR Nine Thousand Five Hundred Five and Eighty paise Only

Company's PAN : BWPPJ8009L

Declaration: 1. All Disputes are Subject To Panipat Jurisdiction. 3. Goods once sold will not be taken back.

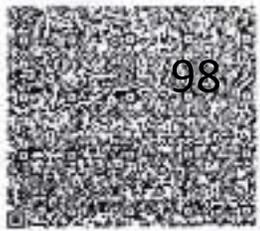
2. Interest will be charged @24% if bill is not paid within 30 days. 4. Our risk & responsibility ceases as soon as the goods leave our godown for SHIVA CI

Customer's Seal and Signature

4450

98

Invoice No: a7572be06add166dfc8a32fa9e818ab018ca0d8030-5dfb2c2ca8d98018c8f340  
Ack No: 132420363391766  
Ack Date: 26-Nov-24



HR-331

**SHIVA CHEMICALS (2024-25)**  
OFFICE ADD :- PLOT NO. 498, SECTOR-25, PART-2 HUDA, PANIPAT - 132103  
GODOWN ADD :- PLOT NO.-512P SECTOR 29 PART-2 HUDA PANIPAT-132103  
UDYAM - HR - 14 - 0013028  
GST NO : 06BWWPJ800RL1Z1  
State Name : Haryana, Code : 06  
Contact : 8199994010, 9518450661  
E-Mail : info@jesalt.com

Consignee (Ship to)  
**Kohinoor Ribbon Factory Pvt Ltd**  
Plot No.-12 Phase-1 Industrial Estate Barhi Sonipat  
GSTIN/UIN : 06AACCK3866B1ZS  
State Name : Haryana, Code : 06

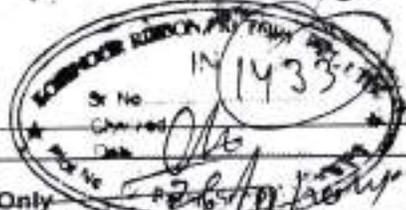
Buyer (Bill to)  
**Kohinoor Ribbon Factory Pvt Ltd**  
Plot No.-12 Phase-1 Industrial Estate Barhi Sonipat  
GSTIN/UIN : 06AACCK3866B1ZS  
State Name : Haryana, Code : 06  
Place of Supply : Haryana

Invoice No.	SC1690/2024-25	Dated	26-Nov-24
Delivery Note		Mode/Terms of Payment	IMMEDIATE
Reference No. & Date.		Other References	
Buyer's Order No.		Dated	
Dispatch Doc No.		Delivery Note Date	
Dispatched through	TEMPO	Destination	BARHI
Bill of Lading/LR-RR No.		Motor Vehicle No.	HR67C 3888
Terms of Delivery			

Sl No	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Soda Ash Light	28362020	600 Kg (12 Bags)	34.00	Kg	20,400.00
2	Caustic Soda Flakes	28151110	100 Kg (2 Bags)	47.00	Kg	4,700.00
3	Hydrogen Peroxide	28470000	300 Kg (6 CANS)	35.00	Kg	10,500.00
						35,600.00
						CGST
						SGST
						3,204.00
						3,204.00
<b>Total</b>						<b>1,000 Kg</b>
						<b>₹ 42,008.00</b>

60 No of 245 of 26-11-24

KOHINOOR RIBBON FACTORY PVT. LTD.  
12 No BARHI SONIPAT (HR.)  
STORE  
GRR No. 08551  
Store Keeper Sign. [Signature]  
Date 26/11/2024



[Signature]  
27/11-24

Amount Chargeable (in words)  
**INR Forty Two Thousand Eight Only**

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
28362020	20,400.00	9%	1,836.00	9%	1,836.00	3,672.00
28151110	4,700.00	9%	423.00	9%	423.00	846.00
28470000	10,500.00	9%	945.00	9%	945.00	1,890.00
<b>Total</b>	<b>35,600.00</b>		<b>3,204.00</b>		<b>3,204.00</b>	<b>6,408.00</b>

Tax Amount (in words) : **INR Six Thousand Four Hundred Eight Only**

Declaration:  
1. All Disputes are Subject To Panipat Jurisdiction.  
2. Interest will be charged @24% if bill is not paid within 30 days.  
3. Goods once sold will not be taken back.  
4. Our risk & responsibility ceases as soon as the goods leave our godown.  
Customer's Seal and Signature



SUBJECT TO PANIPAT JURISDICTION  
This is a Computer Generated Invoice

4451



HRP-356

IRN : 78edeb7182782955c9a0e7ebedb6f251caf3badc75-a3fc1e0f5bce4b107b2fee  
Ack No. : 132420555809714  
Ack Date : 12-Dec-24

**SHIVA CHEMICALS (2024-25)**  
OFFICE ADD :- PLOT NO. 498, SECTOR-25, PART-2 HUDA, PANIPAT - 132103  
GODOWN ADD :- PLOT NO.-512P SECTOR 29 PART-2 HUDA PANIPAT-132103  
UDYAM - HR - 14 - 0013028  
GST NO : 06BWPPJ8009L1Z1  
State Name : Haryana, Code : 06  
Contact : 8199994010, 9518450661  
E-Mail : info@ijaseit.com

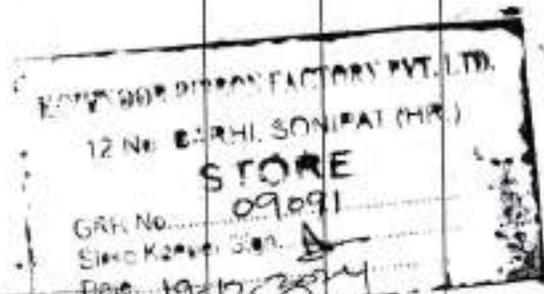
Consignee (Ship to)  
**Kohinoor Ribbon Factory Pvt Ltd**  
Plot No.-12 Phase-1 Industrial Estate Barhi Sonipat  
GSTIN/UIN : 06AACCK3866B1ZS  
State Name : Haryana, Code : 06

Buyer (Bill to)  
**Kohinoor Ribbon Factory Pvt Ltd**  
Plot No.-12 Phase-1 Industrial Estate Barhi Sonipat  
GSTIN/UIN : 06AACCK3866B1ZS  
State Name : Haryana, Code : 06  
Place of Supply : Haryana

Invoice No.	SC173312024-25	Dated	12-Dec-24
Delivery Note		Mode/Terms of Payment	IMMEDIATE
Reference No. & Date.		Other References	
Buyer's Order No.		Dated	
Dispatch Doc No.		Delivery Note Date	
Dispatched through	JEEP	Destination	BARHI
Bill of Lading/LR-RR No.		Motor Vehicle No.	UP43AT 3284
Terms of Delivery			

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount	
1	Sodium Sulphate	28331100	200 Kg (4 Bags)	14.00	Kg	2,800.00	
2	Sodium Hydrosulphate	28311010	50 Kg (1 DRUMS)	100.00	Kg	5,000.00	
						7,800.00	
						702.00	
						702.00	
<b>CGST SGST</b>							
Total						250 Kg	₹ 9,204.00

Office - 04470  
Date - 12/12/24



CHEQUED DATE 12/12/2024

25/12-24

Amount Chargeable (in words)

INR Nine Thousand Two Hundred Four Only

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
28331100	2,800.00	9%	252.00	9%	252.00	504.00
28311010	5,000.00	9%	450.00	9%	450.00	900.00
<b>Total</b>	<b>7,800.00</b>		<b>702.00</b>		<b>702.00</b>	<b>1,404.00</b>

Tax Amount (in words) : INR One Thousand Four Hundred Four Only

Declaration

1. All Disputes are Subject To Panipat Jurisdiction.  
 2. Interest will be charged @24% if bill is not paid within 30 days.  
 3. Goods once sold will not be taken back.  
 4. Our risk & responsibility ceases as soon as the goods leave our godown.

Customer's Seal and Signature

Authorized Signatory

IRN : 7e6b4d97f457d4e9f186c858792e04483904327b0d-af9537d25815ce56744f5c  
 Ack No. : 132420577726131  
 Ack Date : 14-Dec-24

*Handwritten:* APR - 357



**SHIVA CHEMICALS (2024-25)**  
 OFFICE ADD :- PLOT NO. 499, SECTOR-25, PART-2 HUDA, PANIPAT - 132103  
 GODOWN ADD :- PLOT NO.-812P SECTOR 29 PART-2 HUDA PANIPAT-132103  
 UDYAM - HR - 14 - 0013028  
 GST NO : 06BWPPJ9009L1Z1  
 State Name : Haryana, Code : 06  
 Contact : 8199994010, 9518450661  
 E-Mail : info@shivasit.com

Invoice No. <b>SC\746\2024-25</b>	Dated <b>14-Dec-24</b>
Delivery Note ✓	Mode/Terms of Payment <b>IMMEDIATE</b>
Reference No. & Date.	Other References
Buyer's Order No. <b>139</b>	Dated <b>14-Dec-24</b>
Dispatch Doc No.	Delivery Note Date
Dispatched through <b>JEEP</b>	Destination <b>BARHI</b>
Bill of Lading/LR-RR No.	Motor Vehicle No. <b>UP43AT 3284</b>
Terms of Delivery	

Consignee (Ship to)  
**Kohinoor Ribbon Factory Pvt Ltd**  
 Plot No.-12 Phase-1 Industrial Estate Barhi Sonipat  
 GSTIN/UIN : 06AACCK3866B1ZS  
 State Name : Haryana, Code : 06

Buyer (Bill to)  
**Kohinoor Ribbon Factory Pvt Ltd**  
 Plot No.-12 Phase-1 Industrial Estate Barhi Sonipat  
 GSTIN/UIN : 06AACCK3866B1ZS  
 State Name : Haryana, Code : 06  
 Place of Supply : Haryana

Sl No	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Ferrous Sulphate	28332910	515 Kg	11.00	Kg	5,665.00
						CGST 509.85
						SGST 509.85
						ROUND OFF 0.30
			<b>Total</b>			<b>₹ 6,685.00</b>

*Handwritten:* P.O. No. 0450  
 Dt. 13-12-2024



*Handwritten:* 25/12-24

Amount Chargeable (in words) **INR Six Thousand Six Hundred Eighty Five Only** E & OE

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
28332910	5,665.00	9%	509.85	9%	509.85	1,019.70
	<b>Total</b>		<b>509.85</b>		<b>509.85</b>	<b>1,019.70</b>

Tax Amount (in words) : **INR One Thousand Nineteen and Seventy paise Only**  
 Declaration:  
 1. All Disputes are Subject To Panipat Jurisdiction. 2. Interest will be charged @24% if bill is not paid within 30 days.  
 3. Goods once sold will not be taken back. 4. Our risk & responsibility ceases as soon as the goods leave our godown.  
 Customer's Seal and Signature \_\_\_\_\_ for SHIVA CHEMICALS (2024-25)

4453



IRN : bb9570d4ac22dc0e9a76330ffc15f47a74050bf9912-a4e607bf303b12a7893dc
Ack No. : 132420577366576
Ack Date : 14-Dec-24

Handwritten: HR-365

SHIVA CHEMICALS (2024-25)
OFFICE ADD :- PLOT NO. 498, SECTOR-25, PART-2 HUDA, PANIPAT - 132103
GODOWN ADD :- PLOT NO.-512P SECTOR 29-PART-2 HUDA PANIPAT-132103
UDYAM - HR - 14 - 0013028
GST NO : 06BWPPJ8009L1Z1
State Name : Haryana, Code : 06
Contact : 8199994010,9518460661
E-Mail : info@ssalt.com

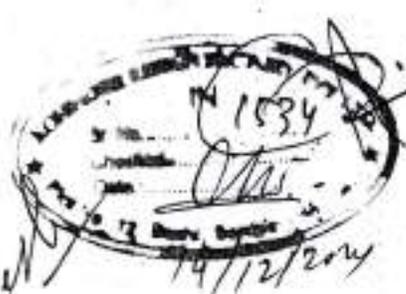
Consignee (Ship to)
Kohinoor Ribbon Factory Pvt Ltd
Plot No.-12 Phase-1 Industrial Estate Barhi Sonipat
GSTIN/UIN : 06AACCK3866B1ZS
State Name : Haryana, Code : 06

Buyer (Bill to)
Kohinoor Ribbon Factory Pvt Ltd
Plot No.-12 Phase-1 Industrial Estate Barhi Sonipat
GSTIN/UIN : 06AACCK3866B1ZS
State Name : Haryana, Code : 06
Place of Supply : Haryana

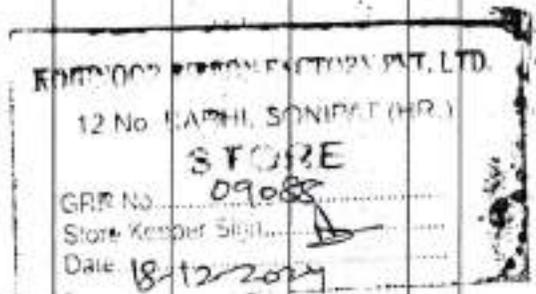
Table with invoice details: Invoice No. SC1744/2024-25, Dated 14-Dec-24, Delivery Note, Mode/Terms of Payment IMMEDIATE, Reference No. & Date, Other References, Buyer's Order No. 139, Dated 14-Dec-24, Dispatch Doc No., Delivery Note Date, Dispatched through JEEP, Destination BARHI, Bill of Lading/LR-RR No., Motor Vehicle No. UP43AT 3284, Terms of Delivery.

Main goods table with columns: SI No., Description of Goods, HSN/SAC, Quantity, Rate, per, Amount. Includes items: 1 Soda Ash Light (20,400.00), 2 Hydrogen Peroxide (17,500.00). Total 37,900.00. CGST 3,411.00, SGST 3,411.00.

Handwritten: P.O. No. out 509, 9-13-12-2024



Handwritten: 25-12-24



Total 1,100 Kg ₹ 44,722.00 E & O.E

Amount Chargeable (in words)
INR Forty Four Thousand Seven Hundred Twenty Two Only

Summary table with columns: HSN/SAC, Taxable Value, Central Tax (Rate, Amount), State Tax (Rate, Amount), Total Tax Amount. Total Taxable Value 37,900.00, Total Tax Amount 6,822.00.

Tax Amount (in words) : INR Six Thousand Eight Hundred Twenty Two Only

Declaration
1. All Disputes are Subject To Panipat Jurisdiction.
2. Interest will be charged @24% if bill is not paid within 30 days.
3. Goods once sold will not be taken back.
4. Our risk & responsibility ceases as soon as the goods leave our godown. E & O. E.
Customer's Seal and Signature for SHIVA CHEMICALS (2024-25)

PAID stamp

SUBJECT TO PANIPAT JURISDICTION
This is a Computer Generated Invoice Prepared by C...

Authorized Signatory



e597022a015a673111a92d2261e45e995d70191c9-163806c34652695345b9ad5

Ack No. : 132520895027291  
Ack Date : 15-Jan-25

**SHIVA CHEMICALS (2024-25)**  
OFFICE ADD :- PLOT NO. 488, SECTOR-25, PART-2 HUDA, PANIPAT - 132103  
GODOWN ADD :- PLOT NO.-512P SECTOR 29 PART-2 HUDA PANIPAT-132103  
UDYAM - HR - 14 - 0013028  
GST NO : 06BWPJP8009L1Z1  
State Name : Haryana, Code : 06  
Contact : 8199994010, 9516450661  
E-Mail : info@jssait.com

*HR-102*

Invoice No.	Dated
SC1825\2024-25	15-Jan-25
Delivery Note	Mode/Terms of Payment
	<b>IMMEDIATE</b>
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date
Dispatched through	Destination
<b>TEMPO</b>	<b>BARHI</b>
Bill of Lading/LR-RR No.	Motor Vehicle No.
	<b>HR67B 6654</b>
Terms of Delivery	

Consignee (Ship to)  
**Kohinoor Ribbon Factory Pvt Ltd**  
Plot No.-12 Phase-1 Industrial Estate Barhi Sonapat  
GSTIN/UIN : 06AACCK3866B1ZS  
State Name : Haryana, Code : 06

Buyer (Bill to)  
**Kohinoor Ribbon Factory Pvt Ltd**  
Plot No.-12 Phase-1 Industrial Estate Barhi Sonapat  
GSTIN/UIN : 06AACCK3866B1ZS  
State Name : Haryana, Code : 06  
Place of Supply : Haryana

Sl No	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Hydrogen Peroxide	28470000	300 Kg (6 CANS)	35.00	Kg	10,500.00
2	Soda Ash Light	28362020	500 Kg (10 Bags)	34.00	Kg	17,000.00
3	Caustic Soda Flakes	28151110	300 Kg (6 Bags)	47.00	Kg	14,100.00
						41,600.00
						<b>CGST</b>
						<b>SGST</b>
						<b>3,744.00</b>
						<b>3,744.00</b>

*Pi No 00213  
14-01-2025*

*1718*  
*15/1/2025*

**KOHINOOR RIBBON FACTORY PVT. LTD.**  
BARHI, SONAPAT (HR)  
GSTIN: 06AACCK3866B1ZS  
Date: 17-01-2025

Total 1,100 Kg ₹ 49,088.00  
E & O E

Amount Chargeable (in words) **INR Forty Nine Thousand Eighty Eight Only**

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
28470000	10,500.00	9%	945.00	9%	945.00	1,890.00
28362020	17,000.00	9%	1,530.00	9%	1,530.00	3,060.00
28151110	14,100.00	9%	1,269.00	9%	1,269.00	2,538.00
<b>Total</b>	<b>41,600.00</b>		<b>3,744.00</b>		<b>3,744.00</b>	<b>7,488.00</b>

Tax Amount (in words) **INR Seven Thousand Four Hundred Eighty Eight Only**

Declaration  
1. All Disputes are Subject To Panipat Jurisdiction.  
2. Interest will be charged @24% if bill is not paid within 30 days.  
3. Goods once sold will not be taken back.  
4. Our risk & responsibility ceases as soon as the goods leave our godown. E & O E

Company's Bank Details  
Bank Name : HDFC A/C NO 50200098311510  
A/c No. : 50200098311510  
Branch & IFS Code: SECTOR 11-12 HUDA PANIPAT & HDFC0002707

Customer's Seal and Signature



IRN : 6e0c28b6ba7363550860a0b99fc1c2e1f558ef3b0e-ee0ea9409d0a18673a5453  
 Ack No. : 132521006958787  
 Ack Date : 27-Jan-25

*HR-420*



<b>SHIVA CHEMICALS (2024-25)</b> OFFICE ADD :- PLOT NO. 49B, SECTOR-25, PART-2 HUDA, PANIPAT - 132103 GODOWN ADD :- PLOT NO.-512P SECTOR 29 PART-2 HUDA PANIPAT-132103 UDYAM - HR - 14 - 0013028 GST NO : 08BWPPJ8009L1Z1 State Name : Haryana, Code : 06 Contact : 819994010, 9618450601 E-Mail : info@jsee.com	Invoice No.	Dated
	SC185612024-25	27-Jan-25
Consignee (Ship to) <b>Kohinoor Ribbon Factory Pvt Ltd</b> Plot No.-12 Phase-1 Industrial Estate Barhi Sonipat GSTIN/UIN : 06AACCK3866B1ZS State Name : Haryana, Code : 06	Delivery Note	Mode/Terms of Payment
		IMMEDIATE
Buyer (Bill to) <b>Kohinoor Ribbon Factory Pvt Ltd</b> Plot No.-12 Phase-1 Industrial Estate Barhi Sonipat GSTIN/UIN : 06AACCK3866B1ZS State Name : Haryana, Code : 06 Place of Supply : Haryana	Reference No. & Date.	Other References
	Buyer's Order No.	Dated
	Dispatch Doc No.	Delivery Note Date
	Dispatched through	Destination
	TEMPO	BARHI
	Bill of Lading/LR-RR No.	Motor Vehicle No.
		HR67B 6654
	Terms of Delivery	

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Soda Ash Light	28362020	300 Kg (6 Bags)	32.00	Kg	9,600.00
2	Hydrogen Peroxide	28470000	300 Kg (6 CANS)	33.00	Kg	9,900.00
3	Caustic Soda Flakes	28151110	100 Kg (2 Bags)	48.00	Kg	4,800.00
						24,300.00
						CGST
						2,187.00
						SGST
						2,187.00

*HR-420*  
*2501-25*  
*ADD*

**KOHINOOR RIBBON FACTORY PVT. LTD.**  
 12 No BARHI, SONIPAT (HR.)  
**STORE**  
 GRR No. 02574  
 Store Keeper Sign. *[Signature]*  
 Date 28-01-2025

*[Signature]*  
 04-02-25

Amount Chargeable (in words) : **INR Twenty Eight Thousand Six Hundred Seventy Four Only** ₹ 28,674.00  
 E & C/E

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
28362020	9,600.00	9%	864.00	9%	864.00	1,728.00
28470000	9,900.00	9%	891.00	9%	891.00	1,782.00
28151110	4,800.00	9%	432.00	9%	432.00	864.00
<b>Total</b>	<b>24,300.00</b>		<b>2,187.00</b>		<b>2,187.00</b>	<b>4,374.00</b>

Tax Amount (in words) : **INR Four Thousand Three Hundred Seventy Four Only**  
 Declaration:  
 1. All Disputes are Subject To Panipat Jurisdiction.  
 2. Interest will be charged @24% if bill is not paid within 30 days.  
 3. Goods once sold will not be taken back.  
 4. Our risk & responsibility ceases as soon as the goods leave our godown.  
 Customer's Seal and Signature \_\_\_\_\_ for SHIVA CHEMICALS (2024-25)

*[Signature]*  
 Authorised Signatory

*HRK-432*



IRN : f092e1c471e63b3a32892790f48c70c70f7d74ddb2-254ebb69fc034629c0fab7  
 Ack No : 132521087643024  
 Ack Date : 3-Feb-25

**SHIVA CHEMICALS (2024-25)**  
 OFFICE ADD :- PLOT NO. 488, SECTOR-25, PART-2 HUDA, PANIPAT - 132103  
 GODOWN ADD :- PLOT NO.-512P SECTOR 29 PART-2 HUDA PANIPAT-132103  
 UDYAM - HR - 14 - 0013028  
 GST NO : 06BWPPJ8009L1Z1  
 State Name : Haryana, Code : 06  
 Contact : 8199994010, 9516450661  
 E-Mail : info@shivaait.com

Consignee (Ship to)  
**Kohinoor Ribbon Factory Pvt Ltd**  
 Plot No.-12 Phase-1 Industrial Estate Barhi Sonipat  
 GSTIN/UIN : 06AACCK3866B1ZS  
 State Name : Haryana, Code : 06

Bill to (Bill to)  
**Kohinoor Ribbon Factory Pvt Ltd**  
 Plot No.-12 Phase-1 Industrial Estate Barhi Sonipat  
 GSTIN/UIN : 06AACCK3866B1ZS  
 State Name : Haryana, Code : 06  
 Place of Supply : Haryana

Invoice No. <b>SC1879\2024-25</b>	Dated <b>3-Feb-25</b>
Delivery Note	Mode/Terms of Payment <b>IMMEDIATE</b>
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date
Dispatched through <b>JEEP</b>	Destination <b>BARHI</b>
Bill of Lading/LR-RR No.	Motor Vehicle No. <b>UP43AT 3284</b>
Terms of Delivery	

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	FELOTRA OMR	38099190	100 Kg (2 CANS)	250.00	Kg	25,000.00
						CGST 2,250.00 SGST 2,250.00
						<b>Total</b> 100 Kg ₹ 29,500.00

*Pro No 00452  
01-02-2025*

Stamp: 1845  
 Date: 03/02/2025  
*HRK*

**KOHINOOR RIBBON FACTORY PVT. LTD.**  
 12 NO BARHI, SONIPAT (HR.)  
**STORE**  
 GRN No. 00163  
 Store Keeper Sign. *[Signature]*  
 Date: 05/02/2025

*1802*

Amount Chargeable (in words)  
**INR Twenty Nine Thousand Five Hundred Only**

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
38099190	25,000.00	9%	2,250.00	9%	2,250.00	4,500.00
<b>Total</b>	<b>25,000.00</b>		<b>2,250.00</b>		<b>2,250.00</b>	<b>4,500.00</b>

Tax Amount (in words) : **INR Four Thousand Five Hundred Only**

Declaration  
 1. All Disputes are Subject To Panipat Jurisdiction.  
 2. Interest will be charged @24% if bill is not paid within 30 days.  
 3. Goods once sold will not be taken back.  
 4. Our risk & responsibility ceases as soon as the goods leave our godown.

Customer's Seal and Signature

for SHIVA CHEMICALS (2024-25)

Authorized Signatory  
*[Signature]*

*HR-438*



IRN : 2e55b794184654cd28e536d7955ef4dff24bcced99-42237c5d8245c34bf369cd  
 Ack No. : 132521144685358  
 Ack Date : 8-Feb-25

**SHIVA CHEMICALS (2024-25)**  
 OFFICE ADD :- PLOT NO. 498, SECTOR-25, PART-2 HUDDA, PANIPAT - 132103  
 GODDOWN ADD :- PLOT NO.-512P SECTOR 29 PART-2 HUDDA PANIPAT-132103  
 UDYAM - HR - 14 - 0013028  
 GST NO : 06BWPPJ8009L1Z1  
 State Name : Haryana, Code : 06  
 Contact : 8199994010, 9519450661  
 E-Mail : info@jssait.com

Consignee (Ship to)  
**Kohinoor Ribbon Factory Pvt Ltd**  
 Plot No.-12 Phase-1 Industrial Estate Barhi Sonapat  
 GSTIN/UIN : 06AACCK3866B1ZS  
 State Name : Haryana, Code : 06

Buyer (Bill to)  
**Kohinoor Ribbon Factory Pvt Ltd**  
 Plot No.-12 Phase-1 Industrial Estate Barhi Sonapat  
 GSTIN/UIN : 06AACCK3866B1ZS  
 State Name : Haryana, Code : 06  
 Place of Supply : Haryana

Invoice No.	Dated
SC189612024-25	8-Feb-25
Delivery Note	Mode/Terms of Payment
	<b>IMMEDIATE</b>
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date
Dispatched through	Destination
<b>JEEP</b>	<b>BARHI</b>
Bill of Lading/LR-RR No.	Motor Vehicle No.
	<b>UP43AT 3284</b>
Terms of Delivery	

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Sodium Hydrosulphate	28311010	50 Kg (1 DRUMS)	100.00	Kg	5,000.00
						CGST 450.00 SGST 450.00
			<b>Total</b>			<b>50 Kg</b> <b>₹ 5,900.00</b>

**KOHINOOR RIBBON FACTORY PVT. LTD.**  
 12 No BARHI, SONIPAT (HR.)  
**STORE**  
 GRR No. 00875  
 Store Keeper Sign \_\_\_\_\_  
 Date 11-02-2025

*P.O No 00525*  
*8-02-2025*  
*A.D.*  
*1875*  
*8/2/2025*

*18-02-25*

Amount Chargeable (in words) **INR Five Thousand Nine Hundred Only**

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
28311010	5,000.00	9%	450.00	9%	450.00	900.00
<b>Total</b>	<b>5,000.00</b>		<b>450.00</b>		<b>450.00</b>	<b>900.00</b>

Tax Amount (in words) : **INR Nine Hundred Only**

Declaration  
 1. All Disputes are Subject To Panipat Jurisdiction.  
 2. Interest will be charged @24% if bill is not paid within 30 days.  
 3. Goods once sold will not be taken back.  
 4. Our risk & responsibility ceases as soon as the goods leave our godown.  
 Customer's Seal and Signature \_\_\_\_\_

for SHIVA CHEMICALS (2024-25)  
 Authorized Signatory

*HR-461*



IRN : 815d363db67b6642e419c9cf408a2fe32e3b69ae75-42255bbaea99864a9fc89c  
 Ack No. : 132521249033140  
 Ack Date : 19-Feb-25

**SHIVA CHEMICALS (2024-25)**  
 OFFICE ADD :- PLOT NO. 498, SECTOR-25, PART-2 HUDA, PANIPAT - 132103  
 GODOWN ADD :- PLOT NO.-512P SECTOR 25 PART-2 HUDA PANIPAT-132103  
 UDYAM - HR - 14 - 0013025  
 GST NO : 06BWPPJ8009L1Z1  
 State Name : Haryana, Code : 06  
 Contact : 8199994010, 9518450661  
 E-Mail : info@sselt.com

Consignee (Ship to)  
**Kohinoor Ribbon Factory Pvt Ltd**  
 Plot No.-12 Phase-1 Industrial Estate Barhi Sonipat  
 GSTIN/UIN : 06AACCK3866B1ZS  
 State Name : Haryana, Code : 06

Buyer (Bill to)  
**Kohinoor Ribbon Factory Pvt Ltd**  
 Plot No.-12 Phase-1 Industrial Estate Barhi Sonipat  
 GSTIN/UIN : 06AACCK3866B1ZS  
 State Name : Haryana, Code : 06  
 Place of Supply : Haryana

Invoice No.	SC1928\2024-25	Dated	19-Feb-25
Delivery Note		Mode/Terms of Payment	IMMEDIATE
Reference No. & Date.		Other References	
Buyer's Order No.		Dated	
Dispatch Doc No.		Delivery Note Date	
Dispatched through	TEMPO	Destination	BARHI
Bill of Lading/LR-RR No.		Motor Vehicle No.	HR67B 6654
Terms of Delivery			

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Soda Ash Light	28362020	500 Kg (10 Bags)	32.00	Kg	16,000.00
2	Hydrogen Peroxide	28470000	300 Kg (6 CANS)	33.00	Kg	9,900.00
3	Caustic Soda Flakes	28151110	250 Kg (5 Bags)	48.00	Kg	12,000.00
						37,900.00
						CGST 3,411.00
						SGST 3,411.00
<b>Total</b>						<b>1,050 Kg</b>
						<b>₹ 44,722.00</b>

*Port No. 00661*  
*Dt 19-02-25*

*1932*

*Chie*

*19/02/2025*

**KOHINOOR RIBBON FACTORY PVT. LTD.**  
 12 NO BARHI, SONIPAT (HR)  
**STORE**  
 GRP No. 01117  
 Store Keeper Sign *[Signature]*  
 Date 21-02-2025

*[Signature]*  
 2602

Amount Chargeable (in words) **INR Forty Four Thousand Seven Hundred Twenty Two Only** E. & OF

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
28362020	16,000.00	9%	1,440.00	9%	1,440.00	2,880.00
28470000	9,900.00	9%	891.00	9%	891.00	1,782.00
28151110	12,000.00	9%	1,080.00	9%	1,080.00	2,160.00
<b>Total</b>	<b>37,900.00</b>		<b>3,411.00</b>		<b>3,411.00</b>	<b>6,822.00</b>

Tax Amount (in words) **INR Six Thousand Eight Hundred Twenty Two Only**

**Declaration**  
 1. All Disputes are Subject To Panipat Jurisdiction.  
 2. Interest will be charged @24% if bill is not paid within 30 days.  
 3. Goods once sold will not be taken back.  
 4. Our risk & responsibility ceases as soon as the goods leave our godown.  
 Customer's Seal and Signature for SHIVA CHEMICALS (2024-25)



IRN : 6dc132be88ac3e5b7cb3ab68a956018a58db87036-59fee30fcd4a566e36116e4  
 Ack No. : 132521465066124  
 Ack Date : 10-Mar-25

*HR-486*



**SHIVA CHEMICALS (2024-25)**

OFFICE ADD :- PLOT NO. 49B, SECTOR-25, PART-2 HUDA, PANIPAT - 132103  
 GODOWN ADD :- PLOT NO.-512P SECTOR 29 PART-2 HUDA PANIPAT-132103  
 UDYAM - HR - 14 - 0013028  
 GST NO : 06BWPJ8009L1Z1  
 State Name : Haryana, Code : 06  
 Contact : 819994010, 9518450001  
 E-Mail : info@jssait.com

Invoice No.	Dated
<b>SC197312024-25</b>	<b>10-Mar-25</b>
Delivery Note	Mode/Terms of Payment
	<b>IMMEDIATE</b>
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date
Dispatched through	Destination
<b>TEMPO</b>	<b>BARHI</b>
Bill of Lading/LR-RR No.	Motor Vehicle No.
	<b>HR67B 6654</b>
Terms of Delivery	

Consignee (Ship to)

**Kohinoor Ribbon Factory Pvt Ltd**  
 Plot No.-12 Phase-1 Industrial Estate Barhi Sonipat  
 GSTIN/UIN : 06AACCK3866B1Z5  
 State Name : Haryana, Code : 06

Buyer (Bill to)

**Kohinoor Ribbon Factory Pvt Ltd**  
 Plot No.-12 Phase-1 Industrial Estate Barhi Sonipat  
 GSTIN/UIN : 06AACCK3866B1Z5  
 State Name : Haryana, Code : 06  
 Place of Supply : Haryana

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Ferrous Sulphate	28332910	491 Kg	11.00	Kg	5,401.00
2	Hydrogen Peroxide	28470000	300 Kg (6 CANS)	33.00	Kg	9,900.00
						15,301.00
CGST						1,377.00
SGST						1,377.00
ROUND OFF						(-10.00)
Less						

*80100910  
10-03-25*

*2050  
10/03/25*

KOHINOOR RIBBON FACTORY PVT. LTD.  
 12 No. BARHI SONIPAT (HR.)  
**STORE**  
 GRN No. 01464  
 Store Keeper Sign. *A*  
 Date 11-03-2025

Total 791 Kg ₹ 18,055.00

Amount Charged (in words)

**INR Eighteen Thousand Fifty Five Only**

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
28332910	5,401.00	9%	486.09	9%	486.09	972.18
28470000	9,900.00	9%	891.00	9%	891.00	1,782.00
<b>Total</b>	<b>15,301.00</b>		<b>1,377.09</b>		<b>1,377.09</b>	<b>2,754.00</b>

Tax Amount (in words) : **INR Two Thousand Seven Hundred Fifty Four and Eighteen paise Only**

Declaration  
 1. All Disputes are Subject To Panipat Jurisdiction. 2. Interest will be charged @24% if bill is not paid within 30 days.  
 3. Goods once sold will not be taken back. 4. Our risk & responsibility ceases as soon as the goods leave our godown.

Customer's Seal and Signature

for SHIVA CHEMICALS (2024-25)

*SHIVA CHEMICALS*  
 Authorized Signatory

*Handwritten:* HK-498



IRN : c8b94d473496506df68ebae5043e30ea0d596c1e96-  
f514b5fda400f5431c2a07  
Ack No. : 132521567348214  
Ack Date : 20-Mar-25

**SHIVA CHEMICALS (2024-25)**  
OFFICE ADD :- PLOT NO. 498, SECTOR-25, PART-2  
HUDA, PANIPAT - 132103  
GODOWN ADD :- PLOT NO.-512P SECTOR 29 PART-2 HUDA  
PANIPAT-132103  
UDYAM - HR - 14 - 0013028  
GST NO : 06BWPPJ8009L1Z1  
State Name : Haryana, Code : 06  
Contact : 8199994010, 9518450661  
E-Mail : info@jssalt.com

Consignee (Ship to)  
**Kohinoor Ribbon Factory Pvt Ltd**  
Plot No.-12 Phase-1 Industrial Estate Barhi Sonipat  
GSTIN/UIN : 06AACCK3866B1ZS  
State Name : Haryana, Code : 06

Buyer (Bill to)  
**Kohinoor Ribbon Factory Pvt Ltd**  
Plot No.-12 Phase-1 Industrial Estate Barhi Sonipat  
GSTIN/UIN : 06AACCK3866B1ZS  
State Name : Haryana, Code : 06  
Place of Supply : Haryana

Invoice No.	<b>SC1997/2024-25</b>	Dated	<b>20-Mar-25</b>
Delivery Note		Mode/Terms of Payment	<b>IMMEDIATE</b>
Reference No. & Date.		Other References	
Buyer's Order No.		Dated	
Dispatch Doc No.		Delivery Note Date	
Dispatched through	<b>TEMPO</b>	Destination	<b>BARHI</b>
Bill of Lading/LR-RR No.		Motor Vehicle No.	<b>HR67B 6654</b>
Terms of Delivery			

Sl No	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Caustic Soda Flakes	28151110	250 Kg (5 Bags)	48.00	Kg	12,000.00
2	Soda Ash Light	28362020	600 Kg (12 Bags)	32.00	Kg	19,200.00
						31,200.00
<b>CGST</b>						2,808.00
<b>SGST</b>						2,808.00
<b>Total</b>						<b>850 Kg</b>
						<b>₹ 36,816.00</b>

*Handwritten:* P.046-00976  
19-03-2025

*Handwritten:* 2101  
20/03/2025

**KOHINOOR RIBBON FACTORY PVT. LTD.**  
1216 PHASE-1 INDUSTRIAL ESTATE (HR.)  
SONIPAT  
GSTIN: 06AACCK3866B1ZS  
Date: 21/03/2025  
*Handwritten:* 26/03/25

Amount Chargeable (in words) **INR Three Six Thousand Eight Hundred Sixteen Only**

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
28151110	12,000.00	9%	1,080.00	9%	1,080.00	2,160.00
28362020	19,200.00	9%	1,728.00	9%	1,728.00	3,456.00
<b>Total</b>	<b>31,200.00</b>		<b>2,808.00</b>		<b>2,808.00</b>	<b>5,616.00</b>

Tax Amount (in words) : **INR Five Thousand Six Hundred Sixteen Only**

**Declaration**

- All Disputes are Subject To Panipat Jurisdiction.
- Interest will be charged @24% if bill is not paid within 30 days.
- Goods once sold will not be taken back.
- Our risk & responsibility ceases as soon as the goods leave our godown.

Customer's Seal and Signature \_\_\_\_\_  
Authorized Signatory \_\_\_\_\_  
for SHIVA CHEMICALS (2024-25)



हरियाणा HARYANA

W 021843

ADDENDUM AGREEMENT

This Agreement is entered into this <sup>12<sup>th</sup></sup> Day of August 2023.  
by and between:

**GUJARAT ENVIRO PROTECTION AND INFRASTRUCTURE (HARYANA) PVT. LTD.** a Company incorporated and registered under the provisions of the Companies Act, 2013 and having its registered office at 370, S V P Road, Shop 8, Plot 384, Cigaretwala Bldg. Opp. CBI Prathna Samaj, Nr. Harkishandas Hospital, Mumbai (Maharashtra) [herein after referred to as GEPIL (Haryana) which expression shall unless repugnant to the context or meaning thereof shall mean and include its successors, representatives and permitted assignees etc.] of the First part;

AND

**KOHINOOR RIBBON FACTORY PVT. LTD.** A company incorporated and registered under the Companies Act, 1956, located at "PLOT NO. 12, PHASE- I, BARHI INDUSTRIAL AREA, SONIPAT-131101, Haryana" hereinafter referred to as the Client which expression shall unless repugnant to the context or meaning thereof, mean and include its successors and assigns) of the Second Part.

For Gujarat Enviro Protection And  
Infrastructure (Haryana) Pvt. Ltd.

SIGNED for & on Behalf of GEPIL (Haryana)

For Kohinoor Ribbon Factory Pvt. Ltd.  
Managing Director / Director

SIGNED for & on behalf of Client

25103

26/07/2023

GUJARAT ENVIRO PROTECTION AND INFRASTRUCTURE HARYANA PVT LTD.

Gujarat Enviro Protection and Infrastructure Haryana Pvt. Ltd.

Environmental Protection and Infrastructure Haryana Pvt. Ltd.

**WHEREAS:**

A. GEPIL (Haryana) has entered into an agreement dated 25<sup>th</sup> October 2022 with the Client for collection, reception, transportation, treatment, and disposal of Hazardous Waste generated from Client. In accordance with Hazardous Waste (Management, Handling and Transboundary Movement) Rules 2016 and its subsequent amendments thereof as per the terms contained in the said agreement ("the HW Agreement").

B. Client has represented that they want to Add 1 more waste (Used Cloth) for treatment & disposal through GEPIL, TSDF.

C. Now, the parties have further negotiated on the terms contained in the HW Agreement, therefore **KOHINOOR RIBBON FACTORY PVT. LTD.** and **GEPIL** intends to amend the scope of the HW Agreement as given below.

NOW THEREFORE IN CONSIDERATION OF THE MUTUAL COVENANTS AND PROMISES HEREIN CONTAINED, IT IS HEREBY AGREED BY AND BETWEEN THE PARTIES AS FOLLOWS:

1. That Client and GEPIL (Haryana) mutually agree that the Clause No.5.1, 10.1 & 11.1 of the agreement dated 25<sup>th</sup> October 2022. shall be modified by the new Clause no. 5.1, 10.1 & 11.1 that reads as under.

5.1 The Treatment and Disposal charges for various types of hazardous wastes are mentioned in Schedule I to this Agreement. The Treatment & Disposal Charges applicable Under this Agreement for different types of wastes generated by the client are as follows:

Sr. No	Types Of Waste	Treatment & Disposal Charges (Rs. Per MT)	Quantity (In MT)
1.	ETP Sludge	1,888/-	0.250
2.	Used Cloth	15,103/-	0.050

For Gujarat Enviro Protection And  
Infrastructure (Haryana) Pvt. Ltd.

SIGNED for & on Behalf of GEPIL (Haryana)  
Director/Authorised Signatory

For Kohinoor Ribbon Factory Pvt. Ltd.  
Managing Director / Director

SIGNED for & on behalf of Client

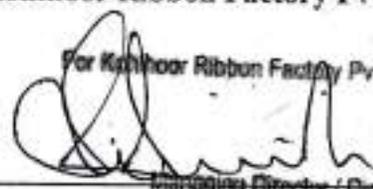
10.1 Subject to conditions mentioned under Clause 3.2 the Client agrees to send confirm basis to GEPIL (Haryana), its own Hazardous Waste subject to maximum of (0.300 MT per annum), which will be called the Contracted Quantity.

11.1 We Are Currently having interest free Security Deposit of Rupees 16,000-00 (Rupees Sixteen Thousand Only) equivalent to Treatment & Disposal charges of its Hazardous Waste for two months of Contracted Quantity that shall always be maintained at a value twice or more than the Transportation, Treatment & Disposal Charges for one vehicle load waste. The said amount of interest free Security Deposit will be refunded only on the termination of this Agreement after adjusting other/pending claims of GEPIL (Haryana) against the Client, if any.

2. That this Addendum Agreement shall be executed in one original (Kept by the "GEPIL (Haryana)") and one copy (kept by "Client") and both shall be treated as original agreement for all purposes.

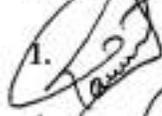
3. That all other terms and conditions stipulated under the HW Agreement shall remain same and unchanged.

IN WITNESS WHERE OF, The Parties have executed this Agreement on the date first above written :

<p>For: - Gujarat Enviro Protection &amp; Infrastructure (Haryana) Pvt. Ltd.</p> 	<p>For: Kohinoor Ribbon Factory Pvt. Ltd.</p> 
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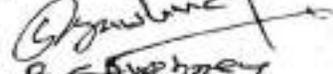
Director/Authorised Signatory

Witness:

1.   
 Love Gargam  
 Manager

2.   
 G. R. Saini

Witness:

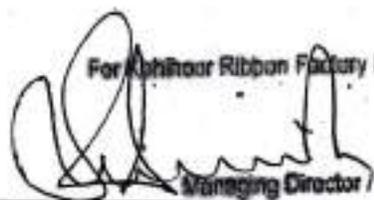
1.   
 S. R. Saini

  
 2. RAKESH KUMAR BHARDWAJ

For Gujarat Enviro Protection And Infrastructure (Haryana) Pvt. Ltd.

  
 \_\_\_\_\_  
 SIGNED for & on Behalf of GEPIL (Haryana)  
 Director/Authorised Signatory

For Kohinoor Ribbon Factory Pvt. Ltd.

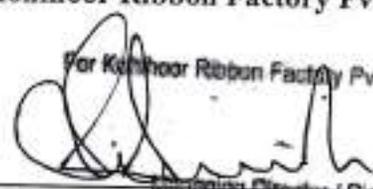
  
 \_\_\_\_\_  
 SIGNED for & on behalf of-Client

10.1 Subject to conditions mentioned under Clause 3.2 the Client agrees to send confirm basis to GEPIL (Haryana), its own Hazardous Waste subject to maximum of (0.300 MT per annum), which will be called the Contracted Quantity.

11.1 We Are Currently having interest free Security Deposit of Rupees 16,000=00 (Rupees Sixteen Thousand Only) equivalent to Treatment & Disposal charges of its Hazardous Waste for two months of Contracted Quantity that shall always be maintained at a value twice or more than the Transportation. Treatment & Disposal Charges for one vehicle load waste. The said amount of interest free Security Deposit will be refunded only on the termination of this Agreement after adjusting other/pending claims of GEPIL (Haryana) against the Client, if any.

- 2. That this Addendum Agreement shall be executed in one original (Kept by the "GEPIL (Haryana)") and one copy (kept by "Client") and both shall be treated as original agreement for all purposes.
- 3. That all other terms and conditions stipulated under the HW Agreement shall remain same and unchanged.

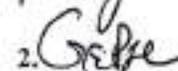
IN WITNESS WHERE OF, The Parties have executed this Agreement on the date first above written :

<p>For: - Gujarat Enviro Protection &amp; Infrastructure (Haryana) Pvt. Ltd.</p> 	<p>For: Kohinoor Ribbon Factory Pvt. Ltd.</p> 
--	--

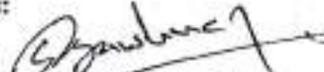
Director/Authorised Signatory

Managing Director / Director

Witness:

- 1.   
Love Gargam  
Manager
- 2. 

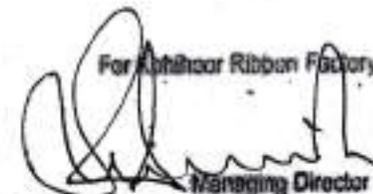
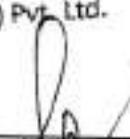
Witness:

- 1.   
S. R. Sahasney

- 2.   
RASENDER KUMAR BHARDWAS

For Gujarat Enviro Protection And Infrastructure (Haryana) Pvt. Ltd.

For Kohinoor Ribbon Factory Pvt. Ltd



SIGNED for & on Behalf of GEPIL (Haryana) Director/Authorised Signatory

SIGNED for & on behalf of Client

Schedule - I

Rates for Landfill, Solidification & Stabilisation and Incineration (Effective From 01/04/2023)				
	Up to 400 MT	401 To 700 MT	701 To 1200 MT	Above 1200 MT
a. Fixed Landfill Charges (Rs. Per MT)	1888	1866	1844	1831
b. Solidification & Stabilisation Charges (Rs per MT)				
Waste : Additives				
1:0.10	2712	2492	2470	2441
1:0.20	3545	3476	3439	3403
1:0.30	4200	4120	4079	4037
1:0.40	4690	4599	4549	4505
1:0.50	5182	5082	5033	4975
1:0.60	5822	5709	5652	5589
1:0.70	6462	6326	6264	6199
1:0.80	7031	6891	6818	6749
1:0.90	7538	7389	7309	7239
1:1.00	8041	7879	7800	7716
c. Variable Incineration Charges (Rs. Per MT) - for a category of waste of a particular calorific value (in KCal/Kg) as per the ranges given below :				
Calorific value				
Upto 2500 KCal/kg	21955	21299	21082	20639
Greater than 2500 & up to 4500KCal/kg	18041	17499	17324	16960
Greater than 4500 KCal/kg	15103	14640	14489	14198

Notes:-

1. The above rates are valid up to 31.03.2024. Thereafter the rates shall attract escalation @ 4% on annual basis.
2. The above rates are for the specified type of waste. In case any waste that may require special treatment prior to its disposal, the rates for such waste shall be fixed on case to case basis depending on the characteristics of waste & treatment required in consultation with HEMS
3. The rates for solidification and stabilization are for the waste that requires additives up to 1:1.0 ratios. If the waste requires additives more than 1:1, the rates shall be charged depending on the quantity of additives required to be added & its bulking factor to be decided in consultation with HEMS.
4. The rates of Solidification & Stabilization as well as rates for incineration include landfill charges. No extra charges will be levied for residue disposal landfill. we will charge 5% CRF charges on total invoicing as per hems guideline in case of secured landfill and Solidification & Stabilization.
5. The above rates are exclusive of any statutory levies which will be payable extra.
6. Process for printing of TMO @ Rs. 10/- for each.
7. Further, the charges in respect of preprocessing process where ever applicable, remains unchanged and are as under:
  - a) Charges for de-watering/ drying @ Rs. 1000/- MT on Hazardous waste having moisture content more than 40%.
  - b) Charges for neutralization @ Rs. 1000/- MT on Hazardous waste having pH between 4 and 2 and greater than 12.
  - c) We will also be charging neutralization @ Rs. 2000/- MT on Hazardous waste having pH lesser than 2.

SIGNED for & on Behalf of GEPIL (Haryana)  
For Gujarat Enviro Protection And  
Infrastructure (Haryana) Pvt. Ltd.

Director/Authorised Signatory

SIGNED for & on Behalf of Client

For Kashi Raj... Pvt. Ltd.  
Managing Director / Director



**Schedule- II Transportation  
Charges (Rs. per Km per MT)**

Revised Rates effective from 01-07-2023 (Fuel Price: 90.12 per liter)

One Way Distance	1 MT			3 MT			7 MT			9 MT			12 MT			16 MT & Above		
	Fuel cost	Other cost	Total cost	Fuel cost	Other cost	Total cost	Fuel cost	Other cost	Total cost	Fuel cost	Other cost	Total cost	Fuel cost	Other cost	Total cost	Fuel cost	Other cost	Total cost
Upto 75 KM	9.02	22.57	31.59	6.09	7.66	13.75	4.68	2.71	7.39	4.73	2.77	7.50	4.52	2.61	7.13	4.56	2.51	7.07
75 to 200 KM	9.03	16.06	25.09	5.25	5.71	10.96	4.09	1.93	6.02	4.15	1.99	6.14	3.96	1.82	5.78	4.01	1.73	5.74
>200 KM	9.03	15.15	24.18	5.25	4.99	10.24	4.09	1.59	5.68	4.15	1.65	5.80	3.96	1.57	5.53	4.01	1.47	5.48

Note:-

- The above revised rates are based on current (revised) Diesel price of Rs. 90.12 per liter. The 'Fuel Cost' component of the rates shall be adjusted based on the rates of Diesel at Faridabad (Haryana) on quarterly basis i.e. 1st of April, July, Oct. & Jan. of each year.
- The 'Other Cost' component of rates is firm up to 31.03.2024 and shall be subject to 3% escalation on annual basis thereafter.
- The rates indicated above are for actual Distance of the Generator's unit from the TSDF site. The chargeable distance will be double the actual one way distance from TSDF site to the Generator's unit i.e. to & fro for full truck load. Minimum charges payable will be Truck Capacity in MT \*Rate per km/MT\*To & fro distance of Generator's unit from TSDF Site. **The Rates are Inclusive Toll Tax.**
- The transportation rates are excluding loading, packing material, and any other statutory levies.
- The maximum loading time and detention charges beyond the free loading time for different capacity vehicles are as given below:

Sr. No	Vehicle Capacity	Free Loading Time	Detention Charges/hr
(i)	1 MT	2 hrs	300/-
(ii)	3 MT	2 hrs	300/-
(iii)	7 MT	3 hrs	360/-
(iv)	9 MT	3 hrs	360/-
(v)	12 MT	4 hrs	400/-
(vi)	16 MT	4 hrs	400/-

SIGNED for & on Behalf of **PROTECTION And  
Infrastructure (Haryana) Pvt. Ltd.**

Director/Authorised Signatory

SIGNED for & on Behalf of Client

For Kotlihar Ribbon Factory Pvt. Ltd.

Managing Director / Director



हरियाणा HARYANA

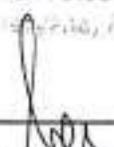
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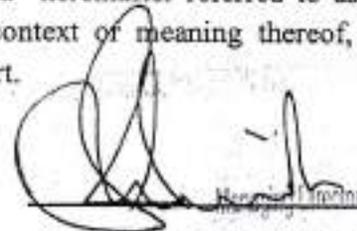
**ADDENDUM AGREEMENT**

This Agreement is entered into this 6<sup>th</sup>..... Day of April..... 2023, by and between:

**GUJARAT ENVIRO PROTECTION AND INFRASTRUCTURE (HARYANA) PVT. LTD.** a Company incorporated and registered under the provisions of the Companies Act, 2013 and having its registered office at 370, S V P Road, Shop 8, Plot 384, Cigaretwala Bldg. Opp. CBI Prathna Samaj, Nr. Harkishandas Hospital, Mumbai (Maharashtra) [herein after referred to as GEPIL (Haryana) which expression shall unless repugnant to the context or meaning thereof shall mean and include its successors, representatives and permitted assignees etc.] of the First part;

**AND**  
**KOHINOOR RIBBON FACTORY PVT. LTD.** A company incorporated and registered under the Companies Act, 1956, located at "PLOT NO. 12, PHASE- 1, BARHI INDUSTRIAL AREA, SONIPAT-131101, Haryana" hereinafter referred to as the Client which expression shall unless repugnant to the context or meaning thereof, mean and include its successors and assigns) of the Second Part.

  
 \_\_\_\_\_  
 SIGNED for & on Behalf of GEPIL (Haryana)  
 Director/Authorised Signatory

  
 \_\_\_\_\_  
 SIGNED for & on behalf of Client

130086

27/02/2023

GUJARAT ENVIRO PROTECTION AND INFRASTRUCTURE HARYANA  
PVT LTD



**WHEREAS:**

A. GEPIL (Haryana) has entered into an agreement dated 25<sup>th</sup> October 2022. with the Client for collection, reception, transportation, treatment, and disposal of Hazardous Waste generated from Client. In accordance with Hazardous Waste (Management, Handling and Transboundary Movement) Rules 2016 and its subsequent amendments thereof as per the terms contained in the said agreement ("the HW Agreement").

B. Client has represented that they want to Change Their name from **K R F LIMITED** to **KOHINOOR RIBBON FACTORY PVT. LTD.** for treatment & disposal through GEPIL, TSDF.

C. Now, the parties have further negotiated on the terms contained in the HW Agreement, therefore **KOHINOOR RIBBON FACTORY PVT. LTD.** and **GEPIL** intends to amend the scope of the HW Agreement as given below.

NOW THEREFORE IN CONSIDERATION OF THE MUTUAL COVENANTS AND PROMISES HEREIN CONTAINED, IT IS HEREBY AGREED BY AND BETWEEN THE PARTIES AS FOLLOWS:

1. That Client and GEPIL (Haryana) mutually agree that the Clause No.5.1, 10.1 & 11.1 of the agreement dated 25<sup>th</sup> October 2022. shall be modified by the new Clause no. 5.1, 10.1 & 11.1 that reads as under.

5.1 The Treatment and Disposal charges for various types of hazardous wastes are mentioned in Schedule I to this Agreement. The Treatment & Disposal Charges applicable Under this Agreement for different types of wastes generated by the client are as follows:

Sr.No	Types Of Waste	Treatment & Disposal Charges (Rs. Per MT)	Quantity (In MT)
1.	ETP SLUDGE	1,815/-	0.250

For Gujarat Enviro Protection And  
Infrastructure (Haryana) Pvt. Ltd.

Director/Authorised Signatory  
SIGNED for & on Behalf of GEPIL (Haryana)

For KOHINOOR RIBBON FACTORY PVT. LTD.

Managing Director/ Director

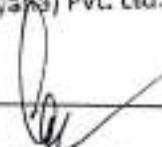
SIGNED for & on behalf of Client

10.1 Subject to conditions mentioned under Clause 3.2 the Client agrees to send confirm basis to GEPIL (Haryana), its own Hazardous Waste subject to maximum of (0.00068 MT) per day ( 0.250 MT per annum), which will be called the Contracted Quantity.

11.1 We are currently having interest free Security Deposit of Rupees 16,000=00 (Rupees Sixteen Thousand Only) equivalent to Treatment & Disposal charges of its Hazardous Waste for two months of Contracted Quantity that shall always be maintained at a value twice or more than the Transportation, Treatment & Disposal Charges for one vehicle load waste. The said amount of interest free Security Deposit will be refunded only on the termination of this Agreement after adjusting other/pending claims of GEPIL (Haryana) against the Client, if any.

- 2. That this Addendum Agreement shall be executed in one original (Kept by the "GEPIL (Haryana)") and one copy (kept by "Client") and both shall be treated as original agreement for all purposes.
- 3. That all other terms and conditions stipulated under the HW Agreement shall remain same and unchanged.

IN WITNESS WHERE OF, The Parties have executed this Agreement on the date first above written :

<p><b>For:- Gujarat Enviro Protection &amp; Infrastructure (Haryana) Pvt. Ltd.</b>          For Gujarat Enviro Protection And Infrastructure (Haryana) Pvt. Ltd.</p> 	<p><b>For: KOHINOOR RIBBON FACTORY PVT. LTD</b>          For KOHINOOR RIBBON FACTORY PVT. LTD.</p>  <p>Managing Director/ Director</p>
--	--

Witness: Director/Authorised Signatory

- 1.   
 Love Gauran  
 Manager  
 For Gujarat Enviro Protection And Infrastructure (Haryana) Pvt. Ltd.

Director/Authorised Signatory  
SIGNED for & on Behalf of GEPIL (Haryana)

Witness:

- 1.   
 (Shashi Raj Sawhney)
- 2.   
 RAJENDER KUMAR  
 For KOHINOOR RIBBON FACTORY PVT. LTD.  
  
 Managing Director/ Director

SIGNED for & on behalf of Client



## Schedule - I

Rates for Landfill, Solidification & Stabilisation and Incineration (Effective From 01/04/2022)				
	Up to 400 MT	401 To 700 MT	701 To 1200 MT	Above 1200 MT
a. Fixed Landfill Charges (Rs. Per MT)	1815	1794	1773	1761
b. Solidification & Stabilisation Charges (Rs per MT)				
Waste : Additives				
1:0.10	2608	2396	2375	2347
1:0.20	3409	3242	3307	3272
1:0.30	4038	3962	3922	3882
1:0.40	4510	4422	4374	4332
1:0.50	4983	4887	4839	4784
1:0.60	5598	5489	5435	5374
1:0.70	6213	6083	6023	5961
1:0.80	6761	6626	6556	6489
1:0.90	7248	7105	7028	6961
1:1.00	7732	7576	7500	7419
c. Variable Incineration Charges (Rs. Per MT) - for a category of waste of a particular calorific value (in KCal/Kg) as per the rates given below :				
Calorific value				
Upto 2500 KCal/kg	21111	20480	20271	19845
Greater than 2500 & up to 4500KCal/kg	17347	16826	16658	16308
Greater than 4500 KCal/kg	14522	14077	13932	13652

## Notes:-

- The above rates are valid up to 31.03.2023. Thereafter the rates shall attract escalation @ 4% on annual basis.
- The above rates are for the specified type of waste. In case any waste that may require special treatment prior to its disposal, the rates for such waste shall be fixed on case to case basis depending on the characteristics of waste & treatment required in consultation with HEMS
- The rates for solidification and stabilization are for the waste that requires additives up to 1:1.0 ratios. If the waste requires additives more than 1:1, the rates shall be charged depending on the quantity of additives required to be added & its bulking factor to be decided in consultation with HEMS.
- The rates of Solidification & Stabilization as well as rates for incineration include landfill charges. No extra charges will be levied for residue disposal landfill. we will charge 5% CRF charges on total invoicing as per hems guideline in case of secured landfill and Solidification & Stabilization.
- The above rates are exclusive of any statutory levies which will be payable extra.
- Process for printing of manifest @ Rs. 10/- for each.
- Further, the charges in respect of preprocessing process where ever applicable, remains unchanged and are as under:
  - Charges for de-watering/ drying @ Rs. 1000/- MT on Hazardous waste having moisture content more than 40%.
  - Charges for neutralization @ Rs. 1000/- MT on Hazardous waste having pH between 4 and 2, and greater than 12.
  - We will also be charging neutralization @ Rs. 2000/- MT on Hazardous waste having pH lesser than 2.

SIGNED for &amp; on Behalf of GEPIL (Haryana)

For Gujarat Enviro Protection and  
Infrastructure (Haryana) Pvt. Ltd.

Director/Authorised Signatory

SIGNED for &amp; on Behalf of Client

Managing Director



Schedule- II Transportation  
Charges (Rs. per Km per MT)

Revised Rates effective from 01-01-2023 (Fuel Price: 90.12 per liter)

One Way Distance	1 MT			3 MT			7 MT			9 MT			12 MT			16 MT & Above		
	Fuel cost	Other cost	Total cost	Fuel cost	Other cost	Total cost	Fuel cost	Other cost	Total cost	Fuel cost	Other cost	Total cost	Fuel cost	Other cost	Total cost	Fuel cost	Other cost	Total cost
Upto 75 KM	9.02	21.91	30.93	6.09	7.44	13.53	4.68	2.63	7.31	4.73	2.69	7.42	4.52	2.53	7.05	4.56	2.44	7.00
75 to 200 KM	9.03	15.59	24.62	5.25	5.54	10.79	4.09	1.87	5.96	4.15	1.93	6.08	3.96	1.77	5.73	4.01	1.68	5.69
>200 KM	9.03	14.71	23.74	5.25	4.84	10.09	4.09	1.54	5.63	4.15	1.60	5.75	3.96	1.52	5.48	4.01	1.43	5.44

Note:-

- The above revised rates are based on current (revised) Diesel price of Rs. 90.12 per liter. The 'Fuel Cost' component of the rates shall be adjusted based on the rates of Diesel at Faridabad (Haryana) on quarterly basis i.e. 1st of April, July, Oct. & Jan. of each year.
- The 'Other Cost' component of rates is firm up to 31.03.2023 and shall be subject to 3% escalation on annual basis thereafter.
- The rates indicated above are for actual Distance of the Generator's unit from the TSDF site. The chargeable distance will be double the actual one way distance from TSDF site to the Generator's unit i.e. to & fro for full truck load. Minimum charges payable will be Truck Capacity in MT \*Rate per km/MT\*To & fro distance of Generator's unit from TSDF Site. **The Rates are Inclusive Toll Tax.**
- The transportation rates are excluding loading, packing material, toll tax and any other statutory levies.
- The maximum loading time and detention charges beyond the free loading time for different capacity vehicles are as given below:

Sr. No	Vehicle Capacity	Free Loading Time	Detention Charges/hr
(i)	1 MT	2 hrs	300/-
(ii)	3 MT	2 hrs	300/-
(iii)	7 MT	3 hrs	360/-
(iv)	9 MT	3 hrs	360/-
(v)	12 MT	4 hrs	400/-
(vi)	16 MT	4 hrs	400/-

SIGNED for & on Behalf of GEPIIL (Haryana)  
Infrastructure (Haryana) Pvt. Ltd.

Director/Authorised Signatory

SIGNED for & on Behalf of Client

For KODOR RIBBON FACTORY PVT. LTD.  
Managing Director/Director



## RECEIPT VOUCHER

**Gujrat Enviro-Protection And Infrastructure (Haryana) Pvt Limited**

Regd Office :370, S V P Road, Shop 8,Plot 384,,Cigaretwala Building, Opp.CBI, Prarthana,Sama], Nr. Harkishandas Hospital,40  
0004,Mumbai

Site Address :Pall Stone,Crusher Zone,Pall,121001,Faridabad

GSTN Number :	: 06AACCG3877A1ZV	Place of Supply :	: Haryana
Tax Payable Under Reverse Charge	: No	State:	: Haryana
Receipt Voucher Serial Number	: 1400000985	State Code:	: 06
Voucher Date	: 31/12/2017		

### Details of Payer

Name : KOHINOOR RIBBON FACTORY PVT. LTD.  
Address : BARHI INDUSTRIAL AREA,, PLOT NO. 12, PHASE- I,  
State : Haryana  
State Code : 06  
GSTIN : 06AACCK3868B1ZS

Sl. No.	Description of Goods/Services	HSN Code	Taxable Value	IGST		SGST		CGST		Total Tax
				Rate	Amount	Rate	Amount	Rate	Amount	
1	Deposit	INITIAL UP	16,000.00	0	0.00	0	0.00	0	0.00	16,000.00

**Amount of Tax Subject to Reverse Charge Nil**

**Total Amount in Words:** Rupees Sixteen Thousand Only

#### TERM & CONDITIONS

1. E. & O. E.
2. Subject to : Faridabad
3. Our Pan No: AACCG3877A
4. CIN No : U29197MH2005PTC262236
5. Receipt is subject to clearance from bank

Certified that the particulars given above are true and correct.

**For, Gujrat Enviro-Protection And  
Infrastructure (Haryana) Pvt Limited**

(This is computerized receipt hence signature not required.)

Authorised Signatory



हरियाणा HARYANA

K 622073

THIS Agreement is made at Faridabad on this 31<sup>st</sup> day of December, 2022

BY AND BETWEEN

Gujarat Enviro Protection and Infrastructure (Haryana) Pvt. Ltd., a company incorporated and registered under the provisions of the Companies Act, 2013 and having its registered office at 370, S V P Road, Shop 8, Plot 384, Cigaretwala Bldg. Opp. CBI Prathna Samaj, Nr. Harkishandas Hospital, Mumbai (Maharashtra) (hereinafter referred to as GEPIL (Haryana) which expression shall unless repugnant to the context or meaning thereof shall mean and include its successors, representatives and permitted assignees etc.) of the FIRST PART

AND SONI PAT HA

M/s. KRF LIMITED 12 Phase I HSIIDC INDUSTRIAL AREA BARH which is a Company / Partnership Firm / Proprietary Concern duly incorporated under the provisions of \_\_\_\_\_ located at 12 Phase I INDUSTRIAL AREA BARH SONI PAT HA and having its registered office at 12 Phase I HSIIDC INDUSTRIAL AREA BARH SONI PAT HA

INDUSTRIAL AREA N.D. 170001 hereinafter referred to as The Client which expression shall unless repugnant to the context or meaning thereof shall mean and include its successors, representatives and permitted assignees etc. of the SECOND PART.

Recitals

WHEREAS Haryana Environmental Management Society (HEMS), a society registered under the Societies Registration Act, 1860 having its registered office at SCO 45, 1<sup>st</sup> floor, Sector -31, HUDA Market, Gurgaon, Haryana acting as a nodal agency of the Government of Haryana has awarded the work to a Consortium of Members led by Gujarat Enviro Protection & Infrastructure Ltd. (GEPIL) for development and operation of a Hazardous Waste Management Facility (HWM Facility) at Village Pali, Near Pali-Mohabatabad Stone Crusher Zone, Faridabad, Haryana on the leasehold land as per Lease Agreement executed between HEMS and Municipal Corporation, Faridabad (MCF) on 19<sup>th</sup> April 2005.

For Gujarat Enviro Protection And Infrastructure (Haryana) Pvt. Ltd.

For KRF LIMITED

SIGNED for & on Behalf of GEPIL (Haryana)

Authorised Signatory  
SIGNED for & on behalf of Client

Director/Authorised Signatory

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11/11/2022

GUJARAT ENVIRO PROTECTION AND INFRASTRUCTURE HARYANA  
PVT LTD

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**AND WHEREAS** the Consortium of Members led by GEPIL have formed a Special Purpose Vehicle ("SPV") called Gujarat Enviro Protection & Infrastructure (Haryana) Pvt. Ltd. (GEPIL (Haryana)) to develop, operate and maintain the said Hazardous Waste Management Facility at Village Pali, Near Pali Mohabatabad Stone Crusher Zone, Faridabad, Haryana through an Agreement executed between HEMS, GEPIL (Haryana) and GEPIL, Surat on 30<sup>th</sup> June 2005.

**AND WHEREAS** the Party of the First Part is inter alia engaged in the business activities of development, operations and maintenance of infrastructure projects for hazardous waste management as specified in Hazardous Waste (Management and Handling) Rules, 1989 as amended in 2000, 2003, 2008 and now Hazardous Waste (Management, Handling and Transboundary Movement) Rules, 2016 and subsequent amendments (hereinafter referred to as "The Rules") and has been given authorization by Haryana State Pollution Control Board (HSPCB) to set up an Integrated Common Hazardous Waste Treatment, Storage & Disposal Facility (TSDF) at Pali, Near Pali Mohabatabad Stone Crusher Zone, Faridabad, Haryana.

**AND WHEREAS** the Party of the Second Part is generating hazardous waste and has approached the Party of the First Part for managing and disposing off its Hazardous Waste as per applicable rules since the Party of the First Part has set up the said facility at Pali, Near Pali Mohabatabad Stone Crusher Zone, Faridabad, Haryana.

**AND WHEREAS** the Party of the First Part has agreed to accept Hazardous Waste generated by the Party of the Second Part for collection, transportation, storage, treatment and disposal on the mutually agreed terms and conditions stated hereunder.

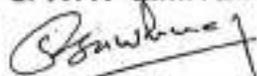
**THIS DEED THEREFORE WITNESSES AS FOLLOWS:**

1. **DEFINITIONS AND INTERPRETATIONS**

- 1.1 "TIME" shall be stated in Hours and shall mean Indian Standard Time.
- 1.2 "DAY" means a period of twelve (12) consecutive hours beginning at 08.00 hours and ending at 20.00 hours.
- 1.3 "WEEK" means a period of seven (7) consecutive days beginning from a day.
- 1.4 "MONTH" means a period beginning at 08.00 hours on the first day of Calendar Month and ending at 08.00 hours on the first day of succeeding Calendar Month.
- 1.5 "YEAR" means a period of three hundred and sixty five (365) consecutive days or three hundred and sixty six (366) consecutive days when such period includes a twenty ninth (29<sup>th</sup>) day of February beginning at 08.00 hours from a day.
- 1.6 "FINANCIAL YEAR" means a period of three hundred and sixty five (365) consecutive days or three hundred and sixty six (366) consecutive days when such period includes a twenty ninth (29<sup>th</sup>) day of February beginning at 08.00 hours from a day. It starts from 1<sup>st</sup> day of April month of the year and ends on 31<sup>st</sup> day of March month of next year.
- 1.7 "ACTIVE TERM" means the term during which GEPIL (Haryana) shall receive, transport, store, treat, recycle, recover and dispose of the hazardous waste at the TSDF site as per authorization granted by the HSPCB.

For Gujarat Enviro Protection And Infrastructure (Haryana) Pvt. Ltd.

For KRF LIMITED

  
Authorized Signator

  
SIGNED for & on Behalf of GEPIL (Haryana)  
Director/Authorized Signatory

SIGNED for & on behalf of Client

- 1.8 "FORCE MAJEURE" means an event or circumstance or combination of events or circumstances beyond the reasonable control of either party (the "Affected Party") and such event or circumstance cannot by exercise of reasonable diligence be prevented or cause to be prevented; cannot, despite the adoption of reasonable precautions or alternative measures (where sufficient time to adopt such precautions or alternative measures before the occurrence of such event or circumstance is available) be prevented; and which materially and adversely affects such party's performance of its duties and obligations under this Agreement.
- 1.9 The headings of or title to the Clauses in this Agreement shall not be deemed to be a part thereof or be taken into consideration in the interpretation or construction thereof.
- 1.10 Words imparting the singular only also include the plural and vice versa where the context so requires.
- 1.11 "TSDF" means Treatment, Storage & Disposal Facility operated by GEPIL (Haryana) located at Village Pali, Near Pali Mohabatabad Stone Crusher Zone, Faridabad, Haryana
- 1.12 HSPCB means Haryana State Pollution Control Board, CPCB means Central Pollution Control Board and MoEF means Ministry of Environment and Forests.
- 1.13 "Client" means a Company / Partnership Firm / Proprietary Concern / Co-operative Society, AOP etc which generates hazardous wastes as defined in the Hazardous Waste (Management & Handling Rules)1989 as amended in 2000, 2003, 2008 and now Hazardous Waste (Management, Handling and Transboundary Movement) Rules, 2016 and subsequent amendments.

## 2. PERIOD OF AGREEMENT

- 2.1 The present Agreement shall remain in force for the Active Term or Five years from date of 25<sup>TH</sup> October 2022. Agreement whichever is earlier unless terminated earlier due to any of the reasons mentioned in this Agreement.
- 2.2 GEPIL (Haryana) will issue a Registration Certificate valid for 5 years effective from 25<sup>TH</sup> October 2022. The registration shall need to be renewed including execution of fresh Agreement by the Client at least three months before the expiry of the current Agreement.

## 3. TERMINATION OF AGREEMENT

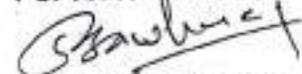
- 3.1 Both the Parties hereto agree that the present Agreement shall automatically come to an end in any of the following eventualities:
- On expiry of Authorization granted to the Client and the same having not been renewed by the Client or of the same having not been granted by Haryana State Pollution Control Board (HSPCB).
  - On expiry of HEMS membership and the same having not been renewed by the Client or of the same having not been granted by HEMS.
- 3.2 This AGREEMENT can be terminated by the Client after giving a written Notice of at least 30 days to the other party. The provision relating to minimum charges shall be applicable, during the notice period in accordance with Clause 10.2.

For Gujarat Enviro Protection And  
Infrastructure (Haryana) Pvt. Ltd.

SIGNED for & on Behalf of GEPIL (Haryana)

Director/Authorised Signatory

For KRF LIMITED



Authorised Signator

SIGNED for & on behalf of Client

- 3.3 Both the Parties hereto further agree that in case of the present Agreement coming to an end owing to any of the aforesaid eventualities, it will be the sole responsibility of the Client to handle, treat and dispose off its Hazardous Waste in accordance with the relevant provisions of law.

#### 4. REGISTRATION

- 4.1 The Client shall pay non refundable charges of ₹ 1000=00 (Rupees One Thousand Only) towards Registration every five years.
- 4.2 The Client shall pay non refundable charges of ₹ 8000=00 (Rupees Eight Thousand Only) towards Finger Printing Analysis of the waste to be conducted by GEPIL (Haryana) for waste characterization.
- 4.3 After having registered, if the registration is terminated within the validity period of the present Agreement because of any reason stated in this Agreement, then in that event, the registration can be revived on payment of non-refundable re-registration charges of ₹ 500/- ( Rupees Five hundred only). Such re-registration shall be valid till the expiry of the last Registration Certificate.
- 4.4 The registration under this Agreement is not transferable in any manner whatsoever.

#### 5. TREATMENT & DISPOSAL CHARGES

- 5.1 The Treatment and Disposal charges for various types of hazardous wastes are mentioned in Schedule I to this Agreement. The Treatment & Disposal Charges applicable under this Agreement for different types of wastes generated by the Client are as follows:

Sr. No.	Type of Wastes	Treatment and Disposal Charges (₹ Per MT)	Quantity (In MT)
1	ETP Sludge	1,815 /-	0.250
	/	/	/

(Attach sheets in case of more types of wastes)

- 5.2 GEPIL (Haryana) shall charge the Client towards treatment & disposal on the basis of weightment to be done at the TSDF site. If the Weigh Bridge at the site is not working, it will be weighed at an outside Weigh Bridge approved by GEPIL (Haryana).
- 5.3 The rates specified in Schedule I to this Agreement are based on general characteristics of the specified type of waste. In case any waste of the Client that

For Gujarat Enviro Protection & Infrastructure (Haryana) Pvt. Ltd.

SIGNED for & on behalf of GEPIL (Haryana)  
Director/Authorized Signatory

For KRFLIMITED  
Authorized Signatory

SIGNED for & on behalf of Client

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either does not fall under the mentioned categories or requires special type of treatment before or after disposal the Client agrees to pay the rates for the same which shall be fixed on case to case basis depending upon the characteristics of the waste & treatment required in consultation with HEMS.

## 6. TRANSPORTATION CHARGES

- 6.1 The Client has requested GEPIL (Haryana) to provide NIL numbers of storage containers of NA capacity each to avoid frequent transportation. GEPIL (Haryana) has agreed to provide the said containers in consideration of which the client has agreed to pay ₹. NA (Rupees NA) as interest free security deposit to GEPIL (Haryana). The Client shall be responsible for the security and upkeep of as well as any damage caused to the container while it is lying at the premises of the Client.
- 6.2 M/s. GEPIL (Haryana) shall provide the fleet of waste transport vehicles of different capacities duly authorized by HSPCB. As per the requirements of the Client, lowest capacity vehicle for transporting its Hazardous Waste on full vehicle load basis to the TSDF Site shall be sent by GEPIL (Haryana) at the cost of the Client.
- 6.3 The Transportation Charges for transportation of waste from location of Client to the TSDF site are mentioned in Schedule II to this Agreement.
- 6.4 The Transportation Charges applicable under this Agreement at the current rates, excluding taxes, are ₹. (AS PER SCHEDULE -2) per km per MT Taxes, as applicable, are payable extra.

## 7. REVISION OF CHARGES

- 7.1 The Client covenants that various notified charges like Treatment & Disposal Charges, Transportation Charges etc and any other unforeseen charges under this Agreement for its Hazardous Waste shall be subject to revision and inclusion during the currency of this Agreement in consultation with HEMS, as and when such revision is called for due to any reason whatsoever. GEPIL (Haryana) shall inform the Client about such revisions in advance through a separate letter.
- 7.2 All Government, municipal, panchayat taxes, duties, levies, octroi, tolls, service tax etc., as applicable from time to time, related to transportation, treatment, storage, disposal and other services rendered under this Agreement shall be borne by the Client. In case the same are paid by GEPIL (Haryana), the Client shall reimburse the amount thereof to GEPIL (Haryana).
- 7.3 Service Tax or any other existing taxes as applicable presently on services related to disposal of hazardous waste have to be paid by the client.
- 7.4 All disposal charges are subject to annual upward revision effective From 1<sup>st</sup> April Every year at the rate of 4%.

## 8. OBLIGATIONS OF THE CLIENT

- 8.1 While entering into the present Agreement with GEPIL (Haryana), the Client shall submit the categories of Hazardous Waste along with the quantity and its desire to dispose off the same by GEPIL (Haryana). The said categories of Hazardous Waste shall be as per the parameters specified in the Schedules of Hazardous Waste (Management, Handling & Transboundary Movement) Rules 2016, as amended

For GEPIL (Haryana) Pvt. Ltd.  
Infrastructure (Haryana) Pvt. Ltd.

  
Director/Authorised Signatory  
SIGNED for & on Behalf of GEPIL (Haryana)

For KRF LIMITED  
  
Authorised Signatory

SIGNED for & on behalf of Client

- 8.2 The Client shall get the Authorization from HSPCB permitting the Client to send its Hazardous Waste to the TSDF Site for treatment and disposal and that it shall be the responsibility of the Client to get the same renewed from time to time, failing which GEPIL (Haryana) reserves its right to repudiate the present Agreement under intimation to HSPCB and HEMS.
- 8.3 The Client shall make all the proper, necessary and adequate arrangement for keeping production records and the Hazardous Waste generated from these processes. The Client shall provide relevant and correct information with respect to process, waste quantity and characteristics (physical & chemical), nature and toxicity of waste as and when asked for by GEPIL (Haryana). This information may be forwarded to HSPCB / CPCB / MoEF/ any other Statutory Authority, if asked for.
- 8.4 The Client shall be required to maintain the record of Hazardous Wastes generated, stored and sent for treatment and disposal to GEPIL (Haryana). The records so maintained shall be subject to cross check and physical verification by authorized representative of GEPIL (Haryana) through visit to Client's premises.
- 8.5 GEPIL (Haryana) reserves right to reject collection of the hazardous waste spilled over the ground and containers whose exteriors are soiled by spillages. The Client shall locate the storage facility in such a way so that the same shall be accessible to the waste transport vehicles of GEPIL (Haryana).
- 8.6 **Dispatch and Detention of Transport Vehicle**
- i. The Client is required to intimate GEPIL (Haryana) when it has minimum one vehicle load of waste to be lifted, through letter / Fax / Email to send waste transport vehicle at least five days in advance from the date of collection.
  - ii. On arrival of the same at the Client's site, the Client shall be responsible for loading its Hazardous Waste into the said waste transport vehicle within three hours of arrival at the Client's site counting from the time of reporting at the security gate of the Client.
  - iii. If the detention of the said waste transport vehicle at the Client's site exceeds the time limits stipulated in Schedule II to this Agreement, there shall be levied detention charges at the rates as mentioned in Schedule II to this Agreement. The Client may detain the vehicle for a maximum of six hours including time stipulated for loading.
  - iv. In case, for any reason, including detention for more than six hours; the vehicle is sent back to GEPIL (Haryana) without giving the waste even after having been requisitioned by the Client, the Client shall pay the transportation charges for the full capacity load of the vehicle.
- 8.7 Before the Hazardous Waste is loaded into the waste transport vehicle and dispatched to TSDF site, the Client shall ensure that the said waste is packed in a manner suitable for transportation and that the said packed waste withstands physical and climatic conditions and does not result in any kind of leakage, spillage and accident etc causing adverse impact on health and environment.

For Gujarat Enviro Protection And  
Infrastructure (Haryana) Pvt. Ltd.

SIGNED for & on Behalf of GEPIL (Haryana)  
Director

For KRF LIMITED

Authorised Signator

SIGNED for & on behalf of Client

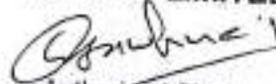
8.8 If and when an accident occurs while loading Hazardous Waste at the Client's site, the Client shall immediately report the same to HSPCB and other authorities as per the Rules and also to GEPIL (Haryana).

8.9 **Rejection of Waste**

- i. The Client agrees to maintain waste characteristics close to Finger Print Analysis Report of the waste (attached as Schedule III to this Agreement). In case of variation of over 5% in waste characteristics mentioned in the said Schedule, the Client covenants to pay the revised treatment and disposal charges determined for its specific waste type and characteristics failing which the Client shall accept the hazardous waste back at its own cost in accordance with Clause 8.9 (ii) and 8.9 (iii).
  - ii. The Client shall be required to accept Hazardous Waste back and bear the cost of return transportation of full vehicle load, if the same is rejected by GEPIL (Haryana) due to any of the following reasons:
    - a) The variation in waste characteristics is beyond 5%.
    - b) The wastes contain unacceptable wastes types as listed under Clause 9.2.
  - iii. If the Client fails to do so within 2 days of reporting the matter, its registration will be terminated with intimation to HEMS. In the event of waste rejection, the Client shall be totally responsible and liable for any consequence arising thereof and GEPIL (Haryana) reserves all rights to take any suitable actions under the law.
- 8.10 During wet period of monsoon season, Hazardous Waste may not be accepted at the TSDF Site. During this period Client is required to make a provision to store its Hazardous Waste for a minimum period of four months, as per the requirement of HSPCB.
- 8.11 GEPIL (Haryana) may request the Client, under intimation to HEMS, to provide any additional information, as may be required, for treatment and disposal of waste or as asked for by HSPCB / CPCB / MOEF / any other Statutory Authority. The Client shall send the said information to GEPIL (Haryana) at least two days before the scheduled time, if specified by the information seeking authority else within two weeks time.
- 8.12 The Client shall comply with the provisions of Environment (Protection) Act, 1986 and the Rules as amended from time to time as also with the conditions of the present Agreement and that any breach committed thereof shall render the Client not eligible for disposing of its Hazardous Waste in TSDF site.
- 8.13 The Client shall not claim any right, interest or privilege in or in relation / connection with Hazardous Waste accepted at the TSDF site.
- 8.14 In case of any change in constitution of firm or company or proprietary concern, company name, products or quality and/or production rate of products or waste quantity or characteristics, the Client shall intimate GEPIL (Haryana) by written notification by registered letter / speed post / courier prior to proposed date of change and get its waste Finger Printing Analysis done again, where ever required in accordance with Clause 4.2.

For GEPIL (Haryana) Private Infrastructure (Haryana) Pvt. Ltd.

For KRF LIMITED

  
Authorised Signator

SIGNED for & on Behalf of GEPIL (Haryana)  
Director/Authorised Signatory

SIGNED for & on behalf of Client

## 9. QUALITY

- 9.1 The Client hereby covenants to ensure that its Hazardous Waste shall, under all circumstances, conform to the norms specified by HSPCB and as prescribed under the provisions of law for the time being in force.
- 9.2 The Client agrees not to send the following type of wastes which could be detrimental to the environment, safety of the facility and to the persons handling it in any manner:-
- i. Wastes containing explosive substances (An explosive substance is a solid or liquid substance (or mixture of substances) which is, in itself, capable by chemical reaction of producing gas at such a temperature and pressure and at such a speed as to cause damage to the surroundings.)
  - ii. Waste which has an obnoxious odour.
  - iii. Waste which is flammable (Flash point below 65°C)
  - iv. Waste which contains shock sensitive substances (Shock sensitive refers to the susceptibility of a chemical or substance to rapidly decompose or explode when struck, vibrated or otherwise agitated.).
  - v. Waste which contains volatile substance of significant toxicity.
  - vi. Wastes containing Radio active substances

## 10. QUANTITY

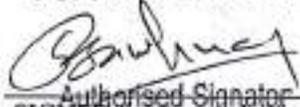
- 10.1 Subject to the conditions mentioned under Clause 3.2, the Client agrees to send on firm basis to GEPIL (Haryana), its own Hazardous Waste subject to maximum of ----- MT per day and 0.250 MT per annum, which will be called the Contracted Quantity.
- 10.2 If the Client wants to send the requisite Hazardous Waste less than 90% of the aforesaid Contracted Quantity, than in that event, the Client can request GEPIL (Haryana), along with necessary justifications, for change in its Contracted Quantity twice in a year by providing at-least three months notice. The client shall still be liable to pay to GEPIL (Haryana) for the Minimum Quantity i.e. 90% of the Contracted Quantity till the expiry of three months notice period. The receipt of waste shall be monitored by GEPIL (Haryana) on quarterly basis and charges for deficit, if any shall be billed accordingly. In case of Force Majeure conditions at the Client's premises leading to reduction in annual waste generation, the liability to pay for minimum quantity shall be waived for the period of Force Majeure.
- 10.3 If the Client exceeds the annual Contracted Quantity of Hazardous Waste for disposal, then in that event Client covenants to increase the security deposit accordingly as per Clause No. 11.1.

## 11. BILLING AND PAYMENT OF CHARGES

- 11.1 The Client shall effect arrangement to make the payment of interest free Security Deposit of ₹ 16,000/- (Rupees Sixteen thousand only)

For Gujarat Enviro Protection And  
Infrastructure (Haryana) Pvt. Ltd.

For KRF LIMITED

  
Authorized Signator

SIGNED for & on Behalf of GEPIL (Haryana)

SIGNED for & on behalf of Client

- Only) equivalent to Treatment & Disposal Charges of its Hazardous Waste for two months of Contracted Quantity that shall always be maintained at a value twice or more than the Transportation, Treatment & Disposal Charges for one vehicle load waste. The said amount of interest free Security Deposit will be refunded only on the termination of this Agreement after adjusting other / pending claims of GEPIL (Haryana) against the Client, if any.
- 11.2 In case of insufficient balance (Security Deposit) in the Client's account, GEPIL (Haryana) shall not send the waste collection vehicle.
- 11.3 GEPIL (Haryana) shall raise the bill against each waste disposal consignment (towards Transportation, Treatment & Disposal Charges) within three days of receipt of the waste at the TSDF Site. The client shall pay the bill within 30 days from the date of issue of bill.
- 11.4 The Client shall, upon receipt of the bill from GEPIL (Haryana), make full payment on or before the due date mentioned in the bill. In case of delayed payment by the Client, interest at the rate of 15% per annum shall be charged by GEPIL (Haryana) on delayed payments.
- 11.5 In case of default / dishonor in payment, GEPIL (Haryana) shall give seven days notice to Client, with information to HEMS, for settlement of outstanding dues by effecting the payment through DD/pay order along with interest else the Registration of Client shall be cancelled.
- 11.6 In the event of cancellation of Registration due to reasons mentioned under Clause 11.5, the client can re-register upon payment of balance dues along with interest through DD / Pay order apart from non-refundable re-registration charges in accordance with Clause 4.3.

## 12. DEFAULT

- 12.1 If the Client fails and /or defaults in the discharge of any of his obligation under the present Agreement, the GEPIL (Haryana) after serving seven days notice shall have discretion to (i) cancel the Client's Registration & refuse to accept Hazardous Waste of the Client for disposal, and (ii) notify to HEMS and HSPCB the name of the Client informing about such default.
- 12.2 In the event of Client committing any breach/violation of any condition of the present Agreement or any provision of Law / Act / Rules for the time being in force, GEPIL (Haryana) reserves its right to suspend / cancel the registration for such period as it deems fit with information to HEMS.
- 12.3 Where an offence under the Environment (Protection) Act 1986 or under the Rules framed thereunder, has been committed by the Client or is attributed to any negligence on the part of the Client which shall include its Director, Partner, Proprietor, Manager, Secretary, Officer etc. and if such Client is guilty of the offence or is liable to be prosecuted against and punished accordingly, no suit, prosecution or legal proceeding (s) shall lie against GEPIL (Haryana) for the offence committed by the Client.
- 12.4 GEPIL (Haryana) reserves its right to issue a show cause notice to the Client, with information to HEMS, if it is of the opinion that the Client has contravened the provisions of the present Agreement, requesting the Client to remedy the

For Gujarat Enviro Protection And  
Infrastructure (Haryana) Pvt. Ltd.

SIGNED for & on Behalf of GEPIL (Haryana)  
Director/Authorised Signatory

For K R F LIMITED

Authorised Signator

SIGNED for & on behalf of Client

contravention within 15 days time. The said notice served shall specify the measures to be taken by the Client in remedying the said contravention.

13. **INDEMNITIES**

- 13.1 The Client shall be deemed to be in exclusive possession and control of the said Hazardous Waste and shall be fully liable and responsible for its arrangement, appurtenances and properties before completely loaded waste transport vehicle of GEPIL (Haryana) leaves the Client's premises.
- 13.2 Accordingly the Client hereby covenants and agrees to fully protect, indemnify and hold GEPIL (Haryana), its employees, agents and successors and assignees harmless against any and all claims, demands, action, suits, proceedings and judgment and any and all liabilities, costs, expenses, damages or losses arising out of or resulting from or incidental to or in connection therewith, which may be made out against successors and assignees or by third parties on account of damages or injury to property or persons or loss of life resulting from or arising out of the installation, presence, maintenance or operation or the intake arrangements, appurtenances and properties of the Client.
- 13.3 It is also agreed by and between the Parties hereto that GEPIL (Haryana) is not and shall not be liable in any manner whatsoever due to any negligence and for any reason or otherwise of the Client, in disposing its Hazardous Waste at the factory site of the Client or at any other place.

14. **FORCE MAJEURE**

- 14.1 In case of any Force Majeure event at the site of the Client, GEPIL (Haryana) shall not be saddled with any liability contingent or otherwise but in that case, it shall be the sole liability of the Client.
- 14.2 In case of any environmental risk arising during the performance of this Agreement at the TSDF site either due to Force Majeure event or due to circumstances beyond the reasonable control of the parties hereto, neither of the parties shall be liable for the consequences arising there from.
- 14.3 Both the parties hereto agree that due to change in any laws related to waste disposal mechanism / criteria or due to any directive of any Court or Authority, if GEPIL (Haryana) is to incur any additional financial burden consequent upon any alteration and / or modification in respect of land-filled waste, then, in that case the Client shall be liable to contribute for the same in proportion to its disposal of Hazardous Waste quantity in TSDF site. The actual burden shall be determined in consultation with HEMS.
- 14.4 Both the parties hereto agree that in any event of there being order in form of any injunction, stay or otherwise from any Court, HSPCB or any other Authority stopping the functioning of the Site or otherwise whereby GEPIL (Haryana) becomes unable to accept Hazardous Waste of the Client, GEPIL (Haryana) shall not be responsible or made responsible and / or be liable in any manner in that regard and that in such an eventuality, it shall be the responsibility of the Client to get the needful done in respect of disposal of its Hazardous Waste.

For Gujarat Enviro Protection And  
Infrastructure (Haryana) Pvt. Ltd.

SIGNED for & on Behalf of GEPIL (Haryana)

Director/Authorised Signatory

For K R F LIMITED

Authorised Signator

SIGNED for & on behalf of Client

15. **PREVIOUS CORRESPONDANCE**

15.1 Save and except all discussions and meetings held and correspondence exchanged between GEPIL (Haryana) and the Client in respect of this Agreement and any decisions arrived at therein in the past and before coming into force of the present Agreement, no reference of such discussions with the Client for interpreting the present Agreement or otherwise shall be made. Whereas, Waste Data Sheet and Application Form, will be treated as part of this Agreement.

16. **ARBITRATION**

16.1 In case of any dispute or difference of opinion that may arise out of the present Agreement, the matter shall be settled by the parties by mutual negotiations to be concluded within 45 days from the date of intimation of existence of dispute or difference of opinion, as the case may be, by one party to the other party, failing which, the matter shall be settled through arbitration. Both the parties shall appoint an arbitrator each, and the two arbitrators so appointed, shall appoint the third arbitrator. The third arbitrator shall be the presiding arbitrator of the panel. The arbitration shall be as per the Arbitration & Conciliation Act, 1996. The venue of arbitration shall be Faridabad. The arbitration proceedings shall be recorded in English and the arbitration award shall be final and binding on both the parties.

17. **LAWS GOVERNING THE AGREEMENT**

17.1 The present Agreement shall be subject to Indian Laws, rules and regulations and notifications etc. issued under such laws.

18. **AMENDMENTS:**

18.1 GEPIL (Haryana) may, if required at any point of time make suitable change in the present Agreement in consultation with HEMS after serving a notice to the said Client.

For Gujarat Enviro Protection And Infrastructure (Haryana) Pvt. Ltd.

For KRF LIMITED

*[Signature]*  
Authorised Signator

SIGNED for & on Behalf of GEPIL (Haryana)

SIGNED for & on behalf of Client

Director/Authorised Signatory

19. **JURISDICTION**

19.1 Subject to the provisions of Clause 17 of this Agreement, the parties hereto mutually agree that the Civil Courts at Faridabad only shall have jurisdiction for all the disputes/differences arising out of this Agreement.

20. The addresses of the parties hereto, unless changed by written notification to be given at least 15 days in advance by registered letter prior to proposed date of change, shall be as follows:

- 1) M/s. Gujarat Enviro Protection & Infrastructure (Haryana) Pvt. Ltd.  
Reg. 370, S V P Road, Shop 8, Plot 384, Cigaretwala Bldg.  
Opp. CBI Prathna Samaj, Nr. Harkishandas  
Hospital, Mumbai (Maharashtra)
- 2)

IN WITNESS WHEREOF the parties hereto acting through their properly constituted representatives have set their hands to cause this Agreement signed and executed in their respective names and on their behalf.

For and on behalf of  
GEPIL (Haryana) Enviro Protection And  
Infrastructure (Haryana) Pvt. Ltd.

For and on Behalf of Client  
(Sign And Stamp)

For KRF LIMITED

*S. R. Sawhney*  
Authorised Signator

... Director/Authorised Signatory  
Name : Mr. Ashwani Kumar  
Designation : (Site Head)  
Address : Gopil(Hr)

Name : S R SAWHNEY  
Designation : HOD  
Address : 12 Phase I BARHI  
INDUSTRIAL AREA BARHI SONBHT  
HR

Witness  
1. *[Signature]*  
Name : *[Signature]*  
Designation : Manager  
Address : *[Signature]*

Witness:  
1. *[Signature]*  
Name : R K BHARDWAS  
Designation : A/O  
Address : 12 Phase I BARHI  
INDUSTRIAL AREA BARHI SONBHT  
HR

2. *[Signature]*  
Name :  
Designation :  
Address :  
M/s. Gujarat Enviro Protection And  
Infrastructure (Haryana) Pvt. Ltd.

2. *[Signature]*  
Name :  
Designation :  
Address :

For KRF LIMITED

*[Signature]*  
Authorised Signator

Director/Authorised Signatory  
SIGNED for & on Behalf of GEPIL (Haryana)

SIGNED for & on behalf of Client



## Schedule - I

Rates for Landfill, Solidification & Stabilisation and Incineration (Effective From 01/04/2022)				
	Up to 400 MT	401 To 700 MT	701 To 1200 MT	Above 1200 MT
a. Fixed Landfill Charges (Rs. Per MT)	1815	1794	1773	1761
b. Solidification & Stabilisation Charges (Rs per MT)				
Waste : Additives				
1:0.10	2608	2396	2375	2347
1:0.20	3409	3242	3307	3272
1:0.30	4038	3962	3922	3882
1:0.40	4510	4422	4374	4332
1:0.50	4983	4887	4839	4784
1:0.60	5598	5489	5435	5374
1:0.70	6213	6083	6023	5961
1:0.80	6761	6626	6556	6489
1:0.90	7248	7105	7028	6961
1:1.00	7732	7576	7500	7419
c. Variable Incineration Charges (Rs. Per MT) - for a category of waste of a particular calorific value (in KCal/Kg) as per the ranges given below :				
Calorific value				
Upto 2500 KCal/kg	21111	20480	20271	19845
Greater than 2500 & up to 4500KCal/kg	17347	16826	16658	16308
Greater than 4500 KCal/kg	14522	14077	13932	13652

## Notes:-

- The above rates are valid up to 31.03.2023. Thereafter the rates shall attract escalation @ 4% on annual basis.
- The above rates are for the specified type of waste. In case any waste that may require special treatment prior to its disposal, the rates for such waste shall be fixed on case to case basis depending on the characteristics of waste & treatment required in consultation with HEMS
- The rates for solidification and stabilization are for the waste that requires additives up to 1:1.0 ratios. If the waste requires additives more than 1:1, the rates shall be charged depending on the quantity of additives required to be added & its bulking factor to be decided in consultation with HEMS.
- The rates of Solidification & Stabilization as well as rates for incineration include landfill charges. No extra charges will be levied for residue disposal landfill. we will charge 5% CRF charges on total invoicing as per hems guideline in case of secured landfill and Solidification & Stabilization.
- The above rates are exclusive of any statutory levies which will be payable extra.
- Process for printing of manifest @ Rs. 10/- for each.
- Further, the charges in respect of preprocessing process where ever applicable, remains unchanged and are as under:
  - Charges for de-watering/ drying @ Rs. 1000/- MT on Hazardous waste having moisture content more than 40%.
  - Charges for neutralization @ Rs. 1000/- MT on Hazardous waste having pH between 4 and 2 and greater than 12.

For Gujarat Soil & Water Treatment and Neutralization @ Rs. 2000/- MT on Hazardous waste having pH lesser than 2.  
Infrastructure (Haryana) Pvt. Ltd.

SIGNED for & on Behalf of GEPIL (Haryana)

Director/Authorised Signatory

SIGNED for & on Behalf of Client

For KRF LIMITED  
Authorised Signatory



Schedule- II Transportation  
Charges (Rs. per Km per MT)

Revised Rates effective from 01-10-2022 (Fuel Price: 90.12 per liter)

One Way Distance	1 MT			3 MT			7 MT			9 MT			12 MT			16 MT & Above		
	Fuel cost	Other cost	Total cost	Fuel cost	Other cost	Total cost	Fuel cost	Other cost	Total cost	Fuel cost	Other cost	Total cost	Fuel cost	Other cost	Total cost	Fuel cost	Other cost	Total cost
Up to 75 KM	9.02	21.09	30.11	6.09	6.84	12.93	4.68	2.35	7.03	4.73	2.35	7.08	4.52	2.15	6.67	4.56	2.15	6.71
75 to 200 KM	9.03	14.77	23.80	5.25	4.94	10.19	4.09	1.59	5.68	4.15	1.59	5.74	3.96	1.39	5.35	4.01	1.39	5.40
>200 KM	9.03	13.89	22.92	5.25	4.24	9.49	4.09	1.26	5.35	4.15	1.26	5.41	3.96	1.14	5.10	4.01	1.14	5.15

Note:-

- The above revised rates are based on current (revised) Diesel price of Rs. 90.12 per liter. The 'Fuel Cost' component of the rates shall be adjusted based on the rates of Diesel at Faridabad (Haryana) on quarterly basis i.e. 1st of April, July, Oct. & Jan. of each year.
- The 'Other Cost' component of rates is firm up to 31.03.2023 and shall be subject to 3% escalation on annual basis thereafter.
- The rates indicated above are for actual Distance of the Generator's unit from the TSDF site. The chargeable distance will be double the actual one way distance from TSDF site to the Generator's unit i.e. to & fro for full truck load. Minimum charges payable will be Truck Capacity in MT \*Rate per km/MT\*To & fro distance of Generator's unit from TSDF Site.
- The transportation rates are excluding loading, packing material, toll tax and any other statutory levies.
- The maximum loading time and detention charges beyond the free loading time for different capacity vehicles are as given below:

Sr. No	Vehicle Capacity	Free Loading Time	Detention Charges/hr
(i)	1 MT	2 Hrs	300/-
(ii)	3 MT	2 hrs	300/-
(iii)	7 MT	3 hrs	360/-
(iv)	9 MT	3 hrs	360/-
(v)	12 MT	4 hrs	400/-
(vi)	16 MT	4 hrs	400/-

For Gujarat Engine Protection And  
Infrastructure (Haryana) Pvt. Ltd.

SIGNED for & on Behalf of GEPI (Haryana)

Director/Authorised Signatory

SIGNED for & on Behalf of Client

For KRE LIMITED

Authorised Signatory



**Haryana State Pollution Control Board**  
 Star Complex, Opp. General Hospital, Delhi Road, Sonapat Ph. 0130-  
 2236119(O) Email:- hspcbrosr@gmail.com



No. :HWM/SON/2024/51967548

DT: 14/03/2024

To

M/s Kohinoor Ribbon Factory Pvt Ltd  
 Plot No. 12, Phase-I, Barhi Sonipat  
 Sonipat

**Sub: Grant of Authorization under Hazardous and Other Wastes(Management & Transboundry Movement) Rules, 2016**

1. Reference of application:51967548 dated: 14/03/2024
2. Rajender Kumar Bhardwaj of Kohinoor Ribbon Factory Pvt Ltd is hereby granted an authorization for generation, collection, storage on the premises situated at Plot No. 12, Phase-I, Barhi Sonipat

**HARYANA STATE**  
 Details of Authorization

S.No.	Name of process and Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorised mode of disposal or recycling or utilisation or co-processing, etc.	Quantity
1	Handling of Hazardous chemicals and wastes, Contaminated cotton rags or other cleaning materials	Through GEPIL	0.05 T/Annum
2	Industrial operations using mineral/synthetic oil as lubricant in hydraulic systems or other applications, Used/spent oil	Through authorized recycler	0.05 KL/Annum
3	Purification and treatment of exhaust air, water and waste water from the ..... treatment plants (CETP's), Chemical sludge from waste water treatment	Through GEPIL	1.5 T/Annum

1. The authorization shall be valid for a period of 14/03/2024 to 30/09/2028
2. The authorization is subject to the following general and specific conditions :-

1. The unit will comply with provision of all applicable Acts/Rules/Direction of the Board/CPCB. 2. Unit will generate its manifest online for proper disposal of hazardous waste through GEPIL. 3. Unit will submit annual returns on prescribed format before 30th June as per HOWM Rules. 4. Unit will renew its agreement with GEPIL and unit will apply renewal of authorization within stipulated time period. 5. That previous authorization granted upto 30.09.2028 will be superseded by this authorization.

Application no. :51967548

Industry id: 16SON3478775

Date: 14/03/2024

**Regional Officer Sonipat  
For Haryana State Pollution Control Board**

**Conditions of Authorization:**

1. The authorised person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Control Board.
3. The person authorised shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization.
4. Any unauthorised change in personnel equipment or working conditions as mentioned in the application by the person authorised shall constitute a breach of this authorization.
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time.
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty".
7. An application for the renewal of an authorization shall be made as laid down under these Rules.
8. Any other conditions for compliance as per the guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time.
9. Annual return shall be filed by June 30 th for the period ensuring 31 st March of the year.

PARDEEP SINGH  
Digitally signed by  
PARDEEP SINGH  
Date: 2024.03.14  
11:40:40+05'30'

**Regional Officer Sonipat**

**For Haryana State Pollution Control Board**



HARYANA STATE POLLUTION CONTROL BOARD  
 Star Complex, Opp. General Hospital, Delhi Road, Sonapat Ph. 0130-2236119(O) Email: hspcbrosr@gmail.com

REGISTERED  
 2003-2006  
**WHITE**

Copy 1

**(Hazardous Waste Manifest)**

Form 10

[See rule 19(1)]

By Sender To HSPCB

HQ: Haryana State Pollution Control Board,  
 C-11, Sector-4, Paschikala 134109,  
 Pa-0172-2577879-73,  
 Email: hspcbho@gmail.com

1	Sender's Name, Mailing Address, Phone no & Email Address:	Kohinoor Ribbon Factory Pvt Ltd Plot No. 12, Phase-I, Barhi Sonapat 9868877956 riteshgupta@krfindia.net
2	Authorization Application No.:	51967548
3	Authorization Letter No and Date:	HW/M/SON/2024/51967548, 2024-03-18
4	Authorization validity:	From: 2024-03-14 To: 2028-09-30
5	Transporter's Name, Address & Phone no:	Gujarat enviro Protection and Infrastructure (Haryana) Pvt. Ltd. Village-Pali, Near Pali-Mohabatabad Stone Crusher Zone, Faridabad
6	Transport's Registration No:	HR-55-AP-5496
7	Vehicle No. & Type:	5496   Pick-up
8	Receiver's Name, Mailing Address, Phone no & email address:	M/s Gujarat Enviro Protection and infrastructure (Haryana) Pvt. Ltd Village Pali, near Pali, Mohabatabad Stone crusher Zone, faridabad, Haryana 121002888 mscvms@haryana-india.com
9	Receiver's Authorization No. with PCB:	HW/M/EDBD/2021/13751961, 07-08-2021
10	Total Quantity:	0.650 MT
11	Physical Form:	Solid,
12	Number of Containers:	1
		Container: MT
13	Name of Schedule:	Schedule I
	Name of Process/Sub Class/Basel no:	Pulpification and treatment of wastewater, water and waste water from the ..... treatment plants (CETPs)
	Name of Process Waste/Category/Name of waste:	Chemical sludge from wastewater treatment
	Detail/Reason of Subclass/Basel no:	
	Quantity:	0.650 MT
	Waste Type:	Landfillable
	Waste Storage:	Others   bags
	Waste Description:	ETP Sludge
14	Sender's Certificate:	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.
	Name & Stamp of Industry :	Kohinoor Ribbon Factory Pvt Ltd Date :03-Sep-24
15	Transporter Acknowledgement of Receipts of Wastes:	
	Stamp of: Gujarat enviro Protection and Infrastructure (Haryana) Pvt. Ltd.	Date :03-Sep-24
	Signature	
16	Special handling instructions and additional information	use ppes
17	Receiver's Certification for receipt of Hazardous and other waste:	
	Stamp of: M/s Gujarat Enviro Protection and infrastructure (Haryana) Pvt. Ltd	
	Village Pali, near Pali- Mohabatabad Stone crusher Zone, faridabad	
	Date: - - -	Signature
		M/s Gujarat Enviro protection & infrastructure Pvt. Ltd. Pali Crusher Zone, FARIDABAD

For KOHINOOR RIBBON FACTORY  
 Signature  
 03/09/24



HARYANA STATE POLLUTION CONTROL BOARD  
Star Complex, Opp. General Hospital, Delhi Road, Sonapat Pk. 0130-  
2236119(O) Email:- hspcbrosr@gmail.com



Copy 1

(Hazardous Waste Manifest)

Form 10

[See rule 19(1)]

By Sender To HSPCB

HQ: Haryana State Pollution Control Board,  
C-11, Sector-6, Panchkula 134109,  
Ph-9172-2577870-73,  
Email: hspcbho@gmail.com

1	Sender's Name, Mailing Address, Phone no & Email Address:	Kohinoor Ribbon Factory Pvt Ltd Plot No. 12, Phase-I, Barhi Sonapat 9866677956 riteshgupta@krfindia.net
2	Authorization Application No.:	51967548
3	Authorization Letter No and Date:	HWM/SO/2024/51967548, 2024-03-18
4	Authorization validity:	From: 2024-03-14 To: 2028-09-30
5	Transporter's Name, Address & Phone no:	Gujarat enviro Protection and Infrastructure (Haryana) Pvt. Ltd, Village-Pali, Near Pali-Mohabatabad Stone Crusher Zone, Faridabad
6	Transport's Registration No:	HR-55-AP-5496
7	Vehicle No. & Type:	5496   Pick-up
8	Receiver's Name, Mailing Address, Phone no & email address:	M/s Gujarat Enviro Protection and infrastructure (Haryana) Pvt. Ltd Village Pali, near Pali, Mohabatabad Stone crusher Zone, faridabad, Haryana 9866677956 haryana@enviroinfrastructure.com
9	Receiver's Authorization No. with PCB:	HWM/FDBD/2021/13751961, 07-08-2021
10	Total Quantity:	0.020 MT
11	Physical Form:	Solid,
12	Number of Containers:	1
13	Name of Schedule:	Schedule I
	Name of Process/Sub Class/Basel no:	Hazardous waste containing mineral synthetic oil as lubricant in hydraulic systems of other application
	Name of Process Waste (Category, No):	Waste of old used containing mineral
	Detail/Reason of Subclass, Basel no.:	
	Quantity:	0.020 MT
	Waste Type:	Pre-Processing
	Waste Storage:	Others   bags
	Waste Description:	used cloth
14	Sender's Certificate:	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized, packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.
	Name & Stamp of Industry :	Kohinoor Ribbon Factory Pvt Ltd. Date :03-Sep-24
15	Transporter Acknowledgement of Receipts of Wastes:	Stamp of: Gujarat enviro Protection and Infrastructure (Haryana) Pvt. Ltd. Date :03-Sep-24
16	Special handling instructions and additional information	use ppe's
17	Receiver's Certification for receipt of Hazardous and other waste:	Stamp of: M/s Gujarat Enviro Protection and infrastructure (Haryana) Pvt. Ltd , Village Pali, near Pali- Mohabatabad Stone crusher Zone, faridabad Date: - - - Signature

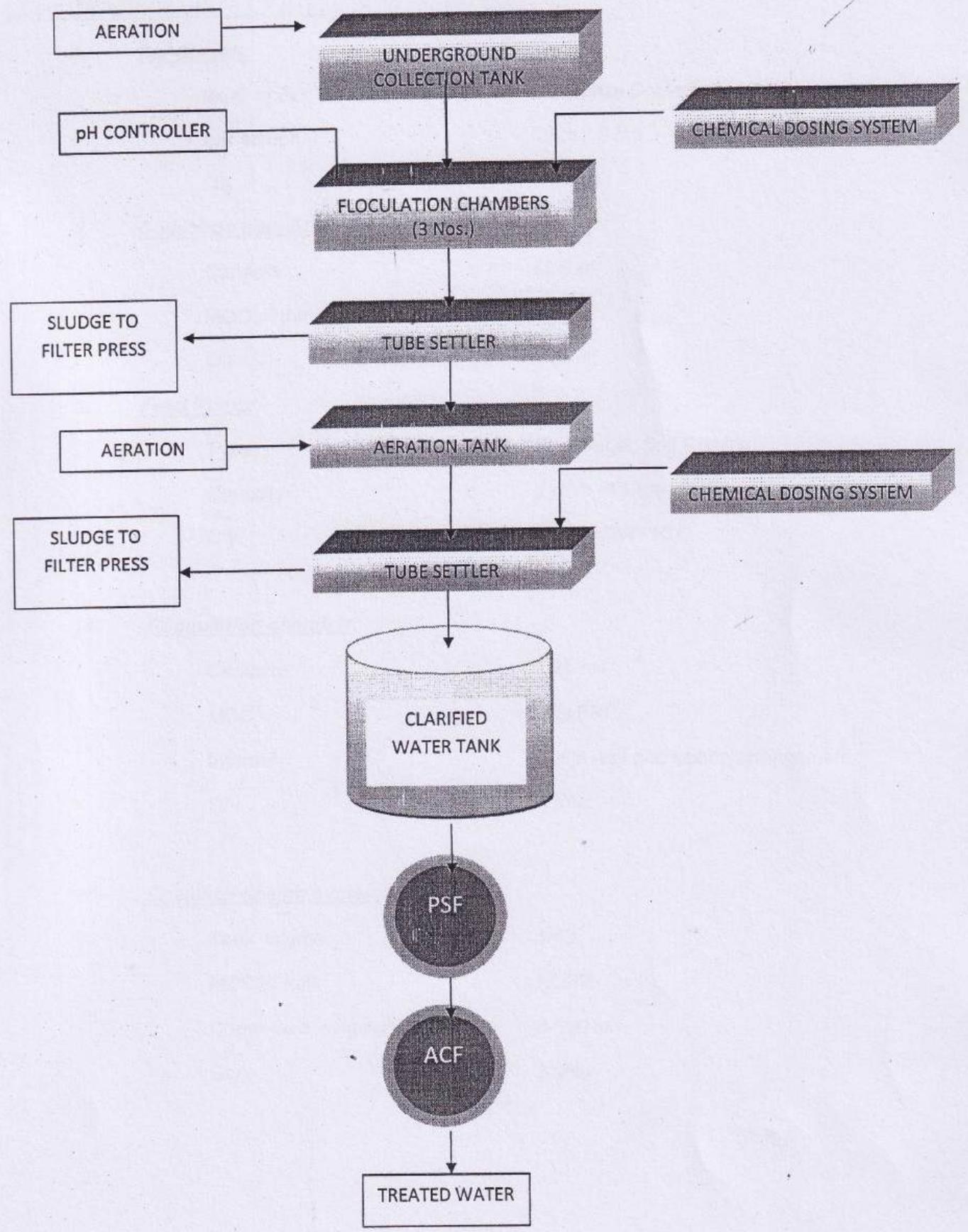
HARYANA STATE

Signature Authorised Signatory



M/s Gujarat Enviro-protection & infrastructure (H) Pvt. Ltd. Pali Crusher Zone, FARIBABAD

FLOW DIAGRAM OF ETP



**DESCRIPTION OF UNITS OF ETP:****1. Bar Screen:**

MOC of Bar Screen	:	MS Epoxy Coated
Bar screen	:	0.3m x 0.5m
Qty.	:	1 (One)

**2. Collection cum Equalization Tank:**

Capacity	:	50.0 m <sup>3</sup>
MOC of the tank	:	RCC
Qty.	:	1 (one)

**3. Feed Pump:**

Type	:	Centrifugal, Self Priming
Capacity	:	5 m <sup>3</sup> /h at 12 m head
Qty.	:	2 Nos. (1W+1S)

**4. Flocculation chamber:**

Capacity	:	1.25 m <sup>3</sup>
MOC	:	MS+FRP
Internal	:	Baffle wall and siphon arrangement
Qty	:	3 Nos.

**5. Chemical dosing system:**

Tank volume	:	1m <sup>3</sup>
MOC of tank	:	HDPE
Chemical dosing pump	:	0-100 lph
Qty	:	3 sets

6. Clarifier (Lamella Clarifier):

Flow Rate	:	5 m <sup>3</sup> /hr
Tank MOC	:	MS+FRP
Tube settler media	:	1 lot
Qty.	:	1

7. Aeration tank:

Tank Volume	:	15 m <sup>3</sup>
MOC of the tank	:	MSEP
Qty.	:	1(One)
Diffuser	:	4 Nos.

8. Twin Lobe Blower:

Capacity	:	90 m <sup>3</sup> /hr
Qty.	:	2 (1W + 1S)

9. Secondary clarifier:

Flow Rate	:	5 m <sup>3</sup> /hr
Tank MOC	:	MS+FRP
Tube settler media	:	1 lot
Qty.	:	1

10. Flocculent dosing systems:

Tank vol.	:	1m <sup>3</sup>
MOC of tank	:	HDPE
Chemical dosing pump	:	0-100 lph
Qty	:	1 set

11. Clarified Water Tank:

Capacity : 5 m<sup>3</sup>  
MOC : HDPE  
Qty : 1 No.

12. Dual media filter:

Capacity : 5.0m<sup>3</sup>/hr  
MOC : MSEP  
Qty. : 1

13. Activated Carbon filter:

Capacity : 5.0m<sup>3</sup>/hr  
MOC : MSEP  
Qty. : 1

14. Filter feed Pump:

Capacity : 5 m<sup>3</sup>/hr  
Head : 25 m  
Qty. : 2 Nos. (1W+1S)

15. Sludge discharge tank:

Capacity : 2 m<sup>3</sup>  
MOC : RCC  
Qty. : 1 No.

16. Sludge Transfer Pump:

Capacity	:	1 m <sup>3</sup> /hr
Head	:	15 meter
Qty.	:	1 No.

17. Filter Press:

No. of Plate	:	14
Plate size	:	16" x 16"
Qty.	:	1 set

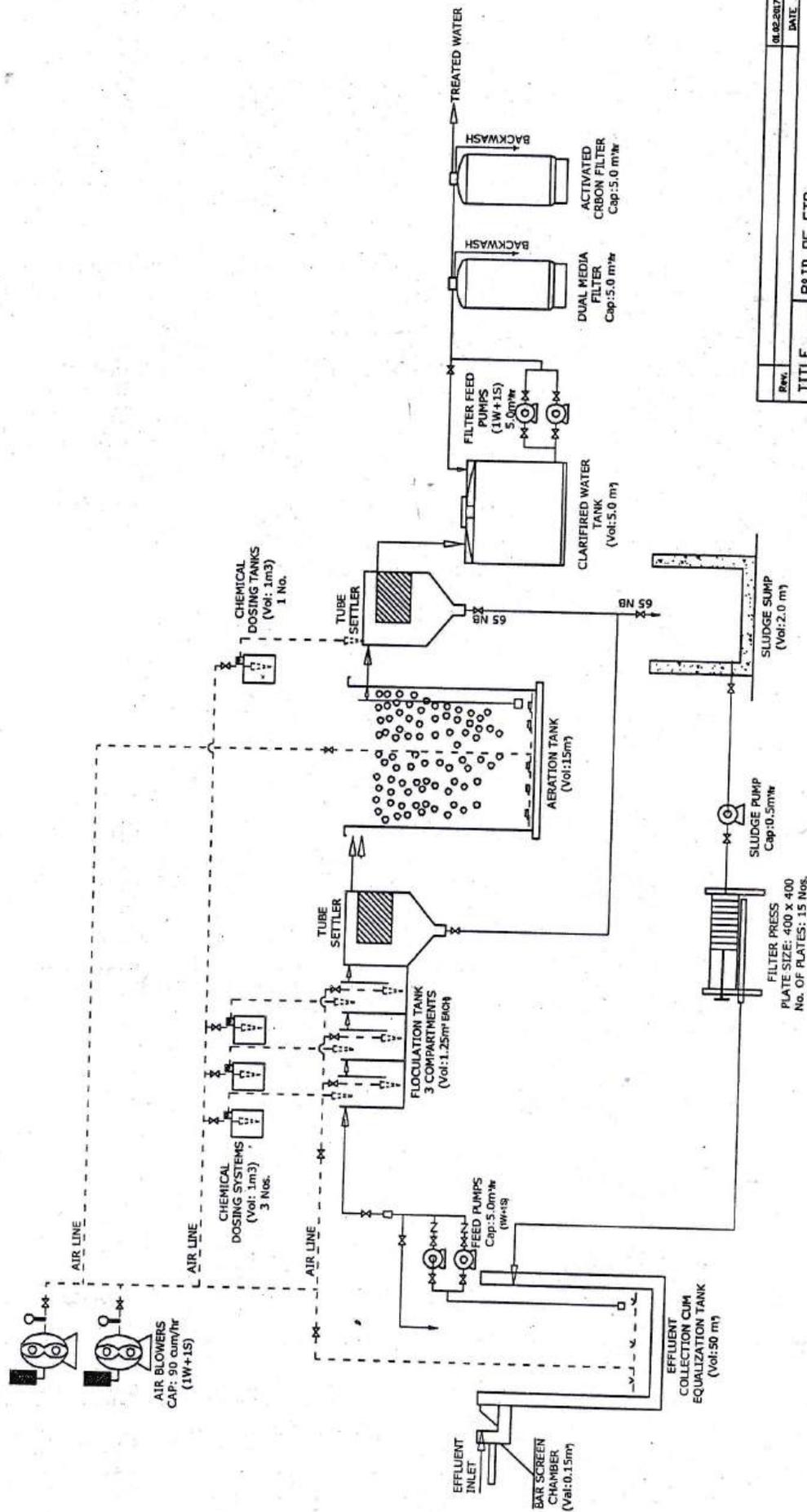
**CONCLUSION:**

Treated water would be used in process, toilet flushing, floor washing and gardening.

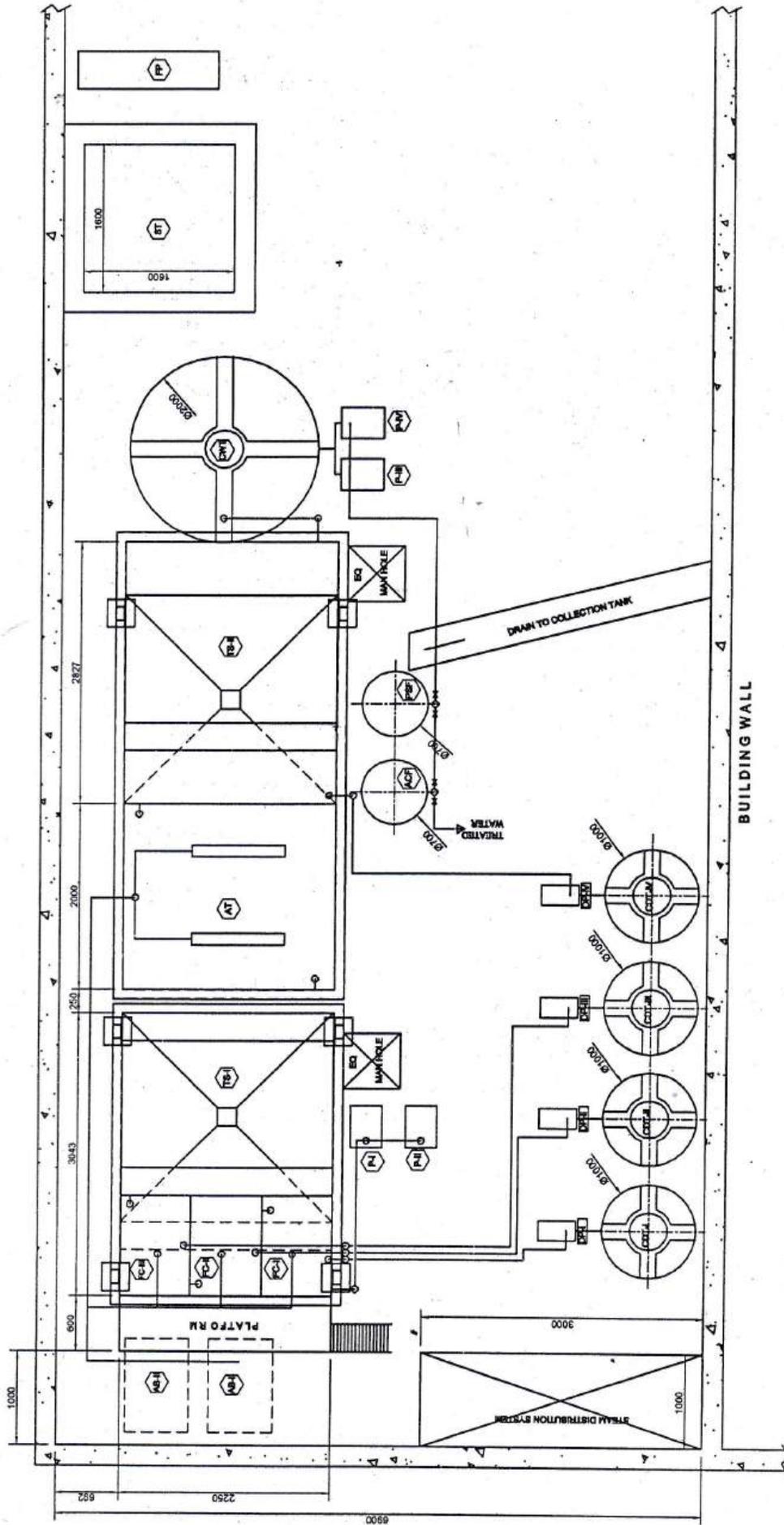
**Characteristics of Treated Water**

S.NO.	PARTICULARS	UNIT	VALUES
1.	pH	--	5.5-9.0
2.	BOD	mg/L	<30
3.	TSS	mg/L	<100
4.	Oil & Grease	mg/L	<10
5.	COD	mg/L	<250

EFFLUENT TREATMENT PLANT



REV.	DATE			
	08.02.2017			
TITLE: P&ID OF ETP				
CLIENT: K R F LIMITED 12, PH-1, BARHI INDL. AREA, SONIPAT, HARYANA				
 <b>GLOBAL CONSULTANTS &amp; ENGINEERS</b> L-4, RAMA PARK ROAD, MOHAN GARDEN, NEW DELHI-110059 E-mail: global@globalconsultants.com				
DRG NO:	DRAWN	SCALE:	SHEET	REV.
ETP/01/05	DP	NTS	1 of 1	R0



ALL DIMENSIONS ARE IN MILLIMETER OTHERWISE MENTIONED

Rev.	01.02.2017	DATE
TITLE	LAYOUT OF ETP (100 KLD)	
CLIENT:	KRF. BARRHI (HARYANA)	
	GLOBAL CONSULTANTS & ENGINEERS L-4, RAMA PARK ROAD, MEHMAN BAZAR, NEW DELHI-110019 E-mail: global@globalconsultants.com	
DRG NO:	DRAWN	Scale:
ETP/01/05	OP	NTS
	SHEET	1 of 1
	Rev.	RO

VESSELS AND TANKS

TAG	DESCRIPTION	SIZE/CAP.
EQ	UNDERGROUND EQUALIZATION TANK	50 KL
FC-I, III	FLOCCULATION CHAMBER	1.26 cum
TS-I	TUBE SETTLER (PR. CLARIFIER)	5.0 cum/hr.
AT	AERATION TANK	15 cum
TS-II	TUBE SETTLER (SEC. CLARIFIER)	5.0 cum/hr.
CWT	CLARIFIED WATER TANK	5 cum
PSF	PRESSURE SAND FILTER	Dis 0.7m x 1.5m HOS
ACF	ACTIVATED CARBON FILTER	Dis 0.7m x 1.5m HOS
CDT-I, -II	CHEMICAL DOSING TANKS	1 cum
ST	SLUDGE HOLDING TANK	1.6m X 1.6m X 1.6m

ELECTRO-MECHANICAL PARTS

TAG	DESCRIPTION	SIZE/CAP.
P-I, P-II	EFFLUENT FEED PUMP	5.0 cum/hr
AB-I, AB-II	AIR BLOWER	90.0 cum/hr
P-III, P-IV	FILTER FEED PUMP	5.0 cum/hr
DP-I, DP-II	CHEMICAL DOSING PUMP	0-100 LPH
FP	FILTER PRESS	PLATE SIZE: 0.4m x 0.4m No. OF PLATES: 14 Nos.

Annexure III

**SOURCE OF WATER:**

Water will be made available from the supply of HSIIDC. In addition to this the company will arrange the tanker water from local supplier.

**Consumption of Water:**

Domestic : 3.5 KL /day  
Industrial ; 120.0 KL/day

**Waste water Discharge:**

Domestic : 3.0 KL/day  
Industrial : 100 KL/day  
Trade effluent discharge 100 KL/day

**SOURCE OF EFFLUENT:**

Effluent is generated from process of dyeing of fabric. The organization desires to treat the effluent to achieve the parameters under prescribed limits as prescribed by the pollution control board:

Generation of Effluent : 100 m<sup>3</sup> / day (5.0 m<sup>3</sup>/hr on 20 hrs. basis)

**EFFLUENT CHARACTERISTICS:**

S.NO.	PARTICULARS	UNIT	VALUES
1.	pH	--	10.3
2.	BOD	mg/L	306
3.	TSS	mg/L	100.0
4.	Oil & Grease	mg/L	3.0
5.	COD	mg/L	948

**TREATMENT PROCESS:**

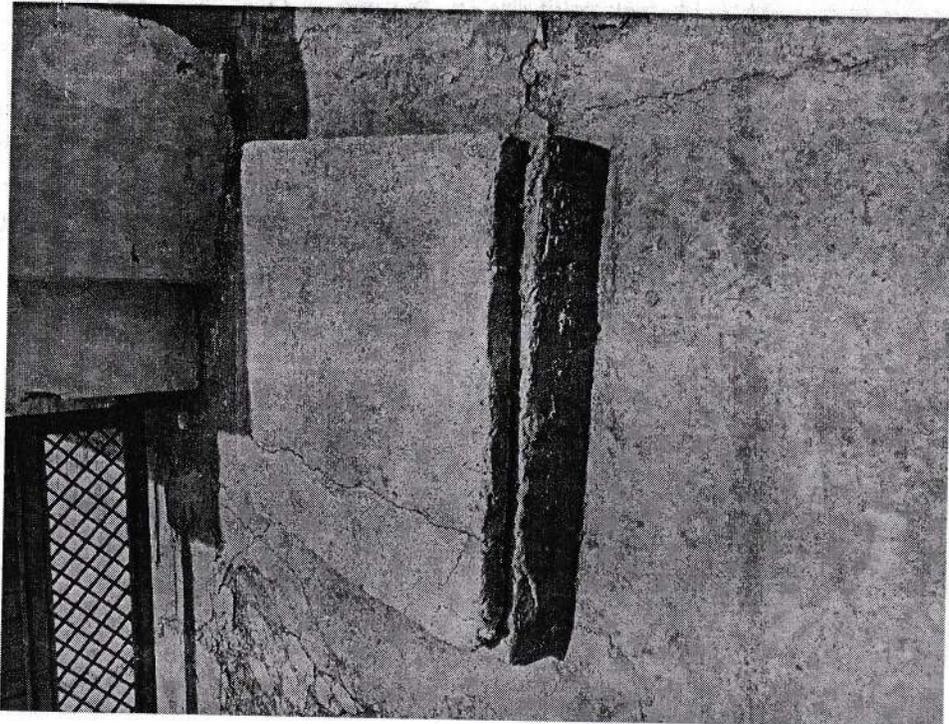
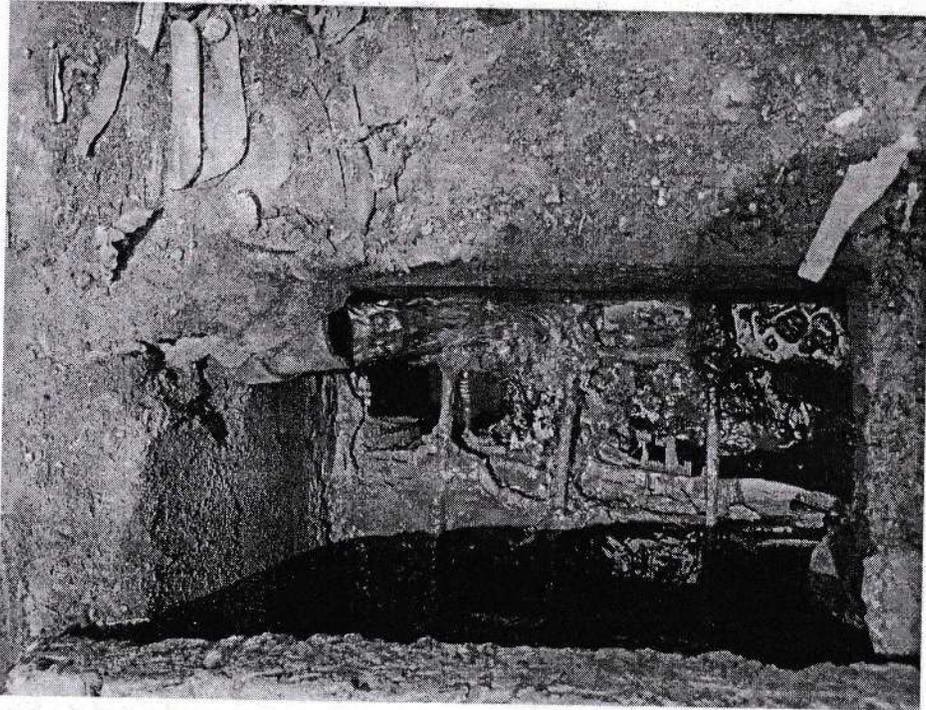
The effluent generated having above mentioned parameters can be treated by physic-chemical process followed by biological treatment method to achieve the required outlet parameters. For this we propose the following process:

The effluent generated from the manufacturing process would be passed through Bar Screen to prevent the entry of foreign matters. Then effluent would collect in to the collection cum Equalization Tank. The effluent would be properly aerated to make it homogeneous with the help of aeration system. Homogenized effluent would be pumped to the flocculation chamber where coagulants and flocculants would be dosed in different stages. Then effluent would be passed through the lamella clarifier where solid present in the effluent would settle down at the hopper bottom and clear water would flow by gravity to the aeration tank. In aeration tank effluent would be aerated to control the BOD and COD. Further flocculants would be dosed followed by clarification in secondary clarifier.

Clarified water from clarifier would be transferred to the clarified water tank and then passed through the dual media filter & activated carbon filter for the removal of micro flocs. Finally treated water is used in gardening, flushing and floor washing.

Sludge from clarifier would be discharged into the sludge tank. From sludge tank it would be dried in the filter press and sludge water would return back to the collection tank for retreatment.

Annexe - IX



**Adequacy report**  
on  
Effluent Treatment Plant  
for

**Kohinoor Ribbon Factory Pvt. Ltd.**

Plot No.- 12, HSIIDC, Phase-I

Barhi Industrial Estate

District- Sonapat,

Haryana



Department of Civil Engineering

**MAHARSHI DAYANAND UNIVERSITY**

**Rohtak-124001, Haryana (INDIA)**

(A State University established under Haryana Act No. XXV of 1975)

'A+' Grade University Accredited by NAAC

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## 1. Introduction

**Kohinoor Ribbon Factory Pvt. Ltd.** Plot No.-12, HSIIDC, Barhi Industrial Estate District- Sonapat, Haryana. Its main work is all kind of bleaching, dyeing, printing and colouring of tape and yarn. The current processing capacity of the factory is 500kgs/day Poly beg& printing, 0.73m<sup>3</sup>/day Dyed yarn, 0.087MT/day tape dyed on a shift's operation of 12-15 hours duration.

The source of water supply is from HSIIDC water supply/ boring water. This water is used for the processing, dyeing & washing operations.

To meet the statutory effluent discharge standards, Company installed an effluent treatment plant (ETP) with a capacity of 120 KLD.

The industry approached the Department of Civil Engineering, **MAHARSHI DAYANAND UNIVERSITY Rohtak-124001, Haryana (INDIA)**, Chandigarh for carrying out the adequacy assessment report of the Effluent Treatment Plant (ETP) installed in the premises of the industry to treat the effluent generated through the washing and dyeing process.

### 1.1 Scope of study

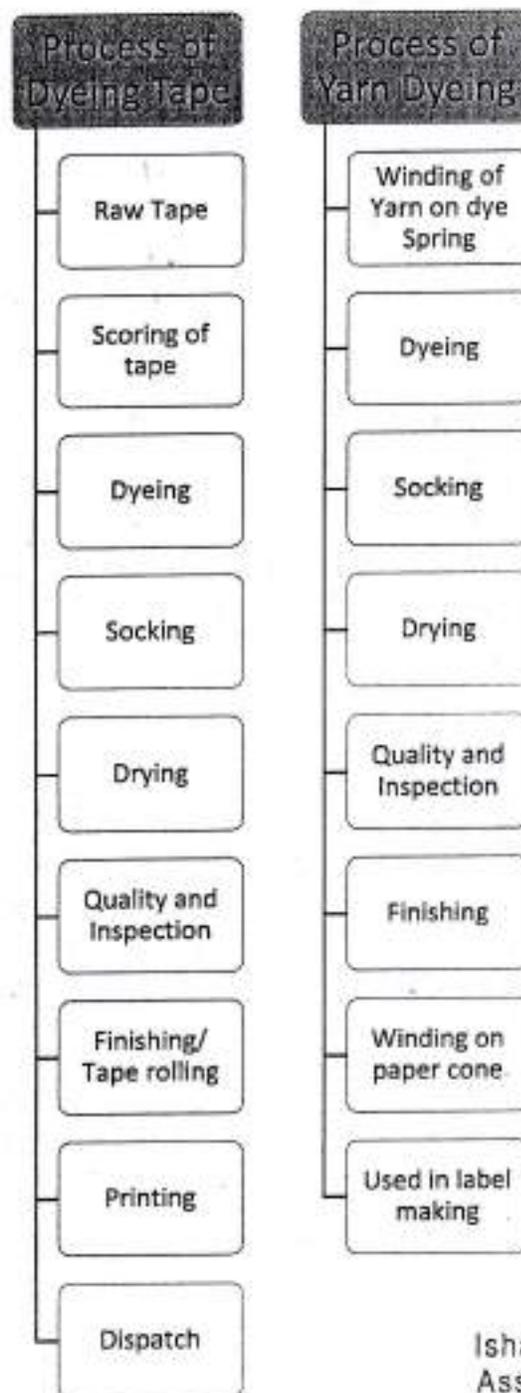
This report aims to prepare an adequacy report of ETP installed in the Company.

- 1) Study the treatment efficiency of each unit of ETP.
- 2) Determine the required and the existing capacity of each unit of ETP to check the adequacy of ETP.

  
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## 2. Manufacturing process

The manufacturing process flow chart has been shown in Figure 1. Water consumption mainly occurs during the dyeing of raw materials.



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Figure 1: Flow Chart of processing of materials

Yarn and Tape is the basic raw material, which is converted into the final dyed product in the presence of auxiliary chemicals & necessary dye stuff.

As shown from the process flow chart, the yarn and tape are subjected to washing, dyeing, washing & finishing, which are major process involving chemical additives in the main dyeing machine and finally dyed.

Product is taken out & rest of the liquid/water is drained to effluent treatment plant.

### **2.1 List of chemicals:**

The industry utilizes a wide range of chemicals for dyeing, including dyes themselves, auxiliaries, and other chemicals for various purposes. The key chemical will be used in dyeing of yarn and tape are given below in **Table 1**.

**Table 1: List of chemicals used in the unit**

S. No	Chemicals
1	Caustic Soda
2	Soda ash
3	Acetic Acid
4	Dyes
5	Hydrogen Peroxide
6	Salt
7	Soaping Agents
8	Softeners



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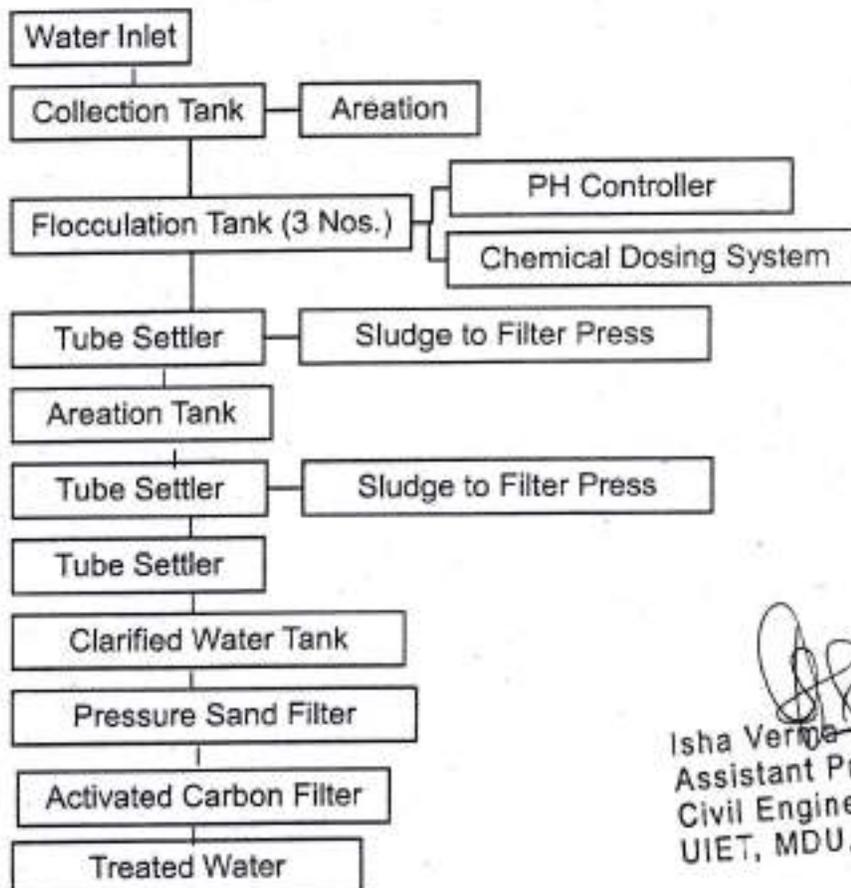
### Design discharge:

Theoretical waste water flow	=	15 KL/day
Design waste water flow	=	120 KL/day

### 2.2 Details of optimum treatment process (ETP):

From treatment of dyeing wastewater, an intermittent system is suitable to treat the waste water. It is proposed to have a Physio-chemical treatment process followed by biological process and tertiary treatment with dual media filter & colour removal filter to achieve the prescribed standards as per pollution control board norms. The following treatment stages are proposed for the E.T.P for dyeing of raw material waste water shown in **Figure 2**.

**Figure 2: Flow chart of effluent treatment plant**



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### 3. Adequacy assessment of ETP

The various aspects of the ETP, including its design, operation, and performance, to ensure that the plant is capable of effectively treating wastewater to the required standards has been checked. **Table 2** typically includes a review of the ETP's design, including the flow rate and scheme, a detailed examination of the treatment processes and process units, and an analysis of the primary, secondary, and tertiary treatment stages.



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Table 2: Adequacy assessment report of ETP for Kohinoor Ribbon Factory Pvt. Ltd.

S. No.	Unit Process	Required Basis of design	Required Capacity Size m <sup>3</sup> /(Lx B x H)	Existing Capacity	Adequacy	Status of work
1	Flow	15 KLD (0.625m <sup>3</sup> /hr)	-	120 KLD (5 m <sup>3</sup> /hr)	Adequate	Working satisfactory, more than half of its capacity.
2	Bar Screen	-	-	(0.3 x 0.5) m	Adequate	Working satisfactory.
3	Equalization Tank	10 hr.	6.25 m <sup>3</sup>	50.0 m <sup>3</sup>	Adequate	Working satisfactory.
4	Mixing Tank (3 nos.)	15min	0.157 m <sup>3</sup>	3 m <sup>3</sup>	Adequate	Working satisfactory.
5	Flocculator Tank	-	0.169 m <sup>3</sup>	1.35 m <sup>3</sup> (1.0 x 0.75 x 1.8) m	Adequate	Working satisfactory, Half of its capacity, simultaneously with tube settler.
6	Tube Settler no. 1	2.0 m <sup>3</sup> /hr/m <sup>2</sup> Surface Loading, 1hrs each	0.312 m <sup>2</sup>	6.9 m <sup>2</sup> (3.0 x 2.3x 3.4) m	Adequate	Working satisfactory.

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7	Aeration Tank	MLSS-1000 mg/l F/M = 0.2	6.9 m <sup>3</sup>	16.7 m <sup>3</sup> (2.3m x 2.2m x 3.3m)	Adequate	Working satisfactory, Half of its capacity, simultaneously with tube settler.
8	Tube Settler no. 2	2.0 m <sup>3</sup> /hr/m <sup>2</sup> Surface Loading	0.312 m <sup>2</sup>	5 m <sup>2</sup> (2.5 x 2.0 x 3.0) m	Adequate	Working satisfactory.
9	Dual Media Filter	5.0 m <sup>3</sup> /hr/m <sup>2</sup> Surface Loading	0.125 m <sup>2</sup>	1.13 m <sup>2</sup> Dia- 1.2m, H=2.5m	Adequate	Working satisfactory.
10	Activated Carbon Filter	5.0 m <sup>3</sup> /hr/m <sup>2</sup> Surface Loading	0.125 m <sup>2</sup>	1.13 m <sup>2</sup> Dia- 1.2m, H=2.5m	Adequate	Working satisfactory.
11	Filter Press (cake)	7 kg/m <sup>2</sup>	5 Nos. (0.6x0.6) m	28 Nos. (0.6x0.6) m	Adequate	Working satisfactory. Suggested to use it regularly.
12	Sludge Disposal	--	--	Average 0.5 ton/yearly	Adequate	GEPIL.
13	Sludge Drying Beds (2 Nos.)	--	--	(1.0x1.0x1.25) m	Adequate	Working satisfactory.

  
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**Table 3: Inlet and outlet parameters of waste water of ETP.**

S.No.	Parameter			Standard Limit as per HSPCB
		Inlet	Outlet	
1.	Colour (Hazen)	Reddish	Almost Colourless	Not Specified
2.	Odour	Mild	Odourless	Not Specified
3.	pH	8.59	7.29	6.5-9.0
4.	Total Suspended Solids (mg/l)	362	19	1800
5.	BOD 3 days (27°C) (mg/l)	92	12	500
6.	COD (mg/l)	516	82	1400
7.	Oil & Grease (mg/l)	17.3	<0.05	15

Table 3 show that the results of the waste water from inlet and outlet of ETP are within prescribed limits set by HSPCB.

#### 4. Hazardous Waste Management

The sludge from tube settler shall be drained into the sludge drying beds and the dry material shall be collected in impervious container after putting in HDPE bags to be disposed of as advised by the Pollution Control Authority.

In this process waste sludge will be released in the form of hazardous waste, for which sufficient size of site will be provided inside the premises & finally it will be handed over

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to Gujrat Enviro Protection & Infrastructure Limited (GEPIL) at CTSDf site Palli, Faridabad for further treatment and final disposal.

## 5. Maintenance for ETP

- Equalization tank, reaction & settling tank to be properly cleaned once a month. Polyelectrolyte has always to be kept in a homogenous condition so that there is no settlement of any undissolved portion.
- Sludge shall be stacked in the solid drying leachate proof tank or HDPE tank to be covered after normal working hours, so that there is no run off during the rain and drying material has to be packed in a HDPE bag properly sealed before disposal.
- Adequate training to the operative staff shall be regularly provided in the correct operation & maintenance of the plant.
- Staff shall also be provided with adequate PPE's while handling acidic/hazardous effluent.

## 6. Conclusions

- The Effluent Treatment Plant installed at Kohinoor Ribbon Factory Pvt. Ltd. complies with the standards of the Haryana State Pollution Control Board (HSPCB).
- As per the documents provided, a maximum of  $15\text{m}^3/\text{hr}$  of water can be extracted from the borewell as per the permissions.
- No river or nala is present nearby. All wastewater generated by the industry is treated and then disposed of through the sewage drainage system provided by HSIIDC.
- The quantity of water consumption depends on the Fabric requirements specified by the client; therefore, it may vary on a daily basis.

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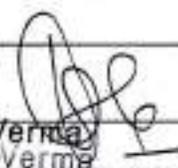
- All the effluent generated by the industry is directed to the ETP. No bypass is present.
- All parameters are being monitored regularly.
- The Effluent Treatment Plant is adequate to treat the 120 KLD of wastewater however, at present only 15 KLD of waste water is generated by the unit.



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## Summary of Adequacy Report for ETP for Kohinoor Ribbon Factory Pvt. Ltd.

S.No.	Description	Remarks
1	Name of Unit	Kohinoor Ribbon Factory Pvt. Ltd.
2	Address of the Unit	Plot No.- 12, HSIIDC, Barhi Industrial Estate District- Sonapat, Haryana
3	Activity /Process	Bleaching, dyeing, printing and colouring of tape and yarn
4	Product Capacity	500kgs/day Poly beg printing, 0.73m <sup>3</sup> /day Dyed yarn, 0.087MT/day tape dyed
5	Manufacturing Process	Yes
6	Source of water	HSIIDC water supply/ boring water
7	Rate of Water Consumption	
(i)	Industrial	20KLD (including boiler)
(ii)	Cooling/Boiler	--
(iii)	Domestic	1 KLD
(iv)	Others	--
8	Rate of Effluent Discharge	
(i)	Industrial	15 KLD (including boiler)
(ii)	Cooling/Boiler	--
(iii)	Domestic	--
(iv)	Others	--
9	Location of effluent discharge	CETP

  
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10	Source of trade effluent	Bleaching, dyeing, printing and colouring
11	Whether effluent is treated	Yes
12	Whether unit has installed ETP	Yes
13	Detail of ETP	Yes
14	Whether effluent discharge rate is monitored	Yes
15	Whether manufacturing process/ characteristics of raw material have been studied thoroughly	Yes
16	Whether influent characteristics have been monitored	Yes
17	Whether any bypass arrangement	No
18	Whether design aspects have been considered while evaluating adequacy of ETP	Yes
19	If modification have been suggested to upgrade ETP	Not required
20	Whether existing ETP will be able to give effluent as per required parameters	Yes (if operated properly)



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## Adequacy Certificate

Based on the site visit conducted by a team of experts from the Civil Engineering Department (CED), MAHARSHI DAYANAND UNIVERSITY Rohtak-124001, Haryana (INDIA), to M/s Kohinoor Ribbon Factory Pvt. Ltd., Plot No. 12, HSIIDC, Barhi Industrial Estate, District Sonapat, Haryana, and the subsequent review of the infrastructure related to the effluent treatment plant (ETP), including its specifications and historical performance data (as detailed in this report), it has been determined that the existing ETP is adequately equipped to handle the effluent generated from the current production capacity of the unit, and is in accordance with the parameters outlined in the report.

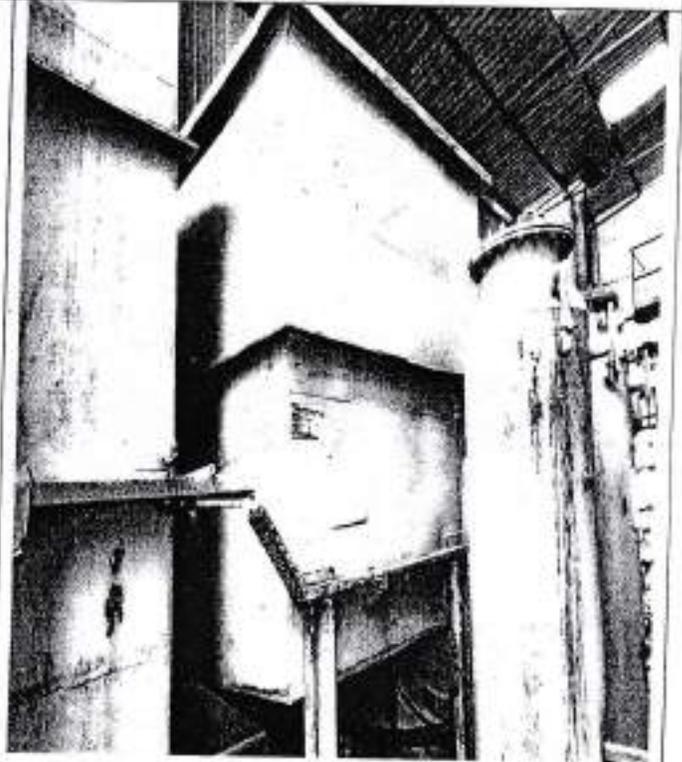
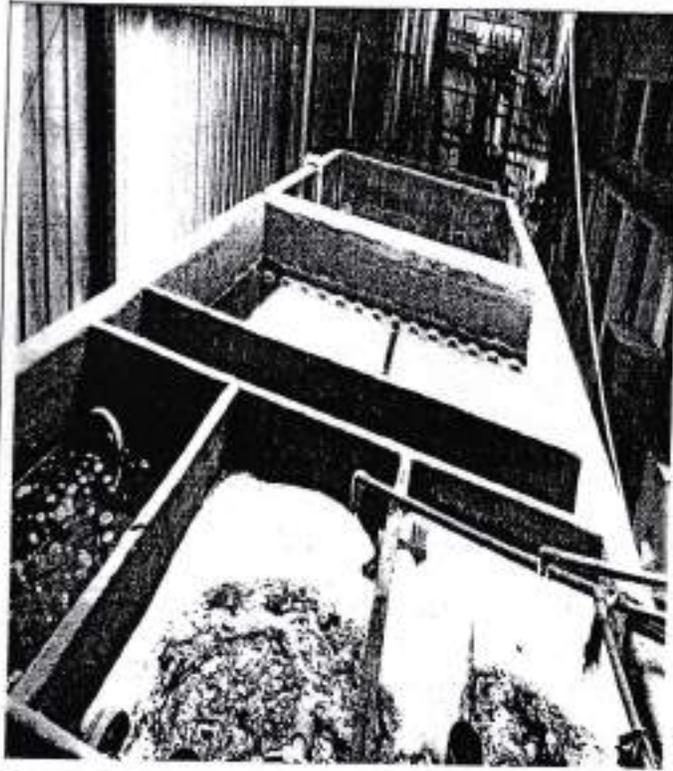
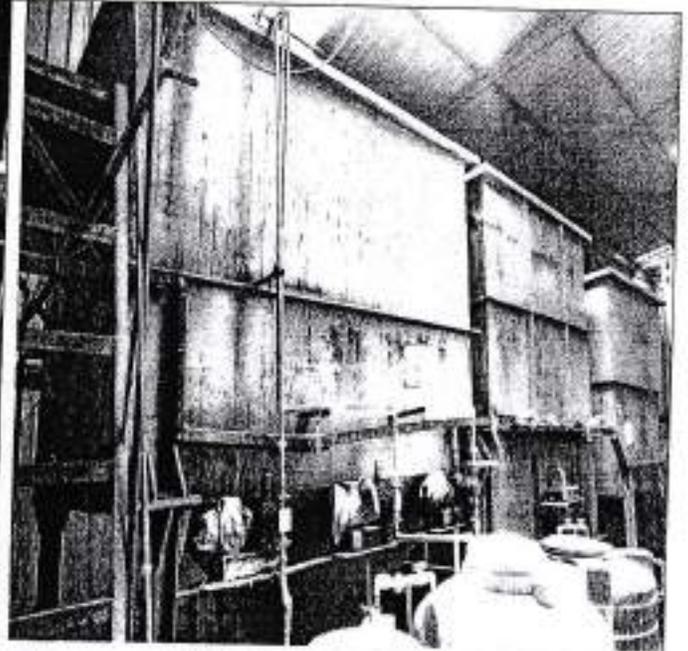
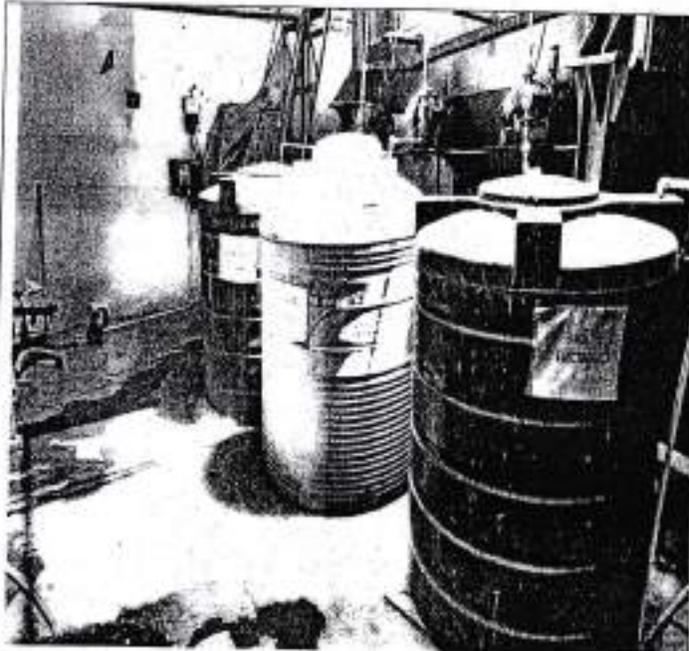


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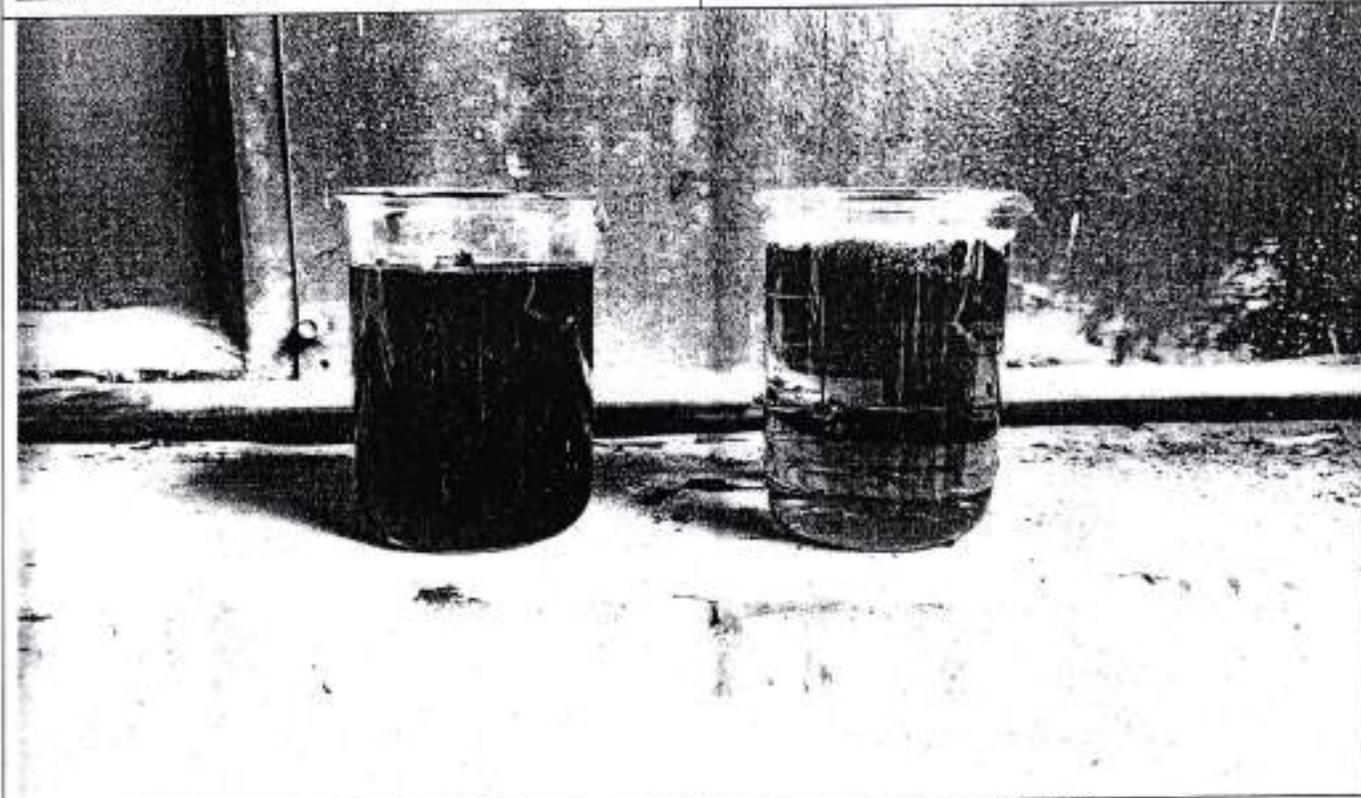
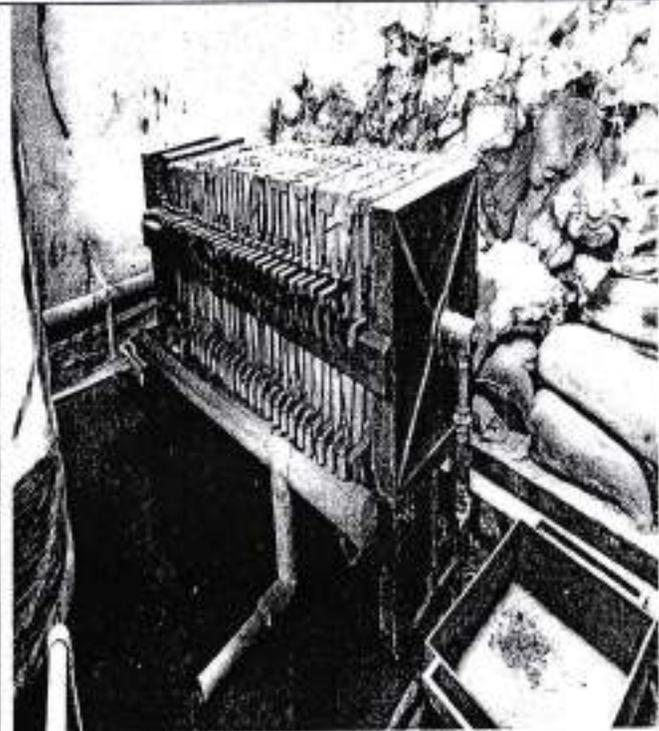
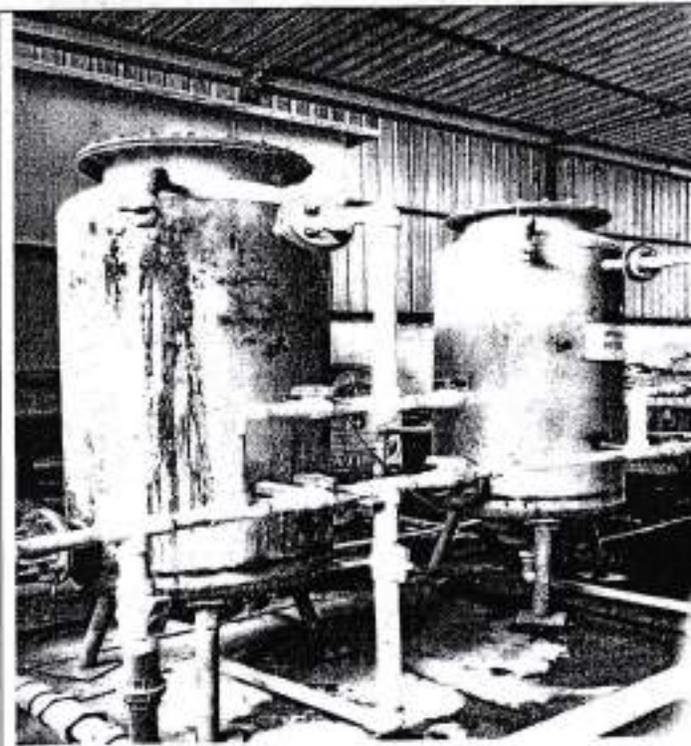
**SML LABELS (INDIA) Pvt. Ltd.**  
Reconciliation Statement

Balance as per Kohinoor as on 31-03-2025	47,040.00
<b>I</b>	
01-04-22	
Amount Debited By SML India but Not Credited by Kohinoor	18816
Ch No-243428 dt-25.03.2025	(18,816.00)
Balance as per SML India as on 31.03-2025	<u>28,224.00</u>

Images of various units of ETP at Kohinoor Ribbon Factory Pvt. Ltd.



(S)  
 verified  
 Assistant Prof  
 Civil Engineering  
 UIC, MDU, Rohtak



INLET

OUTLET

A handwritten signature in black ink, appearing to be 'S. S. Sharma'.

Sharma  
Assistant Professor

Annexure - XI

4523

171

16	23/04/2025 1:20:53 PM	NEFT-HSPCB- CMS1132502173108	FCM-250423GB7BZH	23/04/2025	4,500.00	-72,513,081.88	DR
17	23/04/2025 1:20:53 PM	RTGS-VARD-H/AN ENTERPRISES- KKBKR22025042316797993	FCM-250423GB77M5	23/04/2025	257,585.00	-73,176,946.86	DR
18	23/04/2025 1:20:54 PM	RTGS-HSPCB- KKBKR22025042316793275	FCM-250423GB7J19	23/04/2025	206,600.00	-73,376,946.86	DR
19	23/04/2025 1:20:54 PM	RTGS-VARD-H/AN ENTERPRISES- KKBKR22025042316797994	FCM-250423GB77M6	23/04/2025	300,000.00	-73,676,946.86	DR
20	23/04/2025 1:20:54 PM	NEFT-SANTOSH- CMS1132502243602	FCM-250423GB77M3	23/04/2025	10,000.00	-73,686,946.86	DR
21	23/04/2025 1:38:41 PM	SBIN525113288663 SHIVALIKA RUGS KOHINOOR RIBBON FA	NEFTINW-1191690026	23/04/2025	85,405.00	-73,601,541.86	DR
22	23/04/2025 2:38:12 PM	PUNBH90011584352 LALA AND SONS KOHINOOR RIBBON FAC	NEFTINW-1191714265	23/04/2025	54,813.00	-73,546,728.86	DR
23	23/04/2025 2:52:34 PM	ARANIEEXPORT	FCM-250423GB922F	23/04/2025			
24	23/04/2025 3:23:49 PM	FUNDS TRANSFER FROM NEUTER INDIA PRIVATE LIMITED	BRB-0180230425341865	23/04/2025	11,874.00	-73,534,854.86	DR
25	23/04/2025 4:51:51 PM	THE RAJLAKSHMI COTTON MILLS PVT LTD	FCM-250423GBBUH8	23/04/2025	60,697.00	-73,474,157.86	DR
26	23/04/2025 4:51:51 PM	THE RAJLAKSHMI COTTON MILLS PVT LTD	FCM-250423GBBUHD	23/04/2025	125,759.00	-73,348,398.86	DR
27	23/04/2025 5:08:01 PM	SCBLH11300746495 AMAN EXPORTS INTERNATIONAL KOHINO	NEFTINW-1191850798	23/04/2025	13,289.00	-73,335,109.86	DR
28	23/04/2025 5:08:05 PM	SCBLH11300746544 AMAN EXPORTS INTERNATIONAL KOHINO	NEFTINW-1191850849	23/04/2025	237,595.00	-73,097,514.86	DR
29	23/04/2025 5:35:28 PM	ICIN411354728988 EASTERN ROOTS KOHINOOR RIBBON FAC	NEFTINW-1191862011	23/04/2025	2,411,391.00	-70,686,123.86	DR
30	23/04/2025 5:38:23 PM	SBIN525113707893 SHIVALIKA RUGS KOHINOOR RIBBON FA	NEFTINW-1191856514	23/04/2025	253,195.00	-70,432,928.86	DR
31	23/04/2025 5:38:37 PM	SCBLH11300770686 PEARL GLOBAL INDUSTRIES LIMITED K	NEFTINW-1191879713	23/04/2025	8,420.00	-70,424,508.86	DR
32	23/04/2025 5:38:41 PM	PUNBH90011671369 BANSWARA SYNTEX LTD KOHINOOR RIBB	NEFTINW-1191854471	23/04/2025	20,439.00	-70,404,069.86	DR
33	23/04/2025 6:09:16 PM	HDFCH00198134426 AQUARELLE INDIA PRIVATE LIMITED K	NEFTINW-1191919026	23/04/2025	14,061.80	-70,390,008.06	DR
34	23/04/2025 6:09:26 PM	INDBH23041107751 M S PRATI KREATIONS KOHINOOR RIBB	NEFTINW-1191890708	23/04/2025	9,330.00	-70,380,678.06	DR
35	23/04/2025 6:47:26 PM	Recd:IMPS/511318119971/P ARV INTER/KKBKX8052/payme	IMPS-511318460681	23/04/2025	1,893.00	-70,378,785.06	DR
36	23/04/2025 6:50:18 PM	RTGS-ESKAY YARNTEX P LTD- KKBKR22025042316795806	FCM-250423GBHFVDV	23/04/2025	25,000.00	-70,353,785.06	DR
37	23/04/2025 7:08:18 PM	HBCN11337052620 BODYCARE INTERNATIONAL LIMITED KO	NEFTINW-1191969826	23/04/2025	500,000.00	-70,853,785.06	DR
					7,819.00	-70,845,966.06	DR

KOHINOOR RIBBON FACTORY PVT LTD BARHI  
SUMBERSIBLE LOG BOOK

DATE	GROUND WATER		
	START R	END R	UNIT (KL)
01.01.2025			
02.01.2025	0	25	25
03.01.2025	25	49	24
04.01.2025	49	75	26
05.01.2025			
06.01.2025	75	99	24
07.01.2025	99	124	25
08.01.2025	124	149	25
09.01.2025	149	173	24
10.01.2025	173	198	25
11.01.2025	198	222	24
12.01.2025			
13.01.2025	222	248	26
14.01.2025	248	272	24
15.01.2025	272	298	26
16.01.2025	298	324	26
17.01.2025	324	348	24
18.01.2025	348	373	25
19.01.2025			0
20.01.2025	373	398	25
21.01.2025	398	424	26
22.01.2025	424	448	24
23.01.2025	448	473	25
24.01.2025	473	499	26
25.01.2025	499	524	25
26.01.2025			
27.01.2025	524	548	24
28.01.2025	548	574	26
29.01.2025	574	598	24
30.01.2025	598	623	25
31.01.2025	623	647	24

KOHINOOR RIBBON FACTORY PVT LTD BARHI  
SUMBERSIBLE LOG BOOK

DATE	GROUND WATER		
	START R	END R	UNIT (KL)
01.02.2025	647	671	24
02.02.2025			
03.02.2025	671	696	25
04.02.2025	696	722	26
05.02.2025	722	747	25
06.02.2025	747	771	24
07.02.2025	771	796	25
08.02.2025	796	820	24
09.02.2025			
10.02.2025	820	846	26
11.02.2025	846	871	25
12.02.2025	871	895	24
13.02.2025	895	920	25
14.02.2025	920	946	26
15.02.2025	946	970	24
16.02.2025			
17.02.2025	970	995	25
18.02.2025	995	1020	25
19.02.2025	1020	1044	24
20.02.2025	1044	1070	26
21.02.2025	1070	1095	25
22.02.2025	1095	1121	26
23.02.2025			
24.02.2025	1121	1148	27
25.02.2025	1148	1174	26
26.02.2025	1174	1199	25
27.02.2025	1199	1226	27
28.02.2025	1226	1252	26

**KOHINOOR RIBBON FACTORY PVT LTD BARHI  
SUMBERSIBLE LOG BOOK**

DATE	GROUND WATER		
	START R	END R	UNIT (KL)
01.03.2025	1252	1278	26
02.03.2025			
03.03.2025	1278	1304	26
04.03.2025	1304	1329	25
05.03.2025	1329	1356	27
06.03.2025	1356	1383	27
07.03.2025	1383	1409	26
08.03.2025	1409	1434	25
09.03.2025			
10.03.2025	1434	1459	25
11.03.2025	1459	1486	27
12.03.2025	1486	1512	26
13.03.2025	1512	1538	26
14.03.2025			
15.03.2025	1538	1563	25
16.03.2025			
17.03.2025	1563	1589	26
18.03.2025	1589	1615	26
19.03.2025	1615	1640	25
20.03.2025	1640	1667	27
21.03.2025	1667	1693	26
22.03.2025	1693	1720	27
23.03.2025			
24.03.2025	1720	1746	26
25.03.2025	1746	1773	27
26.03.2025	1773	1799	26
27.03.2025	1799	1825	26
28.03.2025	1825	1851	26
29.03.2025	1851	1878	27
30.03.2025			
31.03.2025	1878	1905	27

**KOHINOOR RIBBON FACTORY PVT LTD BARHI  
SUMBERSIBLE LOG BOOK**

DATE	GROUND WATER		
	START R	END R	UNIT (KL)
01.04.2025	1905	1932	27
02.04.2025	1932	1958	26
03.04.2025	1958	1985	27
04.04.2025	1985	2011	26
05.04.2025	2011	2038	27
06.04.2025			0
07.04.2025	2038	2066	28
08.04.2025	2066	2093	27
09.04.2025	2093	2119	26
10.04.2025	2119	2147	28
11.04.2025	2147	2174	27
12.04.2025	2174	2202	28
13.04.2025			0
14.04.2025	2202	2226	24
15.04.2025	2226	2255	29
16.04.2025	2255	2282	27
17.04.2025	2282	2311	29
18.04.2025	2311	2340	29
19.04.2025	2340	2369	29
20.04.2025			0
21.04.2025	2369	2398	29
22.04.2025	2398	2423	25
23.04.2025	2423	2441	18
24.04.2025	2441	2467	26
25.04.2025	2467	2491	24
26.04.2025	2491	2516	25
27.04.2025			0
28.04.2025	2516	2542	26
29.04.2025	2542	2567	25
30.04.2025	2567	2591	24

KOHINOOR RIBBON FACTORY PVT LTD BARHI  
ETP LOG BOOK

DATE	CHEMICAL USED			PH	ENERGY METER			ETP OUTLET		
	CAUSTIC KG.	FERUS KG.	POLY GM		START R	END R	UNIT (WT)	START R	END R	UNIT (KL)
01.01.2025										
02.01.2025	10		50	7.5	11146	11174	28	25577	25590	13
03.01.2025	13		50	7.2	11175	11209	34	25591	25604	13
04.01.2025	11		50	7.3	11211	11235	24	25605	25619	14
05.01.2025										
06.01.2025	13		100	7.5	11236	11258	22	25620	25633	13
07.01.2025	10		50	7.1	11259	11277	18	25634	25646	12
08.01.2025	11		50	7	11278	11297	19	25647	25661	14
09.01.2025	12		50	7.1	11299	11321	22	25662	25674	12
10.01.2025	11		50	7.2	11322	11349	27	25675	25687	12
11.01.2025	10		50	7.3	11350	11373	23	25688	25700	12
12.01.2025										
13.01.2025	10		50	7.5	11374	11396	22	25701	25712	11
14.01.2025	12		50	7.1	11397	11419	22	25713	25726	13
15.01.2025	11		50	7.5	11420	11445	25	25727	25739	12
16.01.2025	9		50	7.1	11446	11470	24	25740	25753	13
17.01.2025	12		100	7.2	11471	11498	27	25754	25766	12
18.01.2025	11		50	7.5	11500	11525	25	25767	25779	12
19.01.2025										
20.01.2025	11		50	7.2	11526	11544	18	25780	25791	11
21.01.2025	9		50	7.1	11545	11562	17	25792	25804	12
22.01.2025	10		50	7.3	11563	11581	18	25805	25818	13
23.01.2025	9		50	7.1	11582	11608	26	25819	25831	12
24.01.2025	11		50	7.1	11609	11640	31	25832	25845	13
25.01.2025	10		100	7.5	11641	11674	33	25846	25858	12
26.01.2025										
27.01.2025	11		50	7	11675	11708	33	25859	25872	13
28.01.2025	10		50	7.3	11709	11736	27	25873	25886	13
29.01.2025	12		50	7.1	11738	11762	24	25887	25899	12
30.01.2025	9		50	7.1	11763	11790	27	25899	25912	13
31.01.2025	11		50	7	11792	11817	25	25913	25926	13

**KOHINOOR RIBBON FACTORY PVT LTD BARHI  
ETP LOG BOOK**

DATE	CHEMICAL USED			PH	ENERGY METER			ETP OUTLET		
	CAUSTIC KG.	FERUS KG.	POLY GM		START R	END R	UNIT (WT)	START R	END R	UNIT (KL)
01.02.2025	12	15	50	7	11819	11844	25	25927	25939	12
02.02.2025										
03.02.2025	12	15	100	7.2	11846	11872	26	25940	25953	13
04.02.2025	10	15	50	7	11874	11899	25	25954	25967	13
05.02.2025	14	15	100	7.1	11902	11928	26	25968	25981	13
06.02.2025	13	16	50	7.3	11929	11969	40	25982	25995	13
07.02.2025	12	14	100	7	11970	12008	38	25996	26010	14
08.02.2025	10	15	50	7.1	12009	12038	29	26011	26024	13
09.02.2025										
10.02.2025	11	14	50	7	12038	12069	31	26025	26037	12
11.02.2025	14	17	100	7.2	12070	12101	31	26037	26049	12
12.02.2025	12	15	100	7.1	12102	12132	30	26049	26062	13
13.02.2025	13	16	50	7.3	12135	12169	34	26062	26075	13
14.02.2025	15	18	50	7.1	12170	12202	32	26076	26089	13
15.02.2025	13	15	100	7.5	12203	12235	32	26089	26102	13
16.02.2025										
17.02.2025	14	18	50	7.4	12236	12268	32	26103	26114	11
18.02.2025	10	15	100	7.5	12270	12297	27	26115	26128	13
19.02.2025	13	17	100	7.3	12299	12325	26	26129	26142	13
20.02.2025	15	19	50	7.2	12326	12352	26	26143	26156	13
21.02.2025	12	15	50	7.5	12353	12379	26	26157	26170	13
22.02.2025	15	20	50	7.1	12381	12424	43	26171	26184	13
23.02.2025										
24.02.2025	12	17	50	7.5	12425	12458	33	26185	26198	13
25.02.2025	13	18	50	7.2	12459	12489	30	26198	26211	13
26.02.2025	10	15	100	7.5	12489	12517	28	26211	26223	12
27.02.2025	14	18	50	7.3	12518	12546	28	26224	26236	12
28.02.2025	13	17	50	7.1	12547	12575	28	26237	26250	13

KOHINOOR RIBBON FACTORY PVT LTD BARHI  
ETP LOG BOOK

DATE	CHEMICAL USED			PH	ENERGY METER			ETP OUTLET		
	CAUSTIC KG.	FERUS KG.	POLY GM		START R	END R	UNIT (WT)	START R	END R	UNIT (KL)
01.03.2025	9	15	50	7.1	12576	12590	14	26251	26263	12
02.03.2025										
03.03.2025	12	16	50	7	12591	12603	12	26264	26277	13
04.03.2025	11	15	50	7.3	12604	12631	27	26278	26290	12
05.03.2025	10	14	50	7.4	12632	12658	26	26290	26305	15
06.03.2025	13	18	100	7.5	12659	12687	28	26306	26318	12
07.03.2025	10	16	50	7.1	12688	12714	26	26319	26331	12
08.03.2025	9	14	50	7	12715	12739	24	26332	26343	11
09.03.2025	65	93								
10.03.2025	11	16	50	7.2	12740	12764	24	26343	26356	13
11.03.2025	10	18	50	7.3	12765	12789	24	26357	26369	12
12.03.2025	12	17	50	7.1	12790	12813	23	26370	26383	13
13.03.2025	10	16	50	7	12814	12833	19	26384	26396	12
14.03.2025							0			0
15.03.2025	9	17	50	7.5	12834	12859	25	26397	26409	12
16.03.2025										
17.03.2025	12	19	100	7	12860	12900	40	26410	26424	14
18.03.2025	13	18	50	7.5	12905	12945	40	26425	26438	13
19.03.2025	10	16	50	7.3	12950	12995	45	26439	26453	14
20.03.2025	11	17	50	7.2	13000	13043	43	26454	26468	14
21.03.2025	9	15	50	7.1	13044	13078	34	26469	26483	14
22.03.2025	10	16	50	7.3	13078	13112	34	26483	26495	12
23.03.2025										
24.03.2025	11	16	50	7.1	13112	13146	34	26495	26509	14
25.03.2025	10	17	100	7.5	13147	13173	26	26509	26523	14
26.03.2025	9	16	50	7.2	13174	13199	25	26523	26536	13
27.03.2025	11	17	50	7	13201	13227	26	26536	26550	14
28.03.2025	10	19	50	7.3	13235	13259	24	26550	26563	13
29.03.2025	12	20	50	7.1	13261	13294	33	26563	26577	14
30.03.2025							0			0
31.03.2025	11	19	50	7	13298	13329	31	26578	26590	12

KOHINOOR RIBBON FACTORY PVT LTD BARHI  
ETP LOG BOOK

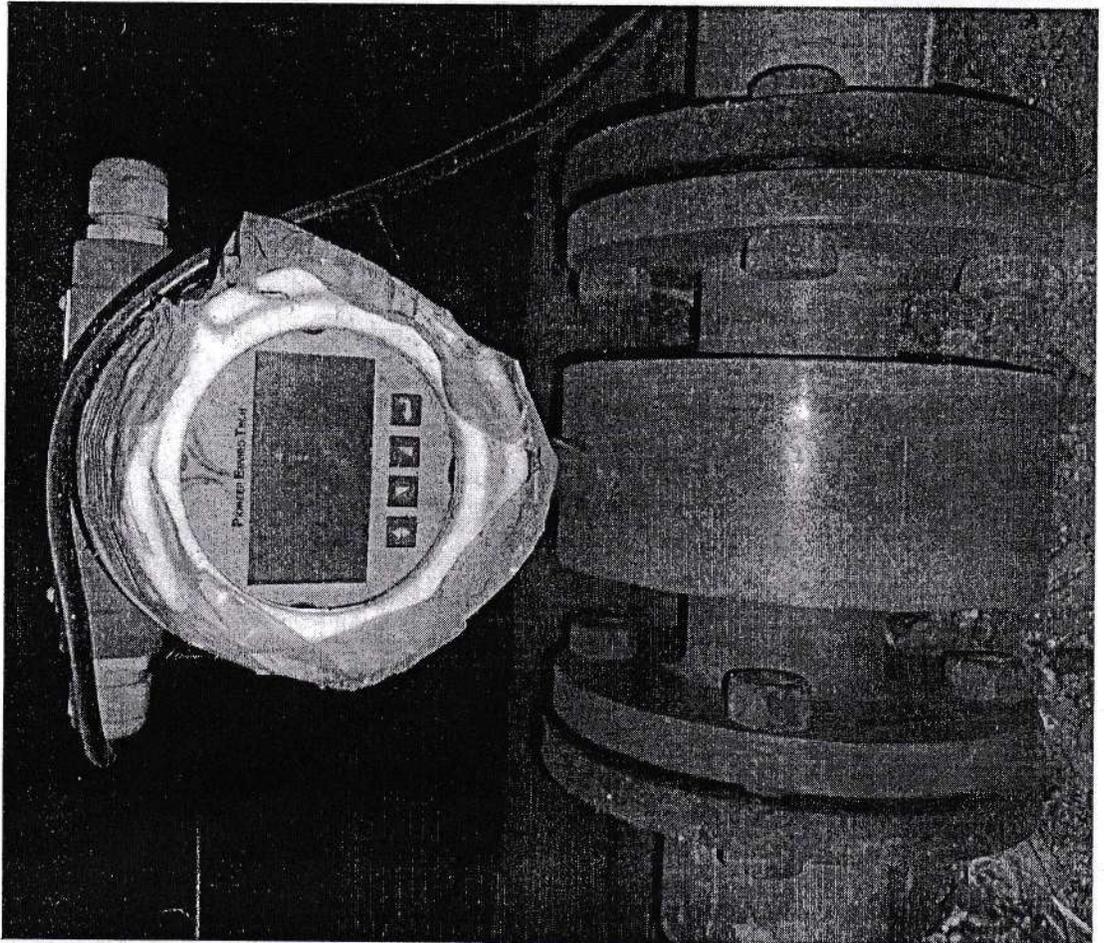
DATE	CHEMICAL USED			PH	ENERGY METER			ETP OUTLET		
	CAUSTIC KG.	FERUS KG.	POLY GM		START R	END R	UNIT (WT)	START R	END R	UNIT (KL)
01.04.2025	12	18	50	7.2	13332	13364	32	26591	26604	13
02.04.2025	11	17	50	7.1	13365	13394	29	26605	26617	12
03.04.2025	9	15	50	7	13397	13420	23	26618	26631	13
04.04.2025	12	17	100	7.5	13421	13450	29	26632	26643	11
05.04.2025	9	16	50	7	13451	13485	34	26644	26656	12
06.04.2025										
07.04.2025	11	16	50	7.1	13486	13518	32	26656	26670	14
08.04.2025	12	19	50	7.5	13519	13545	26	26670	26684	14
09.04.2025	8	16	100	7	13546	13568	22	26684	26697	13
10.04.2025	13	19	50	7.4	13569	13586	17	26697	26710	13
11.04.2025	10	16	50	7	13587	13612	25	26710	26722	12
12.04.2025	11	17	50	7.1	13613	13638	25	26723	26734	11
13.04.2025										
14.04.2025	10	16	100	7.5	13639	13661	22	26735	26744	9
15.04.2025	9	17	50	7.3	13662	13684	22	26745	26756	11
16.04.2025	12	19	50	7.1	13685	13705	20	26757	26771	14
17.04.2025	11	18	50	7	13707	13725	18	26772	26786	14
18.04.2025	13	19	50	7.3	13726	13746	20	26787	26801	14
19.04.2025	8	15	100	7.1	13747	13780	33	26801	26815	14
20.04.2025										
21.04.2025	12	19	50	7.5	13783	13813	30	26815	26829	14
22.04.2025	10	18	50	7.2	13814	13845	31	26829	26845	16
23.04.2025	9	16	50	7.1	13847	13866	19	26845	26853	8
24.04.2025	13	19	100	7.3	13869	13898	29	26853	26865	12
25.04.2025	10	15	50	7	13900	13928	28	26865	26878	13
26.04.2025	11	16	50	7.3	13931	13960	29	26878	26890	12
27.04.2025										
28.04.2025	9	16	50	7	13964	13996	32	26891	26906	15
29.04.2025	13	20	50	7.3	13998	14035	37	26906	26919	13
30.04.2025	11	18	100	7.2	14036	14072	36	26919	26932	13

4532 VIII

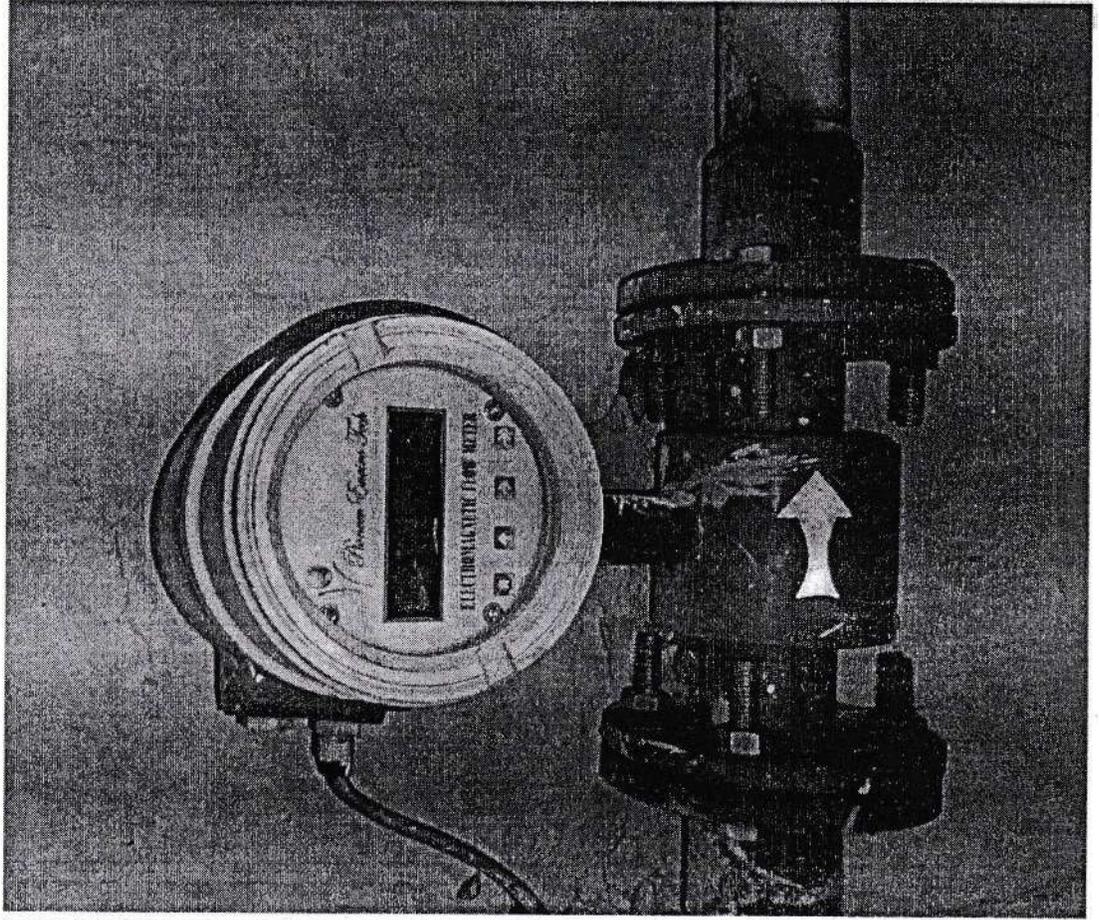
Annexure - XIII

Flow meter at ETP inlet & outlet installed

inlet



Outlet





# ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)

(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)

Website: www.itslab.in, Email: itfclab@gmail.com, info@itslab.in, contact@itslab.in

+91 9911659800, 9305780312, 09958849764



ANNEXURE - XIV

Doc. No. - ITS/7.8-01, Page No. - 1 of 1

## TEST REPORT

### WASTE WATER SAMPLE ANALYSIS

Report Code: WW-100325-19

Issue Date: 17/03/2025

ISSUE TO: M/S. Kohinoor Ribbon Factory Private Limited.

Plot No. -12, Phase- I, Barhi Industrial Area Sonipat Haryana (India)

### SAMPLING & ANALYSIS DATA

Sample Description : ETP Inlet Sample  
 Sample Drawn On : 10/03/2025  
 Sample Drawn By : Mr. Krishan Kumar (ITS LAB Representative)  
 Sampling Plan & Procedure : IS:17614 (Part-1):2021  
 Sample Quantity : 2.0 Liter in Pet Bottle & 300 ml BOD Bottle  
 Weather Condition : Clear  
 Sample Received On : 10/03/2025  
 Analysis Duration : 10/03/2025 To 17/03/2025

### ANALYSIS TEST RESULT

S. No	Parameter	Test Method	Results
1.	pH Value @ 25°C	IS:3025 (Part-11)	8.29
2.	Total Suspended Solid (TSS) (mg/l)	IS:3025 (Part-17)	350
3.	Chemical Oxygen Demand(as O <sub>2</sub> )(mg/l)	IS:3025 (Part-58)	498
4.	Bio-chemical Oxygen Demand (as O <sub>2</sub> ) (3days @27°C) (mg/l)	IS:3025 (Part-44)	98
5.	Oil & Grease (mg/l)	IS:3025 (Part-39)	16.7
6.	Colour	Visual	Hazen
7.	Odour	IS.3025 (P-5):1983	Soapy

Note: - Report shall not be produce except in full without approval of the laboratory.

Reviewed by  
 Krishan Kumar  
 (Analyst)



\*\*\*End of Report\*\*\*



# ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)

(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)

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Doc. No. – ITS/7.S-01, Page No. – 1 of 1

## TEST REPORT

### WASTE WATER SAMPLE ANALYSIS

Report Code: WW-100325-20

Issue Date: 17/03/2025

ISSUE TO: M/S. Kohinoor Ribbon Factory Private Limited.

Plot No. -12, Phase- I, Barhi Industrial Area Sonapat Haryana (India)

### SAMPLING & ANALYSIS DATA

Sample Description : ETP Outlet Sample  
 Sample Drawn On : 10/03/2025  
 Sample Drawn By : Mr. Krishan Kumar (ITS LAB Representative)  
 Sampling Plan & Procedure : IS:1 7614 (Part-1):2021  
 Sample Quantity : 2.0 Liter in Pet Bottle & 300 ml BOD Bottle  
 Weather Condition : Clear  
 Sample Received On : 10/03/2025  
 Analysis Duration : 10/03/2025 To 17/03/2025

### ANALYSIS TEST RESULT

S. No	Parameter	Test Method	Results	As Per Limit HSPCB
1.	pH Value @ 25°C	IS:3025 (Part-11)	7.39	6.0 -9.0
2.	Total Suspended Solid (TSS) (mg/l)	IS:3025 (Part-17)	22.6	1800
3.	Chemical Oxygen Demand(as O <sub>2</sub> ) (mg/l)	IS:3025 (Part-58)	83	1400
4.	Bio-chemical Oxygen Demand (as O <sub>2</sub> ) (3days @27°C) (mg/l)	IS:3025 (Part-44)	10	500
5.	Oil & Grease (mg/l)	IS:3025 (Part-39)	<0.05	15
6.	Colour	Visual	Hazen	-
7.	Odour	IS:3025 (P-5):1983	Soapy	-

Note: - Report shall not be produce except in full without approval of the laboratory.

Reviewed by  
 Krishan Kumar  
 (Analyst)

\*\*\*End of Report\*\*\*





# ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)  
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## TEST REPORT

### WASTE WATER SAMPLE ANALYSIS

Report Code: WW-170225-21

Issue Date: 22/02/2025

ISSUE TO: M/S. Kohinoor Ribbon Factory Private Limited,  
 Plot No. -12, Phase- I, Barhi Industrial Area Sonapat Haryana (India)

### SAMPLING & ANALYSIS DATA

Sample Description : ETP Inlet Sample  
 Sample Drawn On : 17/02/2025  
 Sample Drawn By : Mr. Krishan Kumar (ITS LAB Representative)  
 Sampling Plan & Procedure : IS:17614 (Part-1):2021  
 Sample Quantity : 2.0 Liter in Pet Bottle & 300 ml BOD Bottle  
 Weather Condition : Clear  
 Sample Received On : 17/02/2025  
 Analysis Duration : 17/02/2025 To 22/02/2025

### ANALYSIS TEST RESULT

S. No	Parameter	Test Method	Results
1.	pH Value @ 25°C	IS:3025 (Part-11)	8.59
2.	Total Suspended Solid (TSS) (mg/l)	IS:3025 (Part-17)	362
3.	Chemical Oxygen Demand(as O <sub>2</sub> )(mg/l)	IS:3025 (Part-58)	516
4.	Bio-chemical Oxygen Demand (as O <sub>2</sub> ) (3days @27°C) (mg/l)	IS:3025 (Part-44)	92
5.	Oil & Grease (mg/l)	IS:3025 (Part-39)	17.3
6.	Colour	Visual	Hazen
7.	Odour	IS:3025 (P-5):1983	Soapy

Note: - Report shall not be produce except in full without approval of the laboratory.

Reviewed by  
 Krishan Kumar  
 (Analyst)

\*\*\*End of Report\*\*\*





# ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)  
 (An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)  
 Website: www.itslab.in, Email: itrlclab@gmail.com, info@itslab.in, contact@itslab.in  
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Doc. No. – ITS/7.8-01, Page No. – 1 of 1

## TEST REPORT

### WASTE WATER SAMPLE ANALYSIS

Report Code: WW-170225-22

Issue Date: 22/02/2025

ISSUE TO: M/S. Kohinoor Ribbon Factory Private Limited.

Plot No. -12, Phase- I, Barhi Industrial Area Sonapat Haryana (India)

### SAMPLING & ANALYSIS DATA

Sample Description : ETP Outlet Sample  
 Sample Drawn On : 17/02/2025  
 Sample Drawn By : Mr. Krishan Kumar (ITS LAB Representative)  
 Sampling Plan & Procedure : IS:17614 (Part-1):2021  
 Sample Quantity : 2.0 Liter in Pet Bottle & 300 ml BOD Bottle  
 Weather Condition : Clear  
 Sample Received On : 17/02/2025  
 Analysis Duration : 17/02/2025 To 22/02/2025

### ANALYSIS TEST RESULT

S. No	Parameter	Test Method	Results	As Per Limit HSPCB
1.	pH Value @ 25°C	IS:3025 (Part-11)	7.29	6.0 -9.0
2.	Total Suspended Solid (TSS) (mg/l)	IS:3025 (Part-17)	19	1800
3.	Chemical Oxygen Demand(as O <sub>2</sub> ) (mg/l)	IS:3025 (Part-58)	82	1400
4.	Bio-chemical Oxygen Demand (as O <sub>2</sub> ) (3days @27°C) (mg/l)	IS:3025 (Part-44)	12	500
5.	Oil & Grease (mg/l)	IS:3025 (Part-39)	<0.05	15
6.	Colour	Visual	Hazen	-
7.	Odour	IS:3025 (P-5):1983	Soapy	-

Note: - Report shall not be produce except in full without approval of the laboratory.

Reviewed by  
 Krishan Kumar  
 (Analyst)

\*\*\*End of Report\*\*\*





# ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)  
 (An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)  
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ANNEXURE - ~~XIV~~ XV

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## TEST REPORT

### Stack Emission Quality Analysis

Report Code: SE-100325-03

Issue Date: 17/03/2025

Issued To: M/S. Kohinoor Ribbon Factory Private Limited.  
 Plot No. -12, Phase- I, Barhi Industrial Area Sonapat Haryana (India)

### SAMPLING & ANALYSIS DATA

Sample Drawn on : 10/03/2025  
 Sample Drawn By : Mr. Krishan Kumar (ITS LAB Representative)  
 Sample Description : Boiler Stack Emission  
 Sampling Time : 43.0 minutes  
 Sampling Plan & Procedure : SOP/SE/09  
 Analysis Duration : 10/03/2025 To 17/03/2025  
 Ambient Temperature (°C) : 29.0  
 Stack Temperature (°C) : 186.0  
 Source of Emission : Stack Attached to Boiler  
 Boiler of Capacity : 2.5Ton  
 Type of Fuel used : Biomass (Briquette)  
 Quantity of Fuel / Consumption : 350-400 Kg/Hr.  
 Operating Load : Normal  
 Stack Diameter (mm) : 300.0  
 Height of Stack from Ground (meter) : 30.0  
 Average Velocity of Flue Emission (m/s) : 8.80  
 Pollution Control Device : Multi cyclone and Wet Scrubber

### ANALYSIS TEST RESULT

S.N.	Parameter	Test Method	Results	Emission limits for Boiler CPCB (max)
1.	Particulate Matter (PM) ( mg /Nm <sup>3</sup> )	IS:11255(Part-1)	58.8	80
2.	Sulphur dioxide (as SO <sub>2</sub> ) ( mg /Nm <sup>3</sup> )	IS:11255(Part-2)	36.0	50
3.	Oxides of Nitrogen (as NO <sub>x</sub> ) ( mg /Nm <sup>3</sup> )	IS:11255(Part-7)	46.6	50
4.	Carbon monoxide (as CO) (% by Vol)	UPSE Method No.10	0.62	1.0

Notification - As per MoEF & CC Gazette Dated 02.06.2022

Reviewed By  
 Krishan Kumar  
 (Analyst)



\*\*\*End of Report\*\*\*



# ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)  
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Doc. No.-ITS/7.8-01, Page- 1 of 1,

## TEST REPORT

### Stack Emission Quality Analysis

Report Code: SE-170225-10

Issue Date: 22/02/2025

Issued To: M/S. Kohinoor Ribbon Factory Private Limited.

Plot No. -12, Phase- I, Barhi Industrial Area Sonapat Haryana (India)

### SAMPLING & ANALYSIS DATA

Sample Drawn on : 17/02/2025  
 Sample Drawn By : Mr. Krishan Kumar (ITS LAB Representative)  
 Sample Description : Boiler Stack Emission  
 Sampling Time : 41.0 minutes  
 Sampling Plan & Procedure : SOP/SE/09  
 Analysis Duration : 17/02/2025 To 22/02/2025  
 Ambient Temperature (°C) : 27.0  
 Stack Temperature (°C) : 162.0  
 Source of Emission : Stack Attached to Boiler  
 Boiler of Capacity : 2.5Ton  
 Type of Fuel used : Biomass (Briquette)  
 Quantity of Fuel / Consumption : 350-400 Kg/Hr.  
 Operating Load : Normal  
 Stack Diameter (mm) : 300.0  
 Height of Stack from Ground (meter) : 30.0  
 Average Velocity of Flue Emission (m/s) : 8.26  
 Pollution Control Device : Multi cyclone and Wet Scrubber

### ANALYSIS TEST RESULT

S.N.	Parameter	Test Method	Results	Emission limits for Boiler CPCB (max)
1.	Particulate Matter (PM) ( mg /Nm <sup>3</sup> )	IS:11255(Part-1)	52.8	80
2.	Sulphur dioxide (as SO <sub>2</sub> ) ( mg /Nm <sup>3</sup> )	IS:11255(Part-2)	29.2	50
3.	Oxides of Nitrogen (as NO <sub>x</sub> ) ( mg /Nm <sup>3</sup> )	IS:11255(Part-7)	44.0	50
4.	Carbon monoxide (as CO) (% by Vol)	UPSE Method No.10	0.52	1.0

Notification - As per MoEF & CC Gazette Dated 02.06.2022

Reviewed By  
 Krishan Kumar  
 (Analyst)



\*\*\*End of Report\*\*\*

# Haryana State Industrial & Infrastructure Development Corpn. Ltd.

Industrial Estate, Barhi / Murthal / Samalkha

## Water, Sewer, CETP Charges Bill

No. **61312**

DATED **10/3/25**

Plot Account No. **12** Due date for payment **25/3/25**

Period from **01/10/24** to **31/12/24**

Name of Customer \_\_\_\_\_ Premises \_\_\_\_\_

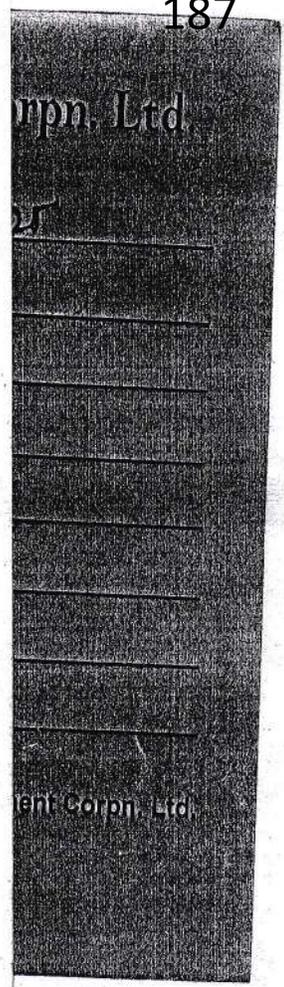
### METER READING

Types of Connection	New	Old	Consumption	RATE	Amount Rs. P.
			68000	850	57800
			Sewerage Charges Arrears		1
			Total Dues		57800
			(If paid by the due date)		/
			Surcharge		1445
			Total Amt. (If not paid by due date)		59245

Payment will be received on any working day between 9-00 AM to 1-30 PM except on Holiday. Enquiries about bill can be made by consumer during above noted hours.

**IMPORTANT NOTICE :-** In case payment of this bill is not received by the due date, this should be deemed to be a notice under clause 34 of HSIIDC water Supply Bye Laws and the supply to the premises without prejudice to the right of the Corporation to recover such charges as shown in this bill by other means, be disconnected after fifteen days of due date mentioned herein without any further notice and shall not be connected until & unless the amount shown in this bill together with disconnection and reconnection fee are paid

**Manager/Asstt. Manager**



# Haryana State Industrial & Infrastructure Development Corpn. Ltd.

Industrial Estate, Barhi, Murthal, Samalkha

No. 22585

Dated 18/03/25

RECEIVED with thanks from Mr./ Mrs Plot no. - 12 - I

the sum of Rupees Fifty seven thousand eight hundred only

by Cash / Cheque / Draft No. 013431

Dated 17/03/25

drawn on Kotak

on account of CETP

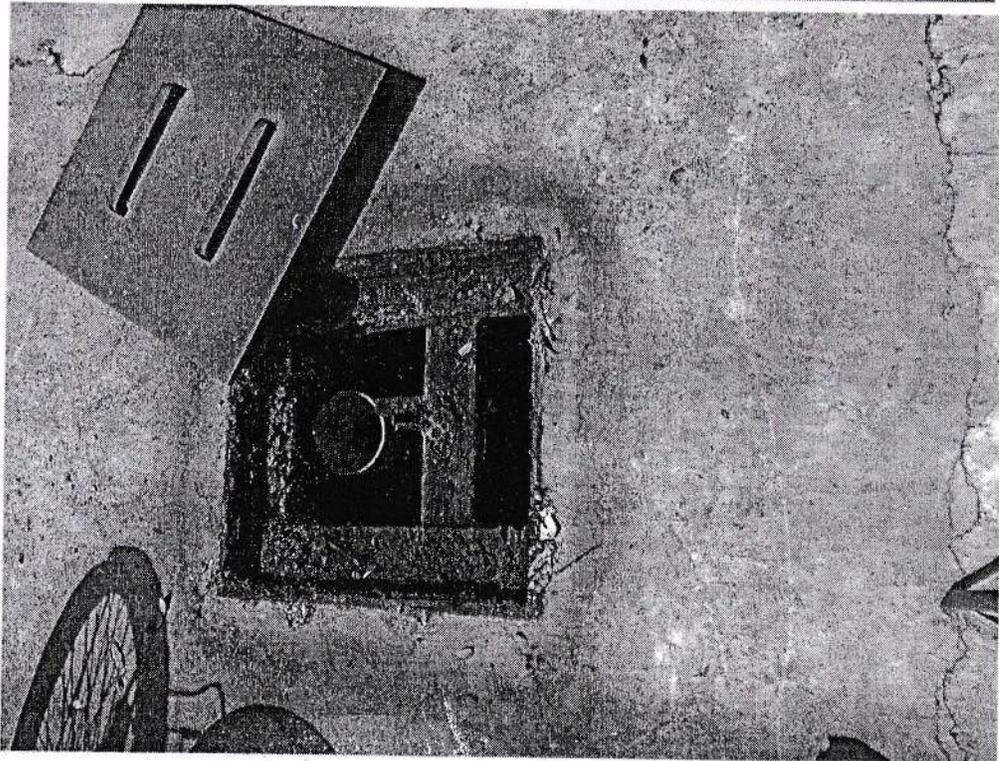
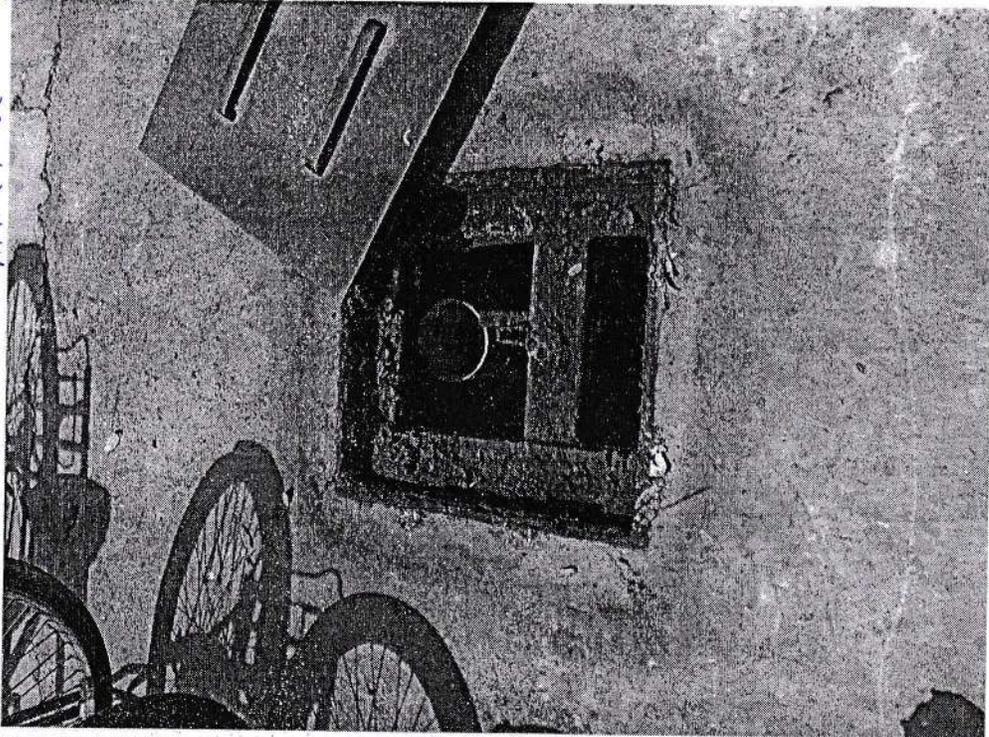
Rs. 57800/-

For Haryana State Industrial & Infrastructure Development Corpn. Lt

Kul  
Authorised Signatory

Note : 1. Issued subject to realisation if Payment is other than cash.  
2. Valid only if re-cepted the Cashier as well.

Annexure - XV II



ANNEXURE - XVIII

HSIIDC Industrial Estate, Barhi, District: Barhi, 131101

Phone: +91-130-2474756 Fax: +91-

E-mail: estate.barhi@hsiidc.org.in visit us at: http://www.hsiidcsewa.org.in CIN: U29199HR1967SGC034545

**Water / Sewerage Bill**

Bill Date: 13/10/2024 Due Date: 28/10/2024  
 Bill Amount: Amount payable after due Date: 10984

Account Name: KOHINOOR RIBBON FACTORY PRIVATE LIMITED (Amount in rupees)

Unique Bill No.	Bill Number	District	Estate	Cluster	Phase	Sector	Plot No.	Plot Size(sq.m)
490787	Barhi/WBS/2024/JUL/533914	Sonipat	Barhi	Industrial Estate	I	21	12	1800

Bill Period		Meter Reading (Meter - Working)	Unit Consumed (Kl)	Rate	Water Charges (a)*
From	To	New	Old		
01/02/2024	31/07/2024	3671	3996	11	6325

Sewerage Charges Water Closet (WC)/Urinal (UR) (b)	Waste Water Charges (WWC) (i)		Arrears if Any (e)	Credit Amt. (f)	Payable Total Amt. Before Due Date (g)	Surcharge (h)	Payable Total Amount After due date (i)
	No.	Rate (Per Month)					
WC (i)	2	15	180				
Urinal (ii)	3	5	90				
<b>Total Sewerage Charges (g)</b>			<b>270</b>			<b>766</b>	<b>10984</b>

For and on behalf

Authorized Signatory

Report Date: Mon Oct 14 14:24:17

- Important Note: Notice in instruction are printed on reverse.
- i. Please Pay the bill online at [www.hsiidcsewa.org.in](http://www.hsiidcsewa.org.in)
  - ii. Kindly make timely payments to avoid disconnection.
  - iii. Cash payment will not be accepted.
  - iv. Flat rate charges shall be levied if the meter remains out of order for more than two months.

**VAKALATNAMA**

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

**ORIGINAL APPLICATION NO. 622 OF 2024**

IN RE:-

**VARUN GULATI**...**APPLICANT**

VERSUS

**STATE OF HARYANA & ORS.**...**RESPONDENTS**

KNOW ALL to whom these presents shall come that I/We, undersigned the above named do hereby appoint.

**SIDDHARTH BATRA (P/1083/2004), ARCHNA YADAV (D/1837/2020), SHIVANI CHAWLA (D/2233/2019),  
CHINMAY DUBEY (D/8141/2021) & RHYTHM KATYAL (D/3528/2022);**

Advocates

Satram Dass B &amp; Co., 8A, Sagar Apartment, 6 Tilak Marg, New Delhi-110001

Mob: 9013082887, Email: [vijay.kumar@satramdass.com](mailto:vijay.kumar@satramdass.com)

(hereinafter called the advocate/s) to be my/our Advocate in the above noted case and authorize him: -

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage. To file and take back documents, to admit and/or deny the documents of opposite party. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes. And I/We undertake that I/We or my /our duly authorised agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called. And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself. And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

IN WITNESS WHEREOF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this 24th day of May, 2025

Accepted, identified and certified subjected to the terms of the fees.

*Sy*  
[SIDDHARTH BATRA] [ARCHNA YADAV]

*Shivani Chawla*  
[SHIVANI CHAWLA] [CHINMAY DUBEY] & [RHYTHM KATYAL]  
Advocates

28 FEB 2025



For KOHINOOR RIBBON FACTORY PVT. LTD.  
Client  
*[Signature]*  
Managing Director/ Director  
**ATTESTED**  
NOTARY PUBLIC, DELHI

4544

**KOHINOOR RIBBON FACTORY (PVT.) LTD** 192

Regd. Office : B-7, MAYAPURI, INDUSTRIAL AREA, PHASE-II, NEW DELHI-110064 (INDIA)

CIN: U74999DL2004PTC127160 PAN : AACCK3866B Ph No : 011-28114379

Web : www.kohinoorribbon.com Email ID: info@krfindia.net

Ref. No. ....

Dated. ....

**CERTIFIED TRUE COPY OF THE RESOLUTIONS PASSED AT THE MEETING OF THE BOARD OF DIRECTORS OF KOHINOOR RIBBON FACTORY PRIVATE LIMITED, HELD AT THE REGISTERED OFFICE OF THE COMPANY AT B-7 MAYAPURI INDUSTRIAL AREA PHASE-II, NEW DELHI-110064 ON WEDNESDAY, 26<sup>TH</sup> FEBRUARY, 2025 AT 11.00 A.M.**

“RESOLVED THAT Mr. Ashish Choudhary is hereby authorized on behalf of M/s Kohinoor Ribbon Factory Private Limited to initiate, file, defend, represent, and conduct legal cases, proceedings, or claims in any court of law, tribunal, or any other judicial or quasi-judicial authority in connection with the business or matters of the company.

RESOLVED FURTHER THAT Mr. Ashish Choudhary is authorized to sign, verify, and submit all necessary documents, affidavits, pleadings, applications, and undertakings, and to appoint advocates, solicitors, and other professionals as may be required for such proceedings.

RESOLVED FURTHER THAT all actions taken by Mr. Ashish Choudhary in connection with the above matters be and are hereby ratified and confirmed by the company.

RESOLVED FURTHER THAT a certified true copy of this resolution be provided to all concerned authorities as and when required for their records and reference.”

For and on behalf of

**KOHINOOR RIBBON FACTORY PRIVATE LIMITED**

For KOHINOOR RIBBON FACTORY PVT. LTD.

  
Managing Director/ Director

**GARIMA CHOUDHARY**

DIRECTOR

DIN: 00333193

R/o: BL-100, L-Block, Anand Vihar,  
Hari Nagar, New Delhi-110064

Mfrs of : Labels | Tag | Tapes | Heat Transfer | Polybag | Stickers | Hanger | Badges Etc.

Factory : Delhi | Haryana

Sales Network : Delhi | Ludhiana | Mumbai | Chennai | Bangaluru | Tripur

भारत सरकार  
Government of India

आधार  
Aadhaar

आशीष चौधरी  
Ashish Choudhary  
जन्म तिथि / DOB : 30/12/1976  
पुरुष / Male

आधार पहचान का प्रमाण है, नागरिकता या जन्मतिथि का नहीं।  
इसका उपयोग सत्यापन (ऑनलाइन प्रमाणीकरण, या क्यूआर कोड/  
ऑफ़लाइन एक्सएमएल की स्कैनिंग) के साथ किया जाना चाहिए।  
Aadhaar is proof of identity, not of citizenship  
or date of birth. It should be used with verification (online  
authentication or scanning of QR code / offline XML).

4256

मेरा आधार, मेरी पहचान

*Ashish*

भारत सरकार  
Unique Identification Authority of India

आधार  
AADHAAR

पता: S/O कृपाल सिंह चौधरी, बी एल - १००,  
एल- ब्लॉक, आनंद विहार, हरी नगर, साउथ वेस्ट  
दिल्ली, दिल्ली, 110064  
Address: S/O Kripal Singh Choudhary, BL -  
100, L-BLOCK, ANAND VIHAR, HARI  
NAGAR, DIST:South West Delhi, Delhi,  
110064

4256

1947 help@uidai.gov.in www.uidai.gov.in

**Advance service copies of short reply on behalf of Respondent Nos. 6, 14, 21, 22, 27, 30, 51, 54, 62, 87, 99 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'**

1 message

Vijay Kumar &lt;vijay.kumar@satramdass.com&gt;

Mon, May 26, 2025 at 3:26 PM

To: Mansi Chahal &lt;mansichahal104@gmail.com&gt;, Varun Gulati &lt;jansewajanhit@gmail.com&gt;

Cc: Chinmay Dubey &lt;chinmay.dubey@satramdass.com&gt;, Shivani Chawla &lt;shivani.chawla@satramdass.com&gt;, Rhythm Katyal &lt;rhythm.katyal@satramdass.com&gt;, Archana Yadav &lt;archana.yadav@satramdass.com&gt;

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Dear Sir,

PFA.

Advance service copies of short reply on behalf of Respondent Nos. 6, 14, 21, 22, 27, 30, 51, 54, 62, 87, 99 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana &amp; Ors.'

Kindly treat the same as Proof of service.

Regards

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[vijay.kumar@satramdass.com](mailto:vijay.kumar@satramdass.com)

Satram Dass B &amp; Co. made the following annotations

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